

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
455

PRINCIPAL BRANCH, NEW DELHI

ORIGINAL APPLICATION NO. 383 OF 2023

IN THE MATTER OF:

President Garden City Residential.....Applicant Welfare Society

Versus

State of Punjab Ors.....Respondents

INDEX

Sr No.	Particulars	Page No.
1	Additional reply to the respondent no. 5 in response to his reply filed by him in reply to status report	1-3b
2	Jamabandi 2017-18 print taken on 20.08.2024	4-15
3	Jamabandi 2017-18 print taken on 21.08.2024	16-35
4	Jamabandi 2017-18 print taken on 22.08.2024	36-81
5	Summary of revenue record dated 20.08.2024 ANNEXURE-A1	82
6	Summary of revenue record dated 21.08.2024 ANNEXURE-A2	83-84
7	Summary of revenue record dated 22.08.2024 ANNEXURE-A3	85-87
8	List of residents to whom plot sold dated 20.08.2024 ANNEXURE-A4	88
9	List of residents to whom plot sold dated 21.08.2024 ANNEXURE-A5	89
10	List of residents to whom plot sold dated 22.08.2024 ANNEXURE-A6	90
11	Conveyance deed of Kulwant Kaur ANNEXURE-A7	91-96
12	Conveyance deed of Madan Singh ANNEXURE-A8	97-98A
13	Conveyance deed of Amanpreet Kaur ANNEXURE-A9	99-106
14	Conveyance deed of Manmeet Singh ANNEXURE-A10	107-108
15	RTI dated 09.09.2024 ANNEXURE-A11	109
16	Letter No. 1994 of PPCB to Deputy Commissioner dated 16.08.2024 ANNEXURE-A12	110
17	Reply to our RTI wide letter no. 2521 dated 08.10.2024 ANNEXURE-A13	111
18	Our letter dated 06.09.2024 ANNEXURE-A14	112-113

Filed on:

FILED BY: V.K. Khwara

For Garden city residential welfare society

For Garden City Residentials
Welfare Society
President

H. S. Rawat
President

For Garden City Residentials
Welfare Society
General Secretary

General Secretary

Dated 19-10-24

Before the National Green Tribunal

New Delhi, (Principal Bench)

OA No. 383/2023

In the matter of President Garden city Residential Welfare Society----- Applicant

Vs

State of Punjab and Others-----Respondent

Additional reply to the respondent no. 5 in response to his reply filed by him in reply to status report dated 30.10.2023 in his reply dated 24.07.2024 page 5 point no. 13 & 14 is reproduced here with.

Point No. 13:- While the answering Respondent may have intended to develop the entire landholding at the time of acquiring land, on account of the viability of the project as well as the applicable government policies, the answering Respondent had given up on its original plan. The aforesaid transactions are also sufficient to establish that the answering Respondent had given up the idea of developing a project on the entire 41.65 acres of land owned by it. In case the Original Applicant places on record the details of agreements / sale deeds executed by its members, it would be clear that outside of the 9.5 acres of developed project, the answering Respondent did not sell any other plot as a part of aforesaid development / residential Project. Complainants are put to strict proof thereof.

Point No. 14:- No liability can accrue on account of the fact that there are 140 houses in the alleged project of 40 acres as mentioned in Observation No. 4 of the Report. The contents of the said paragraph are also denied as vague, incorrect and self

1. In reply to Point No. 13 & 14:- we enclose find here with the following copy of Jamabandi 2017-18 applicable as on date and Intqal print taken on 20.08.2024. we also enclose find here with the following copy of Jamabandi 2017-18 applicable as on date and Intqal print taken on 21.08.2024. Further we enclosed find here with the following copy of Jamabandi 2017-18 applicable as on date and Intqal print taken on 22.08.2024.

For Garden City Residentials
Welfare Society

General Secretary

For Garden City Residentials
Welfare Society

President

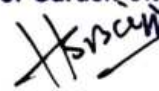
2. Further in this connection we have summarized the revenue record dated 20.08.2024 which is enclosed here with **ANNEXURE-A1**
3. Further in this connection we have summarized the revenue record dated 21.08.2024 which is enclosed here with **ANNEXURE-A2**
4. Further in this connection we have summarized the revenue record dated 22.08.2024 which is enclosed here with **ANNEXURE-A3**
5. Further we have prepared summary of the revenue record of the residents to whom the plots has been sold by Dynamic Casting and his Alliance from Intqal for which the print were taken on 20.08.2024. **ANNEXURE-A4**
6. Further we have prepared summary of the revenue record of the residents to whom the plots has been sold by Dynamic Casting and his Alliance from Intqal for which the print were taken on 21.08.2024. **ANNEXURE-A5**
7. Further we have prepared summary of the revenue record of the residents to whom the plots has been sold by Dynamic Casting and his Alliance from Intqal for which the print were taken on 22.08.2024. **ANNEXURE-A6**
8. **Beside this, enclosed please find here with this the conveyance deed got executed by Dynamic Infrastructure New Delhi with date of the following:-**

Name of the Plot Holder:-

1. **Kulwant Kaur W/O Harinder Singh Date:- Executed on 11.11.2020 ANNEXURE-A7**
2. **Madan Singh S/O Sabha Pati Singh Date:- Executed on 26.09.2017 ANNEXURE-A8**
3. **Amanpreet Kaur W/O Charan Singh Date:- Executed on 12.02.2014 ANNEXURE-A9**
4. **Manmeet Singh Date:- Executed on 06.01.2015 ANNEXURE-A10**
9. In this connection we would like to highlight conveyance deed for Mr. Manmeet Singh Executed on 06.01.2015 which is a part of agricultural land which was sold by Dynamic person to Mr. Sandeep Kumar and his alliance out of 11.04 acres from this fact it is very clear that Dynamic Infrastructure, Mr.Sandeep Kumar and his Aneja Family are in hands in gloves with each other and the revenue record clearly defines that fact.
1. 10-Further we refer to our submission dated 03.08.2024 para 10 which is reproduced here. Admitted to the extent that the colony named Garden City was

**For Garden City Residentials
Welfare Society**

General Secretary

**For Garden City Residentials
Welfare Society**

President

developed by the respondent no. 5 which was further extended by 32.40 acres by respondent no. 5 for which the respondent no. 5 have already submitted application for approval for extended colony which has already been submitted wide our reply to IA no. 125 of 2024 of respondent no. 5 wide our para no. 2 page 1 to 2 annexure have already been attached and is being reproduced here with:-

The respondent no. 5 had obtained license for 9.5 acre which was valid upto 17.10.2008, which has never been renewed. The respondent was to ensure all inside development works of the colony and to obtain completion certificate which has not been obtained till date. The respondents was to deposit EDC and CIF amount of rupees 11,33,726/- and 39,704/- respectively which has not been deposited and is yet to be recovered from him. Further the bank guarantee which is valid up 25.08.2012 for inside developments works has not been extended.

In this connection GLADA has written various letter no. 4339 dated 20.05.2015, 7400 dated 23.07.2015, 8900 dated 08.09.2015, 10153 dated 19.10.2023, 1093 dated 22.02.2017, 5305 dated 23.08.2018, 5941 dated 28.09.2019, 624 dated 07.02.2022, 152 dated 07.01.2022, 1013 dated 03.02.2023 reminding to respondent to extend the bank guarantee and deposit the license fee and EDC charges and a chance was given for personal hearing wide letter no. 3375 dated 23.05.2022 but no response was given by respondent no. 05 to GLADA. From the facts mentioned about it is clear that the respondent no. 5 is not serious to complete the condition of the license. Hence his license no. LDC/H&UD/ competent authority STO-Ludhiana/13/2005 dated 18.10.2005 has been suspended and bank guarantee has not forfeited. (Office order no. CA/GLADA/LUDHIANA/2023/1767-1837 of 25.10.2023 is enclosed here with as annexure CA/1. Note only the GLADA has written letter no.

**For Garden City Residentials
Welfare Society**
[Signature]
General Secretary

**For Garden City Residentials
Welfare Society**
[Signature]
President

CA/GLADA/LUDHIANA/2023/8492/29.11.2023 to commissioner of police to lodge an FIR against the project proponent for various offences under PAPRA act. Copy enclosed as annexure CA/2.

3. The response to Para. 3 as far as 9.5 acres is concerned is self-explanatory as given in para. 2 above for remaining portion regarding selling of lands we refer to para. 3 of status report filled by Joint Committee which as under:-

During visit the committee observed that the entrance is common, and the sewerage system is common for the entire project. It is also prima facie evident from the layout plan provided by the representative of the project that the infrastructure is common for the entire project (Copy of the layout plan is enclosed as annexure CA/3.

10. From the facts mentioned above it is clearly mentioned that respondent no. 5 applied for the regularization for 32.40 acres this application was submitted in 2013 where as he stated to have sold 11.04 acres in 2011 also it is clear that he and his alliance have sold this land without obtaining CLU from the Govt. and thus deceiving the Punjab Govt. by laces of rupees and he is also suppressing all the facts from this Honourable Tribunal.

11. Further we submitted an RTI with PPCB authorities on 09.09.2024 (ANNEXURE-A11) in response to our RTI we got a reply from PPCB on 08.10.2024 (ANNEXURE-A13) which clearly states that they have referred to Deputy Commissioner Ludhiana wide their letter no. PPCB/RO. 2/ No.1994 dated 16.08.2024 (ANNEXURE-A12) to recover EC of rupees 3,55,23,438/- as arrears of land revenue but till date no action have been taken by Deputy Commissioner Ludhiana for imposition of EC for continuing violation of environmental laws is under process as intimated to us by PPCB wide his letter no. PPCB/RO.2/No.2521 dated 08.10.2024.

12. Enclosed here please find our letter dated 06.09.2024 where in we have highlighted that during the surprise visit on 24.08.2024 around 1 pm for inspection of STP stated to have been installed in Garden city Dehlon road Sahnewal which was found to be

For Garden City Residentials
Welfare Society
General Secretary

For Garden City Residentials
Welfare Society
President

locked and non operational and further there was no manager available to open the lock and no operator was found who can operate STP.

- 13. Further during next visit of PPCB authority we were never informed it was only the the Manager of Dynamic Infrastructure who was physically present there and the water sample were taken. From where the water sample taken it is not known to anybody except the manager of Dynamic Infrastructure and PPCB Authorities and the Dynamic Infrastructure doesn't have any land to discharge the water from STP.
- 14. Finally we reproduce the status report dated 30.10.2023 is based on effect and can be relied fully.
- 15. This reply is being filed in the interest of natural justice and it is based on revenue record received from the Govt authorities.

For Garden city residential welfare society

**For Garden City Residentials
Welfare Society**
~~President~~ **President**

**For Garden City Residentials
Welfare Society**
 General Secretary *[Signature]*
General Secretary

Dated

ਜਮਾਬੰਦੀ- 2017

ਪਿੰਡ- 2016

ਟੱਕਸਾਤ ਨੰ:-

2015

ਜਿਲਾ-

8

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜਿਲਾਈ ਦਾ ਮਾਪਨ	ਖੇਤ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ਾਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
459/ 440	510	ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			34	6-19 (0-35-15-71) ਭੋਜਮਿਕ ਕੱਚੀ	4533
460/ 50	511	ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			34	3-15 (0-18-95-96) ਭੋਜਮਿਕ ਕੱਚੀ	4545
6/0000		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			36	2-0 (0-10-11-71) ਭੋਜਮਿਕ ਕੱਚੀ	4559
461/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			36	1-19 (0-9-84-42) ਭੋਜਮਿਕ ਕੱਚੀ	4566
462/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			37	4-0 (0-20-23-43) ਭੋਜਮਿਕ ਕੱਚੀ	4579
463/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			37	4-6 (0-21-75-19) ਭੋਜਮਿਕ ਕੱਚੀ	4593
464/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			37	22-19 (1-16-9-42) ਭੋਜਮਿਕ ਕੱਚੀ	4611
465/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4642
466/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4647
467/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4655
468/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4670
469/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4689
470/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4715
471/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4720
472/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4735
473/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4753
474/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4780
475/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4781
476/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4782
477/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4783
478/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4805
479/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4834
480/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4850
481/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4851
482/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4890
483/ 15		ਦਾਸ ਸਿੰਘ, ਗੁਰਦੇਵ ਸਿੰਘ, ਮਨਜੋਤ ਕੌਰ, ਮਨਜੋਤ ਕੌਰ			22	19 ਮਰਾ (1 ਚੁਕਟੀਅਰ 16 ਏਅਰ 9 42 ਚੋਟੀਆ) ਭੋਜਮਿਕ	4934

ਪੰਨਾ 12 ਦਾ 1

ਕੁੱਲ ਪੰਨੇ: 12 ਕੁੱਲ ਫੀਸ: 300

ਵਰਗਦਾਤਾ ਦਾ ਨਾਂ/ਮਾਮੂਲਾ/ ਹਰਪ੍ਰੀਤ ਕੌਰ/ਕੌਰ ਅਪਰੰਤਰ, ਫੈਦਾਕਾਰ ਦਾ ਮਾਪਨ ਨੰਬਰ

ਪਦਾਦੀ ਦੇ ਮਾਮੇ ਵਿਚਾਰ ਮਿਤੀ 19/08/2024 ਤਕ ਕਮੀਊਟਰ ਵਿਚ ਦਰਜ ਹੈ

ਕਮਿਊਟਰ ਮਾਮੇ ਵਿਚਾਰ ਮੁਕਾਬਲੇ ਨੰਬਰ 20

ਕਮਿਊਟਰ ਦੇ ਮਾਮੇ ਵਿਚ



ਸਮਾਂਬੰਦੀ-2017 ਪਿਛ-2018 ਪਿਛ-2018

ਰੱਖਿਆ ਨੰ:-

232 ਤਹਿਸੀਲ-ਮਾਠੇਰਾ

ਜਿਲਾ-

ਸ਼ਹੀਆਣਾ

8

1	2	3	4	5	6	7	8	
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖਤੋਨੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਧਨ	ਮੁੱਲ ਅਤੇ ਖਸਕਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ੋ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
		ਰਹਮਤ ਸਿੰਘ 10/1377 ਨਿੰਮ ਗੋਬਿੰਦ ਸਿੰਘ, ਚੌਥਾਕਾ ਪੁਰਾ ਗੁਲਾਬਪੁਰਾ ਪਾਕੀਸਤਾਨੀ ਪੁਰਾ ਗੁਲਾਬਪੁਰਾ 10/1377 ਨਿੰਮ ਦਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਲਾਬ ਸਿੰਘ ਖਰੜ ਪੁਰਾ ਕਮਰ ਸਿੰਘ ਖਰੜ 20/1377 ਨਿੰਮ ਖਰੜੀਵਾਲ ਸਿੰਘ ਪੁੱਤਰ ਗੁਲਾਬ ਸਿੰਘ ਸਿੰਘ 10/1377 ਨਿੰਮ ਮੁਕਾਮ ਗੁਲਾਬ ਪੁਰਾ ਕਮਰ ਸਿੰਘ ਪੁੱਤਰ ਸਿੰਘ ਪੁਰਾ ਕਮਰ ਸਿੰਘ 2-425 ਕਮਰ ਨੰਬਰ 11 ਨੰਬਰ ਸਿੰਘ ਗੁਲਾਬਪੁਰਾ 20/1377 ਨਿੰਮ ਅਰਜਾ ਕੰਠ ਪਤਨੀ ਅਰਜਾ ਸਿੰਘ ਪੁੱਤਰ ਸਿੰਘ ਸਿੰਘ 46/1377 ਨਿੰਮ ਨੀਰਮ ਗੱਦੀ ਪਤਨੀ ਸਰੀਸ਼ ਕਮਰ ਪੁੱਤਰ ਜਸ ਦਾਸੀ ਕਮਰੀ ਕਰਮ ਕੰਠ ਨੰਠ ਪੁਰਾ 20/1377 ਨਿੰਮ ਜਲਦ ਕੰਠ ਪਤਨੀ ਅਮਰੀਸ਼ ਸਿੰਘ ਪੁੱਤਰ ਸਰਦਾਰ ਸਿੰਘ ਕਮਰੀ ਕਮਰੀ ਸਿੰਘ ਖਰੜ ਸਿੰਘ ਗੁਲਾਬਪੁਰਾ 25/1377 ਨਿੰਮ ਪਰਮੀਤ ਕੰਠ ਪਤਨੀ ਚੰਦੂ ਕਮਰ ਪੁੱਤਰ ਕਰਮ ਸਿੰਘ 7/612 ਨਿੰਮ ਗੰਗੇਵਾਲ ਸਿੰਘ ਪੁੱਤਰ ਪੁਰਨ ਸਿੰਘ ਕਾਗੂ ਕਮਰ 7/612 ਨਿੰਮ ਕਾਗੂ ਕਰਮ ਪੁੱਤਰ ਕਮਰ ਕਮਰ ਕਰਮ ਪੁੱਤਰ ਪੁਰਨ ਕਮਰ ਕਮਰੀ ਕਮਰੀ 70 ਕਮਰੀ ਸਿੰਘਪੁਰਾ ਕਮਰੀ ਗੁਲਾਬਪੁਰਾ 7/612 ਨਿੰਮ ਪੁਰਨ ਕਮਰ ਕੰਠ ਪਤਨੀ ਖਰੜੀਵਾਲ ਸਿੰਘ ਪੁੱਤਰ ਖਰੜੀਵਾਲ ਸਿੰਘ ਪੁੱਤਰ ਅਮਰੀਸ਼ ਸਿੰਘ ਪੁੱਤਰ ਸਿੰਘ 13/1530 ਨਿੰਮ ਜੀਵੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਅਮਰੀਸ਼ ਸਿੰਘ ਪੁੱਤਰ ਚੰਠ ਸਿੰਘ 13/1530 ਨਿੰਮ ਕਾਰੋਬਾਰੀ ਕੰਠ ਪਤਨੀ ਚਰਨੀਸ਼ ਸਿੰਘ ਪੁੱਤਰ ਸੀਤ ਸਿੰਘ ਕਮਰੀ ਕਮਰੀ ਪੁਰਾ 4/12295 ਨਿੰਮ ਅਮਰੀਸ਼ ਸਿੰਘ ਕੰਠ ਪੁੱਤਰ ਜੀਵੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਖਰੜੀਵਾਲ ਸਿੰਘ 4/12295 ਨਿੰਮ ਅਰਜੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਸਰਦਾਰ ਸਿੰਘ ਪੁੱਤਰ ਜਗਨੀਸ਼ ਸਿੰਘ 1/459 ਨਿੰਮ ਮਨੀੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਗੰਗੇਵਾਲ ਸਿੰਘ ਪੁੱਤਰ ਖਰੜੀ ਸਿੰਘ 2/459 ਨਿੰਮ ਕਮਰੀਸ਼ ਸਿੰਘ ਪੁੱਤਰ ਗੰਗੇਵਾਲ ਸਿੰਘ ਪੁੱਤਰ ਸਾਗੂ ਸਿੰਘ 2/459 ਨਿੰਮ ਪਕੜੀ ਵੇਈ ਪਤਨੀ ਚੰਦੂ ਸਿੰਘ 2/459 ਨਿੰਮ ਗੰਗੇਵਾਲ ਕੰਠ ਪਤਨੀ ਗੰਗੇਵਾਲ ਸਿੰਘ ਪੁੱਤਰ ਕਮਰ ਸਿੰਘ 1/918 ਨਿੰਮ ਪਰਮੀਤ ਕੰਠ ਪਤਨੀ ਚਰਨੀਸ਼ ਸਿੰਘ ਪੁੱਤਰ ਕੇਵਲ ਦਾਸ 1/918 ਨਿੰਮ ਗੁਲਾਬ ਪਤਨੀ ਗੰਗੇਵਾਲ ਪੁੱਤਰ ਪੁਰਨ					4940 5027 5088 5117 5173 ਕਮਰ ਨੰ 21 ਮੁਕਾਮ ਮਨ ਮਨੀਸ਼ ਕੰਠ ਪਤਨੀ ਗੁਲਾਬ ਸਿੰਘ ਪੁੱਤਰ ਅਮਰੀਸ਼ ਸਿੰਘ ਨੰ ਕਮਰੀ ਆ ਕੇ ਸਿੰਘ ਗੰਗੇਵਾਲੀ ਸਿੰਘ ਦਾ ਗੰਗੇਵਾਲ ਨੰਬਰ 2540 ਮੁਕਾਮ 14/9/2012 ਪੁਰ ਗੰਗੇਵਾਲ ਸਿੰਘ ਮੁਕਾਮ ਨੰਬਰ 34/25/21, 25/1/12, 36/1/1, 36/1/2, 37/5/2, 6/1 ਵਿਚ 100 ਵਰਗ ਕਮਰ ਕਮਰ 5,00,0000- ਕਮਰੀ ਵੀ ਗੁਲਾਬਪੁਰਾ ਕੇ ਗੰਗੇਵਾਲ ਕੰਠ ਖਰੜੀਵਾਲ ਸਿੰਘ ਅਤੇ ਗੰਗੇਵਾਲ ਕੰਠ 31	
							ਵਰਦਾਰ ਨੰਬਰ 11	

ਪੰਨਾ 12 ਦਾ 2

ਸਿੱਚਾ ਮਿਤੀ : 20-08-2024

10:20:49:283 ਸਵੇਰ

ਪਦਾਰਥੀ ਵਲ ਮਾਰ ਨਿਰਦੋਸ਼ ਮਿਤੀ 19/08/2024 ਤਕ ਕਮਰੀਵਾਲ ਵਿਚ ਦਾਗ ਵੀ

ਗੰਗੇਵਾਲ ਮੁਕਾਮ ਮੁਕਾਮ ਨੰਬਰ 8

ਗੰਗੇਵਾਲ ਦੇ ਮੁਕਾਮ



ਪ੍ਰਿਭ- 2018

ਰੋਦਖਸਤ ਨੰ:-

222 ਤੋਹਿਸੀਲ-

ਸਰਕਾਰ

ਜ਼ਿਲਾ-

ਸਰਕਾਰ

1	2	3	4	5	6	7	8
ਬਦਲ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰਦਾਰ	ਖਤੋਨੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਪੁਰੋਜਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭਾਈ ਵਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ

		<p>ਕਮਰ 1/459 ਨੰਬਰ ਹਰਜੋਤ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 2/1377 ਨੰਬਰ ਗੁਰਦਿੱਤ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 1/1836 ਨੰਬਰ ਹਰਜੋਤ ਕੌਰ ਪੁੱਤਰੀ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 1/1836 ਨੰਬਰ ਪੁਰਜੀਤ ਕੌਰ ਪੁੱਤਰੀ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 1/1836 ਨੰਬਰ ਗੁਰਦਿੱਤ ਕੌਰ ਪੁੱਤਰੀ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 1/1377 ਨੰਬਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 1/1836 ਨੰਬਰ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 1/2872 ਨੰਬਰ ਮਹਾਰਾਜ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 1/3672 ਨੰਬਰ ਪੁਰਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 2/1377 ਨੰਬਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 2/1377 ਨੰਬਰ ਸਿੰਘ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 2/1377 ਨੰਬਰ ਪੁਰਜੀਤ ਕੌਰ ਪੁੱਤਰੀ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 7/459 ਨੰਬਰ ਪੁਰਜੀਤ ਕੌਰ ਪੁੱਤਰੀ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 7/459 ਨੰਬਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 10/1377 ਨੰਬਰ ਸਿੰਘ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 1/918 ਨੰਬਰ ਸਿੰਘ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 4/459 ਨੰਬਰ ਪੁਰਜੀਤ ਕੌਰ ਪੁੱਤਰੀ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 1/459 ਨੰਬਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 37/1836 ਨੰਬਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 4/4590 ਨੰਬਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 66/145900 ਨੰਬਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 10/459 ਨੰਬਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 5/459 ਨੰਬਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਨੰਬਰ 13/2295 ਨੰਬਰ</p>					
--	--	---	--	--	--	--	--

ਦੁਹਾਵਾ ਨੰ 9907

ਰੋਦ ਚੰ- 12

ਰੋਦ ਚੰ- 300

ਰੋਦ ਚੰ- 20-06-2024 10:20:49 283 ਚਰਨ

ਰੋਦ ਚੰ- 19/08/2024 ਚਰਨ

ਰੋਦ ਚੰ- 20 AUG 2024

ਰੋਦ ਚੰ- 20

ਰੋਦ ਚੰ- 20

ਸਮਾਂਬੰਦੀ- 2017
 ਸਿੱਖ- 2018
 ਚੰਦਰ

ਉਦਘੋਸ਼ਣ ਨੰ:- 232
 ਤਹਿਸੀਲ- ਸਾਹਿਬ
 ਜਿਲਾ- ਮੁਕਤਸਰ

ਜਿਲਾ- ਮੁਕਤਸਰ

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ ਨੰਬਰ/ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਖੇਤ ਨੰਬਰ/ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਖੇਤ ਨੰਬਰ/ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਬਨ	ਪ੍ਰੀਕਾ ਅਤੇ ਖਾਸਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸਥਾ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
	ਸਰਕਾਰ ਚੰਦ ਪਟਨਾ ਕਾਨੂੰਨੀ ਸਿੰਘ 41/4590 ਨਿੰਮ ਅਮਰਜੀਤ ਚੰਦ ਪਟਨੀ ਵਾਕਾਫ ਸਿੰਘ ਪੁੱਤਰ ਸਰ ਸਿੰਘ 20/1377 ਨਿੰਮ ਨਰਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਪੁੰਨ ਚੰਦ ਪੁੱਤਰ ਨੰਦੂ ਰਾਮ ਚੰਦਰ 5/1377 ਨਿੰਮ ਸਿੰਘੀ ਚੰਦਰ ਪੁੱਤਰ ਨਰਿੰਦਰ ਚੰਦਰ ਪੁੱਤਰ ਪਰਿ ਚੰਦ ਚੰਦਰ 5/1377 ਨਿੰਮ ਰਾਮੀ ਸਿੰਘ ਪਟਨੀ ਸ਼ਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਪੁਰੀਨ ਕੁਮਾਰ ਸਿੰਘ 37/1836 ਨਿੰਮ ਸੋਨੀਆ ਵਸਿਸਟ ਪਟਨੀ ਚੰਦਰ ਸਿੰਘ ਵਸਿਸਟ ਪੁੱਤਰ ਬਲਦੇਵ ਚੰਦ ਵਸਿਸਟ 25/2754 ਨਿੰਮ ਦਲਜੀਤ ਚੰਦ ਪਟਨੀ ਸਰਕਾ ਸਿੰਘ ਪੁੱਤਰ ਮੁਲਕਾ ਸਿੰਘ 7/4131 ਨਿੰਮ ਸਿਸਪੀ ਗੋਇਲ ਪਟਨੀ ਰਾਮੋ ਗੋਇਲ ਪੁੱਤਰ ਰਾਮ ਨਾਥ 5/459 ਨਿੰਮ ਚਰਨਜੀਤ ਚੰਦ ਵਿਧਵਾ ਚਰਪੁਰ ਸਿੰਘ ਪੁੱਤਰ ਚੰਦ ਸਿੰਘ 13/2295 ਨਿੰਮ ਹਰਪ੍ਰੀਤ ਸਿੰਘ ਪੁੱਤਰ ਚਰਪੁਰ ਸਿੰਘ ਪੁੱਤਰ ਜਗ ਸਿੰਘ 13/2295 ਨਿੰਮ ਸਰਕਾ ਚੰਦੀ ਪਟਨੀ ਮੋਹਣ ਕਾਲ ਪੁੱਤਰ ਨੰਦ ਕਾਲ 2/4131 ਨਿੰਮ ਮੰਗੂ ਸਿੰਘ ਪੁੱਤਰ ਚੰਦ ਸਿੰਘ ਪੁੱਤਰ ਸੁਖਦੇਵ ਸਿੰਘ 26/2295 ਨਿੰਮ ਚੰਦੂ ਸਿੰਘ ਪਟਨੀ ਚੰਦ ਪੁੱਤਰ ਮਿਲਦੇਸਦੇ ਪੁਸਾ 26/2295 ਨਿੰਮ ਪਰਵੀਨ ਕੁਮਾਰੀ ਪਟਨੀ ਸੰਘੀ ਕੁਮਾਰ ਪੁੱਤਰ ਬਲਦੇਵ ਚੰਦ 1/305 ਨਿੰਮ ਬਜੰਤੀ ਬਾਲਾ ਨਾਥ ਪਟਨੀ ਸਰੋਜ ਕਾਨ ਨਾਥ ਪੁੱਤਰ ਰਾਮ ਕਿਸ਼ੋਰ ਨਾਥ 1/918 ਨਿੰਮ ਮਿਮਲਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਗੋਇਲ ਸਿੰਘ ਪੁੱਤਰ ਟੇਕ ਸਿੰਘ 1/918 ਨਿੰਮ ਪਰਵੀਨ ਕੁਮਾਰ ਪੁੱਤਰ ਸਰ ਕਾਲ ਪੁੱਤਰ ਲੱਖਾ ਰਾਮ 21/377 ਨਿੰਮ ਮੰਗੂ ਬਾਲਾ ਪਟਨੀ ਅਮਰਿਤ ਕੁਮਾਰ ਪੁੱਤਰ ਰਾਮ ਕੁਮਾਰ 9/15100 ਨਿੰਮ ਗੁਰਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਅਗਨ ਨ ਸਿੰਘ ਪੁੱਤਰ ਮਹਾ ਸਿੰਘ 31/918 ਨਿੰਮ ਗੁਰਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਅਗਨ ਸਿੰਘ ਪੁੱਤਰ ਚੀਰਕ ਸਿੰਘ 1/45 ਨਿੰਮ ਗੁਰਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਪ੍ਰੀਤਮ ਸਿੰਘ ਪੁੱਤਰ ਸੰਤ ਸਿੰਘ 10/459 ਨਿੰਮ ਗੁਰਦੇਵ ਚੰਦ ਪਟਨੀ ਟਹਿਲ ਸਿੰਘ ਪੁੱਤਰ ਚੰਦ ਸਿੰਘ 5/459 ਨਿੰਮ ਪਰਮਜੀਤ ਚੰਦ ਪਟਨੀ ਹਰਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਰਾਮ	ਰਾਮਚਰਨ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਬਨ	ਪ੍ਰੀਕਾ ਅਤੇ ਖਾਸਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸਥਾ	ਵਿਸ਼ੇਸ਼ ਕਥਨ	

ਪੰਨਾ 12 ਦਾ 4
 ਪੰਨਾ ਨੰ: 9867
 ਪੰਨਾ ਨੰ: 12
 ਪੰਨਾ ਨੰ: 300
 ਪੰਨਾ ਨੰ: 20-08-2024 10:20:49:283 ਸਰੋਤ
 ਪੰਨਾ ਨੰ: 19/08/2024 36
 ਪੰਨਾ ਨੰ: 20 AUG 2024
 ਪੰਨਾ ਨੰ: 20 AUG 2024
 ਪੰਨਾ ਨੰ: 20 AUG 2024



ਸਮਾਂਬੰਦੀ-

ਪ੍ਰਿਭ-

ਟੱਕਸਬਤ ਨੰ:-

ਤਰਿਸੀਲ-

ਜ਼ਿਲਾ-

8

1	2	3	4	5	6	7	8
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੰਜੀ, ਨੰਬਰ/ ਨੌਬਰਦਾਰ	ਖਤੋਨੀ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਪਨ	ਖੈਰਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭ੍ਰਾ ਦੀ ਵਿਸ਼ਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
ਬਦਲੇ ਨੰ 397 ਅਤੇ ਖ਼ੀਰਨ ਮਿਲੀ 307/2016	ਮਿਲੀ 307/2016	ਅੰਮ੍ਰਿਤ ਕੌਰ ਨੰਬਰ 12101348 ਮਿਲੀ 23.7-18	ਵੈਦਿਕ ਕੌਲੀ ਨੰ 61 ਮਿਲੀ 24.7-18	ਮਿਲੀ 20/1377	ਮਿਲੀ 1/836	ਮਿਲੀ 20/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5361 ਮਿਲੀ 137/2019	ਮਿਲੀ 137/2019	ਮਿਲੀ 20/1377	ਮਿਲੀ 26/2295	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5384 ਮਿਲੀ 21/8/2019	ਮਿਲੀ 21/8/2019	ਮਿਲੀ 1/1836	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5389 ਮਿਲੀ 6/9/2019	ਮਿਲੀ 6/9/2019	ਮਿਲੀ 26/2295	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5401 ਮਿਲੀ 6/9/2019	ਮਿਲੀ 6/9/2019	ਮਿਲੀ 26/2295	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5420 ਮਿਲੀ 12/3/2020	ਮਿਲੀ 12/3/2020	ਮਿਲੀ 1/1836	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5498 ਮਿਲੀ 17/12/2019	ਮਿਲੀ 17/12/2019	ਮਿਲੀ 11/8/10	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5507 ਮਿਲੀ 12/3/2020	ਮਿਲੀ 12/3/2020	ਮਿਲੀ 1/324	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5508 ਮਿਲੀ 8/2/2019	ਮਿਲੀ 8/2/2019	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5557 ਮਿਲੀ 21/7/2020	ਮਿਲੀ 21/7/2020	ਮਿਲੀ 41/4590	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5559 ਮਿਲੀ 21/7/2020	ਮਿਲੀ 21/7/2020	ਮਿਲੀ 10/1377	ਮਿਲੀ 10/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5560 ਮਿਲੀ 21/7/2020	ਮਿਲੀ 21/7/2020	ਮਿਲੀ 26/4401	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5564 ਮਿਲੀ 21/7/2020	ਮਿਲੀ 21/7/2020	ਮਿਲੀ 14/59	ਮਿਲੀ 14/59	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5578 ਮਿਲੀ 23/7/2020	ਮਿਲੀ 23/7/2020	ਮਿਲੀ 8/459	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5629 ਮਿਲੀ 21/13/77	ਮਿਲੀ 21/13/77	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5582 ਮਿਲੀ 21/8/2020	ਮਿਲੀ 21/8/2020	ਮਿਲੀ 1/85	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5590 ਮਿਲੀ 4/9/2020	ਮਿਲੀ 4/9/2020	ਮਿਲੀ 31/1836	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162
ਬਦਲੇ ਨੰ 5605 ਮਿਲੀ 22/9/2020	ਮਿਲੀ 22/9/2020	ਮਿਲੀ 26/2295	ਮਿਲੀ 14/1377	ਮਿਲੀ 14/1377	ਮਿਲੀ 20/1377	ਮਿਲੀ 28/1377	ਮਿਲੀ 1/162

465

ਪੰਨਾ 12 ਚਾ 5

ਮਿਲੀ 20-08-2024 10:20:49:283

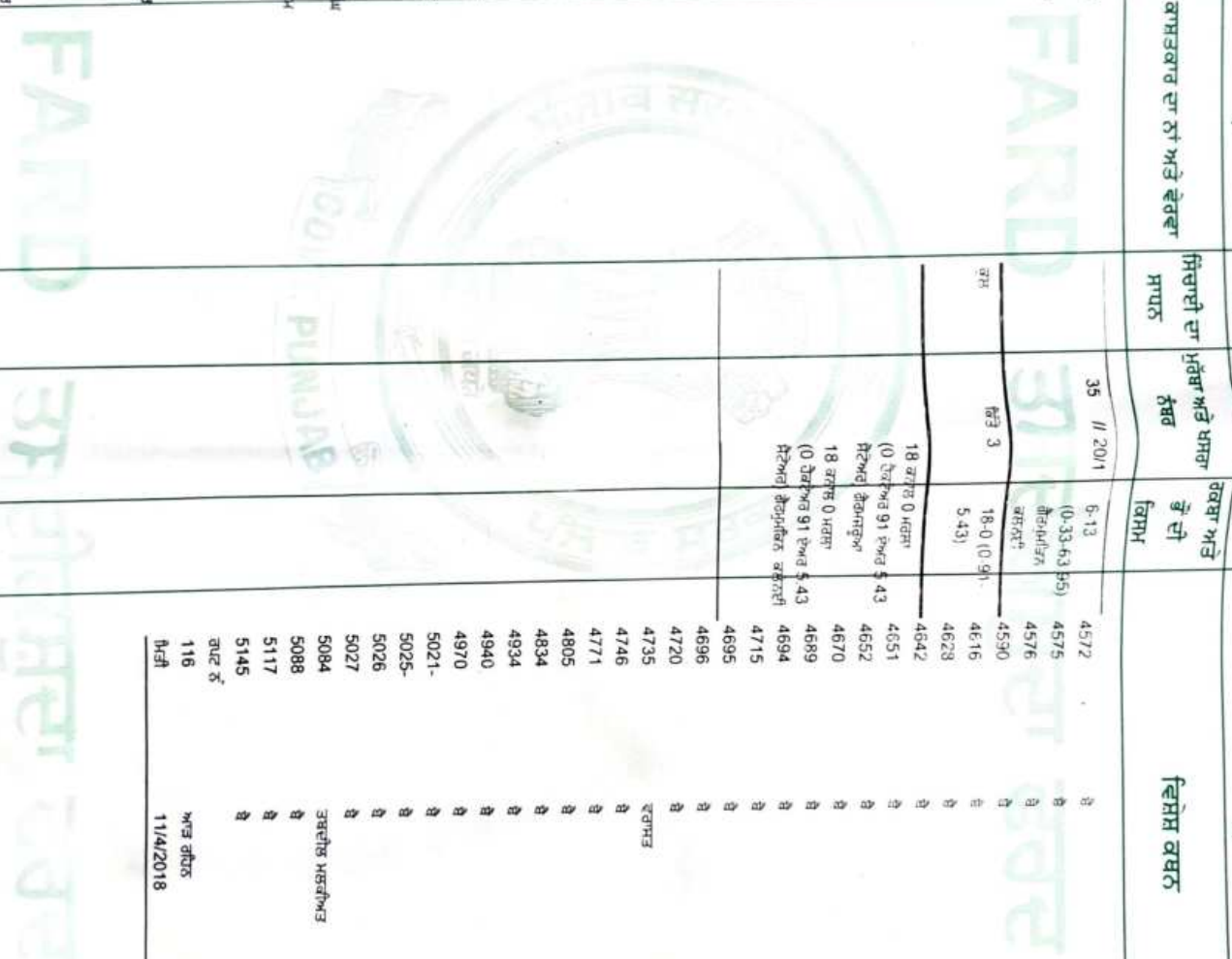
ਪਤਾ 12 ਚਾ 5

ਮਿਲੀ 19/08/2024



ਸਮਾਂਬੰਦੀ - 2017 ਫਿਡ - 2019 ਯੋਜਨਾ 212 ਤਹਿਸੀਲ - ਸਮਾਂਬੰਦੀ ਸਿਲਾ - 8

1	2	3	4	5	6	7	8
ਖਿੱਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਬਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਪਨ	ਪੁਰੋਥਾ ਅਤੇ ਖਸਕਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭੋ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ
		ਪੁੱਠੇ ਸਿੰਘ ਪੁੱਤਰ ਦਵਾਰਨਾ ਸਿੰਘ ਪੁੱਤਰ ਆਮਾ ਸਿੰਘ 29/6480 ਚਿੱਕਾ		35	11/20/1	6-13 (0-33-63 ਖੇ) ਕੀਰਪਿੰਡਾ ਕਲੋਨਾ	ਭੇ
		ਮਾਧੀ ਸਿੰਘ ਪੁੱਤਰ ਚੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਸਿੰਘ 1/432 ਚਿੱਕਾ		ਕਲੋ 3	ਕਲੋ 3	18-0 (0 ਖੇ) 5-43	ਭੇ
		ਮਾਣ ਸਿੰਘ ਕੌਰ ਪੁੱਤਰ ਚੰਦ ਸਿੰਘ ਕੌਰ ਪੁੱਤਰ ਸਿੰਘ 1/240 ਚਿੱਕਾ					ਭੇ
		ਮੁਖੀਆਰ ਕਮਾਰ ਪੁੱਤਰ ਗੋਰਿਸ਼ ਚਾਕ ਪੁੱਤਰ ਆਮਾ ਸਿੰਘ 1/144 ਚਿੱਕਾ					ਭੇ
		ਮਨਦੀਪ ਕੌਰ ਪਤਨੀ ਆਮਾ ਸਿੰਘ ਪੁੱਤਰ ਮਨਦੀਆ ਸਿੰਘ 1/288 ਚਿੱਕਾ					ਭੇ
		ਦੀਵੇਦਰ ਸਿੰਘ ਪੁੱਤਰ ਮਨਦੀ ਸਿੰਘ ਪੁੱਤਰ ਆਮਾ ਸਿੰਘ 1/72 ਚਿੱਕਾ					ਭੇ
		ਮਨਦੀ ਕੌਰ ਪਤਨੀ ਸਰਦਾਰ ਸਿੰਘ ਪੁੱਤਰ ਸਰਦਾਰ ਸਿੰਘ 1/14320 ਚਿੱਕਾ					ਭੇ
		ਦੀਵੇਦਰ ਕੌਰ ਪਤਨੀ ਸਰਦਾਰ ਸਿੰਘ ਪੁੱਤਰ ਚੰਦ ਸਿੰਘ 1/216 ਚਿੱਕਾ					ਭੇ
		ਕਾਤਾ ਕਾਤੀ ਪਤਨੀ ਨਾ ਸਾਜ ਪੁੱਤਰ ਦਵੇਲੀ ਰਾਮ ਕਾਤੀਆ 1/54 ਚਿੱਕਾ					ਭੇ
		ਦੀਵੇਦਰ ਕੌਰ ਪਤਨੀ ਚੌਹਾ ਸਿੰਘ ਪੁੱਤਰ ਸਿੰਘ 13/1080 ਚਿੱਕਾ					ਭੇ
		ਮਨਦੀ ਕੌਰ ਪਤਨੀ ਸਰਦਾਰ ਸਿੰਘ ਪੁੱਤਰ ਚੌਹਾ ਸਿੰਘ 13/1080 ਚਿੱਕਾ					ਭੇ
		ਮਨਦੀ ਕੌਰ ਪਤਨੀ ਸਿੰਘ ਪੁੱਤਰ ਚੌਹਾ ਸਿੰਘ 1/180 ਚਿੱਕਾ					ਭੇ
		ਗੁਰਮੀਤ ਕਮਾਰ ਪੁੱਤਰ ਆਮਾ ਸਿੰਘ ਪੁੱਤਰ ਨੀਵੇਦਰ ਆਮਾ 1/360 ਚਿੱਕਾ					ਭੇ
		ਗੁਰਮੀਤ ਕੌਰ ਪਤਨੀ ਸਰਦਾਰ ਸਿੰਘ ਪੁੱਤਰ ਆਮਾ ਸਿੰਘ 7/1440 ਚਿੱਕਾ					ਭੇ
		ਪਦਮਨੀ ਕੌਰ ਪੁੱਤਰੀ ਰਾਮ ਸਿੰਘ ਪੁੱਤਰ ਮਨਦੀ ਸਿੰਘ 1/360 ਚਿੱਕਾ					ਭੇ
		ਗੁਰਦੇਵ ਕੌਰ ਪੁੱਤਰੀ ਚੌਹਾ ਸਿੰਘ ਪੁੱਤਰ ਦਲੀਪ ਸਿੰਘ 1/270 ਚਿੱਕਾ					ਭੇ
		ਗੁਰਪ੍ਰੀਤ ਕੌਰ ਪੁੱਤਰੀ ਮੇਹਤ ਸਿੰਘ ਪੁੱਤਰ ਚਾਨਣ ਰਾਮ 1/1080 ਚਿੱਕਾ					ਭੇ
		ਸਰੀਸ਼ ਕਮਾਰ ਮਿੱਤਲ ਪੁੱਤਰ ਰਾਮ ਕਮਾਰ ਮਿੱਤਲ ਪੁੱਤਰ ਸਾਹੂ ਰਾਮ ਮਿੱਤਲ 1/2880 ਚਿੱਕਾ					ਭੇ
		ਪੁੱਠੇ ਕਮਾਰ ਮਿੱਤਲ ਪੁੱਤਰ ਰਾਮ ਕਮਾਰ ਮਿੱਤਲ ਪੁੱਤਰ ਸਾਹੂ ਰਾਮ ਮਿੱਤਲ 1/2880 ਚਿੱਕਾ					ਭੇ
		ਪਦਮਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਤਰੋਲ ਸਿੰਘ ਪੁੱਤਰ ਖੰਜਰ ਸਿੰਘ 1/1080 ਚਿੱਕਾ					ਭੇ
		ਦੀਵੇਦਰ ਸਿੰਘ ਪੁੱਤਰ ਸ਼ਰਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਸਿੰਘ 1/1080 ਚਿੱਕਾ					ਭੇ
		ਸਿਮਰ ਸਿੰਘ ਪੁੱਤਰ ਸ਼ਰਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਸਿੰਘ 1/1080 ਚਿੱਕਾ					ਭੇ
		ਪਦਮਨੀ ਕੌਰ ਪਤਨੀ ਚੌਹਾ ਸਿੰਘ ਪੁੱਤਰ ਚੌਹਾ					ਭੇ



ਸਮਾਂਬੰਦੀ ਨੰ- 9867 ਖੇਤ ਨੰ- 12 ਚਾ 8 ਸਮਾਂਬੰਦੀ ਨੰ- 300 ਸਮਾਂਬੰਦੀ ਨੰ- 20-08-2024 10:20:49:283 ਸਦਾ ਸਮਾਂਬੰਦੀ ਨੰ- 19/08/2024 ਤੋਂ ਗ੍ਰਹਿਯੋਗ ਵਿਚ ਦਰਜ ਹੈ।



ਜਮਾਂਬੰਦੀ- 2017

2018

ਪਿੰਡ-

ਮਾੜ

ਹੱਦਬਸਤ ਨੰ:-

222

ਤਹਿਸੀਲ-

ਜ਼ਿਲ੍ਹਾ-

ਮੁਕਾਬਲਾ

12

1	2	3	4	5	6	7	8	
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੇੜੀ, ਨੰਬਰ/ ਨੌਬਰਦਾਰ	ਖੇਤੋਂ/ ਨੰਬਰ/ ਲਾਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਧਨ	ਪੁਰੋਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ੋ ਦੀ ਵਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ	
		ਸਿੰਘ 1/720 ਚਿੱਮ ਪਹਿਲਾਂ ਦਾ ਪਤਨੀ 2301 ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ 1/600 ਚਿੱਮ ਸੁਖਿੰਦਰ ਕੌਰ ਪਤਨੀ ਸੁਖਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਰਾਮ ਸਿੰਘ 1/360 ਚਿੱਮ ਪਹਿਲਾਂ ਦਾ ਪਤਨੀ ਕਰਮਚੰਦ ਸਿੰਘ ਪੁੱਤਰ ਕੌਲ ਦਾਸ 1/360 ਚਿੱਮ ਸੁਖਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਨਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਬਰਦਾਸ ਸਿੰਘ 1/180 ਚਿੱਮ ਕਮਲਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਭੁਪਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਸਾਹੂ ਸਿੰਘ 1/120 ਚਿੱਮ ਪਤਨੀ ਦੀ ਪਤਨੀ ਵੈਰ ਸਿੰਘ 7/720 ਚਿੱਮ ਵੈਰੀ ਕਰਮਚੰਦ ਪਤਨੀ ਰਮਿਤ ਕਰਮਚੰਦ ਪੁੱਤਰ ਪਰਮ ਕੁਮਾਰ 1/90 ਚਿੱਮ ਹਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਅਦਵਾਰ ਸਿੰਘ ਪੁੱਤਰ ਦੱਲ ਸਿੰਘ 1/360 ਚਿੱਮ ਚਰਨਜੀਤ ਕੌਰ ਪਤਨੀ ਸੁਖਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਸੱਤ ਸਿੰਘ 1261/54000 ਚਿੱਮ ਸੁਖੀ ਦਾਸ ਪਤਨੀ ਨਰਮ ਕੁਮਾਰ ਦਾਸ ਪੁੱਤਰ ਰਮ ਦਾਸ ਦਾਸ 13900 ਚਿੱਮ ਚਰਨਜੀਤ ਸਿੰਘ ਚੌਰਾ ਪੁੱਤਰ ਫ਼ਕੀਰਸਿੰਘ ਸਿੰਘ ਚੌਰਾ ਪੁੱਤਰ ਕਾਣ ਸਿੰਘ ਚੌਰਾ 761/108000 ਚਿੱਮ ਸੁਖਿੰਦਰ ਕੁਮਾਰ ਪੁੱਤਰ ਰਾਮ ਕਿਸਾਨ ਪੁੱਤਰ ਚਰਨ ਦਾਸ 1/720 ਚਿੱਮ ਗੰਦਿਵਾਰ ਸਿੰਘ ਪੁੱਤਰ ਕਰਮਚੰਦ ਸਿੰਘ ਪੁੱਤਰ ਕਰਮਚੰਦ ਸਿੰਘ 91/8000 ਚਿੱਮ ਮਤਲਬ ਸਿੰਘ ਪੁੱਤਰ ਫ਼ਕੀਰਸਿੰਘ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਚਰਨ ਸਿੰਘ 91/8000 ਚਿੱਮ ਨਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਨਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਅਜੈ ਸਿੰਘ 19/540 ਚਿੱਮ ਪੁਸ਼ਪ ਕੌਰ ਪਤਨੀ ਨਰਮੀਤ ਕੁਮਾਰ ਪੁੱਤਰ ਅਜੈ ਕੁਮਾਰ 1/360 ਚਿੱਮ ਅਜੈਕੌਰ ਕੁਮਾਰ ਪੁੱਤਰ ਵਿੰਦਰ ਕੁਮਾਰ ਪੁੱਤਰ ਖਜ਼ੂਰ ਦੇ 661/36000 ਚਿੱਮ ਵਿੰਦਰ ਕੁਮਾਰ ਸਿੰਘ ਪੁੱਤਰ ਫ਼ਕੀਰ ਸਿੰਘ ਪੁੱਤਰ ਦੀ ਪੁਸ਼ਪ ਸਿੰਘ 413/36000 ਚਿੱਮ ਗੁਰਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਮੋਹਰ ਸਿੰਘ ਪੁੱਤਰ ਖਜ਼ੂਰ ਸਿੰਘ 313/10800 ਚਿੱਮ ਘਣਿੰਦਰ ਕੌਰ ਪਤਨੀ ਕਰਮਚੰਦ ਸਿੰਘ ਪੁੱਤਰ ਮੋਹਰ ਸਿੰਘ 313/10800 ਚਿੱਮ ਅਮਨਪ੍ਰੀਤ ਕੌਰ ਪਤਨੀ ਚਰਨ ਸਿੰਘ ਉਦਯੋਗ ਚਰਨਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਦੱਲ ਸਿੰਘ 173/12000 ਚਿੱਮ ਵਿਕਾਸ ਸਿੰਘ ਪੁੱਤਰ ਅਜੈਕੌਰ ਪੁਸ਼ਪ ਪੁੱਤਰ ਰਾਮ ਪੁਸ਼ਪ 1/60 ਚਿੱਮ ਦੱਲ ਦੱਲ ਪੁੱਤਰ ਕਾਣ ਦੱਲ ਪੁੱਤਰ ਪਰਮੇਸ਼ ਦੱਲ 413/36000 ਚਿੱਮ ਦੱਲ ਪੁਸ਼ਪ ਸਾਹੂ ਪੁੱਤਰ ਨਾਯਕ ਦੱਲ ਸਾਹੂ ਪੁੱਤਰ						ਮੇਰੇ ਖੇਤ ਪੁੱਤਰ ਨੰਬਰ 02765839 ਮਿਸ਼ੀ 6/11/2017 ਵਾਲੇ ਸਿੰਘ ਕੌਰਾ ਦੀ ਪੁਸ਼ਪ ਕੌਰਾ ਨੰਬਰ 749 ਮਿਸ਼ੀ 7/1/2017 ਪੁਸ਼ਪ ਸਿੰਘ ਅਮਰਿੰਦਰ ਨੰਬਰ 507 501/533 ਨੰਬਰ ਖਸਰਾ 35/11/2, 12/2, 20/1 ਜਮਾਂਬੰਦੀ ਸਾਲ 2012-2013 ਖੇਤ 200 ਵਰਗ ਚੌਰ ਵਾਲੇ ਅਜੈਕੌਰ ਕੁਮਾਰ ਪੁੱਤਰ ਵਿੰਦਰ ਕੁਮਾਰ ਚੌਰਾ ਕੌਰ ਦੀ ਮਾਣ ਕੌਰ ਮਾਣ ਵਿੰਦਰ ਕੁਮਾਰ ਸਮੁੱਚੇਕਾਲ ਵਾਲੀ 20,00,000:- ਰੁਪਏ ਵਿੱਚ ਵਿੰਦਰ ਕੁਮਾਰ ਅਤੇ ਰਮਿਤ ਦੇ ਚੌਰਾ ਹੈ। ਫਰਦਾਰ ਨੰਬਰ 2 ਫਰਦਾਰ ਨੰਬਰ 11

ਦਸਤਾਵੇਜ਼ ਨੰ 98071 ਵਾਲੇ ਖੇਤ 12 ਵਾਲੇ 9 ਵਾਲੇ ਖੇਤ 12 ਵਾਲੇ 300 ਵਾਲੇ ਖੇਤ 12 ਵਾਲੇ 20-08-2024 10:20:49:283 ਸਮੇਂ ਪੁਸ਼ਪ ਸਿੰਘ 20-08-2024 10:20:49:283 ਸਮੇਂ ਪੁਸ਼ਪ ਸਿੰਘ 19/08/2024 9:30:40:12:12 ਵਿੱਚ ਦਸਤਾਵੇਜ਼ ਨੰ 98071 ਵਾਲੇ ਖੇਤ 12 ਵਾਲੇ 9 ਵਾਲੇ ਖੇਤ 12 ਵਾਲੇ 300 ਵਾਲੇ ਖੇਤ 12 ਵਾਲੇ 20-08-2024 10:20:49:283 ਸਮੇਂ ਪੁਸ਼ਪ ਸਿੰਘ 20-08-2024 10:20:49:283 ਸਮੇਂ ਪੁਸ਼ਪ ਸਿੰਘ 19/08/2024 9:30:40:12:12 ਵਿੱਚ ਦਸਤਾਵੇਜ਼ ਨੰ 98071 ਵਾਲੇ ਖੇਤ 12 ਵਾਲੇ 9 ਵਾਲੇ ਖੇਤ 12 ਵਾਲੇ 300 ਵਾਲੇ ਖੇਤ 12 ਵਾਲੇ



ਸਮਾਂਬੰਦੀ - 2017 ਫਿਡ - 2018 ਪੰਜਾਬ

ਰੱਖਬਰ ਨੰ:-

232 ਤਹਿਸੀਲ - ਮਾਨੰਦਾਸ

ਜਿਲਾ -

ਸਮਿਆਦਾ:

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਬਜਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਰੀ ਦਾ ਸਾਪਨ	ਪੁੱਛਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਡੂੰ ਢੀ ਵਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ	

ਭਾਗ ਨੰ: 413/36000 ਨਿੰਮ ਦਸਵੀਂ ਵੱਡੇ ਪਤਨੀ ਕਾਬਜ ਮਿਲ ਪੁੱਤਰ ਖਸਰਾ ਮਿਲ 1/810 ਨਿੰਮ ਸ਼ਾਹਨਾਮ ਵਾਲੀ ਪਤਨੀ ਖੇਤਰ ਖਾਸ ਪੁੱਤਰ ਮਿਲ ਕਾਬਜ 1/260 ਨਿੰਮ ਪੁਰਦੀ ਕਾਬਜੀ ਪਤਨੀ ਸਦੀਯ ਕਮਾਰ ਪੁੱਤਰ ਮੁਲਦਾਸ ਨੰ: 1,360 ਨਿੰਮ ਕਮਰੀ ਖਸਰਾ ਨਾਮਕ ਪਤਨੀ ਸਦੀਯ ਕਮਾਰ ਪੁੱਤਰ ਨਾਮ ਸਿਮਰ ਨਾਮਕ 7/3240 ਨਿੰਮ ਸ਼ਿਮਲੀਯ ਮਿਲ ਪੁੱਤਰ ਗੋਬਿੰਦ ਮਿਲ ਪੁੱਤਰ ਨੰ: ਮਿਲ 1/480 ਨਿੰਮ ਪੁਰਦੀ ਕਮਾਰ ਪੁੱਤਰ ਸਿਮਰ ਖਾਸ ਪੁੱਤਰ ਕੰਠਾ ਨਾਮ 1/540 ਨਿੰਮ ਕਮਰਦੀਯ ਮਿਲ ਪੁੱਤਰ ਸਕਰਮਿਲ ਮਿਲ ਪੁੱਤਰ ਅੰਬੇਲ ਮਿਲ 1/54 ਨਿੰਮ ਪੁਰਦੀਯ ਜੱਸ ਪਤਨੀ ਸਮਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਅਨੀਤ ਮਿਲ 1/108 ਨਿੰਮ ਗੋਰਦੀਯ ਵੱਡੇ ਪੁੱਤਰੀ ਨਾਮ ਮਿਲ ਪੁੱਤਰ ਮਹਿਦੇਵ ਮਿਲ 1/180 ਨਿੰਮ ਕਿਸਨਾ ਸ਼ਾਹ ਪਤਨੀ ਸਿਮਰ ਨਾਮ ਪੁੱਤਰ ਹਰਗੋਬਿੰਦ ਖਾਸ 1/720 ਨਿੰਮ ਅਮਰਦੀਯ ਮਿਲ ਪੁੱਤਰ ਕਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਗੋਬਿੰਦ ਮਿਲ 1/360 ਨਿੰਮ ਹਰਗੋਬਿੰਦ ਜੱਸ ਪੁੱਤਰ ਸਕਰਮਿਲ ਮਿਲ ਪੁੱਤਰ ਮਸਤਾਨ ਮਿਲ 23/1080 ਨਿੰਮ ਅਸਥਾ ਕੋਲੀ ਪੁੱਤਰੀ ਸਦੀਯ ਕੋਲੀ ਪੁੱਤਰ ਨਾਮ ਨਕੀਦ ਕੋਲੀ 1/135 ਨਿੰਮ ਸਦੇਤਾ ਕੋਲੀ ਪੁੱਤਰੀ ਸਦੀਯ ਕੋਲੀ ਪੁੱਤਰ ਨਾਮ ਨਕੀਦ ਕੋਲੀ 3/304 ਨਿੰਮ ਪਰਮੇਸ਼ ਖਾਸ ਪੁੱਤਰ ਕਾਮਰੇਸ਼ ਖਾਸ ਪੁੱਤਰ ਕਿਰਪਾ ਨਾਮ 1/720 ਨਿੰਮ ਪੁਰਦੀਯ ਕਮਰੀ ਪੁੱਤਰੀ ਹੁਸਨ ਖਾਸ ਪੁੱਤਰ ਕਾਮਾ ਨਾਮ 7/480 ਨਿੰਮ ਸਿਮਰ ਵੱਡੇ ਪਤਨੀ ਅਨੀਤ ਮਿਲ ਪੁੱਤਰ ਨਾਮ ਰਤਨ 1/2160 ਨਿੰਮ ਦੀਦੇਵ ਮਿਲ ਪੁੱਤਰ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਰਤਨ ਮਿਲ 1/720 ਨਿੰਮ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦਾਸ ਮਿਲ ਪੁੱਤਰ ਕੇਰਮ ਮਿਲ 413/36000 ਨਿੰਮ ਜਸਦੇਵ ਮਿਲ ਪੁੱਤਰ ਅਨੀਤ ਮਿਲ 1/108 ਨਿੰਮ	ਪੁੱਤਰ ਮਿਲ 13/1080 ਨਿੰਮ ਗੋਬਿੰਦ ਵੱਡੇ ਪਤਨੀ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਮਿਲ 13/1080 ਨਿੰਮ ਕਾਬਜ ਸੁਖਦੀਯ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਖਸਰਾ ਮਿਲ 13/540 ਨਿੰਮ ਕੇ ਰੀਯਾ ਨਾਮਕ ਪਤਨੀ ਪੁੱਤਰੀ ਸਦੀਯ ਕੋਲੀ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦੇਵ ਮਿਲ 23/1080 ਨਿੰਮ ਪੁਰਦੀ ਕਮਰੀ ਪੁੱਤਰੀ ਹੁਸਨ ਖਾਸ ਪੁੱਤਰ ਕਾਮਾ ਨਾਮ 7/480 ਨਿੰਮ ਸਿਮਰ ਵੱਡੇ ਪਤਨੀ ਅਨੀਤ ਮਿਲ ਪੁੱਤਰ ਨਾਮ ਰਤਨ 1/2160 ਨਿੰਮ ਦੀਦੇਵ ਮਿਲ ਪੁੱਤਰ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਰਤਨ ਮਿਲ 1/720 ਨਿੰਮ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦਾਸ ਮਿਲ ਪੁੱਤਰ ਕੇਰਮ ਮਿਲ 413/36000 ਨਿੰਮ ਜਸਦੇਵ ਮਿਲ ਪੁੱਤਰ ਅਨੀਤ ਮਿਲ 1/108 ਨਿੰਮ	ਪੁੱਤਰ ਮਿਲ 12/70 ਨਿੰਮ ਕਾਬਜ ਮਦੀਯ ਵੱਡੇ ਪਤਨੀ ਮਨ ਮਿਲ ਵੱਡੇ ਪੁੱਤਰ ਸਿੱਦੀਕੀ ਮਿਲ 1/270 ਨਿੰਮ ਕੇ ਰੀਯਾ	ਮਿਲ ਪੁੱਤਰ ਮਿਲ 1/270 ਨਿੰਮ ਕੇ ਰੀਯਾ	ਮਿਲ ਪੁੱਤਰ ਮਿਲ 13/1080 ਨਿੰਮ ਕਾਬਜ ਸੁਖਦੀਯ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਖਸਰਾ ਮਿਲ 13/540 ਨਿੰਮ ਕੇ ਰੀਯਾ ਨਾਮਕ ਪਤਨੀ ਪੁੱਤਰੀ ਸਦੀਯ ਕੋਲੀ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦੇਵ ਮਿਲ 23/1080 ਨਿੰਮ ਪੁਰਦੀ ਕਮਰੀ ਪੁੱਤਰੀ ਹੁਸਨ ਖਾਸ ਪੁੱਤਰ ਕਾਮਾ ਨਾਮ 7/480 ਨਿੰਮ ਸਿਮਰ ਵੱਡੇ ਪਤਨੀ ਅਨੀਤ ਮਿਲ ਪੁੱਤਰ ਨਾਮ ਰਤਨ 1/2160 ਨਿੰਮ ਦੀਦੇਵ ਮਿਲ ਪੁੱਤਰ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਰਤਨ ਮਿਲ 1/720 ਨਿੰਮ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦਾਸ ਮਿਲ ਪੁੱਤਰ ਕੇਰਮ ਮਿਲ 413/36000 ਨਿੰਮ ਜਸਦੇਵ ਮਿਲ ਪੁੱਤਰ ਅਨੀਤ ਮਿਲ 1/108 ਨਿੰਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
--	--	--	-------------------------------------	--	-------------

ਭਾਗ ਨੰ: 5313 ਮਿਲੀ 22/2019 ਵੱਡੇ ਪਤਨੀ ਕਾਬਜ ਮਿਲ ਪੁੱਤਰ ਮਿਲ 13/1080 ਨਿੰਮ ਗੋਬਿੰਦ ਵੱਡੇ ਪਤਨੀ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਮਿਲ 13/1080 ਨਿੰਮ
ਕਾਬਜ ਸੁਖਦੀਯ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਖਸਰਾ ਮਿਲ 13/540 ਨਿੰਮ
ਕੇ ਰੀਯਾ ਨਾਮਕ ਪਤਨੀ ਪੁੱਤਰੀ ਸਦੀਯ ਕੋਲੀ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦੇਵ ਮਿਲ 23/1080 ਨਿੰਮ
ਪੁਰਦੀ ਕਮਰੀ ਪੁੱਤਰੀ ਹੁਸਨ ਖਾਸ ਪੁੱਤਰ ਕਾਮਾ ਨਾਮ 7/480 ਨਿੰਮ
ਸਿਮਰ ਵੱਡੇ ਪਤਨੀ ਅਨੀਤ ਮਿਲ ਪੁੱਤਰ ਨਾਮ ਰਤਨ 1/2160 ਨਿੰਮ
ਦੀਦੇਵ ਮਿਲ ਪੁੱਤਰ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਰਤਨ ਮਿਲ 1/720 ਨਿੰਮ
ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦਾਸ ਮਿਲ ਪੁੱਤਰ ਕੇਰਮ ਮਿਲ 413/36000 ਨਿੰਮ
ਜਸਦੇਵ ਮਿਲ ਪੁੱਤਰ ਅਨੀਤ ਮਿਲ 1/108 ਨਿੰਮ

ਭਾਗ ਨੰ: 397 ਖਾਸ ਗੋਬਿੰਦ ਮਿਲੀ 30/7/2018 ਅਨੀ ਪੁੱਤਰ ਮਿਲ 23/7-18 ਵੱਡੇ ਪਤਨੀ ਕਾਬਜ ਮਿਲ ਪੁੱਤਰ ਮਿਲ 13/1080 ਨਿੰਮ
ਕਾਬਜ ਸੁਖਦੀਯ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਖਸਰਾ ਮਿਲ 13/540 ਨਿੰਮ
ਕੇ ਰੀਯਾ ਨਾਮਕ ਪਤਨੀ ਪੁੱਤਰੀ ਸਦੀਯ ਕੋਲੀ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦੇਵ ਮਿਲ 23/1080 ਨਿੰਮ
ਪੁਰਦੀ ਕਮਰੀ ਪੁੱਤਰੀ ਹੁਸਨ ਖਾਸ ਪੁੱਤਰ ਕਾਮਾ ਨਾਮ 7/480 ਨਿੰਮ
ਸਿਮਰ ਵੱਡੇ ਪਤਨੀ ਅਨੀਤ ਮਿਲ ਪੁੱਤਰ ਨਾਮ ਰਤਨ 1/2160 ਨਿੰਮ
ਦੀਦੇਵ ਮਿਲ ਪੁੱਤਰ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਰਤਨ ਮਿਲ 1/720 ਨਿੰਮ
ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦਾਸ ਮਿਲ ਪੁੱਤਰ ਕੇਰਮ ਮਿਲ 413/36000 ਨਿੰਮ
ਜਸਦੇਵ ਮਿਲ ਪੁੱਤਰ ਅਨੀਤ ਮਿਲ 1/108 ਨਿੰਮ

ਭਾਗ ਨੰ: 5384 ਮਿਲੀ 21/8/2019 ਵੱਡੇ ਪਤਨੀ ਕਾਬਜ ਮਿਲ ਪੁੱਤਰ ਮਿਲ 13/1080 ਨਿੰਮ
ਕਾਬਜ ਸੁਖਦੀਯ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਖਸਰਾ ਮਿਲ 13/540 ਨਿੰਮ
ਕੇ ਰੀਯਾ ਨਾਮਕ ਪਤਨੀ ਪੁੱਤਰੀ ਸਦੀਯ ਕੋਲੀ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦੇਵ ਮਿਲ 23/1080 ਨਿੰਮ
ਪੁਰਦੀ ਕਮਰੀ ਪੁੱਤਰੀ ਹੁਸਨ ਖਾਸ ਪੁੱਤਰ ਕਾਮਾ ਨਾਮ 7/480 ਨਿੰਮ
ਸਿਮਰ ਵੱਡੇ ਪਤਨੀ ਅਨੀਤ ਮਿਲ ਪੁੱਤਰ ਨਾਮ ਰਤਨ 1/2160 ਨਿੰਮ
ਦੀਦੇਵ ਮਿਲ ਪੁੱਤਰ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਰਤਨ ਮਿਲ 1/720 ਨਿੰਮ
ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦਾਸ ਮਿਲ ਪੁੱਤਰ ਕੇਰਮ ਮਿਲ 413/36000 ਨਿੰਮ
ਜਸਦੇਵ ਮਿਲ ਪੁੱਤਰ ਅਨੀਤ ਮਿਲ 1/108 ਨਿੰਮ

ਪੰਨਾ 12 ਦਾ 10

ਮਿਲੀ ਮਿਲੀ: 20-08-2024 10:20:49 283 ਸਦੇਵ

ਪੁਰਦੀ ਵੱਡੇ ਪਤਨੀ ਕਾਬਜ ਮਿਲੀ 19/09/2024 ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਮਿਲ 13/1080 ਨਿੰਮ
ਕਾਬਜ ਸੁਖਦੀਯ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਖਸਰਾ ਮਿਲ 13/540 ਨਿੰਮ
ਕੇ ਰੀਯਾ ਨਾਮਕ ਪਤਨੀ ਪੁੱਤਰੀ ਸਦੀਯ ਕੋਲੀ ਵੱਡੇ ਪਤਨੀ ਕਲੀਯ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦੇਵ ਮਿਲ 23/1080 ਨਿੰਮ
ਪੁਰਦੀ ਕਮਰੀ ਪੁੱਤਰੀ ਹੁਸਨ ਖਾਸ ਪੁੱਤਰ ਕਾਮਾ ਨਾਮ 7/480 ਨਿੰਮ
ਸਿਮਰ ਵੱਡੇ ਪਤਨੀ ਅਨੀਤ ਮਿਲ ਪੁੱਤਰ ਨਾਮ ਰਤਨ 1/2160 ਨਿੰਮ
ਦੀਦੇਵ ਮਿਲ ਪੁੱਤਰ ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਰਤਨ ਮਿਲ 1/720 ਨਿੰਮ
ਹਰਦੇਵ ਮਿਲ ਪੁੱਤਰ ਗੁਰਦਾਸ ਮਿਲ ਪੁੱਤਰ ਕੇਰਮ ਮਿਲ 413/36000 ਨਿੰਮ
ਜਸਦੇਵ ਮਿਲ ਪੁੱਤਰ ਅਨੀਤ ਮਿਲ 1/108 ਨਿੰਮ



ਜਮਾਬੰਦੀ- 2017 2018 ਪਿੰਡ- ਗੰਡੜਾ ਹੱਦਬਸਤ ਨੰ:- 242 ਤਹਿਸੀਲ- ਸਾਹਿਵਾਗ ਜ਼ਿਲਾ- ਫ਼ਾਹਿਮਪੁਰਾ

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਬਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਮੁੱਢਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭੋ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ	
ਖੇਤ ਨੰ. 624/10 ਮਿ.ਦਲਾਸ ਮਿ.ਦੀ. 28/12/2023 ਵਾਲੇ ਸਮਝਦੇਵਰ ਸਿੰਘ ਪੁੱਤਰ ਅਦੀਤ ਸਿੰਘ ਮੁਹੱਲਾ ਨੰ. 10	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਬਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਮੁੱਢਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭੋ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ	
ਖੇਤ ਨੰ. 271 ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਬਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਮੁੱਢਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭੋ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ	
ਖੇਤ ਨੰ. 544 ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਬਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਮੁੱਢਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭੋ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ	

VALID FARD



0 June 2024
ਸਾਹਿਵਾਗ ਜ਼ਿਲਾ
ਫ਼ਾਹਿਮਪੁਰਾ

ਪੰਨਾ 12 ਦਾ 12
ਮੁਦਰਿਤ ਮਿਤੀ: 20-08-2024 10:20:49/283 ਸੰਖਿਆ
ਸਰਕਾਰੀ ਦੇ ਠਾਕਾਨਾ

deposit- 2017 village- 2017 Boundary No.- Tehsil- 222 district-

1	2	3	4	5	6	7	8
Benl No./ Khatas numbered	Lagan	Owner's name and details	Name and description of cultivator	Irrigation meases and meases	Area and of Bho	Verbha	special statement
449/ 440	516	They are 30/29			34	11/17	
6/0000		Area for a water dam for power use			34	11/26/11	
3/6		Area for a water dam for power use			36	11/11	
(d) mill (1/1/1/1/1)		Area for a water dam for power use			36	11/10/2	
		Area for a water dam for power use			37	11/5/2	
		Area for a water dam for power use			37	11/6/1	
		Area for a water dam for power use			38	11/10/2	
		Area for a water dam for power use			4.0		
		Area for a water dam for power use			4.0		
		Area for a water dam for power use			4.6		
		Area for a water dam for power use			22.19	11-16	
		Area for a water dam for power use			9.42		
		Area for a water dam for power use			22	19	
		Area for a water dam for power use			(1) Batochav 16	9.42	4642
		Area for a water dam for power use			(1) Conversion from 16 to 9.42	4670	
		Area for a water dam for power use			22	19	
		Area for a water dam for power use			4689		
		Area for a water dam for power use			4715		
		Area for a water dam for power use			4720		
		Area for a water dam for power use			4735		
		Area for a water dam for power use			4753		
		Area for a water dam for power use			4780		
		Area for a water dam for power use			4781		
		Area for a water dam for power use			4782		
		Area for a water dam for power use			4783		
		Area for a water dam for power use			4806/1		
		Area for a water dam for power use			4805		

FARD

post umarist

Charged correctly

According to the computer system records, the code is shown. Temperature



Sabhanwari-2017 2018 Pind-

Boundary No:-

Tehsil-

district-

Ludhiana

1	2	3	4	5	6	7	8
Plot No./ Khatoun	Goods/Leaf, No./ Lagan	Owner's name and details	Name and description of cultivator	Irrigation materials and messles	Acreeage and Day Son	Special statement	

FARD

Umrira Dhgr

Punjab Government

GOVT. PUNJAB

Today Manjit Kaur wife Sukhdev Singh son Ajit Singh came and filed a registry 2640 BHI 14/9/2012 Pace Bli SIM 34/25/21, 25/17/2, 36/1/1, 36/10/2, 37/5/2, 6/1 Rya 100 Silver 5,00,000/- to Operative Bank Baruch Sahnewal Pass Acd of Ludhiana in lieu of the 5/3 Over

- Haas Sumpu 10/1377
- Albert Letter Clerk to Clifford
- 10/1377 km
- Charanjit Singh Bear son
- Son Charan Singh Bear 20/1377 part
- Bajinder Singh son of Ajit Singh son of Bachhan
- Sures Kumar Verma Son of Kumar Sal Son of Um
- Purtes Darni Darl BHI 2-425
- Narinder District Ludhiana 20/1377 Herla
- Atar Kaur wife Atar Singh gave birth to a son
- Sindhi 46/1377 Jim
- Neelam Rani wife Satgobind Kumar son Hans Raj
- Resident Resident Lila local land Pw 20/1377 Violence
- Jamwant Kaur wife Anandjit Singh son
- Sardara Singh resident of village Seela khurd where
- Ludhiana 25/1377 part
- Paranjit Kaur wife Chhau Rani son Gurniel
- Singh 11612 Dhara
- Rajinder Singh son of Puran Singh son of Kahu Ram
- 7612 Man
- Rajul Gang Son Ramnath Kumar (Gang) Son
- Mahon Chand Resident Resident 75 Seela Chery Darnar
- Kaur Ludhiana 1912 Violence
- Prigaur Kaur wife Balwinder Singh son
- Balsand 20/1377 Man
- Dawinder Singh son of Akerla Singh son of Dhawra
- Sindhi 13/1530 Tina
- Jatinder Singh son of Kanti Singh son of Dhawra
- Mayh 13/1530 Jimna
- Gurdeep Kaur wife Charanjit Singh son Sheelar
- Singh Resident Village Kanochi 41/22/15 Part
- Abhyat Singh Jwani Sr. Jander Singh Sr
- Balwant Singh 41/22/15 part
- Arvinder Singh Sr. Skander Singh Sr
- Coanrahat Prati 14/59 Min
- Mandeer Singh son of Harjit Singh son of Balhaur
- Myth 2/459 Cr
- Kamjit Singh son of Bhagender Singh son of Saahu
- Sindhi won 2/459
- Dharamani Devi wife Fenu Singh 2/459 thara
- 19918 Mx
- Surinder Kaur wife Spinder Singh son Rani Singh
- Paraanjit Kaur wife Karamjit Singh son only
- Ruchi Parvya wife Ramit Bhavla son from

FARD certified Fard

The revenue record dated 18/08/2024 by Pankaj is recorded in Tam Cutter

Signature
 20/08/2024

Plot No./ goods/leases, number/ numbered	Khasra no	Owner's name and details	Name and description of cultivator	of irrigation	Mortgage and Pansra	Area and no	Special statement
---	-----------	--------------------------	------------------------------------	---------------	---------------------	----------------	-------------------

8/2/2021 Answers to get a letter toped duty only today With the date for n Ramditta Kahral
 22/12/2020 9.2012 2013 Aji 6/2/2013 Bhujadhir
 0 Visa stop in respect of Subinder Singh

22-9-2020
 59835 25-03-21 Aji 10/1201 ace
 Digi 24/2021/18361836 10/13775/13775177

5736 do voucher No: 4975 dated 26-02-21 dated 20/4/2021 by Sunder Kumar son of Ram Singh Son Charan Das 1918 part
 Hinda 5742 Dahi Posseder O. Private 30-04-21 VG Budget Dawson from 30/4/2021 Bhid V2295 Rit Padit Limnithan Dayton Sindh 1/2295 Ribha Mirat Hirskan Vashibha Ha Anunth

Me Samrat 1095 Bhd:29-04-21 Private 11/5/2021 Kabhanij Baijivdhi/4598/459
 Parde Wadia No. 4127 Dated 02-01-13 Dated 205/2021 Vao Sarth Kumar Mittal son of Raj Kumar Middle V3672 Ind Mukesh Kumar Middle So Raj Kumar Vazal So Sadhu Ram Mittal 13672 Violence Banak Kuldhep Singh So
 Paga Singh Bana Bana Singh 1936 Transfer due to violence in approved

7777 Sh 20-05-21 B 3/2021 by Bhupinder Singh son of Arjan Singh son of Maha 84590 Violence Banak Ar Kanya Sharma Wife Neeraj Kumar Sharma Son Subash Chandra 899180 Violence Neeraj Kumar Sharma Son Bhajinder Kura
 5196 Baidi Dama Sanghat: 2891 Bhid: 13-07-21 Inside 3/3/2021 Rate Nazarmi
 100/55539 Bhav Pak Harinder Singh son of Milkha Singh son of Didda Singh 100/55539 Death

4120001-06-11 Internal 14/7/2021 Junior High School
 5843 Dari Samina: 5008, Bhi: 16-09-21 Private 22/11/2021 Rase Kabhitiyiam 2/459 Nidhi Uhh2/450 Sijiv Tahnu Ye Ni
 1/459 Shivam Bhai/459
 7 Son Devi Dayal 5/918 Part Pranam Wife Suraj Sangat Son Ram Surup Sangat 5/918 Pansa
 5877 sons in Ranjina Danila: 667, G-19-04-21 Private 28/1/2022 Same Bewadi 1836
 9/2/2022 Sit Jath in Panchohet
 100/55539 Bhav Pak Harinder Singh son of Milkha Singh son of Didda Singh 100/55539 Death

213 Bhd: 28/1/2022 whose number 31722000 Bhd: 27/1/2022
 Market Ludhiana has been closed.
 0-412-458-415/461-477/531-480/534 Imkhal No. 4213 Bay by Barjes Kumar son Bisan
 484-501/553-535-503 Winder. Newari 2017-18 In Hi Weather
 Sate Kumar - Mukesh Kumar son Raj Kumar son Sadhu Ram save 2-3% share
 2007-08
 34/712-25/21-36/11-10/2-37/15/2-6/1 Lamps 100 lots

20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826
 5086:2021-22/1021/7826
 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826
 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826

5148- Hates Bandha Samrat: Bha: 2-01-21 Bhd: 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826
 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826
 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826

5148- Hates Bandha Samrat: Bha: 2-01-21 Bhd: 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826
 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826
 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826

5148- Hates Bandha Samrat: Bha: 2-01-21 Bhd: 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826
 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826
 20/5/2021 Rase Bhi Bubhav Jeevan Bhiy
 5086:2021-22/1021/7826



Goods/Leaf No./ numbered	Lagan	Owner's name and details	Name and description of cultivator	of irrigation	Maintenance and meekes	Area	Special statement
				From	to		

Verified individual

12/12/2022 12-22G 2022 23/02/1796406
 12/12/2022 12-22G 2022 23/02/1796406
 61283079-21-03-23 Private 26/5/2023 Rase Bhi 26/2295262295 612925725-04-2326/5/2023661500066145900

61761337-06-07-23 5/8/2023 in mate ₹7,50,000/- from 125 runs from 34/17/2-25/2/1-36/1-102-37/5/2-6/1.
 \$1558/2023 needs

201/13/2/2024 Teriya Matay Mein 50979061 Bhirn 21-7-2023 Nidhivan
 Mortgage : Add Ltd Deraul Ludhiana Pass
 47,00,000/- BHI 13/5/2024 Retake Vetan Batil Rear Mat 5915731 D 19/3/2024
 Aur Uttar Awadhima Jat Ki 34/17/2-25/2/1-36/1-1-36/10/2-37/5/2-6/1 lights 157,3333,50,000/-
 63234585-28-03-24 D 25/5/2024 Stay Law 13/1530

6331 Benbulation dated 3/6/2024 by Harpreet Singh son of Boor Singh Pudi Jang Singh 13/2/295 Part Bke Harpreet Singh son of Jagraj Singh son of Anokh Singh 13/2205 Violence Sorat Indraj Hai intai Hai li.
 453 ton internal 31/7/2024 on all fear 30-7-2024 brother-in-law bought car 42530-5-2023
 Clearan has been done through Malhaillet

531/ 501 580 FIRM DYNAMIC CUSTODIES PRIVATE LIMITED MAKHJIA MALKAN
 bus 10-75
 1399/7/13/2024/2024
 Sandeep Kumar son of Sadeep Raj son of Karam Chand
 Address: 30/27 Patal Nagar New Delhi

36 H 11/2 6-4 4534
 (0-31-30 31) 4544
 possible khairul 4545
 36 H 12/2 5-3 (0-26-4 16) 4595
 Special

FARD
 Fard of 4551
 20 AUG 2024
 21 AUG 2024

Plot No./ goods/leaves/ numbered	Khatoni Lagan	Owner's name and details	Name and description of cultivator	of water MTRQS	Marrals and heatis No	Area Type	Special statement
1	2	3	4	5	6	7	8
5748	5748	5748	5748	5748	5748	5748	5748
5749	5749	5749	5749	5749	5749	5749	5749
5750	5750	5750	5750	5750	5750	5750	5750
5751	5751	5751	5751	5751	5751	5751	5751
5752	5752	5752	5752	5752	5752	5752	5752
5753	5753	5753	5753	5753	5753	5753	5753
5754	5754	5754	5754	5754	5754	5754	5754
5755	5755	5755	5755	5755	5755	5755	5755
5756	5756	5756	5756	5756	5756	5756	5756
5757	5757	5757	5757	5757	5757	5757	5757
5758	5758	5758	5758	5758	5758	5758	5758
5759	5759	5759	5759	5759	5759	5759	5759
5760	5760	5760	5760	5760	5760	5760	5760
5761	5761	5761	5761	5761	5761	5761	5761
5762	5762	5762	5762	5762	5762	5762	5762
5763	5763	5763	5763	5763	5763	5763	5763
5764	5764	5764	5764	5764	5764	5764	5764
5765	5765	5765	5765	5765	5765	5765	5765
5766	5766	5766	5766	5766	5766	5766	5766
5767	5767	5767	5767	5767	5767	5767	5767
5768	5768	5768	5768	5768	5768	5768	5768
5769	5769	5769	5769	5769	5769	5769	5769
5770	5770	5770	5770	5770	5770	5770	5770
5771	5771	5771	5771	5771	5771	5771	5771
5772	5772	5772	5772	5772	5772	5772	5772
5773	5773	5773	5773	5773	5773	5773	5773
5774	5774	5774	5774	5774	5774	5774	5774
5775	5775	5775	5775	5775	5775	5775	5775
5776	5776	5776	5776	5776	5776	5776	5776
5777	5777	5777	5777	5777	5777	5777	5777
5778	5778	5778	5778	5778	5778	5778	5778
5779	5779	5779	5779	5779	5779	5779	5779
5780	5780	5780	5780	5780	5780	5780	5780
5781	5781	5781	5781	5781	5781	5781	5781
5782	5782	5782	5782	5782	5782	5782	5782
5783	5783	5783	5783	5783	5783	5783	5783
5784	5784	5784	5784	5784	5784	5784	5784
5785	5785	5785	5785	5785	5785	5785	5785
5786	5786	5786	5786	5786	5786	5786	5786
5787	5787	5787	5787	5787	5787	5787	5787
5788	5788	5788	5788	5788	5788	5788	5788
5789	5789	5789	5789	5789	5789	5789	5789
5790	5790	5790	5790	5790	5790	5790	5790
5791	5791	5791	5791	5791	5791	5791	5791
5792	5792	5792	5792	5792	5792	5792	5792
5793	5793	5793	5793	5793	5793	5793	5793
5794	5794	5794	5794	5794	5794	5794	5794
5795	5795	5795	5795	5795	5795	5795	5795
5796	5796	5796	5796	5796	5796	5796	5796
5797	5797	5797	5797	5797	5797	5797	5797
5798	5798	5798	5798	5798	5798	5798	5798
5799	5799	5799	5799	5799	5799	5799	5799
5800	5800	5800	5800	5800	5800	5800	5800

478

Plot No./ Khatuni
Goods/Leaf No./
numbered Lagan

Owner's name and details

Name and description of cultivator

of irrigation
Muzimade and mesles
no

Area and
volume

Special statement

479

VALID FARD

Verified individual



1	2	3	4	5	6	7	8
ਬੈਚ ਨੰ./ ਮਾਲਕ/ ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਰੀ ਦਾ ਮਾਪਦਾਨ	ਖੇਤੀ ਅਤੇ ਖਮਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਡੂੰ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
234/ 218 ਮਨ	250	ਰੱਖੇਦਰ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮੇਲ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਧੀਰ ਸਿੰਘ ਚੈਰਾਠੀ ਤਰਵਾਰ ਸਿੰਘ 2/147 ਨੰਬਰ ਗੁਰਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਅਮਰ ਸਿੰਘ 23/980 ਨੰਬਰ ਨਵਨੀਤ ਤੋਂ ਪੁੱਤਰੀ ਗੁਰਦੇਵ ਕੌਰ ਪੁੱਤਰੀ ਅਮਰ ਸਿੰਘ 23/980 ਨੰਬਰ		37	// 3/1	1-8 (0-7-8-20) ਨੰਬਰੀ	ਵਿੱਤਰਾਸ ਨੰ 4653
0				37	// 3/3	4-16 (0-24-28,11) ਨੰਬਰੀ	4698
(ਪੱਤੀ) ਭਾਖਾ (ਨੰਬਰਦਾਰ) ਗੁਰਦੇਵ ਸਿੰਘ							4712
							4713
							4731
							4732
							4733
							4734
							4736
							4742
							4894
							4895
							5092
							5210
							ਕੋਠ ਨੰ
							29
							ਮੁਕਾਬਲੇ ਦਾ ਨੰ
							18/9/2008
							ਮੁਕਾਬਲੇ ਦੇ ਮੁਕਾਬਲੇ
							517
							ਮੁਕਾਬਲੇ ਦਾ ਨੰ
							25/3/2010

VALID FARD

ਪੰਨਾ 8 ਦਾ 1
ਪ੍ਰਿੰਟਿੰਗ ਮਿਤੀ 21-08-2024 02:17:59:940 ਸਮ
ਪੜ੍ਹਾਈ ਵਾਲੇ ਮਾਲਕ ਸਿੰਘ ਬਰਮੜੇ ਸਿੰਘ 20/08/2024 ਤੋਂ ਸ਼ਹੀਦੀ ਦਿਵਸ ਦਾ ਸਮਾਂ

1	2	3	4	5	6	7	8
ਬਿਵੇਕ ਨੰ./ ਮਾਲ/ਪੰਜੀ. ਨੰਬਰਦਾਰ	ਖੜੋਨੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲ੍ਹੇ ਦਾ ਸਮਾਨ	ਪੁਰੋਬਾ ਅਤੇ ਖਸਮਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਕੋਈ ਵਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ

ਮੁਕੱਦਮਾ ਨੰ:- 2018 ਪਿੰਡ- ..ਪਰ... 232 ਤਹਿਸੀਲ- ਸਰਨੇਵਾਲ ਜ਼ਿਲ੍ਹਾ- ਖੁਸ਼ੀਆਣਾ

Defendant
Suit for declaration that the planity is exclusive owner and in procession of the property measure 2-13 Khata no 201/220-221, 225/258, 380/427-428, 381/329 Khastra no 37/14, 37/15/1, 37/16/2, 37/12/5, 37/13/1, 37/13/3, 34/123/2, 34/124, 37/13/2, 37/17, 37/18, 37/19, 37/11/22, 37/11/13, 37/11/4, 197, 34/125/1, 597, 37/12/2, 6 13, 34/6, 34/5/2, 34/15, 34/16/2, 35/1/2, 35/1/9, 35/1/10, 35/1/11, 35/1/12/1 as per jamabhandi for the year 2002-2003 situated at village Dhrur HB No 232 Sub Tehsil and Dist Ludhiana on the basis of the registered sale deed based bearing warka no 1574 dated 26-12-2007 executed by dependent no 3 through her general attorney dependant no 4

AND

Suit for declaration that the general power of attorney dated 1-5-2006 duly registration with in favour of defendant no 4 and on the basic of said power of attorney defendant no 4 sold the need property to plainy veel sale deed registration vide works no 1574 dated 26-12-2007 and possession was delivered to the plainy. It has also been owerner that earlier defendant no 3 also executed a power of attorney dated 1-5-2006 bearing warka no 26 in favour of dependet no 2 but the power of attorney was canceled by the power of attorney already stands canceled. It has further been alleged that the plaintiff came to know about the alleged sale deed few days back when defendant no 1 shared claiming himself to be owner of the property and also tried to late of procession of the suit property from the plaintiff on the basic at alleged sale deed

Upon notice defendantly appeared but they deed not sale any written statement However dependant no 1 jaspreet singh suttered a statement to the effect that he has commision the bearing warka no 1552 dated 28-12-2007 excuted in the his favour by defendant no 2 objects of he name is set aside. He further stated that the general power to attorney excuted by navreet kaur in favour of deidant no 2 is also to be self aside because the name was canceled by navreet kaur at the turn of need beasing worka no 1574 dated 26-1-2007 excuted by defendant no 3 chrough her attorney dependant no 4 sub register Dethion is genuine and is proper and he has no objects of the mutation is also in favour of the plaintiff the plaintiff and other defendants and proved copy of soul compromise as EX He further stated that he has no objection of the suit of the plaintiff is all read and further he was no objection of the sale deed excute by genuine document and of the owenership is conform is his name Similarily defendeny no 2 rajdeep singh also suttered a statement admittion the statement of defendant no 1 jaspreet singh correct and he has no objection of the sale deed bealeng asked no 1555 date 26-12-2007 deely registered arth the sub register dethion is



ਟਾਈਟਲ ਨੰ 10050 ਵੱਲ ਪੁਨ: 8 ਵੱਲ ਵੀਸ: 200 ਕਰਮਚਾਰੀ ਦਾ ਨਾਮ/ਅੰਕ: ਨਿਰਿਨ ਬਾਬਲ ਨਕਸ਼ ਅੰਪੈਟਰ ਵੱਲੋਂ ਦਰਜ ਸਰਨੇਵਾਲ ਪਿੰਡ 8 ਚਾ 2 ਮੁਕੱਦਮਾ ਨੰ: 21-08-2024 02:17:59:940 ਸਮ ਪਦਾਰੀ ਵੱਲੋਂ ਮਾਰ ਰਿਕਾਰਡ ਮਿਤੀ 20/08/2024 ਤਰ ਜ਼ਿਲ੍ਹੇ ਦਰਜ ਵਿਚ ਦਰਜ ਹੈ ਕਰਮਚਾਰੀ ਦੇ ਠਾਣੇ ਵਾਲ

ਦੀ- 20 ਮੀਤ- 2017

ਪੰਜਾਬ

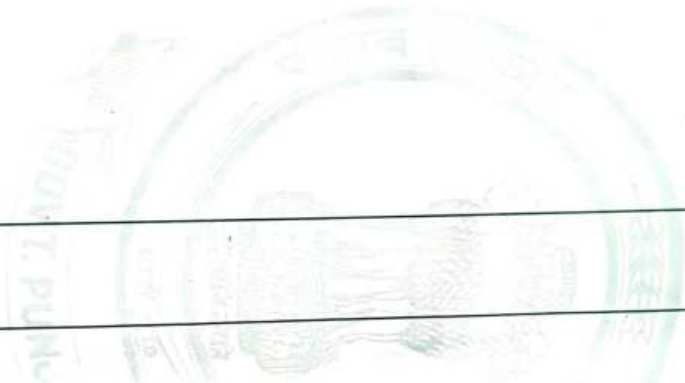
ਜ਼ਿਲਾ-

ਲੁਧਿਆਣਾ

(18)

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੰਜੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤ ਨੰ/ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਈ ਦਾ ਸਾਧਨ	ਮੁੱਕਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਕੋਈ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ

VALID FARD



self and declared as null and void , sale deed bearing asked no 1574 dated 26-12-2007 is genuine and through her attorney i.e defendants no 4 and he has no objection of the owner by on the sale deed is confirmed in fallow of the plaintiff . he also proved the compromise dated 24-12-2008 an e.x and that he has no objeter of the mutation is sanctioned in favour of the plaintiff on the basis of the genuine sale deed bearing was ka no 1574 dated 26-12-2007

5. defendant no 4 surinder singh ubhi suffered a statement on behalf of himself and as ditrony of his the sale deed bearing wak no 1574 dated 26-12-2007 duly registered the sub . register dehlon is german and the sale sab deed rexecuted on faven of defendant NO . 1 is illege null and void and ch.mutation is to ho sanctioned in favour of the plaintiff ahile declared him owner of the property on the basis of sale proved compromise dated 24-12-2008 as ex.ci and his signater on each page of the compromise

Since the parties have compromised the matter hence , suit of the plaintiff is decreed in form of the compromise exp.i and plaintiff is possession of the suit property fully delacted and general attorney defendant no 4 and the general power of attorney dated 1-5-2000 registered with sub - register raikot tehsil and disatrick ludhiana executed by defendant no 3 on fover of defendant no 2 stood canceled by defendant no 3 for resvent no dated 4-12-2007 and the sale deed dated 26-12-2007 bearing warks no 1552 executed by defendant no 2 in favour of defendant no 1 on the basis of general power of ator rey dated 1-5-2006 registered walks sub - registered rocket tehsil and district ludhiana executed by defendant no 3 in favor of defendant no 2 is declared illegal null and void void the name does not confor any right with regared to suit property defendant no 1 is also restored from any suit property on banes of sale about bear of warks no 1552 dated 26-1-2007 and defendant no 2 is also restrament from already the suit property on the basic of general power of attorney dated 1-5-2006 bearing warka no 26 registration Raikot Tehsil and District Ludhiana execute by defentiona no 3 in favour of defendant no 2 the defendant are also restrament from dispossessing the plaintiff property and illegally from the suit property except in due course of law partren are left to bear their own costs sheet be propertied and file be consigned to the record room .

Sd/-
Randhir Walma
Civil Judge (I. Division)
Ludhiana

VALID FARD

ਪੰਨਾ 8 ਦਾ 3
ਜ਼ਿਲਾ ਨੰਬਰ : 21-08-2024 02:17:59 940 ਆਮ
ਪਟਵਾਰੀ ਦੇ ਮਾਫ਼ ਵਿਚਾਰਫ਼ ਮਿਤੀ 20/08/2024 ਤਕ ਵਾਲਿਦ ਵਿਚ ਰਹੇਗਾ
ਕਮਿਸ਼ਨਰ ਜਨਰਲ ਆਫ਼ ਲੈਂਡ ਰਿਕਾਰਡ ਫ਼ਾਰ ਪੰਜਾਬ

19

ਸਮਾਂਬੰਦੀ-2017 2018 ਪਿੰਡ-... ਸਰਦਾਰ ਨੰ:- 232 ਤਹਿਸੀਲ- ਸਾਹਿਬਾਬਾ ਜਿਲਾ- ਕੁਸ਼ੀਆਣਾ

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ/ ਨੰਬਰ/ ਲਾਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਬਜਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜਿਚਾਈ ਦਾ ਪੁਰੋਬਾ ਅਤੇ ਖਸਮਾ ਸਾਧਨ	ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਡੇ ਦੀ ਵਿਸ਼ਾਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ

266	ਮਾਸ ਰੀਠਨ	10/4/2018	ਅੱਜ ਇਕ ਫਾਇਰ ਆਫ ਰੀਠਨ ਜਿਸਦਾ ਸ਼ਾਇਰਾ ਸਿਟਰ ਨੰ 01149450 ਮਿਤੀ 15-6-17 ਦੌਰਾਨ ਗਲੋਬੈਂ ਨੰ 125 ਮਿਤੀ 18-6-17 ਪੇਸ਼ ਹੋਈ ਜਿਸ ਪੁਤਾਬਿਕ ਵੱਲੋਂ ਮਨੀਸ਼ਰ ਮਿੱਠੂ ਜਠਿਕਾ ਪੁਤਰ ਮਨੀਸ਼ਰ ਨੰ ਖਸਰਾ 37/14-5/1-6/2-26-3/1-3/3 ਰਕਬਾ 100 ਵਰਗ ਗਜ਼ ਖਾਸ 12.00,000-ਰੁਪਏ ਰਾਮਾ STATE BANK OF INDIA ,FIRST FLOOR, MAIN BRANCH BUILDING FOUNTAIN CHOWK CIVIL LINES LUDHIANA ਪਸ ਆਜ ਰੀਠਨ ਹੋ ਚੁਕਾ ਹੈ।
-----	----------	-----------	---

ਖੇਤ ਨੰ 5647	ਖੇਤੀ ਨੰਬਰ 2713	ਮਿਤੀ 1-11-20	ਮਿਤੀ 27/1/2020	ਵੱਲੋਂ ਮਸ਼ੀਨਰੀਆਂ ਵਿਚਕਾਰ ਪ੍ਰਾਇਟੇਰ ਮਿਲਿਟਰ 2/3 ਖਾਸ ਵੱਲੋਂ ਮਿਲ ਪੁੱਛੇ ਗਏ ਨਿਊ ਫਿਰੀ	1/31	ਮਿਲ ਖਾਸ ਵੱਲੋਂ ਪਤਨੀ ਹਰਿਦੇਵ ਮਿੱਠੂ ਪੁੱਛੇ ਮਿਲਾ ਮਿੱਠੂ 1/31	ਮਿਲ
-------------	----------------	--------------	----------------	--	------	---	-----

ਖੇਤ ਨੰ 5659	ਖੇਤੀ ਨੰਬਰ 2817	ਮਿਤੀ 25-11-20	ਮਿਤੀ 22/1/2020	ਵੱਲੋਂ ਮਸ਼ੀਨਰੀਆਂ ਵਿਚਕਾਰ ਪ੍ਰਾਇਟੇਰ ਮਿਲਿਟਰ 2/3 ਖਾਸ ਵੱਲੋਂ ਮਿਲ ਪੁੱਛੇ ਗਏ ਨਿਊ ਫਿਰੀ	5/124	ਮਿਲ ਖਾਸ ਵੱਲੋਂ ਪਤਨੀ ਹਰਿਦੇਵ ਮਿੱਠੂ ਪੁੱਛੇ ਮਿਲਾ ਮਿੱਠੂ 5/124	ਮਿਲ
-------------	----------------	---------------	----------------	--	-------	--	-----

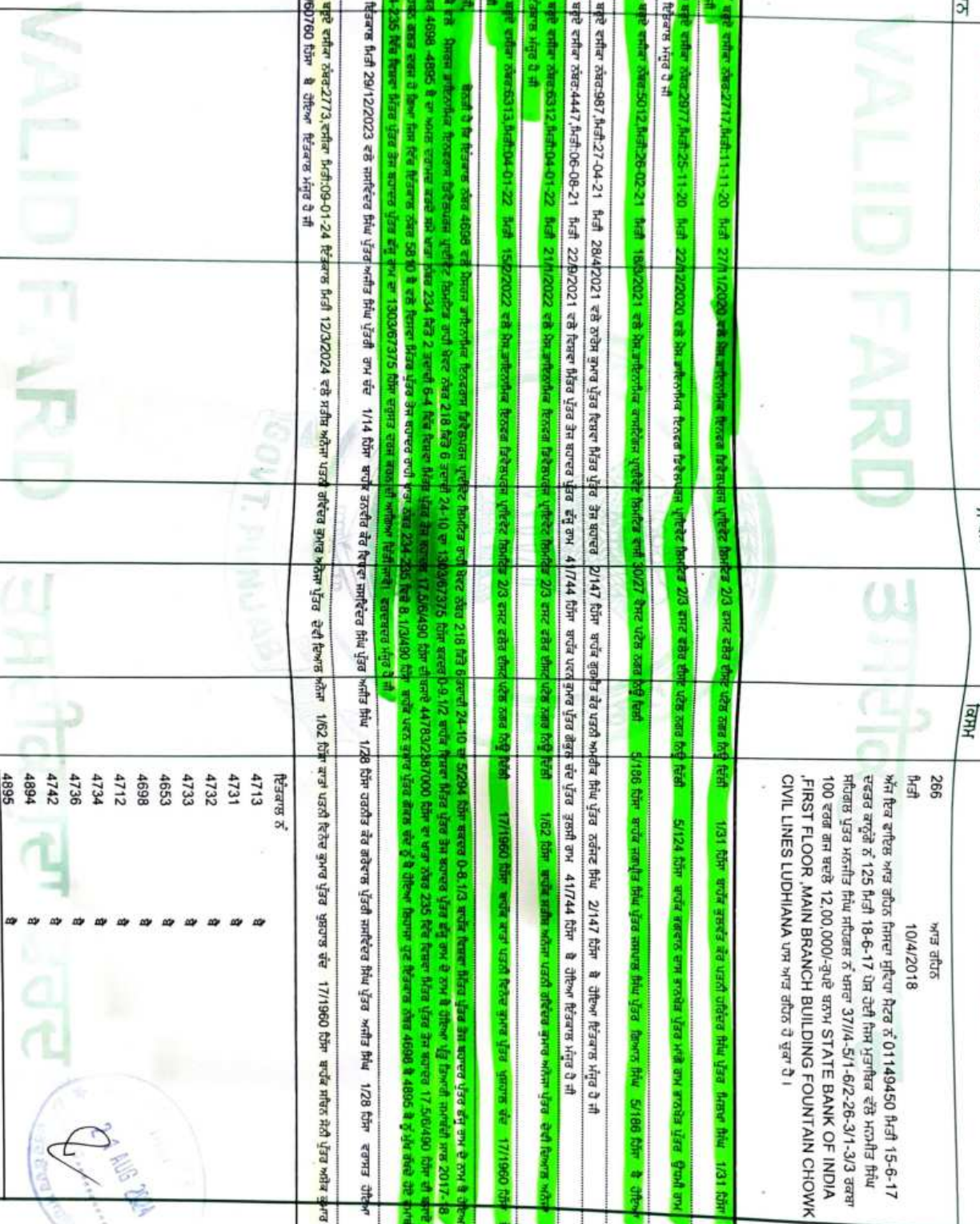
ਖੇਤ ਨੰ 5705	ਖੇਤੀ ਨੰਬਰ 2812	ਮਿਤੀ 28-02-21	ਮਿਤੀ 18/1/2021	ਵੱਲੋਂ ਮਸ਼ੀਨਰੀਆਂ ਵਿਚਕਾਰ ਪ੍ਰਾਇਟੇਰ ਮਿਲਿਟਰ 2/3 ਖਾਸ ਵੱਲੋਂ ਮਿਲ ਪੁੱਛੇ ਗਏ ਨਿਊ ਫਿਰੀ	5/186	ਮਿਲ ਖਾਸ ਵੱਲੋਂ ਪਤਨੀ ਹਰਿਦੇਵ ਮਿੱਠੂ ਪੁੱਛੇ ਮਿਲਾ ਮਿੱਠੂ 5/186	ਮਿਲ
-------------	----------------	---------------	----------------	--	-------	--	-----

ਖੇਤ ਨੰ 5741	ਖੇਤੀ ਨੰਬਰ 987	ਮਿਤੀ 27-04-21	ਮਿਤੀ 28/4/2021	ਵੱਲੋਂ ਮਸ਼ੀਨਰੀਆਂ ਵਿਚਕਾਰ ਪ੍ਰਾਇਟੇਰ ਮਿਲਿਟਰ 2/3 ਖਾਸ ਵੱਲੋਂ ਮਿਲ ਪੁੱਛੇ ਗਏ ਨਿਊ ਫਿਰੀ	2/147	ਮਿਲ ਖਾਸ ਵੱਲੋਂ ਪਤਨੀ ਹਰਿਦੇਵ ਮਿੱਠੂ ਪੁੱਛੇ ਮਿਲਾ ਮਿੱਠੂ 2/147	ਮਿਲ
-------------	---------------	---------------	----------------	--	-------	--	-----

ਖੇਤ ਨੰ 5871	ਖੇਤੀ ਨੰਬਰ 5312	ਮਿਤੀ 04-01-22	ਮਿਤੀ 21/1/2022	ਵੱਲੋਂ ਮਸ਼ੀਨਰੀਆਂ ਵਿਚਕਾਰ ਪ੍ਰਾਇਟੇਰ ਮਿਲਿਟਰ 2/3 ਖਾਸ ਵੱਲੋਂ ਮਿਲ ਪੁੱਛੇ ਗਏ ਨਿਊ ਫਿਰੀ	4/1744	ਮਿਲ ਖਾਸ ਵੱਲੋਂ ਪਤਨੀ ਹਰਿਦੇਵ ਮਿੱਠੂ ਪੁੱਛੇ ਮਿਲਾ ਮਿੱਠੂ 4/1744	ਮਿਲ
-------------	----------------	---------------	----------------	--	--------	---	-----

ਖੇਤ ਨੰ 5901	ਖੇਤੀ ਨੰਬਰ 5313	ਮਿਤੀ 04-01-22	ਮਿਤੀ 15/2/2022	ਵੱਲੋਂ ਮਸ਼ੀਨਰੀਆਂ ਵਿਚਕਾਰ ਪ੍ਰਾਇਟੇਰ ਮਿਲਿਟਰ 2/3 ਖਾਸ ਵੱਲੋਂ ਮਿਲ ਪੁੱਛੇ ਗਏ ਨਿਊ ਫਿਰੀ	1/62	ਮਿਲ ਖਾਸ ਵੱਲੋਂ ਪਤਨੀ ਹਰਿਦੇਵ ਮਿੱਠੂ ਪੁੱਛੇ ਮਿਲਾ ਮਿੱਠੂ 1/62	ਮਿਲ
-------------	----------------	---------------	----------------	--	------	---	-----

ਖੇਤ ਨੰ 6240	ਖੇਤੀ ਨੰਬਰ 29/12/2023	ਵੱਲੋਂ ਮਸ਼ੀਨਰੀਆਂ ਵਿਚਕਾਰ ਪ੍ਰਾਇਟੇਰ ਮਿਲਿਟਰ 2/3 ਖਾਸ ਵੱਲੋਂ ਮਿਲ ਪੁੱਛੇ ਗਏ ਨਿਊ ਫਿਰੀ	1/14	ਮਿਲ ਖਾਸ ਵੱਲੋਂ ਪਤਨੀ ਹਰਿਦੇਵ ਮਿੱਠੂ ਪੁੱਛੇ ਮਿਲਾ ਮਿੱਠੂ 1/14	ਮਿਲ	ਮਿਲ ਖਾਸ ਵੱਲੋਂ ਪਤਨੀ ਹਰਿਦੇਵ ਮਿੱਠੂ ਪੁੱਛੇ ਮਿਲਾ ਮਿੱਠੂ 1/14	ਮਿਲ
-------------	----------------------	--	------	---	-----	---	-----



2017	2	ਖੇਤੀ ਨੰਬਰ/ ਨੰਬਰਦਾਰ
------	---	--------------------

2017

20 ਮੀਤ - ਵਰ.

ਹਦਸਰ ਨੰ:-

23 ਹਿਸਾਬ -

ਸਹਨੇਵਲ

ਜਿਲਾ -

ਭੁਆਰਾ

2	3	4	5	6	7	8
ਕੋ./ ਖੱਤੀ ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਧਨ	ਖੇਤਰ ਅਤੇ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ਾ ਦੀ ਵਿਸਮ	ਵਿਸੇਸ ਕਬਜ਼
25	ਰਵਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮੇਲ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਚਰਨ ਮਰਯੁਮ ਮਾਲਕਨ ਸਿੰਘ 21/47 ਨਿੰਮ ਰਾਮਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਦੇਵ ਕੌਰ ਪੁੱਤਰੀ ਅਨੀਤ ਸਿੰਘ 23/980 ਨਿੰਮ ਨਵਨੀਤ ਕੌਰ ਪੁੱਤਰੀ ਗੁਰਦੇਵ ਕੌਰ ਪੁੱਤਰੀ ਅਨੀਤ ਸਿੰਘ 23/980 ਨਿੰਮ ਸ਼੍ਰੀ ਸਾਇੰਸਕ ਇੰਸਟੀਚਿਟ ਫਿੰਨਾਂਸਿੰਗ ਪ੍ਰਾਇਵੇਟ ਲਿਮਿਟਿਡ 2/3 ਚੱਕਰ ਚੰਡੀਗੜ੍ਹ ਪੁਰਖ ਸਿੰਘ 11/4321952/4240270125 ਨਿੰਮ ਸ਼੍ਰੀ ਸਿੰਘ ਸਿੰਘ ਸਿੰਘ 11/4321952/4240270125 ਨਿੰਮ ਮਨਜੀਤ ਸਿੰਘ ਸਿੰਘ ਪੁੱਤਰ ਮਨਜੀਤ ਸਿੰਘ ਸਿੰਘ 1/147 ਨਿੰਮ ਵਿਸਾ ਪੁੱਤਰ ਤੇਜ ਸ਼ਾਹਦਾ ਪੁੱਤਰ ਕੌਰ ਚਾਮ ਮਾਠਿਕ ਕਾਮਰ 8233/462000 ਨਿੰਮ ਮਾਠਿਕ ਕਾਮਰ 2099/57750 ਨਿੰਮ ਨੀਮੇ ਗੁਮਰ ਪੁੱਤਰ ਵਿਸਾ ਪੁੱਤਰ ਤੇਜ ਸ਼ਾਹਦਾ 2/147 ਨਿੰਮ ਬਾਛਾਣ ਦਾਸ ਪੁੱਤਰ ਕੈਮ ਕੈਸ ਅਗੂਆ ਪੁੱਤਰ ਤੇਜ ਪੁੱਤਰ 29/500 ਨਿੰਮ ਈਲ ਸਰਕਾਰ ਪੁੱਤਰ ਰਾਮ ਗੁਮਰ ਪੁੱਤਰ ਕੇਵ ਪੁਰਸ 16/735 ਨਿੰਮ ਪੁਰਨੀਪ ਸਿੰਘ ਕਾਚੇ ਪੁੱਤਰ ਹਰਜਨ ਸਿੰਘ ਕਾਚੇ ਪੁੱਤਰ ਵਲੀਪ ਸਿੰਘ ਕਾਚੇ 683/49000 ਨਿੰਮ ਮਨੀਕਰ ਕਾਰ-ਪਤਨੀ ਸੰਦਿਕ ਕਰਨ ਪੁੱਤਰ ਸੁਰਜ ਸਦੇ ਕਰਨ 96/5929 ਨਿੰਮ ਮਦਨ ਸਿੰਘ ਪੁੱਤਰ ਸੁਰਾ ਪਤੀ ਸਿੰਘ ਪੁੱਤਰ ਇੰਦਰਦੇਵ ਸਿੰਘ 5/549 ਨਿੰਮ ਮਾਠਕਨ ਕਾਮਰ ਰਵਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਪਰਮਨੀਥ ਸਿੰਘ ਪੁੱਤਰ ਸੁਰਜ ਸਿੰਘ 1/2 ਨਿੰਮ ਗੁਰਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਪਰਮਨੀਥ ਸਿੰਘ ਪੁੱਤਰ ਸੁਰਜ ਸਿੰਘ 1/2 ਨਿੰਮ ਪੁਰਦਾ ਸਮਝਦ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਧਨ	ਖੇਤਰ ਅਤੇ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ਾ ਦੀ ਵਿਸਮ	ਵਿਸੇਸ ਕਬਜ਼
			37 // 4	8-0 (0-40-46.86) 5210	5092	ਐ
			37 // 5/1	4-0 (0-20-23.43)	29	ਐ
			37 // 6/2	4-16 (0-24-28.11)	ਸਦਾਕੀ ਕੁਮਰ 18/9/2008	ਐ
			37 // 26	1-10 (0-7-58.79)	ਅਦਾਲਤੀ ਕੁਮਰ 25/3/2010	ਐ
			ਫਿਰੋ 4	18-6 (0-92-57.18)	ਅਜ ਸ਼੍ਰੀ ਰਾਮਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਮਹਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਸਿੰਘ ਚਾਮੀ ਜੌੜੇ ਨੇ ਹਾਜਰ ਆਏ ਫਿਰ ਹੁਕਮ ਅਦਾਲਤ ਬਣਾਏ ਸਿੰਘ ਸਿੰਘ ਜੀ ਚੰਡੀਆਰਾ ਦੇ ਹੁਕਮ ਅਨੁਸਾਰ ਜਾਇਦਾਦ ਸਿੰਘ ਬਨਾਮ ਜਾਮਰੀਤ ਸਿੰਘ ਵਰੀਰਾ ਦੇ ਸਦੇਅ ਦੇ ਚੰਡੀਆਰਾ ਦੇ ਹੁਕਮ ਹੇਠ ਫਿਰ ਅਨੁਸਾਰੀ 1 In the court of Randhir singh verma PCS Civil Judge (Junior Division) Ludhiana Cs no 660 of 12-7-2008 RBT no 153 of 16-5-2009	
			18 ਕਨਾਲ 6 ਮਰਤਾ	Date of decision- 8-6-2009	Jaswinder singh son of ajli singh son of Ram chand resident of Bharal Tehsil malerkotla District sangur and at present residently USA through his attorney sh. Balwinder singh son of Dalwara singh resident of vpo malerkotla Tehsil Poyal Dist Ludhiana Versus Plaintiff	
			(0) ਫਿਰੋਅਰ 92 ਏਅਰ 57.18	Jaspreet singh son of sher singh son of Inderjit singh resident of village dhur Ludhiana and district Ludhiana		
			16 ਕਨਾਲ 16 ਮਰਤਾ	Rajesh singh son of mohinder singh son of sham singh resident of village janel Tehsil Raikot District Ludhiana		
			(0) ਫਿਰੋਅਰ 84 ਏਅਰ 98.40	Naveet Kaur daughter of Gurdev Kaur daughter of Ajli singh resident of village jand Tehsil and District Ludhiana		
			ਸਿੰਘੇਰੀ ਕੋਰਮਪਿਨ ਮਰਨ	Surinder singh ubhi son of chaman singh resident of niran Kaur kucha no 2 G T Road Ludhiana		
			1 ਕਨਾਲ 10 ਮਰਤਾ	Defendant		
			(0) ਫਿਰੋਅਰ 7 ਏਅਰ 58.79	Suit for declaration that the planly is exclusive owner and in possession of the property measure 2-13 Khata no 2011/220-221,225/258,380/427-428,381/329 khara no 37/14,37/15/1,37/16/2,37/12/6,37/13/1,37/13/3,34/12/3,24/1/24,37/13/2,37/17,37/18,37/19,37/11/22,37/11/3,37/11/4,197,34/12/5/1,597,37/12/2,6,13,34/6,34/15,34/16/2,35/11/2,35/9,35/10,35/11,35/11/2,1 as per jamabhandi for the year 2002-2003 situated at village Dhrur HB No 232 Sub Tehsil and Dist Ludhiana on the basis of the registered sale deed based bearing warka no 1574 dated 26-12-2007 executed by dependant no 3 through her general attorney dependant no 4		
			ਕੋਰਮਪਿਨ ਮਰਨ 5/17	AND	Suit for declaration that the general power of attorney dated 1-5-	

VALID FARD

GOVT. PLANDA

FARD

ਪੰਨਾ 8 ਦਾ 5

ਮਿਟਿੰਗ ਮਿਤੀ 21-08-2024 02:17:59:940 ਸਮਾਂ

ਪਦਵਾਲੀ ਵਲੀ ਮਾਸ ਸਿਵਾਗ ਮਿਤੀ 20/08/2024 ਤੋਂ ਕੋਮੀਉਟਰ ਵਿਚ ਬਾਜ਼ ਮੀ

ਕੋਮੀਉਟਰ ਮਾਸ ਸਿਵਾਗ ਮਿਤੀ 20/08/2024 ਤੋਂ ਕੋਮੀਉਟਰ ਵਿਚ ਬਾਜ਼ ਮੀ

ਕੋਮੀਉਟਰ ਮਾਸ ਸਿਵਾਗ ਮਿਤੀ 20/08/2024 ਤੋਂ ਕੋਮੀਉਟਰ ਵਿਚ ਬਾਜ਼ ਮੀ

(2)

ਮਾਂਬੰਦੀ- 2017

ਪ੍ਰਿਡ- 2018

ਦੱਸਮਤ ਨੰ:- 232

ਤਹਿਸੀਲ- ਮਾਨੇਵਾਲ

ਜ਼ਿਲਾ- ਸ਼੍ਰੀਮੰਗਟਾ

8

1	2	3	4	5	6	7
ਖੇਵਟ ਨੰ:/ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੜੋਲੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿੰਦਗੀ ਦਾ ਸਮਾਨ	ਮੁਕੱਬਾ ਅਤੇ ਖਮਾਸਾ ਨੰਬਰ	ਕਰਬਾ ਅਤੇ ਭੋ ਦੀ ਵਿਸ਼ੇਸ਼

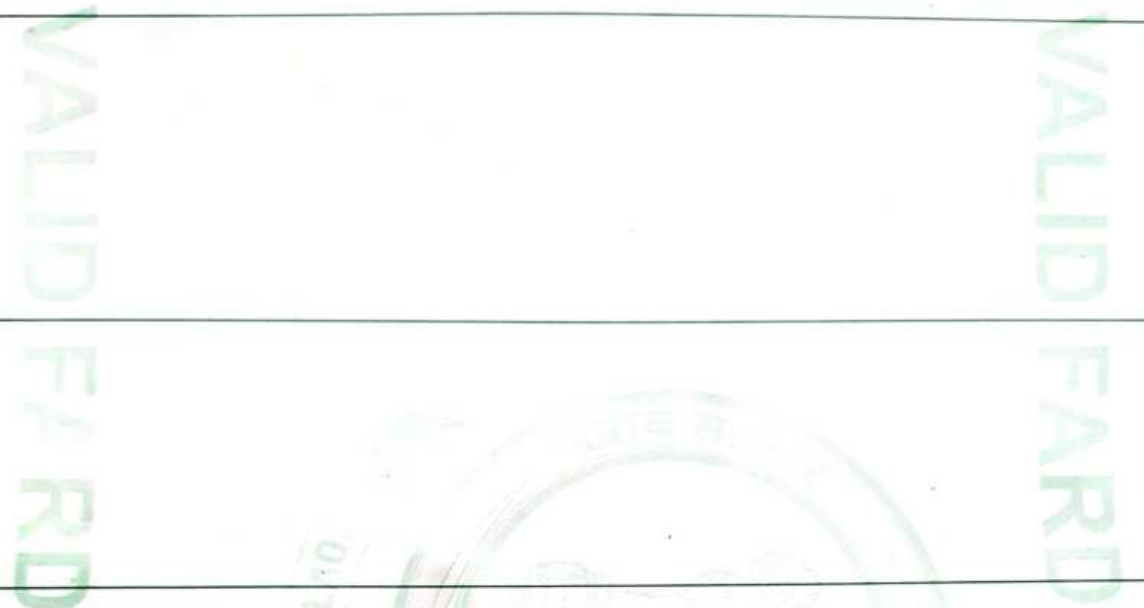
ਵਿਸ਼ੇਸ਼ ਕਬਜ਼

2006 duly registration with in favour of defendant no 4 and on the basic of said power of attorney defendant no 4 sold the need property to plainy vedi sale deed registration vide works no 1574 dated 26-12-2007 and possession was delivered to the plainy. It has also been owenerd that earlier defendant no 3 also executed a power of attorney dated 1-5-2006 bearing warka no 26 in favour of dependet no 2 but the power of attorney was cancelled by the power of attorney already stands canceled.

It has further been alleged that the plaintiff came to know about the alleged sale deed few days back when defendant no 1 started claiming himself to be owner of the property and also tried to late of possession of the suit property from the plaintiff on the basic at alleged sale deed

Upon notice defendantly appeared but they deed not sale any written statement However dependant no 1 jaspreet singh suttered a statement to the effect that he has comprission the bearing warka no 1552 dated 28-12-2007 excuted in the his favour by defendant no 2 objects of he name is set aside. He further stated that the general power to attorney excuted by navreet kaur in favour of deidant no 2 is also to be self aside because the name was canceled by navreet kaur at the turn of need beasing warka no 1574 dated 26-1-2007 excuted by defendant no 3 through her attorney defendant no 4 sub regester Dehion is genuene and is proper and he has no objects of the mutation is genuene and is proper and he has no objects of the mutation is also in favour of the plaintiff and other defendants and proved copy of soul compromise as EX He further stated that he has no objection of the suit of the plaintiff is all read and further he was no objection of the sale deed excute by genuene document and of the owenership is conform is his name Similarly defendeny no 2 rajdeep singh also suttered a statement admittion the statement of defendant no 1 jaspreet singh correct and he has no objection of the sale deed bealing asked no 1555 date 26-12-2007 deely registered arth the sub regester dehion is self and declared as null and voided , sale deed bearing asked no 1574 dated 26-12-2007 is genuwin and through her alonney i.e 1574 dated 26-12-2007 is genuwin and through her alonney i.e defendants no 4 and he has no objection of the owener by on the sale deed is confirmed in fallow of the plainy . he also proved the the compromise dated 24-12-2008 an a.x and that he has no objeler of the mutation is is sanctioned in favour of the plaintiff on the basis of the genuine sale deed bearing was ka no 1574 dated 26-12-2007

5. defendant no 4 surinder singh ubhi suffered a statement on behalf of himself and as ditrony of his the sale deed bearing wark no 1574 dated 26-12-2007 duly registered the sub . regester dehion is genuene and is proper and he has no objects of the mutation is also in favour of the plaintiff and other defendants and proved copy of soul compromise as EX He further stated that he has no objection of the suit of the plaintiff is all read and further he was no objection of the sale deed excute by genuene document and of the owenership is conform is his name Similarly defendeny no 2 rajdeep singh also suttered a statement admittion the statement of defendant no 1 jaspreet singh correct and he has no objection of the sale deed bealing asked no 1555 date 26-12-2007 deely registered arth the sub regester dehion is self and declared as null and voided , sale deed bearing asked no 1574 dated 26-12-2007 is genuwin and through her alonney i.e 1574 dated 26-12-2007 is genuwin and through her alonney i.e defendants no 4 and he has no objection of the owener by on the sale deed is confirmed in fallow of the plainy . he also proved the the compromise dated 24-12-2008 an a.x and that he has no objeler of the mutation is is sanctioned in favour of the plaintiff on the basis of the genuine sale deed bearing was ka no 1574 dated 26-12-2007



ਦਾਸਤਖ਼ਤ ਨੰ 10050

ਕੋਲ ਪੰ. 8

ਕੋਲ ਵੀ. 200

ਕਰਮਚਾਰੀ ਦਾ ਨਾਂ/ਪਿਤਾ: ਨਿਰੰਜਨ ਬਾਸਨ ਨਰਮ

ਅਧਿਕਾਰੀ ਦਾ ਨਾਂ/ਪਿਤਾ: ਨਿਰੰਜਨ ਬਾਸਨ ਨਰਮ

ਮੁਦਰਾ ਨੰਬਰ: 21-08-2024 02:17:59:940 ਸਮ

ਮੁਦਰਾ ਨੰਬਰ: 21-08-2024 02:17:59:940 ਸਮ

ਮੁਦਰਾ ਨੰਬਰ: 21-08-2024 02:17:59:940 ਸਮ

ਮੁਦਰਾ ਨੰਬਰ: 21-08-2024 02:17:59:940 ਸਮ

ਮੁਦਰਾ ਨੰਬਰ: 21-08-2024 02:17:59:940 ਸਮ

ਮੁਦਰਾ ਨੰਬਰ: 21-08-2024 02:17:59:940 ਸਮ



2017	2018
2	2
ਖੜੋਲੀ ਨੰਬਰ/ ਲਗਾਨ	ਖੜੋਲੀ ਨੰਬਰ/ ਲਗਾਨ
ਮਾਲਕ	ਮਾਲਕ

2017 ਮੀਤ- ਪਰੋ. ਹੱਦਬਸਤ ਨੰ:- 23 ਹਿਮੀਲ- ਸਕਨੋਵਲ ਜਿਲਾ- ਖੰਮਿਆ

2	3	4	5	6	7	8
ਵੇ ਨੰ./ ਖਤੋਨੀ ਨੰਬਰ/ ਨੌਬਰਦਾਰ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਬਜ਼ਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਧਨ	ਖੁੱਬਾ ਅਤੇ ਖਸਾਰ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ ਦੀ ਵਿਸਾਹ	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ

2008 as ex cl and his signater on each page of the compromise Since the parties were compromised the matter hence , suit of the plaintiff is decreed in form of the compromise ex pi and plaintiff is possession of the suit property fully detached and plaintiff on the of deed executed by defendant no 3 through her general attorney defendant no 4 and the general power of attorney dated 1-5-2000 registered with sub – register raiкот tehsil and disatrick ludhiana executed by defendant no 3 on fover of defendant no 2 stood canceled by defendant no 3 by resvent no dated 4-12-2007 and the sale deed dated 26-12-2007 bearing warks no 1552 executed by defendant no 2 in favour of defendant no 1 on the basis of general power of ator ney dated 1-5-2006 registered waks sub – registered rocket tehsil and district ludhiana executed by defendant no 3 in favor of defendant no 2 is declared illegal null and void void the name does not confor any right with regared to suit property defendant no 1 is also restored from any suit property on banes of sale about bear of warks no 1552 dated 26-1-2007 and defendant no 2 is also restrament from already the suit property on the basic of general power of attorney dated 1-5-2006 bearing warks no 26 registration Raiкот Tehsil and District ludhiana execute by defentation no 3 in favour of defendant no 2 the defendant are also restrament from dispossessing the plaintiff property and illegally from the suit property except in due course of law partren are left to bear their own costs sheet be propertied and file be consigned to the record room .

Sd/-
Ranohir verma
civil judge (jr. Division)
ludhiana

266 ਆਰ ਰੀਟਰ
ਮਿਤੀ 10/4/2018
ਅੱਜ ਇਕ ਵਾਇਲਡ ਆਰ ਰੀਟਰ ਨਿਸਦਾ ਸ਼ਹਿਦਾ ਪਿਟਰ ਨੰ 01149450 ਮਿਤੀ 15-6-17 ਦੌਰਰ ਕਾਨੂੰਗੋ ਨੰ 125 ਮਿਤੀ 18-6-17 ਪੇਸ਼ ਹੋਈ ਨਿਸ ਖਤੀਬ ਵੱਲੋ ਮਨੀਸ਼ਿ ਮਿੱਖ ਸਹਿਗਲ ਪੁਤਰ ਮਨੀਸ਼ਿ ਮਿੱਖ ਸਹਿਗਲ ਨੰ ਖਸਾਰ 37//4-5/1-6/2-26-3/1-3/3 ਕਰਕੇ 100 ਵਰਗ ਗਜ਼ ਵਾਲੇ 12.00.0000/-ਰੁਪਏ ਕਰਕੇ STATE BANK OF INDIA ,FIRST FLOOR ,MAIN BRANCH BUILDING FOUNTAIN CHOWK CIVIL LINES LUDHIANA ਪਸ ਆਰ ਰੀਟਰ ਨੇ ਢੁਕਾ ਹੋ 1



27 AUG 2024
Digitally signed by Ranohir Verma, DN: cn=Ranohir Verma, o=Jalandhar District Court, email=ranohir.verma@judiciary.gov.in, c=IN

ਸਮਾਂਬੰਦੀ-2017 2018 ਫਿਡ- 2018 ਫਿਡ- ਯੁੱਧਤੋਂ.. ਹੱਦਬਸਤ ਨੰ:- 232 ਤਹਿਸੀਲ- ਸਮੁੱਚੇਕ ਜ਼ਿਲ੍ਹਾ- ਲੁਧਿਆਣਾ

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤ/ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜਿੰਦਗੀ ਦਾ ਪੁਰੱਬਾ ਅਤੇ ਖਸਰਾ ਸਾਮਾਨ	ਪੁਰੱਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਕੋ ਦੀ ਵਿਸ਼ਾ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 5647	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2777 ਮਿ.ਜੀ: 11-11-20 ਮਿ.ਜੀ 2777	ਮਿ.ਜੀ 2777	ਮਿ.ਜੀ 2777	ਮਿ.ਜੀ 2777	ਮਿ.ਜੀ 2777	ਮਿ.ਜੀ 2777	ਮਿ.ਜੀ 2777
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 5659	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2077 ਮਿ.ਜੀ: 25-11-20 ਮਿ.ਜੀ 2277	ਮਿ.ਜੀ 2277	ਮਿ.ਜੀ 2277	ਮਿ.ਜੀ 2277	ਮਿ.ਜੀ 2277	ਮਿ.ਜੀ 2277	ਮਿ.ਜੀ 2277
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 5705	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 5012 ਮਿ.ਜੀ: 28-02-21 ਮਿ.ਜੀ 1800	ਮਿ.ਜੀ 1800	ਮਿ.ਜੀ 1800	ਮਿ.ਜੀ 1800	ਮਿ.ਜੀ 1800	ਮਿ.ਜੀ 1800	ਮਿ.ਜੀ 1800
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 5741	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 987 ਮਿ.ਜੀ: 27-04-21 ਮਿ.ਜੀ 2804	ਮਿ.ਜੀ 2804	ਮਿ.ਜੀ 2804	ਮਿ.ਜੀ 2804	ਮਿ.ਜੀ 2804	ਮਿ.ਜੀ 2804	ਮਿ.ਜੀ 2804
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 5810	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 4447 ਮਿ.ਜੀ: 06-08-21 ਮਿ.ਜੀ 2299	ਮਿ.ਜੀ 2299	ਮਿ.ਜੀ 2299	ਮਿ.ਜੀ 2299	ਮਿ.ਜੀ 2299	ਮਿ.ਜੀ 2299	ਮਿ.ਜੀ 2299
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 5871	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 6312 ਮਿ.ਜੀ: 04-01-22 ਮਿ.ਜੀ 2111	ਮਿ.ਜੀ 2111	ਮਿ.ਜੀ 2111	ਮਿ.ਜੀ 2111	ਮਿ.ਜੀ 2111	ਮਿ.ਜੀ 2111	ਮਿ.ਜੀ 2111
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 5901	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 0 ਮਿ.ਜੀ: 14-02-22 ਮਿ.ਜੀ 1522	ਮਿ.ਜੀ 1522	ਮਿ.ਜੀ 1522	ਮਿ.ਜੀ 1522	ਮਿ.ਜੀ 1522	ਮਿ.ਜੀ 1522	ਮਿ.ਜੀ 1522
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 600	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 4895	ਮਿ.ਜੀ 4895	ਮਿ.ਜੀ 4895	ਮਿ.ਜੀ 4895	ਮਿ.ਜੀ 4895	ਮਿ.ਜੀ 4895	ਮਿ.ਜੀ 4895
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 6240	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2911	ਮਿ.ਜੀ 2911	ਮਿ.ਜੀ 2911	ਮਿ.ਜੀ 2911	ਮਿ.ਜੀ 2911	ਮਿ.ਜੀ 2911	ਮਿ.ਜੀ 2911
ਬਗੁੰਦੇ ਫਿੱਤਰਾਬ ਨੰ 6287	ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2773	ਮਿ.ਜੀ 2773	ਮਿ.ਜੀ 2773	ਮਿ.ਜੀ 2773	ਮਿ.ਜੀ 2773	ਮਿ.ਜੀ 2773	ਮਿ.ਜੀ 2773

VALID FOR 3 MONTHS



ਦਸਤਾਵੇਜ਼ ਨੰ 10050 ਸੱਚ ਪਨੈ: 8 ਸੱਚ ਵੀਸ: 200 ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2773 ਮਿ.ਜੀ: 09-01-24 ਫਿੱਤਰਾਬ ਮਿ.ਜੀ 1232024 ਵੱਲੋਂ ਸਹੀਸ ਅਨੇਕਾ ਪਤਨੀ ਰਵਿੰਦਰ ਕੁਮਾਰ ਅਨੇਕਾ ਪੁੱਤਰ ਦੇਵੀ ਲਿਓਲ ਅਨੇਕਾ 3488 ਨਿਸਾ ਕਾਤਾ ਪਤਨੀ ਨਿਨੇਕ ਕੁਮਾਰ ਪੁੱਤਰ ਖੁਸ਼ਹਾਲ ਕੰਦ 17/1960 ਨਿਸਾ ਕਾਦ ਸਹਿਕ ਸਨੀ ਪੁੱਤਰ ਅਨੇਕਾ 44329890 ਨਿਸਾ ਕੇ ਹੀਓਕਾ ਫਿੱਤਰਾਬ ਮੰਦਰ ਹੈ ਜੀ

ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2773 ਮਿ.ਜੀ: 09-01-24 ਫਿੱਤਰਾਬ ਮਿ.ਜੀ 1232024 ਵੱਲੋਂ ਸਹੀਸ ਅਨੇਕਾ ਪਤਨੀ ਰਵਿੰਦਰ ਕੁਮਾਰ ਅਨੇਕਾ ਪੁੱਤਰ ਦੇਵੀ ਲਿਓਲ ਅਨੇਕਾ 3488 ਨਿਸਾ ਕਾਤਾ ਪਤਨੀ ਨਿਨੇਕ ਕੁਮਾਰ ਪੁੱਤਰ ਖੁਸ਼ਹਾਲ ਕੰਦ 17/1960 ਨਿਸਾ ਕਾਦ ਸਹਿਕ ਸਨੀ ਪੁੱਤਰ ਅਨੇਕਾ 44329890 ਨਿਸਾ ਕੇ ਹੀਓਕਾ ਫਿੱਤਰਾਬ ਮੰਦਰ ਹੈ ਜੀ

ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2911 ਮਿ.ਜੀ: 12/2023 ਵੱਲੋਂ ਸਹੀਸ ਅਨੇਕਾ ਪਤਨੀ ਰਵਿੰਦਰ ਕੁਮਾਰ ਅਨੇਕਾ ਪੁੱਤਰ ਦੇਵੀ ਲਿਓਲ ਅਨੇਕਾ 3488 ਨਿਸਾ ਕਾਤਾ ਪਤਨੀ ਨਿਨੇਕ ਕੁਮਾਰ ਪੁੱਤਰ ਖੁਸ਼ਹਾਲ ਕੰਦ 17/1960 ਨਿਸਾ ਕਾਦ ਸਹਿਕ ਸਨੀ ਪੁੱਤਰ ਅਨੇਕਾ 44329890 ਨਿਸਾ ਕੇ ਹੀਓਕਾ ਫਿੱਤਰਾਬ ਮੰਦਰ ਹੈ ਜੀ

ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2773 ਮਿ.ਜੀ: 09-01-24 ਫਿੱਤਰਾਬ ਮਿ.ਜੀ 1232024 ਵੱਲੋਂ ਸਹੀਸ ਅਨੇਕਾ ਪਤਨੀ ਰਵਿੰਦਰ ਕੁਮਾਰ ਅਨੇਕਾ ਪੁੱਤਰ ਦੇਵੀ ਲਿਓਲ ਅਨੇਕਾ 3488 ਨਿਸਾ ਕਾਤਾ ਪਤਨੀ ਨਿਨੇਕ ਕੁਮਾਰ ਪੁੱਤਰ ਖੁਸ਼ਹਾਲ ਕੰਦ 17/1960 ਨਿਸਾ ਕਾਦ ਸਹਿਕ ਸਨੀ ਪੁੱਤਰ ਅਨੇਕਾ 44329890 ਨਿਸਾ ਕੇ ਹੀਓਕਾ ਫਿੱਤਰਾਬ ਮੰਦਰ ਹੈ ਜੀ

ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2773 ਮਿ.ਜੀ: 09-01-24 ਫਿੱਤਰਾਬ ਮਿ.ਜੀ 1232024 ਵੱਲੋਂ ਸਹੀਸ ਅਨੇਕਾ ਪਤਨੀ ਰਵਿੰਦਰ ਕੁਮਾਰ ਅਨੇਕਾ ਪੁੱਤਰ ਦੇਵੀ ਲਿਓਲ ਅਨੇਕਾ 3488 ਨਿਸਾ ਕਾਤਾ ਪਤਨੀ ਨਿਨੇਕ ਕੁਮਾਰ ਪੁੱਤਰ ਖੁਸ਼ਹਾਲ ਕੰਦ 17/1960 ਨਿਸਾ ਕਾਦ ਸਹਿਕ ਸਨੀ ਪੁੱਤਰ ਅਨੇਕਾ 44329890 ਨਿਸਾ ਕੇ ਹੀਓਕਾ ਫਿੱਤਰਾਬ ਮੰਦਰ ਹੈ ਜੀ

ਬਗੁੰਦੇ ਵੀਰਾ ਨੰਬਰ 2773 ਮਿ.ਜੀ: 09-01-24 ਫਿੱਤਰਾਬ ਮਿ.ਜੀ 1232024 ਵੱਲੋਂ ਸਹੀਸ ਅਨੇਕਾ ਪਤਨੀ ਰਵਿੰਦਰ ਕੁਮਾਰ ਅਨੇਕਾ ਪੁੱਤਰ ਦੇਵੀ ਲਿਓਲ ਅਨੇਕਾ 3488 ਨਿਸਾ ਕਾਤਾ ਪਤਨੀ ਨਿਨੇਕ ਕੁਮਾਰ ਪੁੱਤਰ ਖੁਸ਼ਹਾਲ ਕੰਦ 17/1960 ਨਿਸਾ ਕਾਦ ਸਹਿਕ ਸਨੀ ਪੁੱਤਰ ਅਨੇਕਾ 44329890 ਨਿਸਾ ਕੇ ਹੀਓਕਾ ਫਿੱਤਰਾਬ ਮੰਦਰ ਹੈ ਜੀ

1	2	3	4	5	6	7	8
ਖੇਵ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਖਿਚਾਈ ਦਾ ਸਾਧਨ	ਖੇਤੀ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ਾਈ ਵਿਸਮ	ਵਿਸੇਸ ਕਥਨ
330/ 322	384	ਤਸੀਹ ਸਿੰਘ ਪੁੱਤਰ ਅਮਰ ਸਿੰਘ ਪੁੱਤਰ ਲਾਲ ਸਿੰਘ ਮੁਦਰਾਧਰ		ਬੰਦ	7	11 20/1	2-9 ਇੰਡਾਸ ਨੰ 2869- (0-12-39.35) 2870- 2870- ਬੰਦ
ਕੁਲ 1.20 ਮਸ 0.7500 ਸਦਾਈ 0.45		17/242 ਨਿੰਮ ਗੁਰਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਅਮਰ ਸਿੰਘ ਪੁੱਤਰ ਲਾਲ ਸਿੰਘ 17/242 ਨਿੰਮ ਵਲ ਡਾਇਨਾ ਮਿਸ ਕਾਮੇਂਡੋ ਪ੍ਰਵੇਂਡੇ ਨਿੰਮ 6967/202191 ਨਿੰਮ ਮਿਸਰ ਡਾਇਨਾ ਮਿਸ ਨਿੰਮਦਾਮ ਡਾਇਨਾਮ ਪ੍ਰਵੇਂਡੇ ਨਿੰਮ ਮਿ. ਮਿ. ਪੁਤਾ 2/5 ਖਾਸ ਵੱਲੋਂ ਵੇਸ ਪੁੱਤਰ ਕੰਗੂ ਕੋਲੀ ਵਸੀ 41637/61270 ਨਿੰਮ		ਬੰਦ	7	11 21/2	1-17 (0-9-35 84) 2872- 2890 ਬੰਦ
(ਪੱਤੀ) ਰਾਮ (ਨੰਬਰਦਾਰ) ਭਾਗ ਸਿੰਘ		ਦੀਪਰ ਅਨੰਜਾ ਪੁੱਤਰ ਜਸਦੇਵ ਬਾਲ ਅਨੰਜਾ ਪੁੱਤਰ ਕਰਮ ਚੰਦ 394271685/8995342796 ਨਿੰਮ		ਬੰਦ	7	11 22/1	1-15 (0-8-85 25) 2898 2908 ਬੰਦ
		ਖੋਸ ਸਿੰਘ ਪੁੱਤਰ ਹਮੂਰ ਸਿੰਘ ਪੁੱਤਰ ਵਿੰਦਰ ਸਿੰਘ 40/67397 ਨਿੰਮ ਨਾਮਪੁੱਤ ਸਿੰਘ ਪੁੱਤਰ ਹਮੂਰ ਸਿੰਘ ਪੁੱਤਰ ਵਿੰਦਰ ਸਿੰਘ 40/67397 ਨਿੰਮ ਚਰਨਸੀਰ ਕੰਦ ਪਤਨੀ ਦਭਾਨ ਸਿੰਘ ਪੁੱਤਰ ਨਰੰਦ ਸਿੰਘ 380/67397 ਨਿੰਮ ਦਭਾਨ ਸਿੰਘ ਪੁੱਤਰ ਨਰੰਦ ਸਿੰਘ ਪੁੱਤਰ ਪਾਗੂ ਸਿੰਘ 380/67397 ਨਿੰਮ ਪ੍ਰਵੇਂਡੇ ਚੜਾ ਪਤਨੀ ਉਮ ਪ੍ਰਕਾਸ਼ ਪੁੱਤਰ ਚੰਦਰ ਭਾਨ 340/67397 ਨਿੰਮ ਉਮ ਪ੍ਰਕਾਸ਼ ਪੁੱਤਰ ਚੰਦਰ ਭਾਨ ਪੁੱਤਰ ਉਤਮ ਚੰਦ 340/67397 ਨਿੰਮ ਭੁੰਨ ਭੁਮਰ ਤਿਵਾਰੀ ਪੁੱਤਰ ਸ਼ਰਿੰਦਰ ਤਿਵਾਰੀ ਪੁੱਤਰ ਕੁਨੰਦਨ ਤਿਵਾਰੀ 380/67397 ਨਿੰਮ ਜਸਦੇ ਕੰਦ ਪਤਨੀ ਜਮਪਾਲ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਦੇ ਸਿੰਘ 760/67397 ਨਿੰਮ ਪ੍ਰਿਯ ਅਨੰਜਾ ਪੁੱਤਰ ਸੰਦੀਪ ਭੁਮਰ ਪੁੱਤਰ ਬਲਦੇਵ ਰਾਮ 1600/67397 ਨਿੰਮ ਕੁੰਜ ਭੁਮਰ ਅਨੂਜਾ ਪੁੱਤਰ ਉਮ ਪ੍ਰਕਾਸ਼ ਅਨੂਜਾ ਪੁੱਤਰ ਚੰਦਰ ਭਾਨ ਅਨੂਜਾ 380/67397 ਨਿੰਮ ਦਾਵੇਂਦਰ ਸਿੰਘ ਪੁੱਤਰ ਬਲਬੀਰ ਸਿੰਘ ਪੁੱਤਰ ਨਵੰਦਰ ਸਿੰਘ 10/1641 ਨਿੰਮ ਨਰੈਸ਼ ਭੁਮਰ ਪੁੱਤਰ ਵਿਸਵਾ ਮਿੰਤਰ ਪੁੱਤਰ ਤੇਜ ਬਹਾਦਰ 19/1210 ਨਿੰਮ ਗੁਰਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਜਗਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਮਿਆਰ ਸਿੰਘ 17/32 ਨਿੰਮ ਕੇਨੂੰ ਬਾਠਾ ਪਤਨੀ ਰਾਮ ਪਰਭਾਸ ਪੁੱਤਰ ਦੁਰਗਾ ਖਾਸ 7/726 ਨਿੰਮ		ਬੰਦ	3	6-1 (0-30-60.44)	2909 2910 2914- 2915 2917- 2919- 2921 2923 2931 2934- ਬੰਦ

ਪੰਨਾ 2 ਦਾ 1
ਪ੍ਰਿੰਟਿੰਗ ਮਿਤੀ: 21-08-2024 02:18:53:600 ਆਮ
ਵੇਰਵੇ ਵਲੋਂ ਪੁਸ਼ਟਿਤ ਮਿਤੀ 20/08/2024 ਤਕ
ਕੌਮੀ ਉੱਦਮ ਵਿਚ ਦਰਜ ਹੈ
21 AUG 2024



ਮਾਂਬੰਦੀ- 2017 ਪਿੰਡ- 2018 ਯਾਰਜ਼- . ਯਾਰਜ਼- . ਰੱਦਬਸਤ ਨੰ:- 232 ਤਹਿਸੀਲ- ਸਾਹਿਬਾਬਾ ਜਿਲਾ- ਕਾਠਿਆਣਾ

1	2	3	4	5	6	7	8
ਖੇਵਟ ਨੰ: / ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੜੋਲੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਰੀ ਦਾ ਸਾਮਾਨ	ਮੁਰੱਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫੈ ਦੀ ਵਿਸ਼ਾਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ

Defendant
 Suit for declaration that the planity is exclusive owner and in procession of the property measure 2-13 Khata no 201/1220-221, 225/258, 380/427-428, 381/329 khasra no 371/4, 371/5/1, 371/6/2, 371/26, 371/31, 371/33, 34/23/2, 34/24, 371/3/2, 371/7, 371/8, 371/9, 371/12/2, 371/13, 371/14, 197, 34/25/1, 597, 371/2/2, 6 13, 34/6, 34/5/2, 34/1/5, 34/1/6/2, 35/1/2, 35/1/9, 35/1/10, 35/1/11, 35/1/12/1 as per jamabhandi for the year 2002-2003 situated at village Dhrnur HB No 232 Sub Tehsil and Distt Ludhiana on the basic of the registered sale deed based bearing warika no 1574 dated 26-12-2007 exected by dependant no 3 chroug her general attorney dependant no 4

AND

Suit for declaration that the general power of attorney dated 1-5-2006 duty registration with in favour of defendant no 4 and on the basic of said power of attorney defendant no 4 sold the need property to plainy vedi sale deed registration vide works no 1574 dated 26-12-2007 and possession was delivered to the plainy. It has also been ownernd that earlier defendant no 3 also executed a power of attorney dated 1-5-2006 bearing warika no 26 in favour of dependet no 2 but the power of attorney was canceled by the power of attorney already stands canceled.
 It has further been alleged that the plaintiff came to know about the alleged sale deed few days back when defendant no 1 stated claiming himself to be owner of the property and also tried to late of procession of the suit property from the plaintiff on the basic at alleged sale deed

Upon notice defendantly appeared but they deed not sale any written statement However dependant no 1 jaspreet singh sutered a statement to the effect that he has compression the bearing warika no 1552 dated 28-12-2007 excuted in the his favour by defendant no 2 objects of he name is set aside. He further stated that the general power to attorney excuted by naveet kaur in favour of deldant no 2 is also to be self aside because the name was canceled by naveet kaur at the turn of need bearing worka no 1574 dated 26-1-2007 excuted by defendant no 3 chroug her attorney defendant no 4 sub register Dehlon is genuine and is proper and he has no objects of the mutation is also in favour of the plaintiff the plaintiff and other defendants and proved copy of soul compromise as EX He further stated that he has no objection of the sale deed excute by read and further he was no objection of the sale deed excute by genuine document and of the ownership is conform is his name Similiary defandeny no 2 rajdeep singh also sutered a statement admittion the statement of defendant no 1 jaspreet singh correct and he has no objection of the sale deed bealing asked no 1555



ਦਾਇਰਾ ਨੰ 10052 ਕੱਲ ਪਨੰ: 4 ਕੱਲ ਫੀਸ: 100 ਕਰਮਚਾਰੀ ਦਾ ਨਾਮ/ਪਦਵਾ: ਨੀਤਨ ਖਾਸ ਨਵਲ ਅੰਮ੍ਰਿਤਸਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਸਾਹਿਬਾਬਾ ਪੰਨਾ 4 ਦਾ 2

27 Aug 2024
 ਕਮਿਸ਼ਨਰ ਸਾਹਿਬਾਬਾ
 ਕਮਿਸ਼ਨਰ ਦੇ ਦਫਤਰ

1	2017	2018	2019	2020	2021	2022	2023	2024
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੰਚੀ, ਨੰਬਰਦਾਰ	ਖੇਤੋਨੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਬਜ਼ਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਮਾਨ	ਖੇਰਾ ਅਤੇ ਖਮਾਰ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫੌ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ	

rate 26-12-2007 deely registered arth the sub register dehm is self and declared as null and voided , sale deed bearing asked no 1574 dated 26-12-2007 is genuin and through her attorney i.e defendant no 4 and he has no objection of the owner by on the sale deed is confirmed in fallow of the plany . he also proved the the compromise dated 24-12-2008 an e.x and that he has no objeter of the mutation is sanctioned in favour of the plaintiff on the basis of the genuine sale deed bearing was ka no 1574 dated 26-12-2007

5. defendant no 4 surinder singh ubhI suffered a statement on behalf of himself and as dittoary of his the sale deed bearing walk no 1574 dated 26-12-2007 duly registered the sub . register dehm is german and the sale sab deed rexecuted on favon of defendant NO . 1 is illege null and void and ch.mutation is to ho sanctioned in favour of the plaintiff ahle declared him owner of the property on the basis of sale proved compromise dated 24-12-2008 as ex.cl and his signater on each page of the compromise .

Since the parties have compromised the matter hence , suit of the plaintiff is decreed in form of the compromise ex.pl and plaintiff is possesion of the suit property fully delacted and plaintiff on the of deed executed by defendant no 3 througe her general attorney defendant no 4 and the general power of attorney dated 1-5-2000 registered with sub - register raikot tehsil and disatrcit ludhiana executed by defendant no 3 on fover of defendant no 2 stood canceled by defendant no 3 by resvert not dated 4-12-2007 and the sale deed dated 26-12-2007 bearing warks no 1552 executed by defendant no 2 in favour of defendant no 1 on the basis of general power of attor ney dated 1-5-2006 registered walks sub - registered rocket tehsil and distrcit ludhiana executed by defendant no 3 in favor of defendant no 2 is declared illegal null and void void the name does not confor any right with regared to suit property defendant no 1 is also restored from any suit property on barnes of sale about bear of warks no 1552 dated 26-1-2007 and defendant no 2 is also restrament from already the suit property on the basic of general power of attorney dated 1-5-2006 bearing warka no 26 registration Raikot Tehsil and District ludhiana execute by defenation no 3 in favour of defendant no 2 the defendant are also restrament from dispossessing the plaintiff property and illegally from the suit property except in due course of law partren are left to bear their own costs sheet be propertied and file be consigned to the record room .

Sd/-
Randhir verma
civil judge (fr. Division)
ludhiana

Announced
8-6-2009



ਦਰਬਾਰ ਨੰ: 4 ਦਾ 3
ਦਿੱਤੇ ਮਿਤੀ: 21-08-2024 07:22:14 BODS SW
ਦਰਬਾਰ ਨੰ: 21-08-2024 07:22:14 BODS SW
ਦਰਬਾਰ ਨੰ: 21-08-2024 07:22:14 BODS SW

ਜਾਂਚੀਆਂ ਦੀ - 2017 2018 ਫਿਲਡ - ਘਰੇਲੂ.

ਹੰਦਸਮਤ ਨੰ: - 232

ਰੋਜ਼ਮੀਲਾ -

ਸਾਜ਼ੋਬਾਜ਼

ਜ਼ਿਲ੍ਹਾ -

ਲਾਇਆਣਾ

1	2	3	4	5	6	7	8
ਖੇਡ ਨੰ: / ਮਾਲ/ਪੰਜੀ, ਨੌਬਰ/ ਨੌਬਰਦਾਰ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਕਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲ੍ਹਾ ਦਾ ਮੁੱਢਲਾ ਅਤੇ ਖ਼ਾਸਾ ਨੌਬਰ	ਰਕਬਾ ਅਤੇ ਵੈ ਦੀ ਵਿਸ਼ੇਸ਼	ਰਕਬਾ ਅਤੇ ਵੈ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ

VALID FARM

ਅੰਮ੍ਰਿਤਸਰ

ਜ਼ਿਲ੍ਹਾ ਲੁਧਿਆਣਾ

266
ਮੁੱਲ 10/4/2018

ਮਾਂਤ ਵਿਚ ਵਾਇਦ ਆਰ ਰਹਿਨ ਨਿਸਦਾ ਸ਼ਿਦਾ ਸ਼ਿਦ ਨੰ 01149450 ਮੁੱਲੀ 15-6-17
ਦਰਦਰ ਕੱਚੀ ਨੰ 125 ਮੁੱਲੀ 18-6-17 ਖ਼ਮ ਹੋਈ ਸਿਮ ਪੁਤਰੀਕ ਵੱਲੇ ਮਨੀਸ਼ ਸਿਮ
ਸਹਿਕਾਰ ਪੁਤਰ ਮਨੀਸ਼ ਸਿਮ ਸਹਿਕਾਰ ਨੰ 37/4-5/1-6/2-26-3/1-3/3 ਰਕਬਾ
100 ਵਰਕਾ ਗਜ਼ ਵਲੇ 12,00,000/- ਰੁਪਏ ਰਕਮ STATE BANK OF INDIA
.FIRST FLOOR ,MAIN BRANCH BUILDING FOUNTAIN CHOWK
CIVIL LINES LUDHIANA ਪਮ ਆਰ ਰਹਿਨ ਨੰ ਚੁੱਕਾ ਹੈ।

ਖੇਡ ਨੰ 5647 ਖੇਡ ਵਾਲੀ ਨੰਬਰ 2717 ਮੁੱਲੀ 11-11-20 ਮੁੱਲੀ 27/11/2020 ਵਲੇ ਸਿਮ ਜ਼ਾਇਨੀਕਾ ਲਿਕਟਰ ਸਿਮੀਟਿਡ 2/3 ਕਾਰ ਵਲੇ ਸਿਮ ਪੁਤਰ ਨੰਬਰ ਨਿੱਚੇ ਕਿੱਚੀ ਜ਼ਿਲ੍ਹਾ ਮੁਕਤਸਰ ਮੁਕਤਸਰ ਨੰ 57	ਖੇਡ ਨੰ 5650 ਖੇਡ ਵਾਲੀ ਨੰਬਰ 2977 ਮੁੱਲੀ 25-11-20 ਮੁੱਲੀ 22/12/2020 ਵਲੇ ਸਿਮ ਜ਼ਾਇਨੀਕਾ ਲਿਕਟਰ ਸਿਮੀਟਿਡ 2/3 ਕਾਰ ਵਲੇ ਸਿਮ ਪੁਤਰ ਨੰਬਰ ਨਿੱਚੇ ਕਿੱਚੀ ਜ਼ਿਲ੍ਹਾ ਮੁਕਤਸਰ ਮੁਕਤਸਰ ਨੰ 57	ਖੇਡ ਨੰ 5705 ਖੇਡ ਵਾਲੀ ਨੰਬਰ 5012 ਮੁੱਲੀ 28-02-21 ਮੁੱਲੀ 18/3/2021 ਵਲੇ ਸਿਮ ਜ਼ਾਇਨੀਕਾ ਲਿਕਟਰ ਸਿਮੀਟਿਡ 2/3 ਕਾਰ ਵਲੇ ਸਿਮ ਪੁਤਰ ਨੰਬਰ ਨਿੱਚੇ ਕਿੱਚੀ ਜ਼ਿਲ੍ਹਾ ਮੁਕਤਸਰ ਮੁਕਤਸਰ ਨੰ 57	ਖੇਡ ਨੰ 5741 ਖੇਡ ਵਾਲੀ ਨੰਬਰ 987 ਮੁੱਲੀ 27-04-21 ਮੁੱਲੀ 28/4/2021 ਵਲੇ ਸਿਮ ਜ਼ਾਇਨੀਕਾ ਲਿਕਟਰ ਸਿਮੀਟਿਡ 2/3 ਕਾਰ ਵਲੇ ਸਿਮ ਪੁਤਰ ਨੰਬਰ ਨਿੱਚੇ ਕਿੱਚੀ ਜ਼ਿਲ੍ਹਾ ਮੁਕਤਸਰ ਮੁਕਤਸਰ ਨੰ 57	ਖੇਡ ਨੰ 5810 ਖੇਡ ਵਾਲੀ ਨੰਬਰ 4447 ਮੁੱਲੀ 06-08-21 ਮੁੱਲੀ 22/9/2021 ਵਲੇ ਸਿਮ ਜ਼ਾਇਨੀਕਾ ਲਿਕਟਰ ਸਿਮੀਟਿਡ 2/3 ਕਾਰ ਵਲੇ ਸਿਮ ਪੁਤਰ ਨੰਬਰ ਨਿੱਚੇ ਕਿੱਚੀ ਜ਼ਿਲ੍ਹਾ ਮੁਕਤਸਰ ਮੁਕਤਸਰ ਨੰ 57	ਖੇਡ ਨੰ 5871 ਖੇਡ ਵਾਲੀ ਨੰਬਰ 312 ਮੁੱਲੀ 04-01-22 ਮੁੱਲੀ 21/1/2022 ਵਲੇ ਸਿਮ ਜ਼ਾਇਨੀਕਾ ਲਿਕਟਰ ਸਿਮੀਟਿਡ 2/3 ਕਾਰ ਵਲੇ ਸਿਮ ਪੁਤਰ ਨੰਬਰ ਨਿੱਚੇ ਕਿੱਚੀ ਜ਼ਿਲ੍ਹਾ ਮੁਕਤਸਰ ਮੁਕਤਸਰ ਨੰ 57	ਖੇਡ ਨੰ 5901 ਖੇਡ ਵਾਲੀ ਨੰਬਰ 14-02-22 ਮੁੱਲੀ 15/2/2022 ਵਲੇ ਸਿਮ ਜ਼ਾਇਨੀਕਾ ਲਿਕਟਰ ਸਿਮੀਟਿਡ 2/3 ਕਾਰ ਵਲੇ ਸਿਮ ਪੁਤਰ ਨੰਬਰ ਨਿੱਚੇ ਕਿੱਚੀ ਜ਼ਿਲ੍ਹਾ ਮੁਕਤਸਰ ਮੁਕਤਸਰ ਨੰ 57	ਖੇਡ ਨੰ 60 ਮੁੱਲੀ 60 ਖੇਡ ਵਾਲੀ ਨੰਬਰ 4698 ਵਲੇ ਸਿਮ ਜ਼ਾਇਨੀਕਾ ਲਿਕਟਰ ਸਿਮੀਟਿਡ 2/3 ਕਾਰ ਵਲੇ ਸਿਮ ਪੁਤਰ ਨੰਬਰ ਨਿੱਚੇ ਕਿੱਚੀ ਜ਼ਿਲ੍ਹਾ ਮੁਕਤਸਰ ਮੁਕਤਸਰ ਨੰ 57
--	--	---	--	---	--	--	---

ਦਰਮੁਖ਼ਤਿਆਰ ਨੰ 10052 ਵਲੇ ਸਿਮ 190 ਵਲੇ ਸਿਮ 190 ਵਲੇ ਸਿਮ 190

ਵਾਲੀ ਨੰ 4 ਵਲੇ ਸਿਮ 21-08-2024 02-22-14-503 ਆਮ

ਵਾਲੀ ਨੰ 4 ਵਲੇ ਸਿਮ 21-08-2024 02-22-14-503 ਆਮ

ਵਾਲੀ ਨੰ 4 ਵਲੇ ਸਿਮ 21-08-2024 02-22-14-503 ਆਮ

ਵਾਲੀ ਨੰ 4 ਵਲੇ ਸਿਮ 21-08-2024 02-22-14-503 ਆਮ

ਵਾਲੀ ਨੰ 4 ਵਲੇ ਸਿਮ 21-08-2024 02-22-14-503 ਆਮ

ਵਾਲੀ ਨੰ 4 ਵਲੇ ਸਿਮ 21-08-2024 02-22-14-503 ਆਮ

ਵਾਲੀ ਨੰ 4 ਵਲੇ ਸਿਮ 21-08-2024 02-22-14-503 ਆਮ

VALID FARM

ਅੰਮ੍ਰਿਤਸਰ

ਜ਼ਿਲ੍ਹਾ ਲੁਧਿਆਣਾ

266
ਮੁੱਲ 10/4/2018

ਮਾਂਤ ਵਿਚ ਵਾਇਦ ਆਰ ਰਹਿਨ ਨਿਸਦਾ ਸ਼ਿਦਾ ਸ਼ਿਦ ਨੰ 01149450 ਮੁੱਲੀ 15-6-17
ਦਰਦਰ ਕੱਚੀ ਨੰ 125 ਮੁੱਲੀ 18-6-17 ਖ਼ਮ ਹੋਈ ਸਿਮ ਪੁਤਰੀਕ ਵੱਲੇ ਮਨੀਸ਼ ਸਿਮ
ਸਹਿਕਾਰ ਪੁਤਰ ਮਨੀਸ਼ ਸਿਮ ਸਹਿਕਾਰ ਨੰ 37/4-5/1-6/2-26-3/1-3/3 ਰਕਬਾ
100 ਵਰਕਾ ਗਜ਼ ਵਲੇ 12,00,000/- ਰੁਪਏ ਰਕਮ STATE BANK OF INDIA
.FIRST FLOOR ,MAIN BRANCH BUILDING FOUNTAIN CHOWK
CIVIL LINES LUDHIANA ਪਮ ਆਰ ਰਹਿਨ ਨੰ ਚੁੱਕਾ ਹੈ।





1	2	3	4	5	6	7	8
ਖਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਲਗਾਨ	ਖਤੋਨੀ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਰਾਸਤਾਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲ੍ਹਾ ਦਾ ਮੁਕੱਦਮਾ ਨੰਬਰ	ਪੁਰੋਖਾ ਅਤੇ ਖਮਰਾ ਨੰਬਰ	ਰੋਕਾ ਅਤੇ ਡੇ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ

2017	2	ਖਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਲਗਾਨ	ਖਤੋਨੀ
------	---	-------------------------------	-------

2017	2018	2018	2018	2018	2018	2018	2018
ਖਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਲਗਾਨ	ਖਤੋਨੀ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਰਾਸਤਾਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲ੍ਹਾ ਦਾ ਮੁਕੱਦਮਾ ਨੰਬਰ	ਪੁਰੋਖਾ ਅਤੇ ਖਮਰਾ ਨੰਬਰ	ਰੋਕਾ ਅਤੇ ਡੇ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ
1/228 ਨੰਬਰ ਮਹਿੰਦਰ ਕੋਰ ਪਤਨੀ ਕੁਲ ਸਿੰਘ ਪੁੱਤਰ ਸਬੋਬ ਸਿੰਘ 3/152 ਨੰਬਰ ਗੀਤਾ ਕਾਈ ਪਤਨੀ ਯਮਪਾਲ ਸਕਰਾ ਪੁੱਤਰ ਟੇਕ ਦੱਦ 1/304 ਨੰਬਰ ਕਨਕਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਜਗਤਾਰ ਸਿੰਘ ਪੁੱਤਰ ਕੁਲਦਿਆਲ ਸਿੰਘ 1/84 ਨੰਬਰ ਰਮਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਕਰਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਦਿਆਲ ਸਿੰਘ 1/42 ਨੰਬਰ ਰਾਜਕੀਰ ਸਿੰਘ ਪੁੱਤਰ ਹੀਰਾ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ 5/1008 ਨੰਬਰ ਪਰਮਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਹੀਰਾ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ 5/1008 ਨੰਬਰ ਕਰਮਜੀਤ ਕੋਰ ਪਤਨੀ ਸਦੀਨਦਰ ਸਿੰਘ 5/1008 ਨੰਬਰ ਦੀਸਾ ਪਤਨੀ ਵਿਸਾਭ ਕੁਮਾਰ ਪੁੱਤਰ ਰਾਮ ਕੁਮਾਰ 1/378 ਨੰਬਰ ਆਰਤੀ ਪਤਨੀ ਪਵਨੀ ਕੁਮਾਰ ਪੁੱਤਰ ਮੁਨੀ ਰਾਮ 1/84 ਨੰਬਰ ਬਲਦੇਵਰ ਕੋਰ ਪਤਨੀ ਬਖਸ਼ੀਸ ਸਿੰਘ ਪੁੱਤਰ ਵੇਸਾ ਸਿੰਘ 1/28 ਨੰਬਰ ਪਾਇਲ ਅਰੋੜਾ ਪਤਨੀ ਚੰਦਨ ਅਰੋੜਾ ਪੁੱਤਰ ਵੈਦ ਪੁਸ਼ਪ 19/672 ਨੰਬਰ ਗੋਂ ਪਤਨੀ ਚੰਦਨ ਮੋਹਨ ਪੁੱਤਰ ਬਨਾਰਸੀ ਦਾਸ ਰੇਖੀ 19/672 ਨੰਬਰ ਗੁਰਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਸਰੋਦਰ ਸਿੰਘ ਪੁੱਤਰ ਅਤਰ ਸਿੰਘ 1/126 ਨੰਬਰ ਵਿਭਾਗ ਸਿੰਘ ਪੁੱਤਰ ਬਲਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਸੁਰਜਨ ਸਿੰਘ 41/341600 ਨੰਬਰ ਦੀਪਾ ਰਾਣੀ ਪਤਨੀ ਰੇਖਾ ਕੁਮਾਰ ਪੁੱਤਰ ਮੁਲਦ ਰਾਜ 1/28 ਨੰਬਰ ਸੰਫੀਤਾ ਕੁਮਾਰੀ ਮਹਿੰਦਰ ਪਤਨੀ ਰਾਮ ਕੁਮਾਰ ਪੁੱਤਰ ਸਤਿਆ ਨਗਰੀਏ 5/624 ਨੰਬਰ ਮਨਦੀਪ ਕੋਰ ਪਤਨੀ ਜਗਪ੍ਰੀਤ ਸਿੰਘ ਪੁੱਤਰ ਹਰਜ ਸਿੰਘ ਵਾਸੀ ਵਾਸੀ ਮਿਠ ਨੰਦਪੁਰ 4/2517 ਨੰਬਰ ਗੰਗੇਵ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨੋਰ ਸਿੰਘ ਪੁੱਤਰ ਵੱਤਾ ਸਿੰਘ 7/684 ਨੰਬਰ ਹਰਨੋਰ ਸਿੰਘ ਪੁੱਤਰ ਬਲਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਕਰਤਾਰ ਸਿੰਘ 3/260 ਨੰਬਰ ਬਲਿਤ ਕੁਮਾਰ ਪੁੱਤਰ ਰਵੀ ਕੁਮਾਰ ਪੁੱਤਰ ਸਮ ਖਾਣ 1/84 ਨੰਬਰ ਈਸ਼ਵਰ ਸਿੰਘ ਪੁੱਤਰ ਦਰਸਨ ਸਿੰਘ ਪੁੱਤਰ ਮਹਿੰਦਰ ਸਿੰਘ 1/42 ਨੰਬਰ ਗੁਰਦੇਵ ਸਿੰਘ ਸਿੰਗਾ ਪੁੱਤਰ ਅਮਰੀਕ ਸਿੰਘ ਪੁੱਤਰ ਚੌਕ ਸਿੰਘ 1/42 ਨੰਬਰ ਅਮਨਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਭਗਵੰਤ ਸਿੰਘ ਪੁੱਤਰ ਜੀਰਿੰਦਰ ਸਿੰਘ 1/128 ਨੰਬਰ	ਕੋਰ ਪਤਨੀ: 5	ਕੋਰ ਵੀਸ: 125	ਰਾਸਤਾਕਾਰੀ ਦਾ ਨਾਮ/ਪੁਦਾ: ਨੀਤਿਨ ਬਿਸਲ ਨਗਲ ਮਹਿੰਦਰ ਕੁਲਦੇਵਰ ਸਾਹਿਬਰ	ਪਤਨੀ ਦਾ ਨਾਮ/ਪੁਦਾ: ਨੀਤਿਨ ਬਿਸਲ ਨਗਲ ਮਹਿੰਦਰ ਕੁਲਦੇਵਰ ਸਾਹਿਬਰ	ਪਤਨੀ ਦਾ ਨਾਮ/ਪੁਦਾ: ਨੀਤਿਨ ਬਿਸਲ ਨਗਲ ਮਹਿੰਦਰ ਕੁਲਦੇਵਰ ਸਾਹਿਬਰ	ਪਤਨੀ ਦਾ ਨਾਮ/ਪੁਦਾ: ਨੀਤਿਨ ਬਿਸਲ ਨਗਲ ਮਹਿੰਦਰ ਕੁਲਦੇਵਰ ਸਾਹਿਬਰ	ਪਤਨੀ ਦਾ ਨਾਮ/ਪੁਦਾ: ਨੀਤਿਨ ਬਿਸਲ ਨਗਲ ਮਹਿੰਦਰ ਕੁਲਦੇਵਰ ਸਾਹਿਬਰ

USA through his attorney sh. Balwinder singh son of Dawara singh resident of vpo malerkotla Tehsil Payal Distt Ludhiana Versus Jaspreet singh son of sher singh son of Inderjit singh resident of village dhur Tehsil and district Ludhiana Rajesh singh son of mohinder singh son of sham singh resident of village janel Tehsil Raikot District Ludhiana Navneet kaur daughter of Gurdev kaur daughter of Ajit singh resident of village Jand Tehsil and District Ludhiana Surinder singh ubhi son of chaman singh resident of niran kaur kucha no 2 G T Road Ludhiana

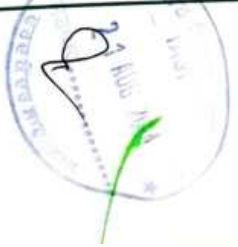
Defendant
Suit for declaration that the plaintiff is exclusive owner and in possession of the property measure 2-13 Khata no 201/220-221, 225/258, 380/427-428, 381/329 Khara no 37/14, 37/15/1, 37/16/2, 37/17/26, 37/13/1, 37/13/3, 34/123/2, 34/124, 37/13/2, 37/17, 37/18, 37/19, 37/11/21/2, 37/11/13, 37/11/4, 197, 34/125/1, 597, 37/12/2, 6, 13, 34/6, 34/5/2, 34/1/5, 34/1/6/2, 35/1/12, 35/9, 35/10, 35/11, 35/1/12/1 as per jamabhandl for the year 2002-2003 situated at village Dhaur HB No 232 Sub Tehsil and Distt Ludhiana on the basis of the registered sale deed based bearing warka no 1574 dated 26-12-2007 executed by dependant no 3 through her general attorney dependant no 4

AND

Suit for declaration that the general power of attorney dated 1-5-2006 duty registration with in favour of defendant no 4 and on the basis of said power of attorney defendant no 4 sold the need property to plaintiff vedl sale deed registration vide works no 1574 dated 26-12-2007 and possession was delivered to the plaintiff. It has also been owernerd that earlier defendant no 3 also executed a power of attorney dated 1-5-2006 bearing warka no 26 in favour of dependt no 2 but the power of attorney was canceled by the power of attorney already stands canceled.

It has further been alleged that the plaintiff came to know about the alleged sale deed few days back when defendant no 1 stated claiming himself to be owner of the property and also tried to take of possession of the suit property from the plaintiff on the basis of alleged sale deed

Upon notice defendantly appeared but they deed not sale any written statement However dependant no 1 Jaspreet singh sultered a statement to the effect that he has commision the bearing warka no 1552 dated 28-12-2007 excuted in the his favour by defendant no 2 objects of he name is set aside. He further stated that the general power to attorney excuted by navneet kaur in favour of defidant no 2 is also to be self aside because the name was canceled by navneet kaur at the turn of



ਪੰਨਾ 5 ਦਾ 2
ਪਤਨੀ ਦਾ ਨਾਮ/ਪੁਦਾ: ਨੀਤਿਨ ਬਿਸਲ ਨਗਲ ਮਹਿੰਦਰ ਕੁਲਦੇਵਰ ਸਾਹਿਬਰ
ਪਤਨੀ ਦਾ ਨਾਮ/ਪੁਦਾ: ਨੀਤਿਨ ਬਿਸਲ ਨਗਲ ਮਹਿੰਦਰ ਕੁਲਦੇਵਰ ਸਾਹਿਬਰ
ਪਤਨੀ ਦਾ ਨਾਮ/ਪੁਦਾ: ਨੀਤਿਨ ਬਿਸਲ ਨਗਲ ਮਹਿੰਦਰ ਕੁਲਦੇਵਰ ਸਾਹਿਬਰ
ਪਤਨੀ ਦਾ ਨਾਮ/ਪੁਦਾ: ਨੀਤਿਨ ਬਿਸਲ ਨਗਲ ਮਹਿੰਦਰ ਕੁਲਦੇਵਰ ਸਾਹਿਬਰ

ਦੀ- ਪਿਤਾ- ਹੱਦਬਤ ਨੰ:- ਤਹਿਸੀਲ- ਜ਼ਿਲਾ-
 2017 2018 ਸਾਲ 232 ਸਮੇਤਕਾ

1	2	3	4	5	6	7	8
ਖੇਟ ਨੰ./ ਮਾਲ/ਪੰਜੀ, ਨੰਬਰ/ਦਾਰ	ਖੇਤੀ ਮਾਲ/ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਧਨ	ਪੱਕਾ ਅਤੇ ਖਮਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ੀ ਦੀ ਵਿਸ਼ਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ

ਸ਼ਿਵਾਨਿਕਾ ਸਰਮਾ ਪਤਨੀ ਵਿਕਰਮਜੀਤ ਸਰਮਾ ਪੁੱਤਰ ਸੁਖੈਮ ਕੁਮਾਰ 1/42 ਨਿੰਮਾ ਕਾਕਾ ਪਤਨੀ ਨਿਨੋਦ ਕੁਮਾਰ ਪੁੱਤਰ ਖੁਸ਼ਹਾਲ ਚੰਦ 1/114 ਨਿੰਮਾ ਰਾਜੇਸ਼ ਕੁਮਾਰ ਪੁੱਤਰ ਚੰਮ ਰਾਜ ਪੁੱਤਰ ਰਾਮ ਚੰਦ 1/56 ਨਿੰਮਾ

need bearing worka no 1574 dated 26-1-2007 executed by defendant no 3 through her attorney defendant no 4 sub register Dehlon is genuine and is proper and he has no objects of the mutation is also in favour of the plaintiff the plaintiff and other defendants and proved copy of soul compromise as EX He further stated that he has no objection of the suit of the plaintiff is all read and further he was no objection of the sale deed excute by genuine document and of the owenrship is conform is his name Simriany defandery no 2 rajdeep singh also suffered a statemen admission the statement of defendant no 1 jaspreet singh correct and he has no objection of the sale deed bealeng asked no 1555 date 26-12-2007 deely registered arth the sub register dehlon is self and declared as null and voided , sale deed bearing asked no 1574 dated 26-12-2007 is genuin and through her allonney le defendants no 4 and he has no objection of the owener by on the sale deed is confirmed in fallow of the planty . he also proved the the compromise dated 24-12-2008 an e.x and that he has no objeter of the mutation is is sanctioned in favour of the plaintiff on the basis of the genuine sale deed bearing was ka no 1574 dated 26-12-2007

5. defendant no 4 surinder singh ubhi suffered a statement on behalf of himself and as dittony of his the sale deed bearing walk no 1574 dated 26-12-2007 duly registered the sub . register dehlon is german and the sale sab deed rexecuted on faven of defendant NO . 1 is illege null and void and ch mutation is to ho sanctioned in favour of the plaintiff ahile declared him owner of the property on the basis of sale proved compromise dated 24-12-2008 as ex.ci and his signater on each page of the compromise . Since the parties have compromised the matter hence , suit of the plaintiff is decreed in form of the compromise ex.pl and plaintiff is possession of the suit property fully delacted and plaintiff on the of deed executed by defendant no 3 through her general attorney defendant no 4 and the general power of attorney dated 1-5-2000 registered with sub - register raikot tehsil and disatnct ludhiana executed by defendant no 3 on fover of defendant no 2 stood cancelled by defendant no 3 by resvent no dated 4-12-2007 and the sale deed dated 26-12-2007 bearing warks no 1552 executed by defendant no 2 in favour of defendant no 1 on the basis of general power of ator ney dated 1-5-2006 registered walks sub - registered rocket tehsil and distnct ludhiana executed by defendant no 3 in favor of defendant no 2 is declared illegal null and void void the name does not confor any right with regared to suit property defendant no 1 is also restored from any suik property on barnes of sale about bear of warks no 1552 dated 26-1-2007 and defendant no 2 is also restrament from already the suit property on the basic of general power of attorney dated 1-5-2006 bearing worka no 26 registration Raikot Tehsil and

VALID FARD

ਪੰਨਾ 5 ਦਾ 3

ਪ੍ਰਿੰਟਿੰਗ ਮਿਤੀ - 21-08-2024 02:21:33:190 ਸਮ

ਪਟਾਰੀ ਵਲੋਂ ਮਾਰ ਰਿਕਾਰਡ ਮਿਤੀ 20/08/2024 ਤਰ ਕਮਿਸ਼ਨਰ ਵਿਕ ਫਲਟੀ

ਰੋਜ਼ਗਾਰੀ ਦੇ ਹਸਤਾਖਰ

21 AUG 2024

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤ ਨੰ./ ਮਾਲ/ਪਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਬਜ਼ਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਧਨ	ਖੁੱਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
ਥਾਈ ਗਦ ਨੰ 424 ਅਤੇ ਮੰਦੀ ਨੰ 30/5/2023 ਅਤੇ ਮੰਦੀ ਨੰ 30/5/2023	ਮੰਦੀ ਨੰ 30/5/2023 ਅਤੇ ਮੰਦੀ ਨੰ 30/5/2023	ਅਨ ਰੋਜ ਸੋਨੇ ਦੇਵੀ ਨੇ ਹਾਰ ਅਤੇ ਇਕ ਵਿਦੁੱਥਕ ਮੋਟਰੀਜ਼ ਹੋਮ ਵੀਡੀਓ ਸਿੱਖ ਮੁਕਾਬਿਲ ਪਾੜ ਨੰ 448/488-447/487-454/495-455/496-456/497 ਨੰ ਖਸਰਾ 34/25/1-37/1/2/2-34/1/6/1-36/1/2/1/2-36/1/9/2/1	ਅਨ ਰੋਜ ਸੋਨੇ ਦੇਵੀ ਨੇ ਹਾਰ ਅਤੇ ਇਕ ਵਿਦੁੱਥਕ ਮੋਟਰੀਜ਼ ਹੋਮ ਵੀਡੀਓ ਸਿੱਖ ਮੁਕਾਬਿਲ ਪਾੜ ਨੰ 448/488-447/487-454/495-455/496-456/497 ਨੰ ਖਸਰਾ 34/25/1-37/1/2/2-34/1/6/1-36/1/2/1/2-36/1/9/2/1	ਭੂਮੀ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਖੁੱਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
ਥਾਈ ਗਦ ਨੰ 6207 ਥਾਈ ਵੀਡੀਓ ਨੰ 17/12-2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 17/12-2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 17/12-2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 17/12-2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 17/12-2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 17/12-2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 17/12-2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 17/12-2023
ਥਾਈ ਗਦ ਨੰ 6218 ਥਾਈ ਵੀਡੀਓ ਨੰ 31/11/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 31/11/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 31/11/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 31/11/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 31/11/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 31/11/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 31/11/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 31/11/2023
ਥਾਈ ਗਦ ਨੰ 6237 ਥਾਈ ਵੀਡੀਓ ਨੰ 27-12-23	ਥਾਈ ਵੀਡੀਓ ਨੰ 27-12-23	ਥਾਈ ਵੀਡੀਓ ਨੰ 27-12-23	ਥਾਈ ਵੀਡੀਓ ਨੰ 27-12-23	ਥਾਈ ਵੀਡੀਓ ਨੰ 27-12-23	ਥਾਈ ਵੀਡੀਓ ਨੰ 27-12-23	ਥਾਈ ਵੀਡੀਓ ਨੰ 27-12-23	ਥਾਈ ਵੀਡੀਓ ਨੰ 27-12-23
ਥਾਈ ਗਦ ਨੰ 6240 ਥਾਈ ਵੀਡੀਓ ਨੰ 29/12/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 29/12/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 29/12/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 29/12/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 29/12/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 29/12/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 29/12/2023	ਥਾਈ ਵੀਡੀਓ ਨੰ 29/12/2023
ਥਾਈ ਗਦ ਨੰ 192 ਥਾਈ ਵੀਡੀਓ ਨੰ 8/2/2024	ਥਾਈ ਵੀਡੀਓ ਨੰ 8/2/2024	ਥਾਈ ਵੀਡੀਓ ਨੰ 8/2/2024	ਥਾਈ ਵੀਡੀਓ ਨੰ 8/2/2024	ਥਾਈ ਵੀਡੀਓ ਨੰ 8/2/2024	ਥਾਈ ਵੀਡੀਓ ਨੰ 8/2/2024	ਥਾਈ ਵੀਡੀਓ ਨੰ 8/2/2024	ਥਾਈ ਵੀਡੀਓ ਨੰ 8/2/2024

VALID FARD

21 AUG 2024

ਜਮਾਂਬੰਦੀ-		ਪਿੰਡ-		ਹੱਦਬਸਤ ਨੰ:-		ਤਹਿਸੀਲ-		ਜਿਲਾ-	
1	2	3	4	5	6	7	8		
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰਦਾਰ	ਖੇਤੋਂ/ ਨੰਬਰ/ ਲਾਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸ਼ਿਚਾਈ ਦਾ ਸਾਧਨ	ਖੇਤਰ ਅਤੇ ਖਾਕਾ ਨੰਬਰ	ਕਰਬਾ ਅਤੇ ਡੂੰ ਦੀ ਕਿਸਮ	ਵਿਸੇਸ ਕਥਨ		
		VALID FARD							
		VALID FARD							
		VALID FARD							
		VALID FARD							

1	2	3	4	5	6	7	8
Plot No./ goods/leaves, number/ Nabardar	Resours	Owner's name and details	Name and description of cultivator	of Irrigation	Mazook and vests	Area and Bhor di	Special Statement
235/218 251		Rowinder Singh son of Gurnail Singh son of Gurnam ji/ Rajsden Singh 1 son Gurinder Kaur daughter Myth 23 980 m	फर्द		37 H 4	8-0 (0-40-48,86) 4713	Urgent no
		Rowinder Kaur daughter of Gurdar Kaur daughter of Arjit Singh			37 H 5/1	4-0 (0-20-33,43) 4733	
		30272 BAKHISHI SINGH SINGH			37 H 2/8	1-10 (0-7-98,79) 4736	
		30272 BAKHISHI SINGH SINGH			57 4	18-6 (0-92-4895) 5210	
		Rowinder Singh son of Ajit Singh daughter of Iam Chander Vaj Gern			18 rupes 6 bha	(0 ha 92 aar 5218 29	
		Sahajal son of Mahendra Singh 5147 share			5/100 (Sohal) Gaurmura		
		Viresha Mitra Son Sand Bahadur Son Chhaju Ram Bahadur 8733/42000			1/2 bahupak 1/6 aar/ (0 Vatechhwa 84 8 98 40		
		Avard Jairoc 209/16/750			Molter) Gurdhawan House		
		Sand Nares Kumar Non Vishwa Mitra son Sarwara 2147 part			1 barand 10 aar/ (0 Taylor 7 Rest 58,79		
		Lachman Das son of M. Ahuja son of Ram Chand Ahuja 291500 share			Molter)		
		Deepak Sarawal son of Raj Kumar son of Iam Bhawan W/73 Conern			1 barand 10 aar/ (0 Taylor 7 Rest 58,79		
		Prevedee Singh wale son of Harbajan Singh Kahlie Son of Dalje Singh Kurdee 8834/9000					
		Maninder Gang Wile Sashin Gang Son Sukhisa Chand Gang 96/5929 Part					
		Mahar Singh son of Sobha Pral Singh son of Indraw Singh 8154/9 Aar					
		Owners occupied by harinder Singh son of Paramjit Singh son of hejura Singh 1/2 share					
		Kulwinder Singh Sr. Paramjit Singh Sr. Larnud Syren 1/2 Gan					

ਪੰਜਾਬ ਸਰਕਾਰ

VALID FARD Age

517
 25/3/2010
 18/9/2008

Rowinder Singh son of Harinder Singh son of Sun Singh a resident of Jand, enuded Jharinder according to the order of Adast Lachman Singh Chd Judge Ludhiana Singh v. Jashpreet Singh etc. has been showed and the order is as follows.

ਰਾਮਦੇਵ ਸਿੰਘ ਵਾਲੇ ਦੀਲੀਯਾ ਦੀ ਅਦਾਲਤ ਮੈਂ ਵਿੱਚਿਕੇ ਕਾਮ (ਯੁੱਗਿਯਾਰ ਵਿੱਚਿਕਾਮ) ਪ੍ਰਵਿਯਾਨਾ

ਮਿਸ਼ਰ ਕਾਮ 66/0 ਖੇਤਾ 12-7-2008

ਸ਼ਾਹੀਦੀ ਨੰਬਰ 103 ਖੇਤਾ 9-5-2009

ਮਿਸ਼ਰ ਕਾਮ 8-6-2009

ਰਾਮਦੇਵ ਸਿੰਘ ਪੁਰ ਅਯੀਕ ਸਿੰਘ ਪੁਰ ਕਾਮ ਵਿਚਾਲੇ ਭੁਵਾਲ ਖੇਤਲ ਮਾਲਕਕੁਟਲਾ ਡਿਸਟਰਿਕਟ ਸਾਹਿਬਪੁਰ ਅੰਦ ਅਧਿਕਾਰੀ ਮੈਂ ਅਧਰੇ ਵਕੀਲਾ ਸੀ ਵਲਕਿਦਰ ਸਿੰਘ ਪੁਰ ਦਲਵਾਰਾ ਕੇ ਮਾਧਯਮ ਸੇ ਸਿੰਘ ਵਿਚਾਲੇ ਦੀਲੀਯਾ ਸਕਰਕਾਟਕਲਾ ਠਕਸੀਲਾ ਪਾਯਲ ਡਿਲਾ ਪ੍ਰਵਿਯਾਨਾ

ਕਾਮਾਮ

ਰਾਮਦੇਵ ਸਿੰਘ ਪੁਰ ਖੇਰ ਸਿੰਘ ਪੁਰ ਫੁਟਕਵੀਲ ਸਿੰਘ ਵਿਚਾਲੇ ਮਿਲਾ ਪੂਰੀ ਠਕਸੀਲਾ ਅੰਦ ਡਿਲਾ ਪ੍ਰਵਿਯਾਨਾ

ਰਾਮਦੇਵ ਸਿੰਘ ਪੁਰ ਮਹਿੰਦਰ ਸਿੰਘ ਪੁਰ ਸਾਮ ਸਿੰਘ ਵਿਚਾਲੇ ਠਕਸੀਲਾ ਵਿਚਾਲੇ ਡਿਲਾ ਪ੍ਰਵਿਯਾਨਾ

ਕ੍ਰਮ ਨੰਬਰ 2 ਕੀਟੀ ਵੀਡ ਡਿਯਿਯਾਨਾ

21 ਅਗਸਤ 2024

deposit- 017 20 lump- Tehsil- Limit No- 234 district- Ludhiana 8

Plot No./ cargobood/ numbered	Khasra number/ Lagan	Owner's name and details	Name and description of cultivator	of irrigation प्रकृत	Mortgage and encase of area and No	From कर्म	special statement
-------------------------------------	----------------------------	--------------------------	------------------------------------	-------------------------	---------------------------------------	--------------	-------------------

VALID FARD age

266
10/04/2018

today after has come under which faculty setter has 0194945 dated 15-6-17
125 rupees in Sadjar lot 18-6-17 Prem Jaisih Gym All the
sisters who are doing Nidkakatman 3714-57-6-2-26-37-33 are their
100 rupees January 12 00 000/- rupees STATE BANK OF INDIA FIRST
FLOOR MAIN BRANCH BUILDING FOUNTAIN CHOWK CIVIL
LINES LUDHIANA The letter proper is Taurus.

Serial Inkhil 5741 Bray Vajira No: 987 Date 27-04-21 Date 28/02/21 By Narans Kumar Son Vishwa Mdar Son Te Bahadur 2147 Part Bag Gurmeet Kaur Wife Akhneek Singh Son Naranjan Singh 21147 Part Be Hoya Indhal
Manzoor Ha Ji Barde Inkhil 5810 Pade Wasika No. 4447 Dated 06-08-21 Date 22/2021 by widow Mitra son Te Bahadur son Chhaju Ram 1344 share Sahal Pawan Kumar son Gauri Band son Tula Ram 1244 share Indhal is approved

By the said indhal 5240 Inkhil dated 29/12/2023 Jaswinder Singh son of Aji Singh daughter of Ram Chand 174 share Bara Tarnsar Kaur widow of Jaswinder Singh son of Aji Singh 128 share Harmeet Kaur Kironal daughter of Jaswinder Singh son of Aji Singh 128 share entered
Transfer is approved

Barhu Dikhar 62821 Karde Wasika No. 2773 Wasika Date 09-01-24 Transfer Date 12/3/2024 Saba Aneja Wife Raninder Kumar Aneja Son Devi Vrat Anva 3488 Part Jata Wife Vinod Kumar Son Khudhal Chand 177560 Violence Outside Shri Sarvi son more
Kumar son of Nihal Chand 443/29800 Participant transfer is approved

VALID FARD Umriramura Dhgr



deposit-	lump-	Boundary No.-	Tehsil-	district-	Luadhiana		
Plot No./ goods/leaves, numbered Lagan	Khatouni	Owner's name and details	Name and description of cultivator	of irrigation PRQS	Love and measles No	Raksha and from Vinbha	special statement
1	2	3	4	5	6	7	8
330/ 322 Area 130 17/242 Marhi 0.45	304	Ranjit Singh son of Anwar Singh son of Lakh Singh Khudakhali 77242 Min Soni 273 Son of Anwar Singh Son of Lakh Singh 17/242 Marhi Soni 273 Son of Anwar Singh Son of Lakh Singh 17/242 Marhi	77242 Min Soni 273 Son of Anwar Singh Son of Lakh Singh 17/242 Marhi Soni 273 Son of Anwar Singh Son of Lakh Singh 17/242 Marhi	7 11 204	2-9 (0-12-39, 35) Khas Chak	2866- 2870- 2871- 2872- 2880- 2908- 2909- 2910- 2914- 2915- 2917- 2919- 2921- 2923- 2931- 2934-	So
(leaf) Rama (No.) Singh Singh		Deepak Anuja So Jaswant Lal Anuja So Babli Chandri 39427565/6995342796					
		Karnal Singh son of Hajar Singh son ofinder Singh 40/67397 Nil		6 Kanal 1 Marla (0 hectare 30 air 60.44)		2915	
		Jaspere Singh son of Hajar Singh son ofinder Singh 40/67397 Nil		6 Kanal 1 Marla (0 hectare 30 air 60.44 center) pure tea		2917- 2919- 2921- 2923- 2931- 2934-	
		Charanje Kaur wife Dardhan Singh son Navjain Myth 380/67397 Marhi					
		Darwan Singh son of Narajan Singh son of Pahu Singh 380/67397 Marhi					
		Parveen Bala wife Um Prakash son Chandria Bhain 380/67397 Marhi					
		Um Prakash son of Chandria Bhain son of Utam Chand 340/67397 No					
		Kurjan Kumar Tiwari So Sunder Tiwari So Raghurandan Tiwari 380/67397 Part					
		Jaswant Kaur wife Jagpal Singh son Gurdev Myth 760/67397 U					
		Piva Anuja son of Sandeep Kumar son of Baldev Lalit 1600/67397					
		Rupesh Kumar Ahuja So Om Prakash Ahuja So Chandra Bhan Ahuja 380/67397 Part					
		Dawnder Singh son of Baber Singh son of Navaraj Sindh 10/16411					
		Nareen Kumar son of Vishwa Mitra son of Tej Parhat 79/1210 C					
		Gurkwal Singh son of Jagat Singh son of Pyar Sindh 1732 Ruma					
		Renu Bala wife Ram Parkas son Durga Dae 7726 H					

VALID FARD Umriramura Dhgr

Nabhamair 2017 20 Bhind- 5

Unit No:- 4

23 Chimli-

Saharwal

district-

Ludhiana

8

Bavri No/ Khajburi

Owner's name and details

Name and description of cultivator

Irrigation mainline and outlets

Area and

special statement

numbered Lagan

231

2317

Bhinder Singh son of Gurnam Singh son of Gurnam Gurnam Singh son of Har Singh Gurmahi Rajpala

Siach 2x47 Jina

Rajdeo Singh son of Gurdev Kaur daughter of Aj B1 23/980 Chint

Ramesh Kaur daughter of Gurdev Kaur daughter of Aj Singh 23/980 km

from type

1-8 (0-7-8-20) Walk W R

37 H 31'

37 H 31'

4-16 (0-24-28.11)

6.4 (0-24-28.11)

Always individual

4713

4731

4732

4733

4734

4736

4742

4824

4888

5092

5210

29

517

Government order

18/9/2008

517

25/2/2010

To: Mr. Basing Singh, son of Mahender Singh, son of Ram Singh, resident of Jand, came to court according to the order of the court. Lachman Singh, Civil Judge Ludhiana, Jalandhar Singh, s. Jalandhar Singh etc. has been stayed and the order is as follows.

In the court of Resonant Singh verma P-2

Civil Judge (Junior Division) Ludhiana

Ca no 660 of 12-7-2008

RBT no 153 of 16-5-2008

Date of decision- 8-6-2008

Jalandhar Singh son of all Singh son of Ram Chand resident of Bharal Tehsil Malerkotla District Sangrur and at present resident

Bharal Tehsil Malerkotla District Sangrur and at present resident

Whar Singh the defendant, son, defendant Singh son of Mahender Singh resident of upto Malerkotla Tehsil Faisal Dist Ludhiana

Versus

Jaspreet Singh son of Har Singh son of Indraj Singh resident of village dhuri Tehsil and district Ludhiana

Rajesh Singh son of Mohender Singh son of Har Singh resident of village Jandi Tehsil Fazlke District Ludhiana

Mahender Singh daughter of Gurdev Kaur daughter of Aj Singh resident of village Jandi Tehsil and District Ludhiana

Gurinder Singh ubhi son of Charnam Singh resident of Jandi Kaur kucha no 2 G T Road Ludhiana

According to computer files records, Jaisi is correct.

Signature

211

VALID FARD umrira



Plot No./ Goods/Pat. Number/ Nabardar	Khatouri	Owner's name and details	Name and description of cultivator	of irrigation	Maintenance and recedes	Area and volume of land	special statement
---------------------------------------	----------	--------------------------	------------------------------------	---------------	-------------------------	-------------------------	-------------------

VALID FARD

umrik

10/4/2018
 Today a file aur rahan whose facility matv 01149450 riddy 15-6-17
 Office khatge 135 dated 18-6-17 page according to which by Manmeet Singh Maithan
 Pujan Bhatnrik Smith Marrias Dhama 37/4-5/1-6/2-26-3/1-3/3 then
 100 Baht reduced by 12,00,000/- to STATE BANK OF
 INDIA FIRST FLOOR, MAIN BRANCH BUILDING FOUNTAIN
 CHENNAI CML, IHB3,LUDHIANA.

5655297225-11-2081001 from 22/12/2020
 Participated appeal is allowed
 235/124 also

Bahue intkal 5741 Bahue Vaska No-967 dated 27-04-21 dated 28/4/2021 Nilvee Kumar son of Vihwa Mitra son of Tej Bahadar 2147 Part Bab Gurmeet Kaur wife Amri Singh son Harjeeta Singh 27/11/ violence The transfer is approved
 Bare Tindal 5810 Baredibab-4447, Private 22/9/2021 date 4/7/44 crowd judge sunny job 41/744 NDPI

06-08-21 Bahari 5877010204-01-22 CML 29/9/202223185

Buyer intkal by 6240 tikal dated 29/12/2023 Jaswinder Singh son of Aji Singh daughter of Ram Chand 714 shire Bahukla Tanser Kaur Dharana Jaswinder Singh son of Aje Singh 98 Violence Harneet Kaur Grewal daughter of Jaswinder Singh son of Aje Singh 128 share inherited
 Transfer is approved

Parde Hial 6287 Loy Vasa No:2773Vasa Date 09-01-24 Transfer Date 12/3/2024 Sachin Anjea Wife Ravinder Kumar Anjea Son Devi Dayal Anjea 162 Violence Wifa Virind Kumar Son Khushal Chand 17/1960 Share Of course, Sachin Soni son of Ashok Kumar son of Nanak Chand 1507160160 Mr. If transfer is allowed.

235/ 218 min

Leaf/ Jaska Inumbered/ Kuldender Singh

GOVT PUNJAB

VALID FARD

Translation always the individual

- 4713
- 4731
- 4732
- 4733
- 4653
- 4688
- 4712
- 4734



Bhawari 2017	20 akra-	capital	Habast	3 Tehsil-	district-
1	2	3	4	6	7
Manje No/	annex	Owner's name and details	Name and description of cultivator	of Mochal	Area
Manje No/	annex			No	From
				Area	Special statement

Manje No/	annex	Owner's name and details	Name and description of cultivator	of Mochal	Area	From	Special statement
25		Ravinder Singh son of Gurnail Singh son of Gurcharan Malhota Mochal Singh 2141 Chitra Rajdeep Singh son of Gurdip Kaur daughter of Ajit Singh 23-09-80 share Navneet Kaur daughter of Gurdip Kaur daughter of Ajit Singh 23-09-80 Dec. which dependent among her mother's estate 23% of total estate owned by her mother's father (Rajdeep Singh) 96.527829271224294407000					
		Jasvirinder Singh son of Ajit Singh daughter of Jasvir Singh Marnet Singh Singhal son of Manjit Singh Singhal son of Mahendra Singh 1947 share Whose friend Son Tej Bahadur Son Chhaju Ram Bhada Aha 8233462000 Bhavir Bahhan 2099:57750 Naresh Kumar son of Vidhwa Mitra son of Tej Bahadur 2147 part Lachman Das son of Ml. Anuja son of Bam Chand Ahuja 28500 Volence Dargal Sabharnal son of Raj Kumar son of Ved Appeltha 16/735 m Pareendro Singh son of Harbhajan Singh Kahle son Datta Singh Mahra 68349000 violence					
		Mandeer Garg-wife Sachin Garg son Sarvas 965929 Sharma Near Chahal Nadan Singh son of Balbir Pat Singh son of Nohender Singh 55449 Jindra Owner's possession herder Singh son of Paranjit Singh son of Hejura Singh 1/2 share Kulwinder Singh son of Paranjit Singh son of Hejura Singh 1/2 share Emitted inclusion					

reasonable government

FARD

GOVT. PUNJAB

Manje No/	annex	Owner's name and details	Name and description of cultivator	of Mochal	Area	From	Special statement
37	N 4				8-0	5092	
					(0-40-16,86)	5210	
					Non-irrigated house 4-0	Rupt	
					(0-20-23,43) D		
					Impossible House Slow is Paliya		18/9/2008
					(0-7-58,79)		
					Gurmulhan tea		
					(0-2-19)		
					(0-2-19)		
					(0-7-58,79)		
					Gurmulhan tea		
					(0-2-19)		
					(0-2-19)		

to Kanit 6 Mauz
(0) Chawadebhawa 92 Alhat 5718 Date of decision-8-6-2009
Sohani Gerngrua
16 wind 16 wind
Sentinel/ impossible house
1 Kanal 30 female
(0 VS. 7 and 58.79
Soldar) impossible way
No on going

Bharal Tehsil Malerkotla District Sangrur and at present resident
singh resident of upo malerkotla Tehsil Pysal Dist Ludhiana
Versus
Jaspreet Singh son of shiv singh son of indraj singh resident of village dhuri Tehsil and district Ludhiana
Rajesh Singh son of mohinder singh son of sham singh resident of village jansal Tehsil Punjab District Ludhiana
Marnet Kaur daughter of Gurdip Kaur daughter of Ajit singh resident of village jansal Tehsil and District Ludhiana
Surinder singh ubhi son of chaman singh resident of naran kaur kucha no 2 G T Road Ludhiana

VALID FARD Umrin

Defendant
Sult for declaration that the planly is exclusive owner and in possession of the property measure 2-13 Khata no 2011220-221,225/258,380/A27-428,381/329 Khatera no. 3174,3175,3176,3177,3178,3179,3180,3181,3182,3472/232,3473,3173,3174,197,3472/251,297,377/22,8,13,34/8,34/15/2,34/15,34/16/2,35/112,35/19,35/10,35/11,35/12 1 as per jamchahal for the year 2002-2003 situated at village of HB No 232 Sub Tehsil and Dist Ludhiana on the basis of stated sale deed dated bearing warka no 1574 dated 28-8-1980 If executed by defendant no 3 through her general attorney dated no 4 AND
AND

Page 8 of 5
Doc generated on 21-08-2024 02:17:59:940
The revenue record by Patwari is recorded in the computer in 20/08/2024
Employee signature

Nabhshwari-2017 2018 Bhind-... grandson..

Boundary No:-

232 Ugmill-

Sahewal

district-

Ludhiana

6

Plot No./ Khasra No.	1	2	3	4	5	6	7	8
Goods/Pat. number/ Owner's name and details								
Name and description of cultivator								
of irrigation								
Machinery and meases								
Area and from type								
special statement								

This in which Sahwar Sarnal from 5747-947, Private: 21-04-21-56 **SP subh472/147**

Buye Initial: 5810 to Vasika No: 4447, dated 06-08-21 dated 22/01/2021 by Vishwa Mitra son of Tei Bahadur son of Chhaju Ram

1244 share Bax Pawan Kumar son of Jai Chand son of Takhthi Ram 1244 share transfer is approved G 587112, 504-01-22-2192/022488

507

Buye Initial No. 6240 Initial Dt. From 29/12/2023 Jassinder Singh son of Aji Singh Sarnal Ram Moon 114 part - Turner Kar widow Jawinder Singh Son Aji Singh 12 violence Harmit Kar Grewal Jaugvir Jassinder Singh Sr Aji Singh inherited 128 shares

507

Buye Initial No. 6240 Initial Dt. From 29/12/2023 Jassinder Singh son of Aji Singh Sarnal Ram Moon 114 part - Turner Kar widow Jawinder Singh Son Aji Singh 12 violence Harmit Kar Grewal Jaugvir Jassinder Singh Sr Aji Singh inherited 128 shares



507

Buye Initial No. 6240 Initial Dt. From 29/12/2023 Jassinder Singh son of Aji Singh Sarnal Ram Moon 114 part - Turner Kar widow Jawinder Singh Son Aji Singh 12 violence Harmit Kar Grewal Jaugvir Jassinder Singh Sr Aji Singh inherited 128 shares

507

Buye Initial No. 6240 Initial Dt. From 29/12/2023 Jassinder Singh son of Aji Singh Sarnal Ram Moon 114 part - Turner Kar widow Jawinder Singh Son Aji Singh 12 violence Harmit Kar Grewal Jaugvir Jassinder Singh Sr Aji Singh inherited 128 shares

VALID FARD UMARIRMA B

21 AUG 2024

Plot No/ Khasturi 4
 Owner's name and details
 Name and description of cultivator
 of water
 Area and
 special statement

1	2	3	4	5	6	7	8	
447/ 417	487	Jasinder Singh son of Raj Ram son of Ram Chand Gurnam Singh son of Dulip Singh non-Germani		4 Barua 4 Bhavla (0 hectare 21 dow 24.60 centre) Labour	37 H 2/2 No	4-4 (0-21-34.80) Pure tea 4-4 (0-21- 24.80)	Area X 4542 4607 4623 4634 4657- 4643 4650 4656 4663 4664 4665 4666 4665 4702 4716 4770 4891 4940- 5143 5148- 5167 5181	25/3/2010

Wajab Govt

GOVT. PUNJAB

GOVT. PUNJAB

Jasinder Singh son of Raj Ram son of Ram Chand Gurnam Singh son of Dulip Singh non-Germani
 4 Barua 4 Bhavla (0 hectare 21 dow 24.60 centre) Labour
 4 Kanal 4 women (0 ha 21 80 24.60 sallow pure tea)

- Hardev Kaur daughter of Gurdar Kaur daughter of Aji Singh Bhokli Jinsa
- Pavanjit Kaur daughter of Gurdar Kaur daughter of Aji Singh Bhokli Jinsa
- Haran Lal son of Kala Ram son of Behra Ram 9200709976596553600 M
- Mantra Biraj wife Pramodjit Singh son Gurnam Singh 1/13/68 part
- Jasdeep Kaur wife Navot Singh son Gurnam Singh 1/13/68 Jinsa
- Darshan Kaur son of Gurbachan Singh son of Priyam Iva detension 3/52
- Mangat Kaur aka Bindu wife Dharmapal son Ram Chand 1/15/2 part
- Sita Ram wife Birbal Ram son Hari Chand 1/10/4 part
- Madharaj Lohia wife Ajay Kumar Lohia son Harbans Lal Lohia 5/30/4 Part
- Kavita Leha wife Sajio Kumar Lohia son Harbans Lal Lohia 5/30/4 Part
- Paranjit Kaur wife Ram Singh son Sher Singh 5/25/2 Min
- Anand Singh son Priyam Singh Chawla son Sharin Singh 1/15/2 part
- Ravinder Singh son Priyam Singh Chawla son Sharin Singh 1/15/2 share
- Reena Joshi wife Baram Joshi son deat Lal Joshi 1/15/2 part
- Vikas Manvada son of Krishan Gopal son of Shiva Lakh 1/4/2 Jm
- Harinder Kaur wife Jasinderpal Singh son Ram Singh 1/4/2 part
- Harnel Singh son of Bama Singh son of Mahes Singh 1/8/4 Jinsa
- Kavita Bhathia wife Rajan Bhathia son

GOVERNMENT ORDER

Staruk K. Jaswinder Singh VS Jaspreet Singh Raj Deep Singh Nawroet Kaur Survivor Singh became

517 25/3/2010

Toddy, Mr. Rajdeep Singh, son of Mukinder Singh, son of Sam Singh, a resident of and intended Jaswinder according to the order of the court Lachhman Singh Civil Judge Ludhiana Singh v. Jaspreet Singh etc. has been stayed and the order is as follows.
 In the court of (Junior Division) Ludhiana
 Ca no 660 of 12-7-2008

16/9/2008
 RBT no 183 of 16-5-2008
 Date of fixation- 8-8-2008
 Jaswinder Singh son of aji singh son of Ram Chand resident of

21 AUG 2011

deposit-

017 20 Lump-

Boundary No:-

Tehsil-

District-

Ludhiana

8

Plot No./ Goods/Pat. number	Owner's name and details	Name and description of cultivator	Irrigation jam and measss	Area and Ro	Special statement		
1	2	3	4	5	6	7	8

VALID FARD umrik

Announced B-6-2009
 randhir verma
 C/o Judge of. Umroon
 Ludhiana

2012-13 also in weather 437-440-501-504-505-524-418-417

Pareki 5311 G 22/2/2019 से इतर की भांजन 1/28 19730/7/2018
 Binor 02101348 23-7-18 से 124-7-16 Varna
 Amandeep Singh Puri Bhagwant Singh Barche Rs.43,00,000/- State Bank Of India, Barab Ludhiana Pass is the second
 Bahule one has 5488 12/5/2020 Mahinder Kaur wife Purod Singh son Samah Singh 3152 per Bank Tara Rakh son Parmarh Punjab Bahula Ram 3152

57014436-04-02-21 Dilli 1/3/2021	5740 : 4128 G 22-01-21 PG 26/4/2021 B/14/14	094926-04-21 20/5/2021 5812 Barrenji: the ham of	4805 : 27-08-21 VG 24/9/2021 Rahe Rima Sind Un Bahro	4138/83200 5 रर 53कन री री	585756000: 10-11-21 KV 3/1/2022 K Keed & D/252 km long	58575870, Bhini 16-12-21T //2022 KV	15.00.000-220223650480 1/19/202134/25/1-37/12/2-3/16/1-38/2/1/2-36192/15
----------------------------------	---	--	--	----------------------------	--	-------------------------------------	--

Hey Hina 4 6035 Son Sabhi Sobat 2022-23/1021/596, 29/11/2022 of 14 Vd K Sindhi 1/4 Kenny Picchery

6082/t all 2021-22/1021/12236, also G-21-06-21 Hiniawadi 6/2/2023 sitting Also for Sindh 47/1680 at DI47/1680
 02:2022-23/1021/2590 villi 08-02-23 D 16/2/2023 AK Baoldharti 1/84 DI Sindh 1/168 including Viti Band

Account No. 447487 448488 454495 455496 456497 Dir. Prateek 2012-13 Pharian 417/460-418/461-425/466-427/471 day 4643 afflicted bhav desi father one in 2017-18 Payal Arora wife Chandan
 447487 448488 454495 455496 456497 Arora son Ved Prakash instead Pais Aroga daughter Chandan Arora son Ved Prakash please be allowed to register correctly. Fairbader is approved.
 2023/484539003/18/23 Pels V D SWP&N AT-448-454-455-456 Copper Paddy 37/22-34/25/18/1-36/21/2/9/21-240 sq. yds at Sivaika
 Sharma wife Vikramjit Sharma also FULLERON KRBIA CREDIT CO SWP&N AT-448-454-455-456 Copper Paddy 37/22-34/25/18/1-36/21/2/9/21-240 sq. yds at Sivaika
 in 9 years.

10052 in dassalast
 Bull Heirn: 125
 Employee Name: Nalin Bassal, copy operator, Varolendra Sahewal
 CC 21-08-2024-02:21:33:190 All
 The revenue record dated 10/03/2024 by the Praman is recorded
 Copy is correct as per computer sales records.

deposit-	017	20	lump-	3	Boundary No.-	234	Tehsil-	Sahawal	District-	Ludhiana
Plot No./	Natural			4		5		6		7
Good/Plot number	Owner's name and details				Name and description of cultivator			Irrigation jam and meadows	Area and Re	Special statement
Nabandar	Lajan									

VALID FARD

umrik

Notice Ludhiana enroute by defonation no 3 in favour of defendant no 2 the defendant are also restrainment from possessing the plaintiff property and illegally from the suit proper except in due course of law pattern are left to bear their own costs shall be propounded and file be consigned to the record room.

Sd/-
randhir verma
Crs judge U. Ludhiana

Announced
8-6-2009

Pareki 5311 G 22/2/2019 से दत्त की शरितान 1/28 19730/7/2018
Bijnor 02101348 23-7-18 से 124-7-16 Varma
Arandeep Singh Pur Bhagwant Singh Bachle Rs.43,00,000/- State Bank Of India, Barad Ludhiana Pass is the second
Bahad one has 5488 12/3/2020 Mahinder Kar wife Phool Singh son Samahit Singh 3152 part Bank Tota Rakh son Parmarh Punjab Bahad Ram 3152

State 1/28 K.S

2012-13 also in weather 431-440-501-504-505-524-418-417

57014436-04-02-21 Dilli 1/3/2021	40/205740/2067
57234012-03-21 5/2021	
5740 : 4128 G 22-01-21 PG 26/4/2021 B/14/14	
094926-04-21 20/5/2021 5812 Bareilly, the huro of	
Ghare 4805 : 27-08-21 VG 24/9/2021 Rahe Rima Sind Un Bahro	
Hath 413/83200 ₹ हथ इस्तरा के री	
58575600i: 10-11-21 KV 3/1/2022 K Keed & D/252 km long	that 1/42 142
58575870, Bhini 16-12-21T //2022 KV	
15.00.000-220223650480 1/19/202134/25/1-37/12/2-3/16/1-38/2/1/2-36192/ 15	

Hey Hina 4 6035 Son Sabhi Sobat 2022-23/1021/1596,

29/11/2022 of 14 Vd K Sindhi 1/4 Kenny Picchery

6082/ all 2021-22/1021/2236, also G-21-06-21 Hiniwadi 6/2/2023 sitting Also for Sindh 47/1680 at DI47/1680
02-2022-23/1021/2590 viti 08-02-23 D 16/2/2023 AK Baodidharit 1/84 DI Sindh 1/168 including Viti Band

Account No 447487-448481-454485-455486-456487 D: bhargavek 2012-13 bhargava 417/460-418/461-425/469-427/471 day 4643 afficted bhav desi father one in 2017-18 Payal Arora wife Chandan
4477487-448488-454495-455/400-458/497 Arora son Ved Prakash nsteded Pais Anoga dsughter Chandan Arora son Ved Prakash please be allowed to register correctly. Farbader is approved.

340 Sharma wife Vikranjit Sharmad sis845LEER 3K5R223 Peks VD SIKHANI 47 448-454-455-456 Copper Paddy 37/2/2-34/25/18/1-36/2/1/2/9/21-240 sq. yds at Sivaika
202384553900 3K5R223 Peks VD SIKHANI 47 448-454-455-456 Copper Paddy 37/2/2-34/25/18/1-36/2/1/2/9/21-240 sq. yds at Sivaika
in 9 years.

10052 n dssavast

Bull Heirn: 125

Employee Name: Nitn Basseal, copy operator Vandendra Sahawal

Copy is correct as per computer sales records.

Plot No./ goods/leaves/ numbered	Khatoni number/	Owner's name and details	Name and description of cultivator	Irrigation	Marmade and measties	Area and as 2009	Special statement
1	2						
239/ 278 mode	231	Harinder Singh son of Gurnal Singh son of Gurcharan Malhotra Owners Aadhi 2147 live	FARD				
(No. Kulkunder)		Harinder Singh son of Gurnal Singh son of Gurcharan Malhotra Owners Aadhi 2147 live Sardar Singh son of Gurdar Har daughter of Aji Sindh 23/980 man Harinder Kaur daughter of Gurdar Kaur daughter of Aji Harinder 23/980 Prind	FARD	No	No	8-0 Barnubhav Bhawal 4731 Gurmukhin place 4653	The transition
		Harinder Singh son of Aji Singh daughter of Ram Size 174 man					
		See Deepak Satival So Raj Kumar So Poonvan 76/735 Gym					
		Pawandeep Singh son of Harbhajan Singh Kahla son of Dulip Singh Kahla 683/490do					
		Maninder Gang wife Sachin Garrit son Sidhas and public 96/5929					
		Masan Singh son of Sacha Pal Singh son of Indender Sindh 515/49 JIS					
		Owner occupied by Harinder Singh son of Paranjit Singh son of Nijura Singh 12 share					
		Kulwinder Singh Sr. Paramjit Singh Sr Nijura Singh 12 share					
		Enailed Inclusion					

Jab Sarka



VALID FARD Umrrik

Kurd

(Q barat 92 0 57/18 29
Sardar/ Gerngria
No meeting to
(0) pieces
(bawar) possible housing
1 hand 10 man
(0 to 7 and 58.79
Sardar) unlikely Shah
Sardar

37	H 4	1-10	4736
37	H 5/1	(0-7-58 79)	4736
37	H 5/1	18-6 (1-92-57.16)	4895
37	H 5/1	5092	5210

Govt order 18/9/2008

Shaw done

517 court order 25/3/2010

Tody Mr Sardar Singh son of Mahender Singh son of Sam Singh, resident of Jand, attached Jawinder according to the order of the court Lachman Singh Civil Judge Ludhiana Singh vs. Jasjit 2 Singh Vireen has been stayed. The order is as follows.

In the court of Harinder Singh vs. ...
Civl Judge (Junior Division) Ludhiana
Cs no 660 of 12-7-2008
RBT no 153 of 16-5-2009
Date of decision- 8-6-2009

Jaswinder Singh son of sri Singh son of Ram Chand resident of Bharal Tehsil Malerkotla District Sangrur and at present resident of ...
Singh resident of upo malerkotla Tehsil Pysal Dist Ludhiana
Venus Puaraj
Jaspreet Singh son of sri Singh son of Indraj Singh resident of village churi Tehsil and district Ludhiana
Rajesh Singh son of Mohinder Singh son of sham Singh resident of village jand Tehsil Punjab District Ludhiana
Harinder Kaur daughter of Gurdar Kaur daughter of A that 21
resident of village jand Tehsil and District Ludhiana
Gurdar Singh wife son of chaman Singh resident of near house no 2 G T Road Ludhiana

1	2	3	4	5	6	7	8
Pilot No./ Khatori	Mali/Ganddaughter, No./ numbered Lagan	Owner's name and details	Name and description of cultivator	of Irrigation	Varanase and reason	Area and type	Special statement

VALID FARD

age

206
10/4/2018

Today there is a file which is available to Satter 01149450 Date 15-6-17 Reason 125 D 18-6-17 Pays Hi Jim Bhudi Aise Bahbhed Thi 12,00,000/- STATE BANK OF INDIA FIRST FLOOR, MAIN BRANCH BUILDING FOUNTAIN CHOWK CIVIL LINES 37/4-5/1-6/2-26-3/1-3/3 Taba 100 Rajak Jan Barse 12,00,000/- STATE BANK OF INDIA LUDHIANA has arrived.

Police Ring 5741 Hare Bhika : 987, Private-27-04-21 V 28/4/2021 Tambhajan

2/1472/147 K Ji Bahude Intkal Ne 5810 Gharade Wasika No. 4447, Dated 06-08-21 Dated 22/07/2021 Pu. Vidhaya, Mirza son of Tri Bahadur son of Chhaju Ram 1244 share Bahak Pawan Kumar

son of Kekul Chand son of Tulsi Ram 1244 share 587631204-01-22 21/1/2022823

8233-462000 A/c
234-2351303/07375 234-235 Dia 8

Balance Intkal 6240 Intkal dated 21/12/2023 Jaswinder Singh son of Aje Singh daughter of Ram Chand 174 share Bahak Tameer Kaur widow of Jaswinder Singh son of Aje Singh 178 share harnet Kaur Tarowan daughter of Jaswinder Singh son of Aje Singh 128 share Transfer is approved

Buyer Intkal Ne 62871 Buye Vashika No: 2773 Vashika Date 09-01-24 Intkal Date 12/3/2024 By Sahveeh Anuja Wile Ravinder Kumar Anuja Son Devi Dayal Anuja 31488 Violence Kala Wile Vinod Kumar Son Khushan Chand 17/960 Part Father Sahjan Son De Kumar son of Harak Chand 443/29890 death due to violence is allowed

VALID FARD UMRMURA DHAWAR

1	2	3	4	5	6	7	8
deposit- Plot No./ goods/leases, numbered	Khatoun number Lagan	Pid- Owner's name and details	Boundary No. Name and description of cultivator	Tehsil- of irrigation Murrabadi and heastis	No	Area and from type	District- Muzaffargarh Muzaffargarh
3307 332	Tanna 120 10.7500 Alcohol 0.45	Rajit Singh son of Amar Singh son of Lakh Singh committed suicide Gurdar Singh son of Amar Singh son of Lakh Singh 17242 Chin				2.9 (0-12-19.35) 2870.	2880.
		Then Jaugh also 41637/6270				1.17 (0-6-15.94) 2875.	2875.
		Deepak Arvija son of Jawahar Lal Anjala son of Balbhadrar 39427/945-999342754				1.19 (0-6-15.29) 2880.	2880.
		Kamal Singh son of Hejar Singh son of mdr Singh 4106/7397 Min				6.1 (0-10-30- 60.44)	2908.
		Jaspreet Singh son of Hejar Singh son of vider Singh 4106/7397 Min				60.44 Matorr) Mijrua	2915.
		Charanjit Kaur wife Darshan Singh son Narjan Sindh 380/67397 m				6 Kanal 1 Marla (0. Hectare) 30 Ar 60.24 Murrabadi) Dream Chappi	2921.
		Darsan Singh son of Narsujan Singh son of Paj Singh 380/67397 which					2923.
		Parveen Late wife Um Prakash son Chandra Bhan 340/67397 Min					2931.
		Um Prakash son of Chandra Bhan son of Uram Chand 340/67397 Cam					2934.
		Kunjian Kumar Twari Son of Surinder Twari Son of Raghuraman Tiwan 380/67397 Pari					
		Jaswant Kaur wife Jaspreet Singh son Gurdarv Sindh 760/67397 m					
		Piyush Ahija son of Sandeep Kumar son of Balbir Job 1600/67397 m					
		Rajpesh Kumar Ahuja son of Om Prakash Ahuja Son Chandra Bhan Ahuja 380/67397 Violence					
		Darvinder Singh son of Babar Singh son of Neechhatir Mith 10/1641 Mir					
		Sand Nareeh Kumar son Vishva Mitra son Barwal 79/2710 min					
		Gurkwal Singh son of Jagjit Singh son of Pyar Sindh 1732 min					
		Renu Bala wife Ram Parkas son Darga Das 71726 gir					

VALID FARD Verified Fard 40

Sabhandheri-2016 2017 Pind-

Umedpur.

Boundary No:-

23.

Tehsil

Sahnewal

district-

8

SEVT NO./ goods/leaves, number/ numbered	owner/ Legan	Owner's name and details	Name and description of cultivator	Area and of irrigation	Wastage and meais	Area and from type	Special statement
1	2	3	4	5	6	7	8

Many transfer: 2942 Dated 24/8/2017 by Deepak Anjea Son Jaswant Red Anjea Son Karan Chand 1726 part transfer Parmita Wife Ganapat Singh son of Sarbias Singh 1721 happened by violence

Bahude lit Pal No. 2966 Dated 18/4/2018 lamp at Anjea son of Jaswant Year Anjea son kama off 2121 Part through Anil Ram Jaju son Rite magic 2171 violence occurred

Bury Transfer No. 52961 As of 18/4/2018 Deepak Anjea Son Jaswant Sa Anjea son kama off 2121 part Kishor Lal Kaur Kaur kaur son of sarbia Mehra son Ganpat Roy Mitra 2/121 look part

Bury Transfer No. 2968 Dated 18/4/2018 Deepak Anjea Son Jaswant and Anjea son of Karan Chand 1/21 part royal Vijay Prasad Sad son sikhar Wate 1721 Part happened

Transfer No. 2972 given on 14/7/2018 by Deepak Anjea Sr. Jaswant Part Anjea son of Karan Chand 1/453 part sleep witness wife Deepak Anjea Son of Karan Chand 1/453 violence

180813/408879218 Election 180813/408879218 Kehi Jit Hai Harjit Kaur Joginder Singh Son Bhagat Sikh Wife 1/121 Hotya Intkal of violence

Bury Ekbal dated 3081 18/2011 Wile Jaswant Kaur wife Jaspal Singh Son Gurdar Singh 1/121 part Part carrier Sunter Singh Son Gurdar Singh Son Inam Singh 2/121 violence k transfer done Granted

dong transition Dated 3082 From 1/6/2019 Plus Anjea son Sarbia Kumar son Baldev Raj 2012 Part carrier Sunter Singh Son Gurdar Singh Son Inam Singh 2/121 violence k transfer done Granted

Bury Transfer No. 3005 dt 13/8/2019 By Piyaji Anjea son of Sandeep Kumar Son Baldev Raj 1/121 part carrier Sandeep Singh Son Gauri Singh son Raj Sika 1/121 part bay The transfer is approved.

318 was given when transferring Published by 14/10/2019 Anjea son of Sandeep Kumar Sr. Baldev Raj 1/121 part through Hemu Singh son of Madan Sain son of Manraj Sain 1/121 part Is the transfer approved?

Bury Transfer No. 3155 dated 28/2/2020 at Piyush at Anjea son of Sandeep Kumar Son Baldev Raj 1/121 part through Rajinder Kumar Sr. Dina Nath son of Gopal Verma 1/121 Participating transfer is approved

Transfer No. 3166-Dt 8/7/2020 Ranit Singh son of Amar Singh Son Lakh Singh 8/721 share Gurdar Singh son of Amar Singh son of Lakh Singh 8/721 part Bak Plus Ajla So Sandeep Kumar So Baldev Raj 1/4263 violence Deepak Anjea So Jaswant Lal So Karan Chand 1/434 Part transfer is allowed

Bury Intkal No. 3196 dated 7/9/2020 at Deepak Anjea Son Jaswant Lal Son Karan Chand 13/726 part through Anri Daughter On Prakash Son Prashu Deyal 13/726 Part Bay The call is approved

Bahure Utam 154 Internal 24/10/2020 Jai Sudhya Watan 13/8/2020 Bhi 30/10/2020 627 Aji 4/11/2020 9 according to which number Khastan 8/16/01 76/12 25/2/2 25/2/1 bid 4 they gave 2-6-6203/300262

7/13/1-18/2-19-22/1-22/3-23/1-6/19-10 Lights 1/95 Mia 7/20/1-2/12-22/1 Write 3 Uba 6-1 Jise 1/121mk Vidh Sudhar Sindh Uth Sakai Sindh Barse 6,00,000/- Humi Pita Nabhatra Prashu Hai

Bahy Rajt No. 398 Aur Rehan Dated 16/4/2021 Today Saraj Dastar Raj came and submitted an executable order office to Kargat 852 dated 15/8/2021 Facility Senter No. 7711688 dated 8/3/2021 according to which Anri wife Un Prakes Khastar

8/16/1/1-16/1/2-25/2/2-7/1/3/1-7/1/18/2-7/19-7/12/21-7/12/2/3-23/1-20/1-2/12-22/1 955 dying yes.. everything is better than you

Transfer of Transfer No. 256 at favor of Wasika No. 103 dated 29-04-21 dated 25/5/2021 at Un Prakes son of Chandra Bhan son of Utam Chand 340 6/739 Part Parvenrelationship Wife On Prakes Son Chandra Bhan 340/739 Part Bakh Begon Anjea Son On Prakes Anjea Son Chandra Bhan

Withdrawal of Ahuja 680/397 share is approved

Transfer No. 3311 Transfer Voucher No. 5082 Dated 28-09-21 Deepak Anjea son of Jaswant Lal on 10/2021 son Karan Chand 1/6363 violence through Karandur Trusee through the Trust Manjara Pyram Amno Arund co Swarn Deywan Pooar Anand Ji Manjara

The appeal is approved

many INOCAS issued 3340 Bahude Voucher No. 0 dated 03-01-22 dated 3/1/2022 Anil Kumar Jaju son of Ram Kishore 2121 part through Aruna Jaju Widow Anil Kumar Jaju Son Ram Kishore Jadu 2/363 Part Anuri Jaju Daughter Anil Kumar Jaju Son Ram Kishore Jadu 2/363 VIOLENCE Garima Jaju daughter of Anil Kumar Jaju son of Ram Vishar Jaju 2/363 part inherited transfer granted

Bury Intakal No. 3358 Bahude Vasika No:4113. Dated 28-07-21 Dated 21/1/2022 Via Rupesh Kumar Ahuja S/o Om Mahendra Singh son of Babu Ram son of Mangal Singh 1/242 Part Be Hoo: lval approved

Defal Hindral 3435 Date: 2022-23/10/21/1891, Date: 24-11-22 Hinda Bhit 9/12/2022 B Dhiputra Bhaye in singh good people Gharor Kan 149/8050 Live in a simple way and society can make 3/110% of the people happy

Many transfer: 3543 BAHU VISAKA NO: 2588. VISAKA DATE: 16-01-24 Expiration Date 25/12/2024 by Puhi Anjea Sr. Sandeep Kumar Sr. Baldev Raj 1/121 share Bahak Seema Devi wife Rajesh Kumar son Tertha Ram 1/121 share No transfer is allowed

30:10:2024 in Today also 22/4/2024 I met Tulshetai and he appeared in Nirnsa Mayya Baisan on 6/10/30364 10/4/2024 has an son bhuda sangha drama 7/13/1-18/2-19-22/1-22/3-23/1-7/20/1-2/12-22/1 Dicthe Kabdha 95 Weight Kan Se Meheri

Voucher No: 1992, Voucher Dated 25-07-24 Transfer Dated 9/8/2024 Naresh Kumar Sr. Isma friend's son Sand Bahadur 1/121 Part Bakh Rani Kumari Wife Ravi Kumar Son Kamsoth 1/121 Transfer due to violence page for approval

VALID FARD UMRIRMURA DAGGAR



Budget No./ Khatoni: Goods/Leaf No./

Numbered Lajpari: 234 213 236

Owner's name and details: Owner's name and details Name and description of cultivator: Name and description of cultivator

of irrigation: of irrigation Name/size and realties: Name/size and realties Area and from: Area and from

No: No Vinbha: No Vinbha

Special statement: Special statement

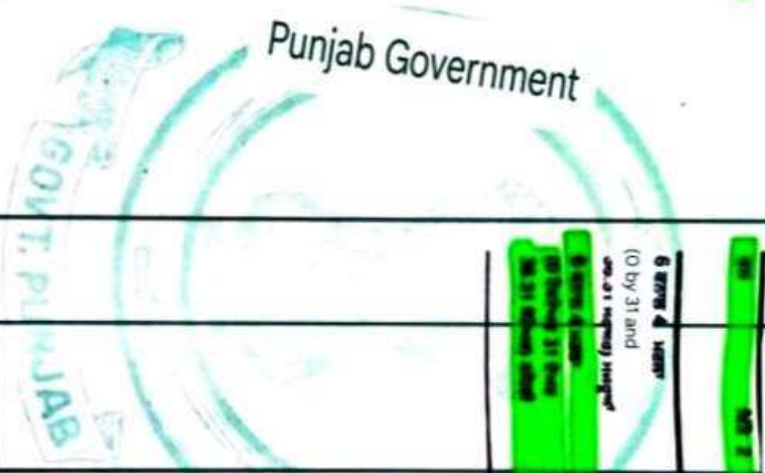
237 11 3/4 1-8 (07-8-20) 1899/2008

Fard of Tasdars (0-24-28.11)

4731	5-4 (07-11-20-21)	1
4732	28.211	1
4733		1
4734		1
4736		1
4884		1
4885		1
5092		1
5210		1

29 Rajinder Singh son of Gurnal Singh son of Gurcharan Gurnam Singh son of Issar Singh J *
Well 2/147 Fath
He 23/980 for
Harmer Kaur daughter of Gurdev Kaur daughter of Aji
v. 23/980

299 Rajinder Singh son of Aji Singh daughter of Beni
v. 23/980
Jaspreet Singh son of Hardev Singh
v. 23/980
Marnmeet Singh son of Marnit Singh
Sergal son of Malinder Singh 1/47 share
Vishva Mitra son of Tej Bahadar son of Chhap Ram
Asim Wadhani 20/9/57750
Harns Kumar son of Vashwa Mitra son of Tej Bahar 2/147 me
Shachman Das son of M.L. Anuja son of Haru
Chand Ahuja 29/500 share
Devgul Sivalal son of Ram Kumar son of Dev Workshop was 16/735
Pawandeep Singh Bahle son of Harbhajan Singh
Kanhle son of Dalip Singh Kahle 683/4900
Marnmeet Singh son of Sachin Singh son of Sukha
Thiraj Jais 96/5929
Overes occupied by Hardev Singh son of Parwari Singh son of Hajar Singh 1/2 adlice
Kulwinder Singh Sr. Paramjit Singh Sr.
Hajira Singh 1/2 share
Enriched kumle



VALID FARD Umariiv

517 Court order 29/3/2010
518 Today, Mr. Jaspreet Singh, son of Mahender Singh, son of Bajan Singh, resident of Jang, attended Jaswinder according to the order of the court Lachhman Singh, Civil Judge, Ludhiana Singh vs. Jaspreet Singh etc. The stay order is as follows:
In the court of Honorable Judge Vinbha P.O
Civil Judge (Junior Division) Ludhiana
Ca no 660 of 12-7-2008
RBT no 153 of 16-5-2009
Date of decision- 8-6-2009
Jaswinder Singh son of all Singh son of Ram Chand resident of Bihalr Tehsil Malerkotla District Sangrur and at present resident USA through his attorney Mr. Gurnam Singh son of Umarn Singh resident of VPO Malerkotla Tehsil Pajal Distt Ludhiana
Versus
Jaspreet Singh son of Bajan Singh son of Indarjit Singh resident of village dhuri Tehsil and district Ludhiana
Rajesh Singh son of Mohinder Singh son of Sharan Singh resident of village Jaisal Tehsil Raibak District Ludhiana
Marnmeet Singh daughter of Gurdew Singh daughter of Aji Singh resident of village Jaisal Tehsil and District Ludhiana
Surdar Singh son of Chaman Singh resident of main house kucha no 2 G T Road Ludhiana

1	2	3	4	5	6	7	8
Mewt No./ Khatoni	Mail/leaf No/ numbered	Owner's name and details	Name and description of cultivator	of irrigation	Machinery and meazur	Area and barrow	special statement

VALID FARD

umrik

266
10/4/2018
Today there is a fans air cabin whose facility is Sahr 01/14/50 dated 15-6-17 Office Kanjaga 125 dated 18-6-17 Submitted according to which Marriot Singh Sahgal son Marjit Singh Sahgal has khara 17/16-57-62-26-31-32 area 12,00,000/-Vridhree Varubh State Bank of India First Floor, Main Branch Building Fountain Chowk Civil Lines Ludhiana

Bahuy intkal 5741 by Wasika No-987 Dated 21-04-21 Dated 28/4/2021 Naros Kumar Son Widow Mtra Son Tej Bahadur 2/147 Part Bahak Gurmeet Kaur Wife Amrik Singh Son Nararjan Singh 2/147 Part No Death Granted
 Churavatings 5810 Majority:- 4447-06-08-21 Till 22/9/2021 that Udenanubh4744 Crowd and all those 41/744 Private 5873131204-01-22

Buye intkal 6240 intkal dated 29/12/2023 Jaswinder Singh son of Aji Singh daughter of Ram Chand 1/14 share bahi Tanvir Kaur Wikhwa Jaswinder Singh son of Aji Singh 108 Singh Harneet Kaur Geraal daughter of Jaswinder Singh son of Aji Singh 128 share inherited
 Transfer is approved
 Bahuy intkal 5741 by Wasika No-987 Dated 21-04-21 Dated 28/4/2021 Naros Kumar Son Widow Mtra Son Tej Bahadur 2/147 Part Bahak Gurmeet Kaur Wife Amrik Singh Son Nararjan Singh 2/147 Part No Death Granted
 Churavatings 5810 Majority:- 4447-06-08-21 Till 22/9/2021 that Udenanubh4744 Crowd and all those 41/744 Private 5873131204-01-22

GOVT. PUNJAB

- 4713
- 4731
- 4732
- 4733
- 4653
- 4696

OFF 24

4894 4895 VALID FARD Umrikara Daghr

3

4

5

6

7

8

Mill/leaf, 1 no.

Owner's name and details

Name and description of cultivator

of irrigation, Movable and metals

Area and of land type

special statement

28

Randhir Singh son of Gurnam Singh son of Gurcharan Singh 2/147 JIS

Randeep Singh son of Gurdar Kaur daughter of Aji Singh 23/980 NH

Narvart Kaur daughter of Gurdar Kaur daughter of Aji Singh 23/980 Boses

3 Dynamic Inter-Options Pvt

963278292122429407000 Farm

Jaswinder Singh son of Aji Singh son Moon 2/147 part

18/02/27 male 58 year found

Narvart Singh son of Gurnam Singh 2/147 share 1/10th

Mitra Tej Kaur Behlaur son of Chhaju Ram

Owner Kamal 8233462000 part

Bhaly Vachana 209957750 Mr

Nites Kumar son of Verma Mitra son of Tej Bahadur 2/147 part

Das son of M.L. Ahuja Son of Chand Ahuja 29/500 share

Deepal Sabharwal son of Raj Kumar son of Dev Bhuwan 16/735 Live

Paramdeep Singh son of Harbhajan Singh Kahle son of Dalip Singh Kahle 68349000

Mandeep Singh son of Sushil Paul Singh son of reetinder Singh 5/549 NH

Owner occupied Harinder Singh son of Paramjit Singh son of Hajarra Singh 12 share

Kulwinder Singh Sr. Paramjit Singh Sr. Hajarra Singh 12 share

Entitled inclusion

Chprar BIEP

FARD

GOVT. PUNJAB

VALID FARD Age

Area and of land type	5092	5210	537	537	537
B-0 (0-40-16.86)	5092	5210	537	537	537
Government House Rptl No 4-0					
(0-20-23.43) Int					
Impossible house stowed away					
1-10 (0-7-04.79)					
Glorious sea					
18-6 (0-92-57.16)					
vide 4					
18 Kanal 6 Marla					
10 yw groms 54 engs 57.18					
Solaria) Germujia					
To Her 1/5 Barasa					
10 pwtoms on engs 98.40					
Sentier) Impossible house					
1 Kanal 10 marla					
(0 Division 7 Division 58.79					
Solaria) Germujia tea					

Defendant
 Suit for declaration that the plaintiff is exclusive owner and in possession of the property measure 2-13 Khata no 201/1220-221,225/258,380/427-428,391/329 Khaura no.

Plaintiff
 Jaspreet Singh son of shiv singh son of indraj singh resident of village dhuri Tehsil and district Ludhiana
 Rajesh singh son of mohinder singh son of sham singh resident of village jaisal Tehsil Raikot District Ludhiana
 Narvart Kaur daughter of Gurdar Kaur daughter of Aji Singh resident of village Jand Tehsil and District Ludhiana
 Surinder Singh uktl son of charman Singh resident of niran kaur khata no 2 G T Road Ludhiana

Ca no 660 of 12-7-2008
RBT no 153 of 16-5-2009
Date of decision- 8-6-2009
 Jaswinder Singh son of all Singh son of Ram, charan, ramcharan and Bharal Tehsil Malerkotla District Sangrur and at present resident Singh resident of ypo malerkotla Tehsil Pajal Distt Ludhiana

Ca no 660 of 12-7-2008
RBT no 153 of 16-5-2009
Date of decision- 8-6-2009
 Today, Mr Randeep Singh, son of Jaswinder Singh, son of Sun Singh, a resident of and, appeared and submitted a ruling according to the order of the court, Ludhiana Singh, civil judge, Ludhiana. Singh v. Jaspreet Singh etc. has been stowed and the order is as follows.
 In the court of Randhir Singh Verma PCS

Suit for declaration that the general power of attorney dated 1-5-2007 executed by defendant no 3 through her general attorney dependent no 4

AND

Suit for declaration that the general power of attorney dated 1-5-2007 executed by defendant no 3 through her general attorney dependent no 4

1	2	3	4	5	6	7	8
Plot No./ Goods/Leaf, No/ numbered	Khatouni Lagan	Owner's name and details	Name and description of cultivator	of irrigation Name/No	of earth Vimbha	Area and of earth Vimbha	Transfer No Special statement

4471 417
Bunh 2.37
114800
Marathi 0.88
114800
Marathi 0.88
(numbered)

Jaswinder Singh son of Ajit Singh son of Ram Chand Gurnam Singh son of Dalu Singh Gurnamul Name
65/972 concern
Rajdeep Singh son of Gurdar Kaur daughter of Ajit
Muth 18/608 Jmta
Naveet Kaur daughter of Gurdar Kaur daughter of Ajit
Singh 5/408 Commodities
Sita Ranvir wife of Gurdar Kaur
Guram Singh 11/1368 part
Jasdeep Kaur wife Naveet Singh son Gurnam
Shudh 11/1368 mt
Daranan Kaur son of Gurdar Singh son of Indran
Singh 3/152 part
Manjit Kaur aka Bindu wife Dharmraj son
Kam Chand 1/152 part
Sita Ranvir wife Bihal Ram son Hari Chand
1/104 identified
Machhrai Lehia wife Ajay Kumar Lehia son
Harbans Lal Lohia 5/304 Part
Kavita Lohia wife Sanjay Kumar Sohla son
Harbans Lal Lohia 5/304 Part
Paramjit Kaur wife Ram Singh son Sar Singh
5/252 Mt
Anand Singh son Pritam Singh Chamla son
Sharan Singh 1/152 part
Ravinder Singh son Pritam Singh Chamla son
Sharan Singh 1/152 share
Reena Joshi wife Balram Jai son love
Lal Joshi 1/152 part
Vikas Markanda son of Krishan Gopal son of Shiva
Thatch 142 Ting
Harjinder Kaur wife Jatinderpal Singh son
Raman Singh 142 part
Harneek Singh son of Bansa Singh son of Mahla Singh
1/84 woin
Kavita Bhatia wife Rajan Bhatia son

FARD Total

37 H 22
winner 1

44 (0-21-
24.60)
4542
4607
4623
4634
4657-
4643
4650
4656
4663
4664
4665
4666
4685
4702
4716
4770
4891
4940-
5143
5149-
5167
5181

4 Kanal 4 Maru
(0 ha 21 air
24.60 mater) Marua
4 Kanal 4 Marua
(0 hectare 21 air
24.60 centare) Kshah Chahi

Government of Punjab



FARD Umariv

18/9/2008
517
25/3/2010
517
25/3/2010
RBI no 163 of 16-6-2009
Date of decision- 8-8-2009
Jaswinder Singh son of ajit Singh son of Ram Chand resident of

deposit- 117 village- 2013 Boundary No.- 232 Tetsai- 232 Sahrival- 6 district- Ludhiana 8

1	2	3	4	5	6	7	8
Jewt No./ Khatri	Owner's name and details	Name and description of cultivator	of irrigation in detail	Murabba and measr	No	Area and of the Vimba	special statement

VALID FARD umrik

Subject Ludhiana execute by deforition no 3 in favour of defendant no 2 the defendant are also restment from possessing the plaintiff property and legally from the suit copy except in due course of law partition are left to bear their own costs shall be proportioned and file be consigned to the record room.

Announced 8-8-2009

Sd/-
Ranjhar verma
Chief Judge (F. Division)
Ludhiana

5311 Pond 222/2019 Eighty-two cur Bhaqari in Bahre Budget 197, 30/7/2018 Jain Hirdol 0210134823-7-18 Arandeep Singh son of Bhagwant Singh, Rs. 43,00,000/- has been deposited with the State Bank of India branch in 5485 D 12/2/2020 Bhand Ludhiana. Jati this Sinc/152 124-7-16 2012-13 Same belt in 437-440-501-504-505-524-418-417 Ridge 230

57014436, 04-02-21 and 1/3/2021 Hind 5702-4621:04-03-21 Reedy 4/3/2021 Alle in 5485 D 12/2/2020 Bhand Ludhiana. Jati this Sinc/152 124-7-16 2012-13 Same belt in 437-440-501-504-505-524-418-417 Ridge 230

Rigid Ank Hai C 57404126, 22-01-21 Bhati 26/4/2021 at Bandhi Vij/14/114 Rf Sharezina 5750 EUR :949, 26-04-21 VD 20/5/2021 Rahe Baru Thi 1/126/1/26 also 413/83200 27-08-21 MI 24/9/2021413/416004133200 Jil 7 If transfer is allowed

56565690, D: 18-11-21 MINI //2022 AK KID BAND TEAM 58575870, from 16-12-21 2022 DD also 1/84184 dated 29/11/2022

6035 Bandh Pani 2022-23/02/1598: 60372022-23/02/12048, All bid: 08-12-22 Himmat Private 12/12/2022

in hinges 6082/ Abhina 2021-22/1021/2236, Bhati:21-06-21 DVD 6/2/2023 D 16/2/2023 Without Sindh 47/1680 India Lives the Vision Sindh 47/1680 Whose And Binti Singh Chahal son of qdas Singh 1768 share transfer approved

447/487-448/488-454/405-455/496-456/497 dm gir bhahhi rat
 240 Kamakti Divas FULLERTON INDIA CREDIT COMPANY LIMITED LUDHIANA BARDE 25,93,475
 Chetanya 447-448-454-455-456/83 and for them 37/2/2-34/25/1-16/1-36/2/1/2-9/2/1/UG 2004
 Delayed Also Team 2017-18
 Representative 1/168
 Bire Dehne Naseem 2017-18

1	2	3	4	5	6	7	8
ਖੇਡ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਮਾਨ	ਖੇਡ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
ਖੇਡ ਨੰ 426 ਮਾਲ ਗੰਗੂ ਮਿ. 22/02/2023. 413/38000 ਮਾਲਕ ਮੁਖਿ 10/09/0000. (ਦਾਖਲ ਹੋ ਕੇ) ਖੇਡ ਅਤੇ ਖਸਰਾ ਨੰਬਰ 354/112/2021 ਮਿ. 27/3/2011 ਖੇਡ 3 ਕਾਨੀ 18 ਚੀਜ਼	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਮਾਨ	ਖੇਡ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
ਖੇਡ ਨੰ 6110 ਮਾਲ ਗੰਗੂ ਮਿ. 29/03/23 1354/112/354/2023	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਮਾਨ	ਖੇਡ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
ਖੇਡ ਨੰ 6132 ਮਾਲ ਗੰਗੂ ਮਿ. 20/5/2023 354/112/354/2021	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਮਾਨ	ਖੇਡ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
ਖੇਡ ਨੰ 6237 ਮਾਲ ਗੰਗੂ ਮਿ. 27/12/23 1120	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਮਾਨ	ਖੇਡ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
ਖੇਡ ਨੰ 6240 ਮਾਲ ਗੰਗੂ ਮਿ. 29/12/2023 1120	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਮਾਨ	ਖੇਡ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
ਖੇਡ ਨੰ 6271 ਮਾਲ ਗੰਗੂ ਮਿ. 19/3/2024 1120	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਮਾਨ	ਖੇਡ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
ਖੇਡ ਨੰ 6344 ਮਾਲ ਗੰਗੂ ਮਿ. 11/06/24 1120	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਮਾਨ	ਖੇਡ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ	

VALID EXAM

ਪੰਜਾਬ ਸਰਕਾਰ
22 AUG 2024
ਪੰਜਾਬ ਸਰਕਾਰ

ਦਾਖਲ ਨੰ: 10211
ਕੁੱਲ ਪੰਨੇ: 5
ਕੁੱਲ ਫੀਸ: 125
ਕੁੱਲ ਮਾਲੀ: 125
ਕੁੱਲ ਮਾਲੀ: 29,08,2024 02:01:49:21:01
ਕੁੱਲ ਮਾਲੀ ਦਾ ਨਾਂ: ਗੁਰਮੁਖ ਸਿੰਘ
ਕੁੱਲ ਮਾਲੀ ਦਾ ਨਾਂ: ਗੁਰਮੁਖ ਸਿੰਘ
ਕੁੱਲ ਮਾਲੀ ਦਾ ਨਾਂ: ਗੁਰਮੁਖ ਸਿੰਘ

੧੧

ਜਮਾਂਬੰਦੀ-		ਪਿੰਡ-	ਹੱਦਬਸਤ ਨੰ:-	ਤਹਿਸੀਲ-	ਜ਼ਿਲਾ-		
1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੈਗੀ, ਨੰਬਰਦਾਰ	ਖੇਤੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਧਨ	ਖੇਤ ਅਤੇ ਖਾਣਾ ਨੰਬਰ	ਕਰਕਾ ਅਤੇ ਫੌ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ

ਜਾਂਬੰਧੀ- 2017
 ਪਿੰਡ- ਗੌਰੜ
 2018
 ਤਰੀਖੀਲ- 23.2
 ਸ਼ਹਿਮਤ ਨੰ:-
 ਜਿਲਾ- ਲੁਧਿਆਣਾ

1	2	3	4	5	6	7	8
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਰਾਸ਼ਤਰਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲ੍ਹੇ ਦੀ ਖੇਤਰ ਅਤੇ ਖੇਤਰ ਨੰਬਰ	ਸ਼ਹਿਮਤ ਅਤੇ ਖੇਤਰ	ਕੋਈ ਵੀ ਵਿਸ਼ੇਸ਼ ਟਿੱਪਣੀ	ਵਿਸ਼ੇਸ਼ ਕਾਰਣ
1	2	3	4	5	6	7	8
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਰਾਸ਼ਤਰਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲ੍ਹੇ ਦੀ ਖੇਤਰ ਅਤੇ ਖੇਤਰ ਨੰਬਰ	ਸ਼ਹਿਮਤ ਅਤੇ ਖੇਤਰ	ਕੋਈ ਵੀ ਵਿਸ਼ੇਸ਼ ਟਿੱਪਣੀ	ਵਿਸ਼ੇਸ਼ ਕਾਰਣ
1	2	3	4	5	6	7	8
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਰਾਸ਼ਤਰਦਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲ੍ਹੇ ਦੀ ਖੇਤਰ ਅਤੇ ਖੇਤਰ ਨੰਬਰ	ਸ਼ਹਿਮਤ ਅਤੇ ਖੇਤਰ	ਕੋਈ ਵੀ ਵਿਸ਼ੇਸ਼ ਟਿੱਪਣੀ	ਵਿਸ਼ੇਸ਼ ਕਾਰਣ

ਪੰਨਾ 7 ਦਾ 2

ਗੋਲਡਨ ਫਿਲਡ - 92-08-2024 03:00:04-1493 000

ਗੋਲਡਨ ਫਿਲਡ - 92-08-2024 03:00:04-1493 000



ਬਦੀ- 2017 2018 ਪਿਤ੍ਰ- ਮਾਤਾ- ਹੁੰਦਸਮਰ ਨੰ:- 292 ਤਹਿਸੀਲ- ਜਨਮਨਾਮ- ਜਿਲਾ- ਮਹਿੰਮਾਵਾ

1	2	3	4	5	6	7	8	
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਲਗਾਨ	ਖੇਤਨੀ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਖੇਤਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ੋ ਦੀ ਵਿਸਥਾ	ਵਿਸੇਸ ਕਬਜ਼ਨ	
		ਕਾਸ਼ 1/450 ਨਿੰਮ ਪਾਲੀ ਸਿੰਘ ਪੁੱਤਰ ਅਵਤਾਰ ਸਿੰਘ ਪੁੱਤਰ ਸੰਠੇ ਸਿੰਘ 2/1377 ਨਿੰਮ ਗੁਰਮੀਤ ਕਮਲ ਪੁੱਤਰ ਕਰਕੀਤ ਦਾਤ ਪੁੱਤਰ ਗਾਂਧੀ ਥਾਣ 1/1836 ਨਿੰਮ ਹਰਜੋਤ ਕੰਗ ਪਤਨੀ ਸੁਖਮੀ ਸਿੰਘ ਪੁੱਤਰ ਵਰਗਰ ਸਿੰਘ 1/1836 ਨਿੰਮ ਪਦਮਨੀ ਕਰ ਪੁੱਤਰੀ ਰਾਮ ਸਿੰਘ ਪੁੱਤਰ ਮਹਿੰਦਰ ਸਿੰਘ 1/1836 ਨਿੰਮ ਫ਼ਕੀਰ ਕੰਗ ਪੁੱਤਰੀ ਸੁਨੀ ਸਿੰਘ ਪੁੱਤਰ ਚਾਨਣ ਰਾਮ 1/1377 ਨਿੰਮ ਗੁਰਮੀਤ ਕੰਗ ਪੁੱਤਰੀ ਕਮਲ ਸਿੰਘ ਪੁੱਤਰ ਵਲਕੀ ਸਿੰਘ 1/1836 ਨਿੰਮ ਸਤੀਸ ਕਮਰ ਸਿੰਘ ਪੁੱਤਰ ਰਾਮ ਗਾਧੁ ਸਿੰਘ ਪੁੱਤਰ ਸਾਧੂ ਰਾਮ ਸਿੰਘ 1/3672 ਨਿੰਮ ਪੰਜ ਕਮਰ ਸਿੰਘ ਪੁੱਤਰ ਰਾਮ ਗਾਧੁ ਸਿੰਘ ਪੁੱਤਰ ਸਾਧੂ ਰਾਮ ਸਿੰਘ 1/3672 ਨਿੰਮ ਪਦਮਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਤਰਕੋਰ ਸਿੰਘ ਪੁੱਤਰ ਈਸਰ ਸਿੰਘ 2/1377 ਨਿੰਮ ਗੁਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸੁਖਮੀ ਸਿੰਘ ਪੁੱਤਰ ਸੁਨੀ ਸਿੰਘ 2/1377 ਨਿੰਮ ਸਿੰਘ ਸਿੰਘ ਪੁੱਤਰ ਸੁਖਮੀ ਸਿੰਘ ਪੁੱਤਰ ਸੁਨੀ ਸਿੰਘ 2/1377 ਨਿੰਮ ਪਦਮੀ ਕੰਗ ਪਤਨੀ ਕਮਲ ਸਿੰਘ ਪੁੱਤਰ ਕਮਲ ਸਿੰਘ 7/459 ਨਿੰਮ ਪਦਮਿੰਦਰ ਕੰਗ ਪਤਨੀ ਗੁਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਕਮਲ ਸਿੰਘ 7/459 ਨਿੰਮ ਅਵਤਾਰ ਕੰਗ ਪੁੱਤਰ ਪੁੰਮ ਕੰਗ ਪੁੱਤਰ ਨਬੂ ਰਾਮ 10/1377 ਨਿੰਮ ਸੁਖਮੀ ਕੰਗ ਪੁੱਤਰ ਰਾਮ ਕਮਲ ਪੁੱਤਰ ਕਮਲ ਸਿੰਘ 1/918 ਨਿੰਮ ਸੁਖਮੀ ਕੰਗ ਪੁੱਤਰ ਸੁਖਮੀ ਸਿੰਘ ਪੁੱਤਰ ਅਮੀਤ ਸਿੰਘ 4/459 ਨਿੰਮ ਪਦਮ ਗੁਰਮੀਤ ਕੰਗ ਪੁੱਤਰ ਪੁੰਮ ਥਾਣ 1/459 ਨਿੰਮ ਮਨੀ ਅਵਤਾਰ ਪਤਨੀ ਕੰਗ ਪੁੱਤਰ ਕੰਗ ਪੁੰਮ 37/1836 ਨਿੰਮ ਦੀਪਕ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸੁਨੀ ਸਿੰਘ 4/14590 ਨਿੰਮ ਗੁਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮੀਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮੀਤ ਸਿੰਘ 66/145900 ਨਿੰਮ ਸਮ ਗੁਰਮੀਤ ਰਾਮ ਨਾਥ ਪੁੱਤਰ ਵਲੀ ਕੰਗ 10/459 ਨਿੰਮ ਰਾਮ ਸਿੰਘ ਪਤਨੀ ਗੁਰਮੀਤ ਪੁੱਤਰ ਰਾਮ ਨਾਥ 5/459 ਨਿੰਮ ਵਿਜੇ ਸਿੰਘ ਪੁੱਤਰ ਅਗੀਤ ਪਦਮ ਪੁੱਤਰ ਰਾਮ ਪਦਮ 13/2295 ਨਿੰਮ						



ਪੰਨਾ 7 ਦਾ 3 ਚੰਬ ਪਿੰ: 7 ਕੰਗ ਪਿੰ: 175 ਕੰਗ ਪਿੰ: 7 ਚੰਗ ਪਿੰ: 7 ਚੰਗ ਪਿੰ: 7 ਚੰਗ ਪਿੰ: 7 ਚੰਗ ਪਿੰ: 7 ਚੰਗ ਪਿੰ: 7 ਚੰਗ ਪਿੰ: 7 ਚੰਗ ਪਿੰ: 7 ਚੰਗ ਪਿੰ: 7

ਜ਼ਮੀਨੀ ਪਤਰ- 2017

ਪੰਜਾਬ- 2018

ਰੋਲ ਨੰ.:-

232

ਜ਼ਿਲ੍ਹਾ- ਲੁਧਿਆਣਾ

ਬਲਾਕ- ਸੁਖਪੁਰ

ਬੰਦ ਨੰ.: 1

1	2	3	4	5	6	7	8
ਬੇਵਟ ਨੰ./ ਮਾਲਕ/ਪਤਨੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖਤੌਨੀ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸ਼ਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲ੍ਹਾਈ ਦਾ ਮੁਰੰਬਾ ਅਤੇ ਖਾਸਾ ਨੰਬਰ	ਬਲਾਕ ਅਤੇ ਚੌਂਦੀ ਨੰਬਰ	ਵਿਸ਼ੇਸ਼ ਵਰਣਨ	ਵਿਸ਼ੇਸ਼ ਵਰਣਨ
ਦੀਵੇਦਾਸ ਨੰ 10211	ਦੀਵੇਦਾਸ ਨੰ 10211	ਮੁਕਾਬਲੇ ਦੇ ਅਧੀਨ ਮਾਲਕੀ ਸੰਖਿਅਕ 4/1/4590 ਦੀਵੇਦਾਸ ਨੰ 10211 ਮੁਕਾਬਲੇ ਦੇ ਅਧੀਨ ਮਾਲਕੀ ਸੰਖਿਅਕ 4/1/4590 ਦੀਵੇਦਾਸ ਨੰ 10211 ਮੁਕਾਬਲੇ ਦੇ ਅਧੀਨ ਮਾਲਕੀ ਸੰਖਿਅਕ 4/1/4590					
ਪੰਨਾ 7 ਦਾ 4	ਪੰਨਾ 7 ਦਾ 4	ਮੁਕਾਬਲੇ ਦੇ ਅਧੀਨ ਮਾਲਕੀ ਸੰਖਿਅਕ 4/1/4590					

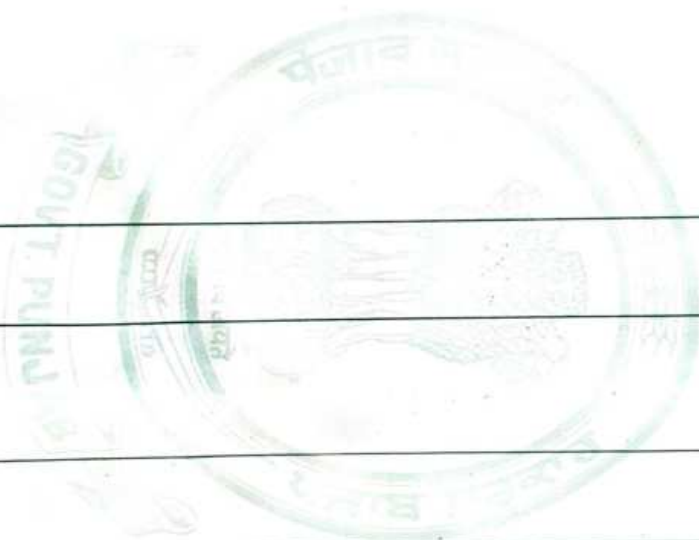


GOVT. PUNJAB
 ਅਸੀਲੀ ਫਾਰਡ
 ਜ਼ਮੀਨੀ ਪਤਰ- 2017
 ਪੰਜਾਬ- 2018
 ਰੋਲ ਨੰ.:- 232
 ਜ਼ਿਲ੍ਹਾ- ਲੁਧਿਆਣਾ
 ਬਲਾਕ- ਸੁਖਪੁਰ

ਮੁਕਾਬਲੇ ਦੇ ਅਧੀਨ ਮਾਲਕੀ
 ਸੰਖਿਅਕ 4/1/4590
 ਦੀਵੇਦਾਸ ਨੰ 10211



ਜਮਾਂਬੰਦੀ-		ਪਿੰਡ-		ਹੱਦਬਸਤ ਨੰ:-		ਤਹਿਸੀਲ-		ਜ਼ਿਲਾ-	
1	2	3	4	5	6	7	8		
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੰਡੀ, ਨੰਬਰਦਾਰ	ਖਤੌਨੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਪੁਰੋਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਬਾਬਾ ਅਤੇ ਭੇ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ		
		VALID FARD							
		VALID FARD							
		VALID FARD							
		VALID FARD							



1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜਿੱਦਾਰੀ ਦਾ ਸਾਬਨ	ਪੁਰੋਹਾ ਅਤੇ ਖਾਕਾ ਨੰਬਰ	ਕਰਬਾ ਅਤੇ ਫੋ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ

ਖੇਤ ਨੰ. 10211		ਸ਼ਿਮ 3/229 ਚਿੱਠਾ ਮੁਖੀ 2 ਸ਼ਿਮ ਪੁੱਤਰ ਅਨੰਦ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਸ਼ਿਮ 8/145 ਚਿੱਠਾ ਕਾਮਰਕਾਰ ਮਾਲਕੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 5/6183 ਚਿੱਠਾ ਅੰਮ੍ਰਿਤ ਪੁੱਤਰੀ ਅਕਾਲੀ ਕੌਰ 6 ਪੁੱਤਰ ਕਾਮਰਕਾਰ ਸ਼ਿਮ 83/6183 ਚਿੱਠਾ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਸ਼ਿਮ 37/6183 ਚਿੱਠਾ ਪੁੱਤਰੀ ਪੁੱਤਰੀ ਕਾਮਰਕਾਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 31/2061 ਚਿੱਠਾ ਲਾਜਪਤ ਕੌਰ ਪੁੱਤਰੀ ਕਾਮਰਕਾਰੀ ਸ਼ਿਮ 8/687 ਚਿੱਠਾ			35 // 121	1-1 (0-5-31/15) ਕੇਮਰਕਾਰ ਯੰਕਣੀ	Sunder singh ubhi son of chahman singh resident of miran kaur kuchra no 2 G T Road Ludhiana	
		ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 58/6183 ਚਿੱਠਾ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 83/6183 ਚਿੱਠਾ ਕਾਮਰਕਾਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 4/687 ਚਿੱਠਾ ਕਾਮਰਕਾਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 4/687 ਚਿੱਠਾ ਕਾਮਰਕਾਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 10/2061 ਚਿੱਠਾ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਕਾਮਰਕਾਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 58/6183 ਚਿੱਠਾ ਕਾਮਰਕਾਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 61/6183 ਚਿੱਠਾ ਕਾਮਰਕਾਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ 23/2061 ਚਿੱਠਾ ਕਾਮਰਕਾਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ ਪੁੱਤਰੀ ਸ਼ਿਮ			34-7 (1/72) ਯੰਕਣੀ	34-7 (1/72) ਯੰਕਣੀ	34-7 (1/72) ਯੰਕਣੀ	Defendant Suit for declaration that the plaintiff is exclusive owner and in possession of the property measure 2-13 Khata no 2011/220- 221, 225/258, 380/427-428, 381/328 khosra no 37/14, 37/16/2, 37/17/1, 37/17/2, 37/17/3, 37/17/4, 37/17/5, 37/17/6, 37/17, 37/18, 37/19, 37/11/2/2, 37/11/3, 37/11/4, 197, 34/75/1, 597, 37/18/2, 5 13, 34/76, 34/75/2, 34/75, 34/16/2, 35/11/2, 35/19, 35/110, 35/111, 35/112/ 1 as per jamabhandi for the year 2002-2003 situated at village Dhaur HB No 232 Sub Tehsil and Dist Ludhiana on the basis of the registered sale deed bearing works no 1574 dated 26- 12-2007 executed by dependant no 3 through her general attorney dependant no 4

AND

Suit for declaration that the general power of attorney dated 15-2006 duly registration with in favour of defendant no. 4 and on the basis of said power of attorney defendant no. 4 sold the need property to plaintiff vedi sale deed registration vide works no 1574 dated 26-12-2007 and possession was delivered to the plaintiff. It has also been owned that earlier defendant no. 3 also executed a power of attorney dated 1-5-2006 bearing worka no 26 in favour of dependant no. 2 but the power of attorney was canceled by the power of attorney already stands canceled. It has further been alleged that the plaintiff came to know about the alleged sale deed few days back when defendant no. 1 started claiming himself to be owner of the property and also tried to interfere with the possession of the suit property from the plaintiff on the basis of alleged sale deed.

Upon notice defendant appeared but they deed not sale any written statement. However dependant no. 1 jaspreet singh submitted a statement to the effect that he has compromised the bearing worka no 1552 dated 28-12-2007 executed in his favour by defendant no. 2 objects of he name is set aside. He further stated that the general power fo attorney executed by navneet kaur in favour of defendant no. 2 is also to be self aside because the name was canceled by navneet kaur at the turn of need bearing worka no 1574 dated 26-1-2007 executed by defendant no. 3 through her attorney defendant no. 4 sub registered Dehion is genuine and is proper and he has no objects of the mutation is also in favour of the plaintiff and other dependants and proved copy of soul compromise as EX He further stated that he has no objection of the suit of the plaintiff/real read and further he was no objection of the sale deed executed by genuine document and of the ownership is conform to his name. Similarly defendant no. 2 rajdeep singh also submitted a statement

ਕੋਮਿਸ਼ਨਰ ਜਨਰਲ ਲੁਧਿਆਣਾ ਜ਼ਿਲ੍ਹਾ
ਕਮਿਸ਼ਨਰ ਜਨਰਲ ਲੁਧਿਆਣਾ ਜ਼ਿਲ੍ਹਾ
ਕਮਿਸ਼ਨਰ ਜਨਰਲ ਲੁਧਿਆਣਾ ਜ਼ਿਲ੍ਹਾ

ਮੁਕੱਦਮਾ ਨੰ: 10211

ਬੈਂਚ

ਦੱਸਾਈ ਨੰ: 222

ਸ਼ਿਲਾ

ਮੁਕੱਦਮਾ ਨੰ: 10211

ਬੈਂਚ

ਦੱਸਾਈ ਨੰ: 222

ਸ਼ਿਲਾ

ਮੁਕੱਦਮਾ ਨੰ: 10211

ਬੈਂਚ

1	2	3	4	5	6	7	8
ਸ਼ਿਕਾਇਤੀ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਬੇਫ਼ਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਰਜਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸ਼ਿਕਾਇਤੀ ਦਾ ਸਾਬਕਾ ਨੰਬਰ	ਮੁਕੱਦਮਾ ਨੰ ਅਤੇ ਮੁਕੱਦਮਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭੂ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ

ਕਮਲਕਾਰ ਹਾਈ ਕੋਰਟ ਪੰਜਾਬ ਸਿੱਖੀ ਬੈਂਚ, ਸੇਕਟਰ-1, ਫ਼ਿਜ਼ਲਾਬਾਦ ਰੋਡ, ਲਾਹੌਰ 201001
 ਨੰਬਰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ
 ਮੁਕੱਦਮਾ ਨੰ: 25/4/122 ਨਿੱਜ

admission the statement of defendant no 1 juster singh correct and he has no objection of the sale deed bearing asked no 1555 date 26-12-2007 duly registered with the sub register dation is self and declared as null and void , sale deed bearing asked no 1574 dated 26-12-2007 is genuin and through her allonney 1e defendants no 4 and he has no objection of the owner by on the sale deed is confirmed in fallow of the planly. he also proved the the compromise dated 24-12-2008 an e and that he has no objeter of the mutation is is sanctioned in favour of the plaintiff on the basis of the genuina sale deed bearing was ka no 1574 dated 26-12-2007
 5. defendant no 4 surinder singh ubhi suffered a statement on behalf of himself and as ditroy of his the sale deed bearing wark no 1574 dated 26-12-2007 duly registered the sub. register dation is genuin and the sale sab deed rexocuted on faven of defendant NO . 1 is illegle null and void and ch mutation is to ho sanctioned in favour of the plaintiff ahhle declaimt him owner of the property on the basis of sale proved compromise dated 24-12-2008 as ex cl and his signator on each page of the compromise . Since the parties have compromised the matter hence. , suit of the plaintiff is decreed in form of the compromise ex:pl and plaintiff is possession of the suit property fully detached and plaintiff on the of deed executed by defendant no 3 througe her general attorney defendant no 4 and the generol power of attorney dated 1-5-2000 registered with sub - register rajkot tehsil and dicatrica ludhiana executed by defendant no 3 on fover of defendant no 2 stood canceled by defendant no 3 by resvnt not dated 4-12-2007 and the sale deed dated 26-12-2007 bearing warks no 1552 executed by defendant no 2 in favour of defendant no 1 on the basis of general power of ator rey dated 1-5-2006 registered warks sub - registered rocket tehsil and district ludhiana executed by defendant no 3 in favor of defendant no 2 is declared illegal null and void void the name does not confior any right with regared to suit property defendant no 1 is also restored from any suit property on bawes of sale about bear of warks no 1552 dated 26-1-2007 and defendant no 2 is also restratment from already the suit property on the basic of general power of attorney dated 1-5-2006 bearing warka no 26 registration Rajkot Tehsil and District ludhiana exccute by defentation no 3 in favour of defendant no 2 the defendant are also restratment from dispossessing the plaintiff property and illegaly from the suit property except in due course of law partren are left to bear their own costs sheel be propertied and file be consigned to the record from .
 Sd/-
 Randhir Verma
 civil judge (jr. Division)
 Announced

ਮੁਕੱਦਮਾ ਨੰ: 10211
 ਕੇਸ ਨੰ: B
 ਕੇਸ ਨੰ: 150
 ਮੁਕੱਦਮਾ ਨੰ: 10211
 ਕੇਸ ਨੰ: B
 ਕੇਸ ਨੰ: 150



ਅੰਕ-1-

ਪਿੰਡ-

ਹੱਦਬਸਤ ਨੰ:-

230 ਤਹਿਸੀਲ-

ਜ਼ਿਲ੍ਹਾ-

ਮੁਹਿੰਮਦਾ

59

1	2	3	4	5	6	7	8
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਰਜਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਮਾਪਦਾਨ	ਖੱਚਰ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਝਾ ਦੀ ਵਿਸ਼ੇਸ਼ ਵਰਤਨ		
ਖੇਵਟ ਨੰ 5227-1	ਮਾਲੀ 3/8/2018 ਵਰਕੋ ਦਾਮੋਦਰ ਸਿੰਹ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਹ 11/1832 ਨਿੰਮਾ	ਕਰਕੋ ਦਾਮੋਦਰ ਸਿੰਹ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਹ 11/1832 ਨਿੰਮਾ	ਪੱਕੇ ਮਾਲੀਆ ਸਿੰਘ ਪੁੱਤਰ ਸ਼ੇਖਰ ਸਿੰਘ 11/2014 ਨਿੰਮਾ	ਕਰਕੋ ਸਿੰਘ 11/2014 ਨਿੰਮਾ	ਕਰਕੋ ਸਿੰਘ 11/2014 ਨਿੰਮਾ	ਕਰਕੋ ਸਿੰਘ 11/2014 ਨਿੰਮਾ	ਕਰਕੋ ਸਿੰਘ 11/2014 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 5519	ਮਾਲੀ 3/17/2020 ਵਰਕੋ ਸ਼ੇਖਰ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 5206183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 5206183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 5206183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 5206183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 5206183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 5206183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 5206183 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 5590	ਮਾਲੀ 4/9/2020 ਵਰਕੋ ਅਮਰ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 8319183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 8319183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 8319183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 8319183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 8319183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 8319183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 8319183 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 5717	ਮਾਲੀ 15/07/2021 ਵਰਕੋ ਅਮਰ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 102061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 102061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 102061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 102061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 102061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 102061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 102061 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 5707	ਮਾਲੀ 18/3/2021 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 586183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 586183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 586183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 586183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 586183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 586183 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 586183 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 5815	ਮਾਲੀ 21/10/2021 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 52061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 52061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 52061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 52061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 52061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 52061 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 52061 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 5852	ਮਾਲੀ 15-12-21 ਮਾਲੀ 3/1/2022 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 5995	ਮਾਲੀ 13-07-20 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 2541122 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 2541122 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 2541122 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 2541122 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 2541122 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 2541122 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 2541122 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 6014	ਮਾਲੀ 20-09-22 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 44145800 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 6077	ਮਾਲੀ 16/11/2023 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 187/3/350 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 187/3/350 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 187/3/350 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 187/3/350 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 187/3/350 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 187/3/350 ਨਿੰਮਾ	ਚਮਕੇ ਸਿੰਘ 187/3/350 ਨਿੰਮਾ
ਖੇਵਟ ਨੰ 7171	ਮਾਲੀ 15/02/2023 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1
ਖੇਵਟ ਨੰ 518	ਮਾਲੀ 2008-09 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-15-16/2-35/11/2-9-10-11/1-19/1
ਖੇਵਟ ਨੰ 450	ਮਾਲੀ 19/6/2023 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 34/15/2-6-16-2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-16-2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-16-2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-16-2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-16-2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-16-2-35/11/2-9-10-11/1-19/1	ਚਮਕੇ ਸਿੰਘ 34/15/2-6-16-2-35/11/2-9-10-11/1-19/1



ਕ੍ਰਮਬੱਧ ਨੰ. 10211 ਵਰਕੋ ਚਮਕੇ ਸਿੰਘ ਪੁੱਤਰ ਚਮਕੇ ਸਿੰਘ 187 ਨਿੰਮਾ 190

ਸਮਾਂਬੰਦੀ- 2017 ਫਿਰ- 2018 ਯੁਕਤ.

ਰੱਦਬਸਤ ਨੰ:-

232

ਗਿਸੀਲ-

ਸਮਾਂਬੰਦੀ

ਜ਼ਿਲਾ-

ਸ਼ਹਿਮਾਟਾ

8

1	2	3	4	5	6	7	8
ਖੇਡ ਨੰ./ ਖੇਡੀ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਬਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿਦਾਈ ਦਾ ਪੁਰੋਖਾ ਅਤੇ ਖਸਮ ਨੰਬਰ	ਕਬਜ਼ਾ ਅਤੇ ਭੇਈ ਨੰਬਰ	ਵਿਸ਼ੇਸ਼ ਕਥਨ		

ਖੇਡ ਨੰ. 6160	ਖੇਡੀ ਵਲੀਮ ਨੰਬਰ 721, ਵਲੀਮ ਨੰ. 25-05-24	ਇੰਜਨ ਨੰ. 10072/2023 ਵਲੀਮ ਨੰ. 28/2023	ਵਲੀਮ ਨੰ. 28/2023	ਵਲੀਮ ਨੰ. 28/2023	ਵਲੀਮ ਨੰ. 28/2023	ਵਲੀਮ ਨੰ. 28/2023	ਵਲੀਮ ਨੰ. 28/2023
ਖੇਡ ਨੰ. 403	ਖੇਡੀ ਵਲੀਮ ਨੰਬਰ 19/7/2023	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/11/45	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/11/45	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/11/45	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/11/45	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/11/45	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/11/45
ਖੇਡ ਨੰ. 23,000/0006	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/11/2023	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/11/2023	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/11/2023	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/11/2023	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/11/2023	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/11/2023	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/11/2023
ਖੇਡ ਨੰ. 6201	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 13/57
ਖੇਡ ਨੰ. 6231	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57
ਖੇਡ ਨੰ. 6234	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57
ਖੇਡ ਨੰ. 6240	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/57
ਖੇਡ ਨੰ. 197	ਖੇਡੀ ਵਲੀਮ ਨੰ. 8/2/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 8/2/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 8/2/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 8/2/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 8/2/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 8/2/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 8/2/2024
ਖੇਡ ਨੰ. 6335	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024
ਖੇਡ ਨੰ. 6281	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/01/24	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/01/24	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/01/24	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/01/24	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/01/24	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/01/24	ਖੇਡੀ ਵਲੀਮ ਨੰ. 23/01/24
ਖੇਡ ਨੰ. 6335	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024	ਖੇਡੀ ਵਲੀਮ ਨੰ. 3/17/2024

VALID FARD



ਸਮਾਂਬੰਦੀ ਨੰ. 10211 ਸਮਾਂਬੰਦੀ ਨੰ. 150 ਸਮਾਂਬੰਦੀ ਨੰ. 150 ਸਮਾਂਬੰਦੀ ਨੰ. 150 ਸਮਾਂਬੰਦੀ ਨੰ. 150

1	2	3	4	5	6	7	8	
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੇਤੀ, ਨੰਬਰ/ ਨੌਜਵਾਨ	ਖੇਤੀ	ਮਾਲ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਬਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲਾਈ ਦਾ ਮੁੱਲ ਦਾ ਸਮਾਪਨ	ਪੈਂਸ਼ਨ ਅਤੇ ਨੰਬਰ	ਕਾਰਜ ਅਤੇ ਵੇ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ	
ਪੰਨਾ 26 ਵਾ 2		ਸੰਖ 2/765 ਨੰਬਰ ਖੇਤੀ-ਕੋਠਾ ਪੇਟੀ-ਕਾਰ 'ਸੰਖ 1/765 ਨੰਬਰ 1/765 ਨੰਬਰ ਬੰਦੀ ਸਮਤ ਵੀਸਾ ਪੁਰਾ ਕਾਮ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਮ ਕਾਰ ਮੇਲ 1/2040 ਨੰਬਰ ਕੋਠਾ ਕਮਰੇ ਵਿਚਕਾਰ ਪੁਰਾ ਕਾਮ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਮ ਕਾਰ ਮੇਲ 1/2040 ਨੰਬਰ ਪਹਿਲਾ ਸੰਖ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਸੰਖ 1/3080 ਨੰਬਰ ਖੇਤੀ-ਕੋਠਾ ਪੇਟੀ-ਕਾਰ ਸੰਖ ਪੁਰਾ ਕਾਰ ਮੇਲ ਸੰਖ 1/3080 ਨੰਬਰ ਕਿਸਮ ਸੰਖ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਸੰਖ 1/3080 ਨੰਬਰ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਸੰਖ 1/1020 ਨੰਬਰ ਪਹਿਲਾ ਸੰਖ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ 1/1275 ਨੰਬਰ ਸੰਖਿਰ ਕਾਰ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ 1/510 ਨੰਬਰ ਕੋਠਾ ਕੋਠਾ ਨੰਬਰ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ 33/19700 ਨੰਬਰ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਕੋਠਾ 1/510 ਨੰਬਰ ਕੋਠਾ ਸੰਖ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਸੰਖ 1/255 ਨੰਬਰ ਕੋਠਾ ਕੋਠਾ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ 1/255 ਨੰਬਰ ਕੋਠਾ ਕੋਠਾ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ 1/510 ਨੰਬਰ ਕੋਠਾ ਕੋਠਾ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਸੰਖ 1/306 ਨੰਬਰ ਕੋਠਾ ਕੋਠਾ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਸੰਖ 13/3630 ਨੰਬਰ ਕੋਠਾ ਕੋਠਾ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਕੋਠਾ ਕੋਠਾ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ 9/85 ਨੰਬਰ ਸੰਖਿਰ ਕਾਰ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ 9/85 ਨੰਬਰ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ 2/255 ਨੰਬਰ ਕੋਠਾ ਕੋਠਾ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਸੰਖ 193/25500 ਨੰਬਰ ਕੋਠਾ ਕੋਠਾ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਸੰਖ 193/25500 ਨੰਬਰ ਕੋਠਾ ਕੋਠਾ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ						

ਪੰਨਾ 26 ਵਾ 2 ਤਾਰੀਖ: 22-08-2024 03:05:09.807 ਸਮ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ ਪੁਰਾ ਕਾਰ ਮੇਲ



(16)

ਸਮਾਂਬੰਦੀ- 2017 ਪ੍ਰਿੰਡ- 2018

ਦੱਸਖਸਤ ਨੰ:-

232

ਤਰੀਖੀਲ-

ਸਮਾਂਦੇਸ਼

ਜਿਲਾ-

ਲੁਧਿਆਣਾ

ਵਿਸ਼ੇਸ਼ ਕਥਨ

1	2	3	4	5	6	7	8	
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਤੀ/ ਨੰਬਰ/ ਲਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਬਜਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਾਧਨ	ਪੁਰੋਜਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫੋ ਦੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
		ਸਮੇਂਦਰ ਭੁਮਾਰ ਪੁੱਤਰ ਰਾਮ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਰਾਮ 1/500 ਫੀਸ ਪੁਰਾ ਭਾਈ ਪਾਤਸ਼ੀ ਨਗਰਕਾਨਾ ਚਮਾਰ ਪੁੱਤਰ ਚਮਾਰ ਫਾਟ 1/250 ਫੀਸ ਦਸਮੀਤ ਨੰਬਰ ਪਤਨੀ ਮਦਨ ਸਿੰਘ ਪੁੱਤਰ ਮਨਜਾ ਸਿੰਘ 4/1125 ਫੀਸ ਦਰਕਾ ਢੇਲੀ ਪਤਨੀ ਚੰਦ ਸਾਬ ਪੁੱਤਰ ਨੰਦ ਸਾਬ 2/125 ਫੀਸ ਗੋਬਿੰਦ ਸਿੰਘ ਪੁੱਤਰ ਹਰਨਾਮ ਸਿੰਘ ਪੁੱਤਰ ਬਣਾ ਸਿੰਘ 1/78 ਫੀਸ ਭਾਈ ਬਾਬਾ ਨੰਧਾਰ ਪਤਨੀ ਜਗਨ ਕਾਤ ਨੰਧਾਰ ਪੁੱਤਰ ਰਾਮ ਸਿੰਘ ਨਾਠਾ 1/250 ਫੀਸ ਸਿਮਰਸੀਤ ਸਿੰਘ ਪੁੱਤਰ ਗੋਬਿੰਦ ਸਿੰਘ ਪੁੱਤਰ ਤੇਰ ਸਿੰਘ 1/500 ਫੀਸ ਪਦਮਿਨੀ ਚਾਰ ਪੁੱਤਰ ਸਿਮਰ ਸਾਬ ਪੁੱਤਰ ਕੀਰਾ ਰਾਮ 2/375 ਫੀਸ ਸਮੇਂਦਰ ਸਿੰਘ ਪੁੱਤਰ ਰਤਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨਦੇ ਸਿੰਘ 22/30250 ਫੀਸ ਪੁੱਖੀ ਸਦੇਵੀ ਪਤਨੀ ਪਰਮ ਸਾਬ ਪੁੱਤਰ ਰਾਮ ਪਦਮ 8/375 ਫੀਸ ਕਰਦੇਵ ਸਿੰਘ ਪੁੱਤਰ ਆਨੰਦ ਸਿੰਘ ਪੁੱਤਰ ਗੀਰਕ ਸਿੰਘ 22/375 ਫੀਸ ਸ਼੍ਰੀਰਾਮ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨਦੇ ਸਿੰਘ ਪੁੱਤਰ ਮਾਕੇਰ ਸਿੰਘ 3/125 ਫੀਸ ਸੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨਦੇ ਸਿੰਘ ਪੁੱਤਰ ਚੰਦਰ ਸਿੰਘ 3/125 ਫੀਸ ਸਨੇਕਾ ਤਾਟੀਆ ਪਤਨੀ ਰਾਮ ਸੰਦਰ ਤਾਟੀਆ ਪੁੱਤਰ ਓਨੀ ਰਾਮ 125/19844 ਫੀਸ ਸੰਦਰ ਤਾਟੀਆ ਪਤਨੀ ਚਮਨ ਸਾਬ ਪੁੱਤਰ ਸੋਤ ਰਾਮ 125/19844 ਫੀਸ ਰਾਮ ਰਾਣੀ ਪਤਨੀ ਚੰਪਾ ਦੇਵ ਚੰਦਰਾ ਪੁੱਤਰ ਦਰਪਾਲ ਸਿੰਘ 125/19844 ਫੀਸ ਰਾਮ ਰਾਣੀ ਪਤਨੀ ਚੰਪਾ ਦੇਵ ਚੰਦਰਾ ਪੁੱਤਰ ਦਰਪਾਲ ਸਿੰਘ 125/19844 ਫੀਸ ਫ਼ਾਦਲੀ ਚੰਦ ਪੁੱਤਰੀ ਰਾਮ ਸਿੰਘ ਪੁੱਤਰ ਮਹਿੰਦਰ ਸਿੰਘ 1/125 ਫੀਸ ਸਿਮਰ ਸਾਬ ਪਤਨੀ ਤਿਲਕ ਰਾਮ ਪੁੱਤਰ ਹਰਨਾਮ ਸਾਬ 1/250 ਫੀਸ ਅਨੰਦਪੁ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨਦੇ ਸਿੰਘ ਪੁੱਤਰ ਜੀਵੰਦਰ ਸਿੰਘ 100/192645500 ਫੀਸ ਚਰਪੁਤ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨ ਸਿੰਘ ਪੁੱਤਰ ਚਰਨਦੇ ਸਿੰਘ 2/605 ਫੀਸ ਪਦਮਿਨੀ ਸਾਬ ਪੁੱਤਰ ਚਮਰਦੀ ਸਾਬ ਪੁੱਤਰ ਚਿਰਪ ਰਾਮ 1/500 ਫੀਸ ਚਰਦੇ ਸਿੰਘ ਪੁੱਤਰ ਚੰਗ ਸਿੰਘ ਪੁੱਤਰ ਸਿਮਰ ਸਿੰਘ 1/375 ਫੀਸ ਸਿੰਦਰ ਚੰਦ ਪਤਨੀ ਮਨੀਤ ਸਿੰਘ ਪੁੱਤਰ ਰਾਮ ਚੰਦ						

ਟਾਇਲਜ਼ ਨੰ 10211 ਵੱਲ ਪੁੱਕੇ 26 ਵੱਲ ਫੀਸ 550

ਵਕੀਲਦਾਰੀ ਦਾ ਨੰਬਰ/ਨਾਮ ਵਕੀਲ ਵੱਲ ਨਵਰ ਸਮੇਂਦਰ ਚਰਨਦੇਵ ਸਮੇਂਦਰ
ਪਦਮਦੀ ਵਲੋਂ ਮਾਲ ਵਿਕਾਸ ਫੀਸ 22/08/2024 ਤਕ ਕਮੀਸ਼ਨਰ ਫਿਰ ਦਾਨਾ ਹੀ

ਕਮੀਸ਼ਨਰ ਮਾਲ ਵਿਕਾਸ ਫੀਸ/ਵੱਲ ਨਵਰ ਸਮੇਂਦਰ ਚਰਨਦੇਵ ਸਮੇਂਦਰ
ਵਕੀਲਦਾਰੀ ਦੇ ਚਮਰਦਰ



(15)

ਜ਼ਮੀਨੀ-2017

2017 ਪ੍ਰਿੰਟ - ਪੇਜ਼...

ਰੱਦਖਮਤ ਨੰ:-

2024 ਜ਼ਮੀਨੀ

ਸਮੇਂ ਦਾ

ਜ਼ਿਲਾ:-

ਲੁਠਿਆਣਾ

1 2

1	2	3	4	5	6	7	8
ਕੋਟ ਨੰ./ ਮਾਲਕ/ਪਤਨੀ, ਨੰਬਰਦਾਰ	ਪਤਨੀ ਨੰਬਰ/ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਰਾਸ਼ਤਰਵਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਈ ਦਾ ਸਾਹਮਣਾ	ਮੁੱਕਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਕਬਜ਼ਾ ਅਤੇ ਕੋਈ ਵੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਬਜ਼ਾ
ਪਤਨੀ ਨੰ 10211 ਪਤਨੀ 26 ਦਾ 10	ਕਮਰ ਨੰਬਰ 7/612 ਜਿਸ ਵਿੱਚ ਪਤਨੀ ਅਧਿਕਾਰ ਸਿੱਖ ਪੁੱਤਰ ਸ਼ਾਹੀਦਾ, ਸਿੱਖ/01/1377 ਨਿੱਖ ਚਾਦਰ ਸਿੱਖ ਪੁੱਤਰ ਅਮਰਿੰਦਰ ਸਿੱਖ ਪੁੱਤਰ ਕੰਮ ਸਿੱਖ 1/1530 ਨਿੱਖ ਸਿੱਖ 1/1530 ਨਿੱਖ ਸਿੱਖ 1/21520 ਨਿੱਖ ਸਿੱਖ 1/21520 ਨਿੱਖ ਸਿੱਖ 41/2295 ਨਿੱਖ ਸਿੱਖ 41/2295 ਨਿੱਖ ਸਿੱਖ 1/459 ਨਿੱਖ ਸਿੱਖ 1/459 ਨਿੱਖ ਸਿੱਖ 2/459 ਨਿੱਖ ਸਿੱਖ 2/459 ਨਿੱਖ ਸਿੱਖ 2/459 ਨਿੱਖ ਸਿੱਖ 2/459 ਨਿੱਖ ਸਿੱਖ 2/459 ਨਿੱਖ ਸਿੱਖ 2/459 ਨਿੱਖ ਸਿੱਖ 2/459 ਨਿੱਖ ਸਿੱਖ 2/459 ਨਿੱਖ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਰਾਸ਼ਤਰਵਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਈ ਦਾ ਸਾਹਮਣਾ	ਮੁੱਕਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਕਬਜ਼ਾ ਅਤੇ ਕੋਈ ਵੀ ਵਿਸ਼ੇਸ਼	ਵਿਸ਼ੇਸ਼ ਕਬਜ਼ਾ



ਕਮਰ ਨੰ 10211
ਪਤਨੀ 26 ਦਾ 10
ਕੋਟ ਨੰ 26
ਕੋਟ ਨੰ 26
ਕਮਰ ਨੰ 26 ਦਾ 10
ਸਿੱਚਈ ਨੰ 22-08-2024 03:05:09 807 ਸਮ
ਪਤਨੀ 26 ਦਾ 10
ਕਮਰ ਨੰ 26 ਦਾ 10
ਕਮਰ ਨੰ 26 ਦਾ 10

ਸਮਾਂਬੰਦੀ-2017 2018 ਪਿੰਡ-

ਰੋਲਬਸਤ ਨੰ:- 232 ਤਹਿਸੀਲ- ਸਾਹਿਬਾਬਾ

ਜਿਲਾ- ਸੁਪ੍ਰਿਆਦਾ

1	2	3	4	5	6	7	8
ਰੋਲ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖਤੋਨੀ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜਿਲਾਈ ਦਾ ਮੁੱਲਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸਥ	ਵਿਸ਼ੇਸ਼ ਕਥਨ		

ਫਾਰਮ ਨੰ 307	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜਿਲਾਈ ਦਾ ਮੁੱਲਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸਥ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
ਫਾਰਮ ਨੰ 307/2018	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜਿਲਾਈ ਦਾ ਮੁੱਲਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸਥ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
ਫਾਰਮ ਨੰ 5361	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜਿਲਾਈ ਦਾ ਮੁੱਲਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸਥ	ਵਿਸ਼ੇਸ਼ ਕਥਨ
ਫਾਰਮ ਨੰ 10211	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜਿਲਾਈ ਦਾ ਮੁੱਲਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਚੌ ਦੀ ਵਿਸਥ	ਵਿਸ਼ੇਸ਼ ਕਥਨ



ਪੰਨਾ 26 ਦਾ 12
 ਪ੍ਰਿੰਟਰ ਮਿਤੀ: 22-08-2024 03:05:09.807 PM
 ਫਾਰਮ ਨੰ 307/2018
 ਫਾਰਮ ਨੰ 5361
 ਫਾਰਮ ਨੰ 10211



ਜਮਾਂਬੰਦੀ - 2017 ਪਿੰਡ - 2018 ਪਿੰਡ - .ਪਰਬ.

ਰੱਖਮਤ ਨੰ:- 232 ਤਹਿਸੀਲ - ਸਮੁੰਦਰ

ਜ਼ਿਲਾ - ਕੁਠਿਆਣਾ

1	2	3	4	5	6	7	8
ਬੈਂਚ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖਤੋਨੀ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਰਾਸਤਾਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਜ਼ਿਲਾਈ ਦਾ ਸਮਾਨ	ਪੁਰੋਹਾ ਅਤੇ ਖਜ਼ਾਨਾ ਨੰਬਰ	ਰੱਖਮਤ ਅਤੇ ਭੋ ਦੀ ਵਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ	

ਸ਼ਿਮ ਦਾਨੀ ਵਾਲੀ ਸਿਰ ਨੰਬਰ 13/1080 ਸ਼ਿਮ
 ਨੰਬਰ 1180 ਸ਼ਿਮ
 ਨੰਬਰ 1390 ਸ਼ਿਮ
 ਨੰਬਰ 71440 ਸ਼ਿਮ
 ਨੰਬਰ 1380 ਸ਼ਿਮ
 ਨੰਬਰ 1270 ਸ਼ਿਮ

ਸ਼ਿਮ ਦਾਨੀ ਵਾਲੀ ਸਿਰ ਨੰਬਰ 13/1080 ਸ਼ਿਮ
 ਨੰਬਰ 1180 ਸ਼ਿਮ
 ਨੰਬਰ 1390 ਸ਼ਿਮ
 ਨੰਬਰ 71440 ਸ਼ਿਮ
 ਨੰਬਰ 1380 ਸ਼ਿਮ
 ਨੰਬਰ 1270 ਸ਼ਿਮ

4834 4934 4940 4970 5021- 5025- 5026 5027 5084 5088 5117 5145 116

ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/600 ਸ਼ਿਮ
 1/350 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/350 ਸ਼ਿਮ
 ਮਨੀਦਾਰ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਭਾਗਦਾਰ ਸ਼ਿਮ 1/180 ਸ਼ਿਮ
 ਰਾਮਦਾਸ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/120 ਸ਼ਿਮ
 ਪਤਨੀ ਵਾਲੀ ਪਤਨੀ ਸ਼ਿਮ 7/720 ਸ਼ਿਮ
 ਭਾਗਦਾਰ ਪਤਨੀ ਰਾਮਦਾਸ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/90 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/360 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਨੰਬਰ 1261/54000 ਸ਼ਿਮ
 ਨੰਬਰ 13/900 ਸ਼ਿਮ
 ਰਾਮਦਾਸ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ 76/1108000 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ

ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/600 ਸ਼ਿਮ
 1/350 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/350 ਸ਼ਿਮ
 ਮਨੀਦਾਰ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਭਾਗਦਾਰ ਸ਼ਿਮ 1/180 ਸ਼ਿਮ
 ਰਾਮਦਾਸ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/120 ਸ਼ਿਮ
 ਪਤਨੀ ਵਾਲੀ ਪਤਨੀ ਸ਼ਿਮ 7/720 ਸ਼ਿਮ
 ਭਾਗਦਾਰ ਪਤਨੀ ਰਾਮਦਾਸ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/90 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/360 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਨੰਬਰ 1261/54000 ਸ਼ਿਮ
 ਨੰਬਰ 13/900 ਸ਼ਿਮ
 ਰਾਮਦਾਸ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ 76/1108000 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ

ਵਾਰਦਾਦ ਨੰਬਰ 2 ਵਰਦਾਦ ਨੰਬਰ 11

ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/600 ਸ਼ਿਮ
 1/350 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/350 ਸ਼ਿਮ
 ਮਨੀਦਾਰ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਭਾਗਦਾਰ ਸ਼ਿਮ 1/180 ਸ਼ਿਮ
 ਰਾਮਦਾਸ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/120 ਸ਼ਿਮ
 ਪਤਨੀ ਵਾਲੀ ਪਤਨੀ ਸ਼ਿਮ 7/720 ਸ਼ਿਮ
 ਭਾਗਦਾਰ ਪਤਨੀ ਰਾਮਦਾਸ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/90 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/360 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਨੰਬਰ 1261/54000 ਸ਼ਿਮ
 ਨੰਬਰ 13/900 ਸ਼ਿਮ
 ਰਾਮਦਾਸ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ 76/1108000 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ

ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/600 ਸ਼ਿਮ
 1/350 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/350 ਸ਼ਿਮ
 ਮਨੀਦਾਰ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਭਾਗਦਾਰ ਸ਼ਿਮ 1/180 ਸ਼ਿਮ
 ਰਾਮਦਾਸ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/120 ਸ਼ਿਮ
 ਪਤਨੀ ਵਾਲੀ ਪਤਨੀ ਸ਼ਿਮ 7/720 ਸ਼ਿਮ
 ਭਾਗਦਾਰ ਪਤਨੀ ਰਾਮਦਾਸ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/90 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 1/360 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪਤਨੀ ਪਤਨੀ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਨੰਬਰ 1261/54000 ਸ਼ਿਮ
 ਨੰਬਰ 13/900 ਸ਼ਿਮ
 ਰਾਮਦਾਸ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ
 ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ 76/1108000 ਸ਼ਿਮ
 ਪਹਿਲੀ ਵਾਰ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ ਪੁੱਤਰ ਰਾਮ ਸ਼ਿਮ

ਵਾਰਦਾਦ ਨੰਬਰ 2 ਵਰਦਾਦ ਨੰਬਰ 11



1 2 3

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ਲਾਗਾਨ	ਖੇਤੀ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਖੁੱਰਬਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਭੂ ਦੀ ਵਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ	

1/720 ਹਿੱਸਾ
 ਚੌਕੀਦਾਰ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 41/36000 ਹਿੱਸਾ
 ਮਾਮੂਲੀਆ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 91/36000 ਹਿੱਸਾ
 ਚੌਕੀਦਾਰ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 19/36000 ਹਿੱਸਾ
 ਪੁੱਤਰ ਗੁਰਮਿਤ ਪਤਨੀ ਨਵਕਾਰ ਕੌਰ ਪੁੱਤਰ ਅਮਰਿੰਦਰ
 ਸਿੰਘ 1/360 ਹਿੱਸਾ
 ਅਮਰਿੰਦਰ ਕੌਰ ਪੁੱਤਰ ਨਿਰਮਲ ਕੌਰ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 86/136000 ਹਿੱਸਾ
 ਨਿਰਮਲ ਕੌਰ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ
 ਗੁਰਮਿਤ ਸਿੰਘ 41/36000 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 31/310800 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਕੌਰ ਪਤਨੀ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 31/310800 ਹਿੱਸਾ
 ਅਮਰਿੰਦਰ ਕੌਰ ਪਤਨੀ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ 173/12000 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਪੁੱਤਰ ਅਮਰਿੰਦਰ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਪੁੱਤਰ 1/60 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਕੌਰ ਪੁੱਤਰ ਗੁਰਮਿਤ ਪੁੱਤਰ ਗੁਰਮਿਤ
 41/36000 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਕੌਰ ਪੁੱਤਰ ਗੁਰਮਿਤ ਕੌਰ ਗੁਰਮਿਤ ਪੁੱਤਰ
 ਗੁਰਮਿਤ 41/36000 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਕੌਰ ਪਤਨੀ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 1/810 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਕੌਰ ਪਤਨੀ ਗੁਰਮਿਤ ਕੌਰ ਪੁੱਤਰ ਗੁਰਮਿਤ
 1/360 ਹਿੱਸਾ
 ਪੁੱਤਰ ਗੁਰਮਿਤ ਪਤਨੀ ਗੁਰਮਿਤ ਕੌਰ ਪੁੱਤਰ
 ਗੁਰਮਿਤ 1/360 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਕੌਰ ਪਤਨੀ ਗੁਰਮਿਤ ਕੌਰ ਗੁਰਮਿਤ
 ਪੁੱਤਰ ਗੁਰਮਿਤ 7/3240 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਕੌਰ ਪੁੱਤਰ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 1/480 ਹਿੱਸਾ
 ਪੁੱਤਰ ਗੁਰਮਿਤ ਪੁੱਤਰ ਗੁਰਮਿਤ ਕੌਰ ਗੁਰਮਿਤ
 1/540 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 1/54 ਹਿੱਸਾ
 ਪੁੱਤਰ ਗੁਰਮਿਤ ਪਤਨੀ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ
 ਗੁਰਮਿਤ ਸਿੰਘ 1/108 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਕੌਰ ਪੁੱਤਰ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ
 1/180 ਹਿੱਸਾ
 ਗੁਰਮਿਤ ਕੌਰ ਪਤਨੀ ਗੁਰਮਿਤ ਕੌਰ ਪੁੱਤਰ ਗੁਰਮਿਤ
 ਸਿੰਘ 1/720 ਹਿੱਸਾ
 ਅਮਰਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਗੁਰਮਿਤ ਸਿੰਘ ਪੁੱਤਰ
 ਗੁਰਮਿਤ ਸਿੰਘ 1/360 ਹਿੱਸਾ



557



ਦੁਬਾਰਾ ਨੰ-10211
 ਪੰਨਾ 26 ਦਾ 17
 ਪੰਨਾ ਨੰ-20
 ਪੰਨਾ ਨੰ-050
 ਸ਼੍ਰੀਦੇਵ ਸਿੰਘੀ : 22-08-2024 03:05:09:807 ਸਮ
 ਪਤਾ ਨੰ-1
 ਪਤਾ ਨੰ-2
 ਪਤਾ ਨੰ-3
 ਪਤਾ ਨੰ-4
 ਪਤਾ ਨੰ-5
 ਪਤਾ ਨੰ-6
 ਪਤਾ ਨੰ-7
 ਪਤਾ ਨੰ-8
 ਪਤਾ ਨੰ-9
 ਪਤਾ ਨੰ-10
 ਪਤਾ ਨੰ-11
 ਪਤਾ ਨੰ-12
 ਪਤਾ ਨੰ-13
 ਪਤਾ ਨੰ-14
 ਪਤਾ ਨੰ-15
 ਪਤਾ ਨੰ-16
 ਪਤਾ ਨੰ-17
 ਪਤਾ ਨੰ-18
 ਪਤਾ ਨੰ-19
 ਪਤਾ ਨੰ-20
 ਪਤਾ ਨੰ-21
 ਪਤਾ ਨੰ-22
 ਪਤਾ ਨੰ-23
 ਪਤਾ ਨੰ-24
 ਪਤਾ ਨੰ-25
 ਪਤਾ ਨੰ-26
 ਪਤਾ ਨੰ-27
 ਪਤਾ ਨੰ-28
 ਪਤਾ ਨੰ-29
 ਪਤਾ ਨੰ-30

ਸਮਾਂਬੰਦੀ- 2017 ਵਿੱਤ- 2016 ਮੁੱਲ.

ਦੇਸ਼ਮਤ ਨੰ.-

232

ਗੰਗਸੀਲ- ਮਾਨੀਓਰ

ਜ਼ਿਲਾ-

ਗੰਗਸੀਲ

8

1	2	3	4	5	6	7	8
ਬੈਂਚ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਬੈਂਚ ਨੰ/ ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਦ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਮਾਪਦਾਨ	ਪੁਰੋਬਾ ਅਤੇ ਖਾਸਾ ਨੰਬਰ	ਕਾਰਜ ਅਤੇ ਚੌ ਦੀ ਵਿਸ਼ਾ	ਵਿਸ਼ੇਸ਼ ਕਾਰਨ
	ਦਸਤਾਵੇਜ਼ ਨੰ: 10211	ਦੇਸ਼ ਮੁੱਲ: 26	ਦੇਸ਼ ਮੁੱਲ: 650	ਗੰਗਸੀਲੀ ਦਾ ਨਾਮ/ਵਿਸ਼ਾ: ਗੰਗਸੀਲੀ ਤੇਜ਼ ਕਮਰਾ ਮੈਨੇਜਰ ਕਮਰਾ ਮਾਨੀਓਰ			
ਬੈਂਚ ਨੰ. 5313	ਮਿਸਟਰ 22/2/2019	ਦਸਤਾਵੇਜ਼ ਨੰ: 5313	ਮਿਸਟਰ 22/2/2019	ਦਸਤਾਵੇਜ਼ ਨੰ: 5313	ਮਿਸਟਰ 22/2/2019	ਦਸਤਾਵੇਜ਼ ਨੰ: 5313	ਮਿਸਟਰ 22/2/2019
ਬੈਂਚ ਨੰ. 307	ਮਿਸਟਰ 30/7/2018	ਦਸਤਾਵੇਜ਼ ਨੰ: 307	ਮਿਸਟਰ 30/7/2018	ਦਸਤਾਵੇਜ਼ ਨੰ: 307	ਮਿਸਟਰ 30/7/2018	ਦਸਤਾਵੇਜ਼ ਨੰ: 307	ਮਿਸਟਰ 30/7/2018
ਬੈਂਚ ਨੰ. 5384	ਮਿਸਟਰ 21/8/2019	ਦਸਤਾਵੇਜ਼ ਨੰ: 5384	ਮਿਸਟਰ 21/8/2019	ਦਸਤਾਵੇਜ਼ ਨੰ: 5384	ਮਿਸਟਰ 21/8/2019	ਦਸਤਾਵੇਜ਼ ਨੰ: 5384	ਮਿਸਟਰ 21/8/2019
ਬੈਂਚ ਨੰ. 5490	ਮਿਸਟਰ 12/3/2020	ਦਸਤਾਵੇਜ਼ ਨੰ: 5490	ਮਿਸਟਰ 12/3/2020	ਦਸਤਾਵੇਜ਼ ਨੰ: 5490	ਮਿਸਟਰ 12/3/2020	ਦਸਤਾਵੇਜ਼ ਨੰ: 5490	ਮਿਸਟਰ 12/3/2020
ਬੈਂਚ ਨੰ. 5507	ਮਿਸਟਰ 12/3/2020	ਦਸਤਾਵੇਜ਼ ਨੰ: 5507	ਮਿਸਟਰ 12/3/2020	ਦਸਤਾਵੇਜ਼ ਨੰ: 5507	ਮਿਸਟਰ 12/3/2020	ਦਸਤਾਵੇਜ਼ ਨੰ: 5507	ਮਿਸਟਰ 12/3/2020
ਬੈਂਚ ਨੰ. 5964	ਮਿਸਟਰ 21/7/2020	ਦਸਤਾਵੇਜ਼ ਨੰ: 5964	ਮਿਸਟਰ 21/7/2020	ਦਸਤਾਵੇਜ਼ ਨੰ: 5964	ਮਿਸਟਰ 21/7/2020	ਦਸਤਾਵੇਜ਼ ਨੰ: 5964	ਮਿਸਟਰ 21/7/2020
ਬੈਂਚ ਨੰ. 5719	ਮਿਸਟਰ 24/4/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5719	ਮਿਸਟਰ 24/4/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5719	ਮਿਸਟਰ 24/4/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5719	ਮਿਸਟਰ 24/4/2021
ਬੈਂਚ ਨੰ. 5735	ਮਿਸਟਰ 03-03-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5735	ਮਿਸਟਰ 03-03-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5735	ਮਿਸਟਰ 03-03-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5735	ਮਿਸਟਰ 03-03-21
ਬੈਂਚ ਨੰ. 5736	ਮਿਸਟਰ 20/4/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5736	ਮਿਸਟਰ 20/4/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5736	ਮਿਸਟਰ 20/4/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5736	ਮਿਸਟਰ 20/4/2021
ਬੈਂਚ ਨੰ. 5748	ਮਿਸਟਰ 20-01-13	ਦਸਤਾਵੇਜ਼ ਨੰ: 5748	ਮਿਸਟਰ 20-01-13	ਦਸਤਾਵੇਜ਼ ਨੰ: 5748	ਮਿਸਟਰ 20-01-13	ਦਸਤਾਵੇਜ਼ ਨੰ: 5748	ਮਿਸਟਰ 20-01-13
ਬੈਂਚ ਨੰ. 5769	ਮਿਸਟਰ 12-07-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5769	ਮਿਸਟਰ 12-07-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5769	ਮਿਸਟਰ 12-07-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5769	ਮਿਸਟਰ 12-07-21
ਬੈਂਚ ਨੰ. 5819	ਮਿਸਟਰ 11/12/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5819	ਮਿਸਟਰ 11/12/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5819	ਮਿਸਟਰ 11/12/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5819	ਮਿਸਟਰ 11/12/2021
ਬੈਂਚ ਨੰ. 5820	ਮਿਸਟਰ 16-09-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5820	ਮਿਸਟਰ 16-09-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5820	ਮਿਸਟਰ 16-09-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5820	ਮਿਸਟਰ 16-09-21
ਬੈਂਚ ਨੰ. 5843	ਮਿਸਟਰ 22/11/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5843	ਮਿਸਟਰ 22/11/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5843	ਮਿਸਟਰ 22/11/2021	ਦਸਤਾਵੇਜ਼ ਨੰ: 5843	ਮਿਸਟਰ 22/11/2021
ਬੈਂਚ ਨੰ. 5960	ਮਿਸਟਰ 24-03-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5960	ਮਿਸਟਰ 24-03-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5960	ਮਿਸਟਰ 24-03-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5960	ਮਿਸਟਰ 24-03-21
ਬੈਂਚ ਨੰ. 5877	ਮਿਸਟਰ 03-03-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5877	ਮਿਸਟਰ 03-03-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5877	ਮਿਸਟਰ 03-03-21	ਦਸਤਾਵੇਜ਼ ਨੰ: 5877	ਮਿਸਟਰ 03-03-21

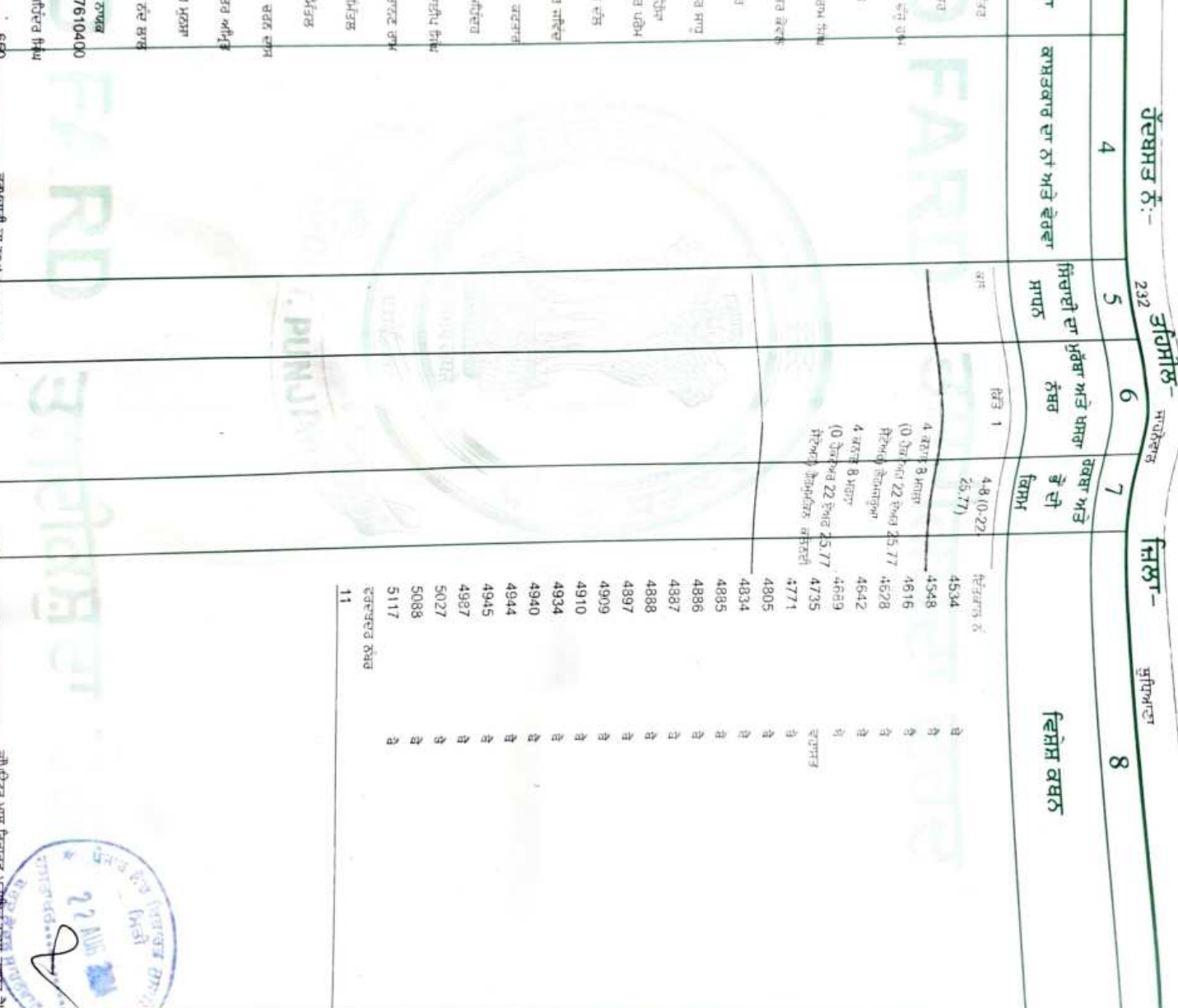


ਪੰਨਾ 26 ਦਾ 18
 ਮੁੱਲ ਮੁੱਲ: 22-08-2024 03:05:09:807 ਮਮ
 ਪਦਾਰਥੀ ਦਾ ਨਾਮ/ਵਿਸ਼ਾ: ਗੰਗਸੀਲੀ ਤੇਜ਼ ਕਮਰਾ ਮੈਨੇਜਰ ਕਮਰਾ ਮਾਨੀਓਰ
 ਗੰਗਸੀਲੀ ਦੇ ਕਮਰਾ

ਮੈਨੇਜਰ
 27
 ਮੁਹਤਬੀਨ ਕੌਰ

15

ਸਮਾਂਬੰਦੀ - 2017		ਪਿੱਤ - 2018		ਰੋਦਸਮਤ ਨੰ. - 232		ਤਹਿਸੀਲ - ਸਾਹਿਬਦਾਦ		ਜ਼ਿਲ੍ਹਾ - ਮੁਕਤਸਰ	
ਖੇਡ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਖੇਡ ਨੰ.	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਮਾਂ	ਪੁਰੋਜਾ ਅਤੇ ਨੰਬਰ	ਕੋਈ ਹੋਰ ਚੋਟੀ ਵਿਸ਼ੇਸ਼	ਪਿੱਤ 1	ਪਿੱਤ 2	ਵਿਸ਼ੇਸ਼ ਕਬਜ਼ਨ
		ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਮਾਂ	ਪੁਰੋਜਾ ਅਤੇ ਨੰਬਰ	ਕੋਈ ਹੋਰ ਚੋਟੀ ਵਿਸ਼ੇਸ਼	ਪਿੱਤ 1	ਪਿੱਤ 2	ਵਿਸ਼ੇਸ਼ ਕਬਜ਼ਨ
1	2	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਮਾਂ	ਪੁਰੋਜਾ ਅਤੇ ਨੰਬਰ	ਕੋਈ ਹੋਰ ਚੋਟੀ ਵਿਸ਼ੇਸ਼	ਪਿੱਤ 1	ਪਿੱਤ 2	ਵਿਸ਼ੇਸ਼ ਕਬਜ਼ਨ
26	20	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਮਰਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੱਚਾਈ ਦਾ ਸਮਾਂ	ਪੁਰੋਜਾ ਅਤੇ ਨੰਬਰ	ਕੋਈ ਹੋਰ ਚੋਟੀ ਵਿਸ਼ੇਸ਼	ਪਿੱਤ 1	ਪਿੱਤ 2	ਵਿਸ਼ੇਸ਼ ਕਬਜ਼ਨ



ਪੰਨਾ 26 ਦਾ 20
 ਮੁਕਤਸਰ ਜ਼ਿਲ੍ਹਾ: 22-08-2024 03:05:09.807 ਸਮ
 ਪਦਾਰਥੀ ਵਲੋਂ ਮਾਲ ਵਿਚਾਰ ਮਿਤੀ 22/08/2024 ਤੋਂ ਕਮਿਊਟਿੰਗ ਵਿਚ ਦਾਨਾ ਹੋ
 ਕਮਿਊਟਿੰਗ ਮਾਲ ਵਿਚਾਰ ਮੁਕਤਸਰ ਜ਼ਿਲ੍ਹਾ
 ਕਮਿਊਟਿੰਗ ਦੇ ਹਮਤਮਰ

1	2	3	4	5	6	7	8
ਖੇਤ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਲਾਗਾਨ	ਖੇਤੀ/ ਨੰਬਰ/ ਲਾਗਾਨ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿੰਚਾਈ ਦਾ ਸਾਧਨ	ਪ੍ਰੀਰਥਾ ਅਤੇ ਖਸਰਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਫ਼ੂ ਦੀ ਕਿਸਮ	ਵਿਸ਼ੇਸ਼ ਕਥਨ

1/88 ਫੀਸ
 ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਦਾ ਗਿਣਤ ਪੁੱਤਰ ਅਤੇ ਚੰਦ ਫੀਸ 7,297 ਫੀਸ
 ਪ੍ਰੀਰਥਾ ਨਿਯਮ ਅਨੁਸਾਰ ਪੁੱਤਰ ਫੀਸ 61 ਫੀਸ ਦਾ ਗਿਣਤ ਪੁੱਤਰ ਫੀਸ : 110024 119/2475 ਫੀਸ
 ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਦਾ ਗਿਣਤ ਪੁੱਤਰ ਫੀਸ 1/88 ਫੀਸ
 ਵਰਗੀਤ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਫੀਸ 1/88 ਫੀਸ
 ਸਮੁੱਚੇ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਫੀਸ 1/88 ਫੀਸ
 ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਫੀਸ 1/526 ਫੀਸ
 ਅਨੁਸਾਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ 1/88 ਫੀਸ
 ਵਰਗੀਤ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ 3/88 ਫੀਸ
 ਸਮੁੱਚੇ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਫੀਸ ਪੁੱਤਰ ਫੀਸ 5/88 ਫੀਸ
 ਸਮੁੱਚੇ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਫੀਸ ਪੁੱਤਰ ਫੀਸ 1/88 ਫੀਸ
 ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਫੀਸ 1/364 ਫੀਸ
 ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ 1/304 ਫੀਸ
 ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ ਪੁੱਤਰ ਫੀਸ 1/364 ਫੀਸ

561



ਪੰਨਾ 26 ਦਾ 21
 ਫੀਸ ਨੰ. 10211
 ਫੀਸ ਨੰ. 26
 ਫੀਸ ਨੰ. 050
 ਫੀਸ ਨੰ. 22-08-2024 03:05:09:807 ਫੀਸ
 ਫੀਸ ਨੰ. 22-08-2024 03:05:09:807 ਫੀਸ
 ਫੀਸ ਨੰ. 22-08-2024 03:05:09:807 ਫੀਸ

19

ਸਮਾਂਬੰਦੀ- 2017

ਪਿੱਛ- 2018

ਸਾਰੇ

ਹੁੰਦਸਮਤ ਨੰ:-

232

ਤਹਿਸੀਲ-

ਸਮਾਂਬੰਦੀ

ਜਿਲਾ-

ਸਮਾਂਬੰਦੀ

1	2	3	4	5	6	7	8
ਖੇਵਟ ਨੰ./ ਮਾਲ/ਪੱਤੀ, ਨੰਬਰ/ ਨੰਬਰਦਾਰ	ਮਾਲਕ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਅਤੇ ਵੇਰਵਾ	ਸਿਰਦਾਰੀ ਦਾ ਸਮਾਨ	ਖੁਰੋਬਾ ਅਤੇ ਖਾਸਾ ਨੰਬਰ	ਰਕਬਾ ਅਤੇ ਡੇ ਦੀ ਵਿਸਾ	ਵਿਸ਼ੇਸ਼ ਕਥਨ	
	ਸਿੰਘ 1/814 ਫੀਸ ਪੁਰਖੀ ਕਾਇਮ ਪੁੱਤਰ ਵਾਲ ਸਾਲ ਪੁੱਤਰ ਨੰਬਰ 2/1221 ਫੀਸ ਪੁਰਖੀ ਪੁੱਤਰ ਨੰਬਰ 1/192732 ਫੀਸ ਕਾਸਤਕਾਰ ਦਾ ਨਾਂ ਪਤਨੀ ਕੁਮਾਰੀ ਦਾਸ ਪੁੱਤਰ ਦੀਪਕ ਦਾਸ 37/5484 ਫੀਸ ਮੰਜ ਦਾਸ ਪਤਨੀ ਸੰਜੀਵ ਦਾਸ ਪੁੱਤਰ ਕਰਕਾਰ ਦਾਸ 37/5484 ਫੀਸ ਮੰਜ ਕਮਲ ਅਲਵਾਲ ਪੁੱਤਰ ਕੁਰਕਾਰ ਦਾਸ 1/37 ਫੀਸ ਮੰਜ ਕਮਲ ਅਲਵਾਲ ਪੁੱਤਰ ਗੁਰਮ ਸਾਨ 1/37 ਫੀਸ ਦਿਨਾ ਕਮਲ ਪੁੱਤਰ ਵਰਦਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਵਰਦਿੰਦਰ ਸਿੰਘ 62/17075 ਫੀਸ ਸਦਕਸੀਰ ਸਿੰਘ ਪੁੱਤਰ ਵਰਦਾਨ ਸਿੰਘ ਪੁੱਤਰ ਵਰਦ ਸਿੰਘ 124/51225 ਫੀਸ ਅਰਦਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਵਰਦ ਸਿੰਘ ਪੁੱਤਰ ਪਾਸ ਸਿੰਘ 25/4098 ਫੀਸ ਕੁਰਦੀਪ ਕੰਦ ਪੁੱਤਰੀ ਦਾਸ ਸਿੰਘ ਪੁੱਤਰ ਮਨੀੰਦਰ ਸਿੰਘ 1/407 ਫੀਸ ਪਰਮਿੰਦਰ ਕੰਦ ਪਤਨੀ ਕਰਮ ਸਿੰਘ ਪੁੱਤਰ ਵਰਨ ਸਿੰਘ 25/4098 ਫੀਸ ਦਿਨੇ ਕੀਰਿਸ ਪੁੱਤਰ ਵੱਲੀ ਕਮ ਕੀਰਿਸ ਪੁੱਤਰ ਕਰੀ ਵੰਦ ਕੀਰਿਸ 7/297 ਫੀਸ ਸੁਖਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਪੁਰਖੀ ਕਮ ਪੁਰਖੀ 61-ਸਿੰਦਰਕਾ ਪੁਰਖੀ ਕਮ ਪੁਰਖੀ 110034 1192475 ਫੀਸ ਪਾਸ ਕੰਦ ਪਤਨੀ ਪੁਰਖੀ ਕਮ ਪੁੱਤਰ ਕਾਸ ਕਮ ਦਾਸ ਕਮੀ ਕਮਲ ਕਮਲ ਪੁੱਤਰਕਾਰ 7/1221 ਫੀਸ ਸਿਕੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਨਰਿੰਦ ਸਿੰਘ ਪੁੱਤਰ ਮੰਗਲ ਸਿੰਘ 2/407 ਫੀਸ ਮੰਦਿਰੀ ਮੰਦਿਰ ਪਤਨੀ ਸੀ ਪਰਕਸ ਮੰਦਿਰ ਪੁੱਤਰ ਕਮ ਸਿਕੰਦਰ 35/1628 ਫੀਸ ਚਰਨੀਰ ਸਿੰਘ ਪੁੱਤਰ ਸੀਕੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਵਰਨ ਸਿੰਘ 13/1221 ਫੀਸ ਜਸਪ੍ਰੀਤ ਸਿੰਘ ਪੁੱਤਰ ਜੀ ਸ਼ੇਖ ਮਦਕ ਪੁੱਤਰ ਕੁਰਕਾਰ ਸਿੰਘ 10/1221 ਫੀਸ ਕਿਸਨਾ ਸਰਮ ਪਤਨੀ ਇਸਰ ਕਮ ਪੁੱਤਰ ਹਰਚੰਦ ਸਿੰਘ 1/407 ਫੀਸ ਦਿਨਾ ਕੁਮਲ ਕਮਲ ਪੁੱਤਰ ਪੁਰਖੀ ਕਮ ਕਮਲ ਪੁੱਤਰ ਕਮ ਜੀ ਕਮ ਕਮਲ 32/407 ਫੀਸ ਦਿਨਾ ਕੁਮਲ ਕਮਲ ਪੁੱਤਰ ਪੁਰਖੀ ਕਮ ਕਮਲ ਪੁੱਤਰ ਕਮ ਜੀ ਕਮ ਕਮਲ 63/814 ਫੀਸ ਅਮਨਦੀਪ ਸਿੰਘ ਪੁੱਤਰ ਕਰਕਾਰ ਸਿੰਘ ਪੁੱਤਰ ਸੀਕੰਦਰ ਸਿੰਘ 1/407 ਫੀਸ						



ਪੰਨਾ 26 ਦਾ 24
 ਫੋਨ ਨੰਬਰ: 26
 ਫੋਨ ਸੰਖਿਆ: 650
 ਤਹਿਸੀਲੀ ਦਾ ਨਾਂ: ਮੁਹੱਲਾ
 ਪਤਾ: ਮੁਹੱਲਾ ਮਿਠੀ: 22-08-2024 03:05:09:807 ਸਮ
 ਪਤਾ: ਮੁਹੱਲਾ ਵਲੋਂ ਮਾਲ ਵਿਕਰਣ ਮਿਸ਼ਨ 22/08/2024 ਤੋਂ ਸਮਾਂਬੰਦੀ ਵਿਚ ਦਾਨ ਹੈ।
 ਮੁਹੱਲਾ ਮਿਠੀ ਮਾਲ ਵਿਕਰਣ ਮੁਹੱਲਾ ਨਾਲ ਕਰਕਾਰ ਹੈ।
 ਕਰਕਾਰੀ ਦੇ ਮੁਹੱਲਾ

(Pandi) Mill
(ਪੰਡੀ ਮਿਲ)

Venode Kamaal Arora son of Ram Narayan Arora
Pujan also at that time 23/15/30
Son of Harbhajan Singh Son of Bastia Singh
1904 11/24/14 10/14 10/14
Jaspreet Singh son of Heaur Singh son of Hinder Sarda
11/306 M/s
Madan Lal Kapoor Sr. Teach Chand Kapur Sr
Sandha Ram about 4/255 Part
Balinder Kumar Sr. Krishna Lal Sr
Torloisehall 1/51 M/s
Kandheep Kaur wife Balaal Singh son
Mukhtiar Singh 1/204 Violence
Daulinder Singh son of Manjit Singh son of Anwar
Mang 1/255 Chitra
Manjit Kaur wife Skandhar Singh son Jagrajal
Myth 1/2006/0 M
Brajenderpal Kaur wife Jarnbeer Singh son
Jaginder Singh 1/2006/0 Part
Bakwinder Singh son of Derman Singh son of Chant
Mandh 2/255 days
Arvinder Singh Sr. Skander Singh Sr
Jagjit Singh 1/255 Violence
Maninder Singh Sr. Harjit Singh Sr
Bakhtwar Singh 1/530 Kesa
Surinder Kaur wife Spinder Singh son Ram Singh
1/1530 China
Paramjit Kaur wife Karamjit Singh son only
M 1/1530 G/H
Kanshjit Singh son of Bhaginder Singh son of Sardu
Sindh 1/510 J/s
Dhanwanti Devi wife Feur Singh 1/510 Violence
Roo Sheela wife Raviat Dharla son Pawan
Kumar 1/510 N/s
Harjit Singh son of Achar Singh son of Dal
Sindh 1/765 J/s
Rajiv Kumar son of Bakveer Dutt son of Jankinde
bed 1/700 part
Harjit Kaur wife Surjit Singh son Kartar
Myth 1/255 Anveely
Parbhajit Kaur wife Ram Singh son Mahendra

Punjab Sargar

FARD



certified fee

Area	36	# 10/1	5-3	12-15 (0/84)	47/39
0-15	36	# 9/2/2	0-15	12-15 (0/84)	47/39
10-3-79			10-3-79	49.68	47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80			0-4-80		47/32
0-4-80			0-4-80		47/35
0-4-80			0-4-80		47/39
0-4-80					

2	3	4	5	6	7	8
Kheawat	Khatoun					
No./ Goods/ No./ Leaf, No	Lagan	Owner's name and details	Name and description of cultivator	of irrigation	marrable and meaisis	land
						Special statement

Handwritten: Ratan
 son of 1500
 son of 1500

FARD

Verified individual

5507 t	12/3/2020 Ate Singh 1/250/250	1250 b/250	1250 b/250	1250 b/250	1250 b/250	1250 b/250
5719 5802.5D	24-03-21 remains 2/4/2021	1075 b/250	1075 b/250	1075 b/250	1075 b/250	1075 b/250
57355091 The	D 19/4/2021 Eric Jain First technique	till	11500 b/250	11500 b/250	11500 b/250	11500 b/250

569

5736 Kavard 1975,	Bhindi:26-02-21:Use	1250/202	Ravibh/500/500	1250/202	Ravibh/500/500	1250/202
57484327 Private 02-01-13 D	1200 share transfer approved	1200	1200	1200	1200	1200
50054023,27-07-21 of 22/9/2021	insect infestation	125/19844	Kissimmeet 125/09688125/30	125/19844	Kissimmeet 125/09688125/30	125/19844

5822	Number: 4874, Private 03-09-21 to 1/10/2021	May this path remain full.	125/19844	125/19844	125/19844	125/19844
5243	Chahre Bhi Bat: 5008, Nidi: 16-09-21	Internal 22/11/2021	The Honey Sindh 18/15/18	5877667 : 19-04-21	28/1/2022 to Graduate Obligation	Description of all
5877667	232 in Sandic Paten	Umtiabh Best in 2007-08	404/450-412/452-415/461-477/531-480/534 4213	2078-34-%	---% Kamalidh mined	

5907	Bate M:6929, D:20-01-22	11/11/2022	market price	1252/125c		
597	faces	Meeraj: 2816, Bhtdi: 02-07-21	Bhtdi: 9/3/2022	Be the first one	22/375 mm	They too from three scares 22/375
5748	Bare Bhi Sangh: 03:22-03-21	Rddy 20/5/2021	market prices remain unchanged	Disad u Ubh 7/6/252		
5929	Bahr Diu: 1240, Date: 20/8/2015	Rizi 44/2022	Murem continues the same road flare-up	125/19844	km road	125/39688n Tue
5988	Parerari: 2021-22/10/21/7825,	D:02-03-22	Hindat Bht: 10/8/2022	Rt	Law enforcement	synth 4/605 Minibandhi 2/605
467	Water Inlet 30/8/2022	Excrement Method 35307/119 D 10/5/2022	Parth			

VALID FARD Umarsara Rate

1	2	3	4	5	6	7	8
Khewat	Khatout	Owner's name and details	Name and description of cultivator	of irrigation	Munhade and meast	Area and	special statement

No/ Goods/ Leaf, No	Number/ Lagan	Owner's name and details	Name and description of cultivator	of irrigation	Munhade and meast	Area and	special statement
---------------------	---------------	--------------------------	------------------------------------	---------------	-------------------	----------	-------------------

Parker 1412 AV Internal: 11-06-21 28/6/2024 1/125/125
 Died 1938/2202456912/6 CG
 Victim Rs 17,00,000/- Ton Agent
 62312603, Neena Bhatti: 27-12-23 Priest also
 1001915291000 min
 15-1-2024 Pind P36V/2-21-9/22-10/1-34/25/22-35-21/1-38/13

570

36	# 1/1	2-0	4568
37	# 5/2	(0-10-1 71)	4569
38	# 10/2	Brades 4568	4566
		1-19	4566
		(0-9-8642)	
		Bell Basedi 4572	
		(0-20-234) 4579 Gurmukh	
		Colony 4586 4593	
			4594
			4604

17243 103M
 Pagnen Singh son of Harbajan Singh son of Balraj Singh
 Jaspreet Singh son of Hajar Singh son of Winder Singh
 1493/139995 Min
 Madan Sial Kapur Sr. Tak Chand Kapur Sr
 Ludha Ram Kapoor 4182/3 Violence
 Baljinder Kumar s/o Krishan Lal s/o
 Balak Ram 5918 part
 Mandeep Kaur wife Balraj Singh son
 Mukhtiar Singh 58136 part
 Jasbir Singh son of Baldev Singh son of Hira
 Prakh 28/1377 Mf
 Bahinder Singh son of Teja Singh son of Kapur Singh
 43/2295 Jamma
 Davinder Singh son of Manjit Singh son of Amar
 MYH 1459 Jim
 Saranjit Singh son of Davinder Singh son of Chet

4628 4633 FARD Umrivarata Dh

22 OFF
 signature
 Bhidy

deposit-

2017 2018 Village-

Limit No:-

23, Ugmil-

district-

16

4

5

6

7

8

Plot No./ Khatori

Goods/Pat. number/ Owner's name and details

nobardar Lagan Name and description of cultivator of irrigation Marnala and restles of earth

Area and type

special statement

Plot No. 1

2

3

4

5

6

7

8

9

10

11

12

13

14

15

16

17

18

21/8/2019 One Bhupinder Kaur Patri Sarat Son Son Mani Singh 17835 Badai Mann Kaur Wife Manan Singh Pibson son

Excuses 26/7/295

545 also 17/12/2019 in s policy

hey hindwak 549 market 12/2/202 bdbhad 114591450 560/120/20201/324

6/2/2019 Capital

Refusing to do 5587 dated 21/7/2020 Dal sebbhan kaur varda Violence Hardeep Singh son of Jalbir Singh son of Baldev Singh 14/137 Part Bark Harinder Singh son of Ranjayan Singh 28/137

in a broken hind 559 21/7/2020 By Paramjit Singh son of Sangraj Singh son of Kuran Singh 24/401 Violence Chawanji Kaur is full of style Singh son of Jang Singh 6/7/24695 Part Sark Mandrew Singh son of Anika Singh son of Joginder Singh 26/225

Transfer dated 5560 of which 5564 D 21/7/2020 By Ram Prakash son of Ram Prakash 2/459 Violence Karana son of Ram Prakash son of Teju Ram 2/450 share Nuran/Bhayan daughter son of do

Hande in spite of 5578 Mohit 2/459 Chandruy Son Kiran Parnti Ram 2/1377 Violence Chaudhary son Kiran Bajji Padu Ram Bas 2/1377 Panj Vasat gaya this mat hai ki?

2/8/2020 Paramjit Kaur Wife Harjinder Singh Son Bhajan Singh 165 Part Barkah Gagan Sharma Wife Kaur Sharma son of Sunder Kumar Sura 1/2295 smooth tarmit

Won from 4/9/2020 Ramboyant 2/1836 share

standng him 26/2295 share

headband lead

Ni of Shijvat Antriv in 26/3295

231 5610 Husband 22/9/2020 at Baljinder Singh son of Jagrup Singh son baction Singh 10/1377 part verse Gurinder Singh Son Swaran Singh Son Harjan Singh 10/377 the Harya Intakal please approve

Govt Order dated 6/2/2021 today a letter step Debt collection of duty (Regarding Office Joint Letter from Sub-Registrar Sahnewal No. PSC 671 dt. 22/12/2020 in relation to Manjit Kaur wife Sukhinder Singh near village road (O) 12/2013

Further legal 14/9/2012 Dich 2 Tim Insurance 10000/- Kutre bibhhti verim 6/2/2013 Right Earth 30/12/2020 Now Video

Go on transaction case of non-report of reduction fee in Se Price 20-40 be implemented

Bure Voucher No. 5802, dated 24-03-21 From 2/4/2021 Bhavesh Kumar son of Baldev son of 1/1836 share holder with Javnd Sukheer Kaur Wife Harpreet Singh son of Sukhdev Singh 1/1836 born in Pnija is approved.

5720 Now: 5983, Posted: 25-03-21 Private 10/4/2021 remain that myth chthathi 10/1377 Sugar 1 division and sathi 5/1377 share

Surinder Kaur wife Spinder Singh by 9/4/2021 Son Ram Singh 1918 Violence Paramjit Kaur Wife Karanji Singh so Kewal Das 1918 Part Bahak Marnala Norma so Bandhan Prasad so Mohan Lal 145

Surinder Kumar son of Ram Kisan by 20/4/2021 Son Charan Das 1918 part through Sunny Anjea son of Vd Anjea, son of Ram Narayan, 1918, participated in the transfer process

Gagan Sharma wife Anil Kumar Sharma 1918 Jindler Kumar Sharma 12295 Part through Bhupinder Kaur wife Tehil Singh son Roneak Singh 12295 share Jehat Indraj not approved

Rahabhandi Band Paidi Ghadri Karth Jayasis Sindh 8/459 Jima re dhayest vaid Pati Harisindh Jati Sindh 8/459 They are also in the media

20/5/2021 Satish Kumar Mittal Sr Raj Kumar Mittal Son Sadhu Ram Mittal 13612 Part Vakeer Kumar Mittal So Raj Kumar Mittal So Sadhu Ram Middle 13612 Part Bahak Kuldeep Singh So

24-03-21 Bhidi Stated 6/2/2021 And Manju Bala wife Amrit Kumar son Ram Lured 9/15100 part barque Sona Agarwal Wife Yogesh Agardal 9/10200 Chima Pun Bhani Simas 91020

89/4590 Part Bahak Amar Jyoti Sharma Wife Neeraj Kumar Sharma Son Sukhian Dandya 89/4980 Violence Weeraj Kumar Sharma Son Sukhian Chawla Son

571

Nabhawari-2017 2018 Pind- 17

17

Limit No:-

232 Ugmill

district-

Ludhiana

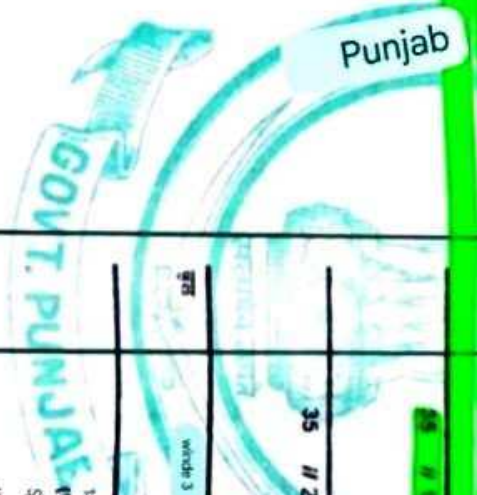
Plot	Khatoni	Owner's name and details	Name and description of cultivator	of irrigation	Movable and residue	Acrrage and Ben Se	special statement
1	2	3	4	5	6	7	8

572	59862	ਪ੍ਰੀਤਜੀਤ ਸਿੰਘ ਪ੍ਰੋਪਰਟੀ ਪ੍ਰਾਇਮਰੀ ਲਿਮਿਟਿਡ	Pro10095533015/55539	Ha 50/55539	is approved.		
36/12-21-9/12-101-34/25/22-35/121-34/172-25/21-36/1-10/2-37/5/2-6/1-35/112-12-2-201-19-20/2-212-2201253.10.800							

425	RISE	VETON	new headlines				
6176	BHIM:	1337, all	CG:06-07-23 5/8/2023 as 26/2295				
6237	2603	Fear 27-12-23 29/12/2023	Sawana Beeti Kahi Ve				

201	of 13/2/2024	on Titeva Presents	5009001	21-1-2023	Ma veldh...	268	RUNS
2774	Voucher T:09:01-24	Intkal	Son of Vikas by 24/1/2024	Arunch Prasad	Son Bhare Prasad	132296	shares

Plot No./ good/lease, number/ numbered	Khatoni Logan	Owner's name and details	Name and description of cultivator	Tehsil-	Limit	of Irrigation	Mortgage and mesles	land	Special statement
1	2	3	4	5	6	7	8		
380	13-5-2004	24	18
63234535	the 28-03-24	24	18
6331	24	18
453	24	18
6317	24	18
5450	24	18
551	24	18
552	24	18
553	24	18
554	24	18
555	24	18
556	24	18
557	24	18
558	24	18
559	24	18
560	24	18
561	24	18
562	24	18
563	24	18
564	24	18
565	24	18
566	24	18
567	24	18
568	24	18
569	24	18
570	24	18
571	24	18
572	24	18
573	24	18
574	24	18
575	24	18
576	24	18
577	24	18
578	24	18
579	24	18
580	24	18
581	24	18
582	24	18
583	24	18
584	24	18
585	24	18
586	24	18
587	24	18
588	24	18
589	24	18
590	24	18
591	24	18
592	24	18
593	24	18
594	24	18
595	24	18
596	24	18
597	24	18
598	24	18
599	24	18
600	24	18



FARD Umeen

Signature

1	2	3	4	5	6	7	8
Kheewat	Khasra	Owner's name and details	Name and description of cultivator	of irrigation	Masthead and notes	Area and	District-
No./ Goods/ No./	No./			प्रकृत	no	फैरी	Ludhiana
Leaf No	Lagan					type	
							special statement

Umarivamura Dhgr

Parsootam Lal son of Kantun Lal son of Kirpa 1/720
 Pardeep Kumar Panti Husain Lal son of Khana
 Jinder Kaur wife Manmeet Singh son Ram Ratan
 Davinder Singh son of Harjyal Singh son of Rat 1/720
 Harpreet Singh son of Gurdas Singh son of Kehar Sindh 413/36000 fr
 Jaswinder Singh son of Ajit Singh 1108 Violence

574

531322/2019 Jiudhi 13/1080 108013/540

5507-12/3/2020 How much 11/43201/4320511/2160
 Parekinda 5564 27/7/2020 Manhabhir/1216012160
 5719:5802, D 24-03-21 D 24/2021/3601360 NI 57355091 03-03-21 19/2021 001/3601980

Bahre 5736 Baredhab: 4975, G:26-02-21 Lee 20/2021 Case div7201720 ujinti ke ni
 Hindered Red 57484327:02-01-13 Fall 20/5/2021 MD 28801/2880

Dear Singh, son of Bala Sahu, the transfer by participation is approved.
 Date: ANUMAGAR 5769 2891, D: 12-07-21 MINI 3/9/20215217852178 NI 51947605-25-08-21 31/10/2021135
 Khare DI 58435008 : -16-09-21 f 22/11/2021 Anythi/1201/20G

5877 faces 667 in Dehre Hindbas, 19-04-21 date 28/1/2022 remained alive 3601/360 Diseni

deposit- 2017 201D-

limit

20

English- 32

Salivernal

District-

Ludhiana

8

Plot No./ goods/leaves, numbered	Khatoni	Owner's name and details	Name and description of cultivator	Irrigation merralade and measles	Area and of Bho	special statement
1	2	3	4	5	6	7
Lagan				No	Type	

467 30/8:702235307119 ml 10/5/2022
 36/12-2/11-9-22-10/1-34/25/2/2-35/2/1-34/11/7/2-25 12/1-30/1/1-10/2-37/5/2-6/1-35/1/1/2-12/2-20/1-19-20/2-2/12-2212313.10.800/PING HOUSING FINANCE LTD

Marriage Mera Bechav To 462519225/2/2335/1/2-122-20/1318-O with Bhal

1102022-23/10/7/13/25, 29-03-23 6/4/2023/74270 7472035/12/25

6132207608-12-22 also from 20/5/2023 to 13/5/4013540

326 22/3/2023 Rs. 10,00,000/- (M.Sandhi)
 19/3/2024 11-06-24 DVD 28/6/2024
 About 1411, Train: 11-06-24 Also 28/6/2024 Ase Dbh Bhdhbt/270
 Sometimes 1/270

6345
 19/3/2024
 11-06-24
 28/6/2024
 Sometimes 1/270

ARD certified individual



1 2 3 4 5 6 7 8

Plot No./ Khatori

Goods/Part. number/ Lagan

Owner's name and details

Boundary No.-

232 21

29/12/2023 176

Also from

Name and description of cultivator

Irrigation muou and meales

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

Numbered Lagan

Area and

special statement

Yimbha

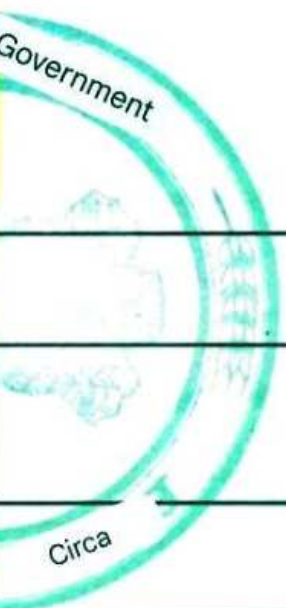
FARD Umari Engr



1	2	3	4	5	6	7	8
---	---	---	---	---	---	---	---

Plot No./ Goods/ Leaf, No./ numbered	Khatauri Lagan	Owner's name and details	Name and description of cultivator	of irrigation प्रणुय	Marmalade and measles No	Rakha and Bho type	special statement
--	-------------------	--------------------------	------------------------------------	-------------------------	-----------------------------	--------------------------	-------------------

<p>Harji Deg wife Harneet Singh son Dhan Singh 137428 4407 Chin 137428 4407 Chin Hodya photo wife Majfir Singh Patra Ram 13814 Chin Davinder Singh Pur Harjyal Singh son of Rachen 137428 4407 Chin Narminder Singh son of Harjyal Singh son of Karan synth 1407 min 4407 Chin Ajab Singh son of Am Singh son of Harbi 4407 Chin</p>							
--	--	--	--	--	--	--	--



FARD

Verified individual

577

538421/6/2019/1407/1407	2101348	Received 61 dated 24-7-18 regarding Service Center from G 23-7-18 as per	2012-13 437-440-501-504-505-524-415-417 230				
<p>5775 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5776 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5777 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5778 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5779 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5780 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5781 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5782 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5783 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5784 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5785 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5786 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5787 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5788 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5789 Methi only from 56853745.08-01-21 18/2/2021</p> <p>5790 Methi only from 56853745.08-01-21 18/2/2021</p>							

Plot No./ Khatoni

Goods/Leaf/ No/ Owner's name and details

Name and description of cultivator

of irrigation Mainside and meales

Special statement

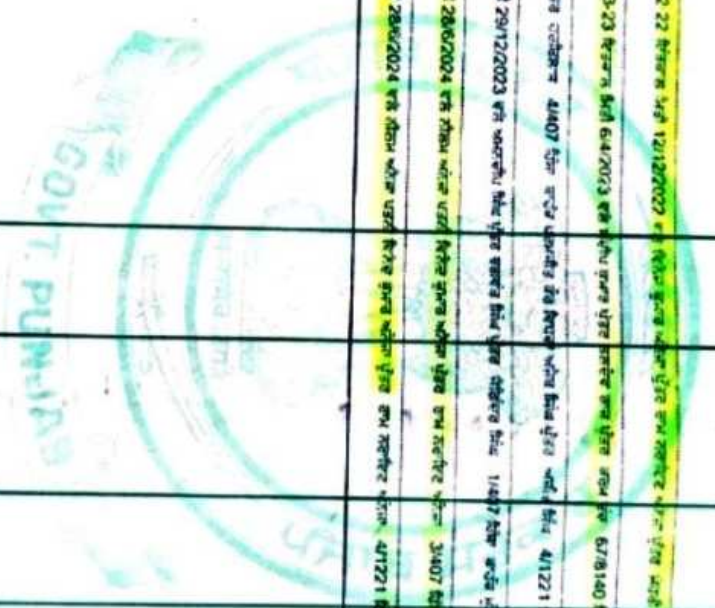
numbered Lagan

City

Vimbha

Plot No./ Khatoni	Owner's name and details	Name and description of cultivator	of irrigation	Mainside and meales	City	Special statement
30/8/20033507119	May 15-2022					
26/12/21/1922-10-34/23/217-36-21-34-1/12-25/21-30/1-10/23/1/5/12-6/1-35/12-12-2-20-12-2012-212-22	more annual pno					

578



VALID FARD

umrirmurad



1	2	3	4	5	6	7	8
Plot No./ goods/leaves, number/ Lagan	Owner's name and details	Name and description of cultivator	of irrigation	M ² Q ² S	Khasra and mesies no	Area and of earth type	special statement
1	Sarwal Rani Verma alias Kamles Rani Ni Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290					admission The statement of defendant no 1 Jaspreet Singh correct and he has no objection of the sale deed bearing no 1555 dated 26-12-2007 duly registered with the sub registrar dation is sue and declared as null and void. sale deed bearing no 1574 dated 26-12-2007 is genuine and through her attorney 1e defendant's no 4 and he has no objection of the owner by on the sale deed is confirmed in favour of the plaintiff. he also proved the the compromise dated 24-12-2008 an e x and that he has no objection of the mutation is sanctioned in favour of the plaintiff on the basis of the genuine sale deed bearing was he no 1574 dated 26-12-2007
2	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290					5. defendant no 4 surinder singh ubhi suffered a statement on behalf of himself and as attorney of his; the sale deed bearing work no 1574 dated 26-12-2007 duly registered the sub . registrar dation is genuine and the sale sub deed rescinded on favour of defendant NO . 1 is allege null and void and ch mutation is to no sanctioned in favour of the plaintiff ahe declared him owner of the property on the basis of sale proved compromise dated 24-12- 2008 as ex cl and his signatur on each page of the compromise . Since the parties have compromised the matter hence, suit of the plaintiff is decreed in form of the compromise ex pl and plaintiff is possession of the suit property fully delacted and plaintiff on the of deed executed by defendant no 3 through her general attorney defendant no 4 and the general power of attorney dated 1-5-2006 registered with sub - registrar rohit talwar and district bhuhiana executed by defendant no 3 on favor of defendant no 2 stood canceled by defendant no 3 by resvent not dated 4-12-2007 and the sale deed dated 26-12-2007 bearing warks no 1552 executed by defendant no 2 in favour of defendant no 1 on the basis of general power of attorney dated 1- 5-2006 registered warks sub - registrar rohit talwar and district bhuhiana executed by defendant no 3 in favor of defendant no 2 is declared illegal null and void and the name does not confer any right with regard to suit property defendant no 1 is also restored from any suit property on banes of sale about bear of warks no 1552 dated 26-1-2007 and defendant no 2 is also restoration from already the suit property on the basic of general power of attorney dated 1-5-2006 bearing warks no 26 registration Raikot Tehsil and District bhuhiana execute by defendant no 3 in favour of defendant no 2 the defendant are also restoration from dispossessing the plaintiff property and illegally from the suit property except in due course of law partien are left to bear their to the record
3	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290					
4	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290					
5	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290					
6	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290					
7	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290					
8	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290	Prateek Kaur wife Jagdev Singh son of Ujagar of 15/6/183 C-217290					



FARD
age

ARD certified person -

Announced
randhir verma
civil judge (r. Division)

deposit-

2017

2018 Pind -

Boundary No.-

Tehsil-

Sahnewal

25

Ludhiana

8

Plot No./ cargoleaf/ numbered	1	Khatoni number/ Lagan	2	Owner's name and details	3	Name and description of cultivator	4	of irrigation system	5	Marnale and mesles No	6	Area and type of soil	7	special statement	8
-------------------------------------	---	-----------------------------	---	--------------------------	---	------------------------------------	---	-------------------------	---	--------------------------	---	-----------------------------	---	-------------------	---

ਮੰਦੀਪ ਕੌਰ ਵੀਰੋ ਮਾਧਨ ਦੀ ਧੰਨ ਧੰਨ ਸੰਤਾ
ਮੰਦੀਪ ਕੌਰ 183 183 ਠੇਕਾ
ਮੰਦੀਪ ਕੌਰ ਵੀਰੋ ਮਾਧਨ ਦੀ ਧੰਨ ਧੰਨ ਸੰਤਾ
ਮੰਦੀਪ ਕੌਰ ਵੀਰੋ ਮਾਧਨ ਦੀ ਧੰਨ ਧੰਨ ਸੰਤਾ

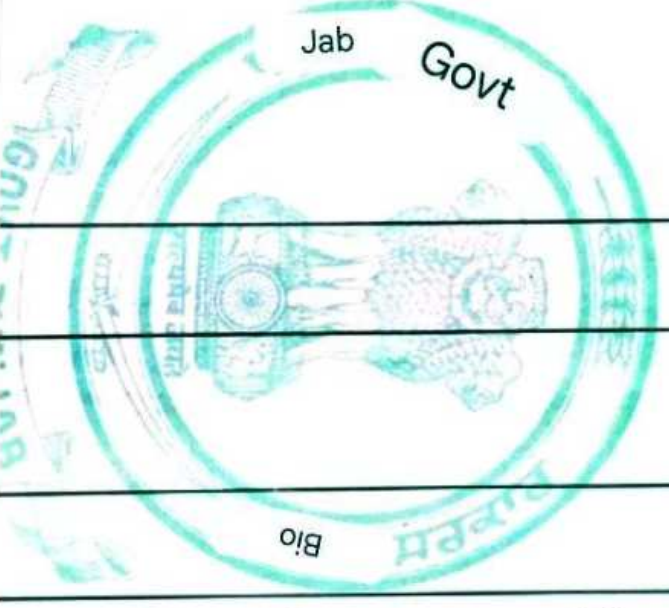
Mandeep Kaur wife Jaspreet Singh
son Hejlor Mini Bhi Pind 4/2517
Renu sister wife Madan no son Maptar Saini

Umrimara 114 others

Ludhiana

Jaspal Singh son of Dharam Singh son of Kshian Sikh
Suneh Mittal Wife Sudhiksan Kumar Mitra
Pierer Bhi Sidhans 65/6183

Manjit Kaur wife Balwinder Singh son deceased
Sindh 5/2061 K
Jatinder Singh son of Harbhans Singh son of Harbhajan
Sindh 13/2435 mi
Kulwinder Singh Sr. Harbhans Singh Sr
Uvran Synth 13/3435
Harpreet Kaur daughter of Boror Singh 1/2061
About Karwajit Kaur wife Ajmer Singh son
8/687 Jill
Gurpreet Singh son of Milkha Singh son of Raan Singh
20/2061 M
Gurpreet Singh son of Sukhwinder Singh son of Keelar
Mindh 1/2664 Recreate
Hardeep Singh son of Sukhwinder Singh son of Keelar
Sindh 11/3664 Live
Charanjit Kaur wife Surinder Singh son Hazara
Rithh 11/1832 concern



Today's S. Rampal Adrect came to this facility center serial 26943
Kall 4-8-2016 Jaan 357 11-8-2016 Get up from the race,
your Bhavdi is in the middle, my face 42/46434/5/2-6-15-16/2-
357/2-9-10-11/1-12/1 Jaga 34-7 13/1374 Vima (197
one) Prashhi is 20.00.000/- Kumawat.

271
MFI
12/5/2017

Today, the war advocate came to the office and left an R whose facility receipt no
31614 dated 21/4/2017 submitted according to which the account of village Dharamd Aud
Rain 42/464
34/15-34/16/2-34/15/2-34/16-35/1/2-35/1/10-35/1/11-35/1/2/1-35/1/2-
Day Unak 197 Bajian Jan Mein Pit 114 Bhidi 21/12/2016 Day House
Rs. 20,00,000/- Hq Corporation Bank Barach Sahnewal Now this amount
4,80,000/- sutthre dadha mein bull tak 24,80,000/- se uthu geli
dharit bharet saire son mam raj saire v. corporation d barab sahnewal pas majid sat
The 197/198 30 30 B AB

Fardadar no

chate hindbud 5258 17/10/2018 Rahe Dees Bhadak Naam Bed Ghalu Yabh 11/1832 Din Kabhi Band Katanidhi 11/1832 in which Ni

Karde Inkal 5326 dated 28/3/2019 Parminder Singh son of Ranjit Singh son of Sampurna Singh 23/2061 violence Bark Indergreet Kaur wife Amandeep Singh son of Bhagwant Singh 23/2061 due to violence

Karve Inkal 5364 Dated 13/7/2019 Siddhart Sukla son of Raninder Shukla son of Bhagwan Das 20/2061 Part Bank Subhash Chand son of Inder Sahu Parra Sahman Singh 20/2061 Due to violence

By Karde Inkal 5375 dated 21/8/2019 Sukhwinder Kaur wife Harjit Singh son of Ajah Singh 23/2061 violence outside Avtar Singh son of Gurcharan Singh son of Nan Singh 23/2061 took part only

Charde Inkal 5380 Dated 13/7/2019 Parminder Singh Son of Hira Singh 28/2061 Part Bank Tejpal 5. Singh Son of R Ram Singh Son of Pakhar Singh 28/2061 Died

Parve Inkal Ne 5403 Dated 6/9/2019 Indira Devi Wife Jo Gopal Avtar Mar Ram 79/10305 Violence Banak Jai Gopal Husband Inchara Ho 75/82440 Violence Dana Putri Indira Devi Wife Jo Gopal 79/82440 Violence Praveen Sharma Daughter Thoughts Full 235 m
Parti Indira's Wife Kaugapari Begpaj 9/8244 Gopal 798244 Part Neetu Rani Daughter Indira Devi Wife J Vpai 7982440 Part Yog Sri Parti Vikra Devi Wife J Gopal 79/82440 Violence Sada Anarch Bhar Indira Devi Wife Bhopal 70920

Karde Inkal 5427 dated 8/11/2019 at Davinder Singh son of Ajmer Singh son of Kartar Singh 61/6183 out of share Amanpreet Kaur Ji Steemee Singh son of Dastir Singh 61,6183 also share out

Bahude Inkal 5488 dated 12/3/2020 by Parminder Singh son of Ranjit Singh son of Sampurna Singh 11/916 Violence against Gagandeep Arneja son of Ravinder Kumar Arneja son of Devi Dayal 11916 Violence

Karde Inkal by 5509 dated 12/3/2020 Avtar Singh son of Gurcharan Singh son of Charman Singh 23/2061 Part Bank Manjit Singh son of Ram Singh son of Amar Singh 23/2061 violence happened



deposit-

village-

Boundary No.-

232 Tehsil-

26

District-

8

1	2	3	4	5	6	7	8
Plot No./ goods/leaves, number/ numbered	Khatoni Owner's name and details	Name and description of cultivator	HO Marauders and meselas no.	Area and of Bho type	special statement		
5221-3/8/2018 and 55/19 Bha 55-90 Bha 55-90 Bha 5518545 Bha	31/11/2020 4/9/2020 4/9/2020 5/11/2020	11/11/2021 single favorite out as 11:306111/3664					
rating2818745023006-20 Ant							

3/6/8 part This call is approved
 5683 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5707 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5865 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5966 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5967 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5968 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5969 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5970 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5971 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5972 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5973 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5974 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5975 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5976 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5977 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5978 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5979 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5980 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5981 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5982 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5983 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5984 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5985 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5986 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5987 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5988 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5989 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5990 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5991 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5992 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5993 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5994 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5995 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5996 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5997 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5998 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5999 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 6000 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021

581

196.66 Jan Bhi 33,40,000/- IDEFC FIRST
 5852 AMY 5867G-16-12-21
 596 Badmas 2020-21/10/17/99, 6-11-2021
 5966 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5967 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5968 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5969 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5970 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5971 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5972 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5973 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5974 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5975 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5976 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5977 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5978 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5979 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5980 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5981 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5982 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5983 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5984 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5985 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5986 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5987 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5988 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5989 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5990 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5991 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5992 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5993 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5994 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5995 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5996 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5997 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5998 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 5999 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021
 6000 wife sonar 20533 Bha 06-11-20 Bha 11/10/2021

Buyer Rupt No. 20 o'clock Residence Dated 13/9/2022 Today Sram Sunder Sharma attended the office and produced a Kliese Certificate dated 11/09-2002 according to which Kaba Bhude Yagni Nagar 333 16/04/2021 By Sram Sunder Sharma Son of Krishna Lal
 33,40,000/- Pay IDFC Burma Badal m FIRST BANK LTD also teamnet sub
 1 regimen K 6014 Meena: 3/21/2022 At Bhid Bank
 1thal is approved Bhi Ho:2022-23/10/21/1643, them D03-11-22
 Anecdotal evidence is acceptable Ji 6071-2022-23/10/21/210, Meena G:21-12-22 Hindi
 187/88700 part transferred ownership transfer sanctioned G
 Son of Harbhajan Singh Harbars Chan Vas Pratik Ke Upan Say Shiv Ushitis Mail Based Sarwat 45909944 Int. 18/2/23 Bd Private Lights 9
 271 did not rise from the house 23/2/2023
 Dsaur 84-7 Dineer 58/6/83 Gym Chaise Job 15.00.0000/- (So Main Form) Sure LIC HOUSING LTD Feroi Gandhi Market Ludhiana pass has become a cover.
 Load of Ek Fini Bet Ki Maas 2008-09 3971444 Dodhav Mango 34/5/2-6-15-16/2-35/12-9-10-11/1-12/1 Vile 9 Urachd 34-7 days tinda 4193 se meenndh bhav pendse un uthavan sr 70/6/83 na dhanidb
 Wife Gaandheep Kapoor son of Surjit Singh Kapoor 35/6/83 violence Rajinder Singh Bajwa son of Amrik Singh Bajwa son of Ujnah Singh 35/6/83 part approved but time preparation deposit in year 2012-13 Account No. 421464 Rajit Kapoor wife Gaandheep Kapoor son of Surjit Singh
 Kapur 35/6/87 The act of violence was done but Rajinder Singh Bajwa son of Amrik Singh Bajwa son of Ujnah Singh 35/6/83 part approved but time preparation deposit in year 2012-13 Account No. 421464 Rajit Kapoor wife Gaandheep Kapoor son of Surjit Singh
 Il sabbe pause bhari man 45/1/491 34/5/2-6-15-16/2-35/12-9-10-11/1-12/1 at 9 uski 34-7 din merodh bhav un basater kun pred bajbhar 34/8/18/9632 on Dive 35/6/83 minutes to get
 7349/26544 Rajinder Singh Bajwa son of Amrik Singh Bajwa son of Ujnah Singh 35/6/83 please allow to register violence. Warbadar approved
 Home Hindat 6133 About America TAT: 155, All D: 18-04-23 Dvadi 31/5/2023 Rahe Bhahad Vprath Baniia Uth mouth bunny 2017-18 dub dubli 102061 ji apna bio bhavati sindh padvaret sindh 10/2061 ki
 Transfer is approved

deposit- 117 2018 village- Boundary No- 232 Tehsil- district- 28

1	2	3	4	5	6	7	8
Knowl No./ Khatori	goods/beaves, number/	Owner's name and details	Name and description of cultivator	of irrigation	Marnade and meelis	Raksha and	special statement
numbered	Lagan			पद्धत	No	from	
						type	

the 1/85 share
Amarjit Kaur Parit Roop Singh ma
AND 1/18
Berna Gerna Wife Rak Raj Pasa Haveli
AND 1/18
Parasem Lal son Sandu Sai son mot
Rani 1/459 part
Sinder Kaur wife Manjit Singh son Ram R
1/459 c
Davinder Singh son of Hardeep Singh son of Naran
Me. 1/3672 Distt
Harinder Singh Son of Hardeep Singh Reddar Rai
Mash 1/3672 Conceran
Makhi Singh son of Teja Singh son of Naran Singh
26/2295 JIS

b government

583

Rate for 2012-13 is 437-440-501-504-505-524-418-417 K 230

From 21/8/2019
6/9/2019 Editor Vidhisindh 26/2295/2295
12/3/2020 B Divid 12/3/2020
1/459 Quotes
1/459
1/459

Such a band is read in the media
Jagmal Singh 1/324 share Bhupinder Kaur wife Jaseep Singh 1 son of Mahinder Singh 1/324 share Shahak Harpreet 1 Singh son of Jagraj Singh son of Anand Singh 1/182 Violence occurred

By 5308 dated 8/2/2019 Jasvir Kaur daughter of Bhag Singh Han wife of Harbhagan Singh son of Harman Singh 201377 violence Bahak Bajinder Kumar son of Pyasa Singh son of Meela Singh 201377 violence

Janav to Widow Jasbir Singh son of Baldev Singh 14/1377 Violence Hardeep Singh son of Me Sirth Jai Chasrech Mith 14/1377 Per Sindhak Bhapat 28/1377 days this education

Wife Kulddeep Sakti 41/4590 Part Bahak Sachin Kumar Gupta Son R Ramdas Ram Son Daman Ram 4/4590 Part J is

10/1377 part Bahank Jagroop Kaur wife Mukhinder Singh 10/1377 Violence occurred

By Harpreet on 27/7/2020 Singh son of Jagraj Singh son of Thach Mith 26/4401 China Sarouni RamWidhwa Boor Singh son of Jang Singh 576/12/4695 Vihni Santh Iyaa 1/459 No violence

By Manisa wife Ravinder Kumar Parit Sarpal Taran 1/459 Violence Banuk Sakhinder Singh Parit Ram 1 Sam Singh son of Kadal Singh 1/459 No violence

23/7/2020 Ram Parkes Son Teju Son Ram S. Gopi Ram 8459 Part Suresh Kataria S Ram Prakash son of Teju Ram 2/459 share Baljit Kataria son of Ram Parkash son of Teju Ram 2/459 share Nares Bhatia daughter of Ram Prakash Prajat Teju

Share Manpreet Kaur Daughter of Kiran Daughter of Ram Parkash 2/1377 Share of Nisha Chaudhary Parit Kiran Daughter of Ram Parkash 2/1377 Violence inherited Transfer Granted

Share of Bhajan Singh 1/85 share Bahk Gagan Sharma wife Kaji G Kumar Sharma son of Jasinder Kumar Sharma 1/295 Share of Parbik Kaur Wife Harjinder Singh son of Bhajan Singh 26/2295 Violence Schari Indira

By 4/9/2020 Anju Bala wife Ashwani Keshan Lal 31/1836 part Of course Sahil Kumar son Today child wife Ashani Kumar 31/5508 share Sachin Kumar Anju Bala Wife Aswani Kumar 31/5508 Part Aswani Kumar Dhur And

By 22/9/2020 Parit Rajeev Kumar son of Ramesh Kumar 26/2295 Violence through Surjit Kaur wife Gurpal Singh son Bakwant Singh 26/2295 part if transfer is allowed

Daawat : 10211

1	2	3	4	5	6	7
---	---	---	---	---	---	---

Plot No./ Khatauni
 Mail/Patti, number/ Lagan
 Owner's name and details
 Cultivator's name and details of irrigation
 Remarks and releases
 Special statement

VALID FARD
 SH verified se 12/12/2022140

155. 8/2023 SERIES
 Brightness 34/172-25/21-36/11/102-37/52-61
 3 of 125 edge House Bomb 750,000/- PT Kapalin Dutton House Bouji Ki

19/3/2024 Dhimo Nani Ma 2017-18 Se 46 Ricky6176
 17/2/2024 Distant
 Panthi 13/1530 Vision 13/1530

6331 Fikar Dated 3/6/2024 Harpreet Singh son of Boor Singh son of Jang Singh 13/2295 Part Bani Harpreet Singh Reached Jagraj Singh son of Ah Singh 13/225Part health register green. Please allow Indkan

6345 1411 Neerri: 11-06-24 Dvd
 28/6/2024 everyone
 River
 Vidhanta 1/152 Dia Weight

most populated
 Clearpress certification has become one of the

Buyer Intkai 6377 BAHU WASIKA NO: 1993 WASIKA DATE 25-07-24 Dated 20/8/2024 Indran wife Gagandeep Arjeja son Goddess Rajal 5/018 share Poonam wife Suraj Sangat son of Param Sarup Sangat 5/918 Part Sak Panjal Jai son of Sunder Sood son of Dhama

18485
 19/3/2024 Dhimo Nani Ma 2017-18 Se 46 Ricky6176
 17/2/2024 Distant
 Panthi 13/1530 Vision 13/1530

6331 Fikar Dated 3/6/2024 Harpreet Singh son of Boor Singh son of Jang Singh 13/2295 Part Bani Harpreet Singh Reached Jagraj Singh son of Ah Singh 13/225Part health register green. Please allow Indkan

6345 1411 Neerri: 11-06-24 Dvd
 28/6/2024 everyone
 River
 Vidhanta 1/152 Dia Weight

most populated
 Clearpress certification has become one of the

Buyer Intkai 6377 BAHU WASIKA NO: 1993 WASIKA DATE 25-07-24 Dated 20/8/2024 Indran wife Gagandeep Arjeja son Goddess Rajal 5/018 share Poonam wife Suraj Sangat son of Param Sarup Sangat 5/918 Part Sak Panjal Jai son of Sunder Sood son of Dhama

18485
 19/3/2024 Dhimo Nani Ma 2017-18 Se 46 Ricky6176
 17/2/2024 Distant
 Panthi 13/1530 Vision 13/1530

6331 Fikar Dated 3/6/2024 Harpreet Singh son of Boor Singh son of Jang Singh 13/2295 Part Bani Harpreet Singh Reached Jagraj Singh son of Ah Singh 13/225Part health register green. Please allow Indkan

6345 1411 Neerri: 11-06-24 Dvd
 28/6/2024 everyone
 River
 Vidhanta 1/152 Dia Weight

most populated
 Clearpress certification has become one of the

Buyer Intkai 6377 BAHU WASIKA NO: 1993 WASIKA DATE 25-07-24 Dated 20/8/2024 Indran wife Gagandeep Arjeja son Goddess Rajal 5/018 share Poonam wife Suraj Sangat son of Param Sarup Sangat 5/918 Part Sak Panjal Jai son of Sunder Sood son of Dhama

18485
 19/3/2024 Dhimo Nani Ma 2017-18 Se 46 Ricky6176
 17/2/2024 Distant
 Panthi 13/1530 Vision 13/1530

6331 Fikar Dated 3/6/2024 Harpreet Singh son of Boor Singh son of Jang Singh 13/2295 Part Bani Harpreet Singh Reached Jagraj Singh son of Ah Singh 13/225Part health register green. Please allow Indkan

6345 1411 Neerri: 11-06-24 Dvd
 28/6/2024 everyone
 River
 Vidhanta 1/152 Dia Weight

VALID FARD Verified Fard



586

Plot No./ Goods/Leaf No./ numbered	Khatouni Lagan	Owner's name and details	Name and description of cultivator	of irrigation instrument	Marmada and messes No	Area and of earth type	special statement
------------------------------------	----------------	--------------------------	------------------------------------	--------------------------	-----------------------	------------------------	-------------------

10.75	Bhasa 6.72	Muli 4.03					
(d) mine (A)		Part Vinod Kumar Anjala son of Ram Narayan Anjala S/o Mahir Ram Anma 434320				5-3 (0-26 S 1b) complete (0-33-83-95) of 3 Basantiar	4545
		Alam Anjala wife Vinod Kumar Anjala siter Ram Narayan Anjala Surold Part				5-3 (0-26 S 1b) complete (0-33-83-95) of 3 Basantiar	4545
		Pram Singh son of Harbhajan Singh son of Sit 29/6480 Three				18-0 (0-91-5-43)	4590
		Jagpreet Singh son of Nagar Singh son ofINDER Singh 1432 min				18 0 bhat (0 0)Dalia 91 No.543 4651	4618
		Maddan Lal Kapoor Sr. TEK Chand Kapoor Sr				Madar unapproved	4628
		Ladna Ram Kapoor 1/240 part				18 karni 0 Female (0 Vibhav 91 Aith 5.43	4642
		Balinder Kumar son of Karjlan Lal son Pader Ubb 1/144 min				Sotair didn't make it possible	4652
		Mandeep Kaur wife Saraj Singh son Mukhtiar Singh 1/288 bhare					4670
		Davinder Singh son of Manjit Singh son of Anur Nith 1/72 District					4689
		Manje Kaur wife Saeeda Singh son Jagmal Singh 1/4320 dhays					4694
		Tapinderpal Kaur wife Jasvir Singh son Jaginder Singh 1/4320 Part					4715
		Bekender Singh son of Darsan Singh son of Chharam Singh 1/216 m					4696
		Kala Rani wife Nand Lal son Havell Ram Dalia 1/54 Chig					4720
		Davinder Kaur wife Hajura Singh son Inder Singh 13/1080 min					4735
		Mandeep Kaur wife Jaspreet Singh son preet Singh Beasidat Village Mandour 13/1080 Part					4746
		Avinder Singh Sr. Sander Singh Sr					4771
		Nandu Singh 1/180 min					4805
		Ranj Kumar son of Balveer Dutt son of Javind Red 1/360 part					4834
		Harjit Kaur wife Surjit Singh son Kartar Singh 1/1440 concern					4934
		Purbhaji Kaur daughter of Ram Singh son of Mukhercha Mind 1/360 T					4940
		Bhupinder Kaur daughter of Kesar Singh son of Dase Singh 1/1080 min					4970
		Gurpreet Kaur daughter of Mohan Singh son of Chaman Ram 1/1080 M					5021-
		Satis Kumar Mittal son of Raj Kumar Mittal					5025-
							5028
							5027



FARD Umarikarara Ing transferred ownership

5/2/2011
 197
 197

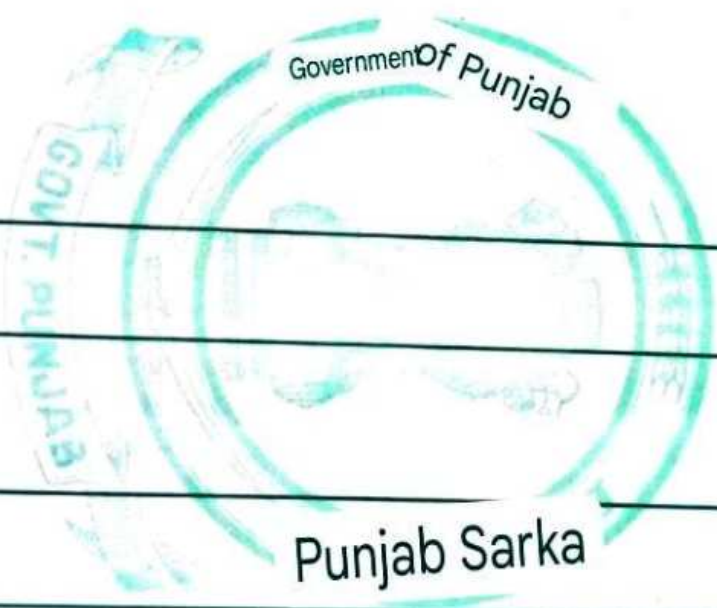
1	2	3	4	5	6	7	8
Plot No./ goods/leaves numbered	Khatoni number/ Lagan	Owner's name and details	Name and description of cultivator	of irrigation प्रण	Mainside and messies No	Area and Type फै	special statement

Balwinder Kaur Wife Son Mohr VAID
Anandpreet Kaur Parit Charan
Dit Ghor With 173/12000
Development district son Arvid Parjod Parra Ja
but 1/60 again
Deen dat puttan baal chet pretra parastam det

FARD

Verified individual

Wid Pralash Sahana Sr. Namak Chand Sharma Sr
41336000 Units
Dajit Kaur wife Swaran Singh son Munna
1480 S/N
Swarna Devi wife Mohan Lal son Rand Lal
1360 ecologic
Pardeen Kumari wife Sandeep Kumar son
Khow from him 1360
73240 share with Bajit Bala Nayak wife
Saraj Kad Nayak son Raj Kiset
Simajit Singh son of Gabind Singh son of Dec
1480 in
Parveen Kumari son of Sehan Lal son of Latha Ram
1540 min
Chamandeep Singh son of Jarnel Singh son of Alesh
154 Chin
Palwinder Jansid Premi Jasminder Singh Sr
Ajit Singh 1708 share
Gardoop Kaur daughter of Ram Singh son of Maninder Singh
1780 N/R
Berna Sharma wife Tiaak Raj son Harbans
Bone 1720 min
Amandeep Singh Sto Bhagwant Singh Sto
Joginder Singh 1360 share
Harjinder kabhe son of Dursaran Singh son of Meastan
Sindh 23/1080 win



REETI GULLATI WIFE SUDHIR GULLATI
Latter Part Meter East 3504 TQH
Parasotami Lal son of Kasturi Lal son of Kirap
Ram 1720 part
Pardeep Kumari daughter Husean Lal son Kala
Ubh 7480 China
Sinder Kaur wife Manjit Singh son Ram Ratan
12760 min

FARD

Verified individual



1	2	3	4	5	6	7	8
Plot No./ Khatouni	Goods/Pat. Number	Owner's name and details	Name and description of cultivator	Irrigation	Movable and masses	Area and type	special statement
numbered	Lagan			फायदा	No	City	

Devidoor Singh son of Hardeep Singh son of Rajan
Up to 412/36000
A supported mythi 1/108

Attested individual

5384 mini 21/8/2019/1270
550) 12/2/2020/143011/2160 5564 Private 27/7/2020/12601/20
But in 2/4/2021360 from Bihar 9/4/20211/360/360180

of part. Please accept the objection
74432702-01-13
for singh son Bhara Singh 1/1440 th libal is approved.
Jinas 6760 : 7891, 12-07-21 Bhijj-9/22121752178 G

Ajit Mein 5843 5008 : 16-09-21 22/11/20211201/120G
5877667, latest 1/3001/360 of 19-04-2121/2022

Verdader 44 Mc Hen
Until 36/11/2-21/1-9/12-10/1-35/21/1-34/25/2-25/21-36/11-10/2-37/5/2-6/1-4/17-2-35/11/2-12/2-20/1-35/23
Mittal Beto Raj Kumar Mittal son of Sadhu Ram Mittal in the name Jab J. Harjyadhvi 2013-14 Seat 429/47 173-734/481-440/484-501 1/553-535/503 Vote 2007-084213 2017-18 Hi Vit Raj Kumar son of padhu Ram 21% shareholding
45/84/99-466/507-469/510-531/580-534/583-535/584-536/585 Selection-%,1563
Correctable. Wardbader approved G
5748 in Badde Vrnak- Baturi Rami Samvat: 0, D: 205/2021 like this also
22-03-21 Private Bam Singh 6532 share transfer is approved.
At home in Hindans 5988 Lover Samvat: 2021-22/1021/7825, Samina Internal: 02-03-22 10/8/2022
Gurcharan Singh son of Amar 54356 Participated in transfer approved

if Benda Regal 467 Karp Residency Date 30/8/2022 A file service today
36/11/2-21/1-9/12-10/1-34/25/2-25/21-36/11-10/2-37/5/2-6/1-35/11/2-12/2-20/1-19-20/2-21/2-22
Center No. 35307719 10/5/2022 Received 1 As per Registrar Harmandeep Singh Son of Gurcharan Singh Son Singh's Harpreet Kaur wife Ratan Singh son Amar Singh Bahaola Bara No. Khadara 1310,890/- PNB HOUSING FINANCE LTD
125 of Amr Jabar 1310,890/- U Samb

The transfer is 6038 BARE AVIR DHAN: 2022-23/1021/1964, ALL INTERS: 06-12-22 12/12/2022 Son of Ritesh Aneja Ram Narayan Aneka son of Mohn Ram Aneja 1/360 shares of course Rishi Devi wife Bakjwanda's son Guls Mehar 360 allowed in Pare Hirubas

VVAI ID FA RD Certified Farda

deposit-

village-

Boundary No:-

Tehsil-

district-

1 2 3 4 5 6 7 8

34

Plot No./ goodsleaves, numbered	Khatouni number	Owner's name and details	Name and description of cultivator	Irrigation Mammade and meales Punqs	No	Bho's disaster	special statement
---------------------------------------	--------------------	--------------------------	------------------------------------	--	----	-------------------	-------------------

326	27/3/2023	16251932 413/36000 10.00.000/- (Excess)					
-----	-----------	---	--	--	--	--	--

135/201 (4-13)	8	2022 2021/1021/03275	29/03/23				
----------------	---	----------------------	----------	--	--	--	--

6132	20/12/2023	20/12/2023	20/12/2023				
------	------------	------------	------------	--	--	--	--

house hold	1/20	29/12/2023	1/20				
------------	------	------------	------	--	--	--	--

6250	19/3/2024	2774	09-01-24				
------	-----------	------	----------	--	--	--	--

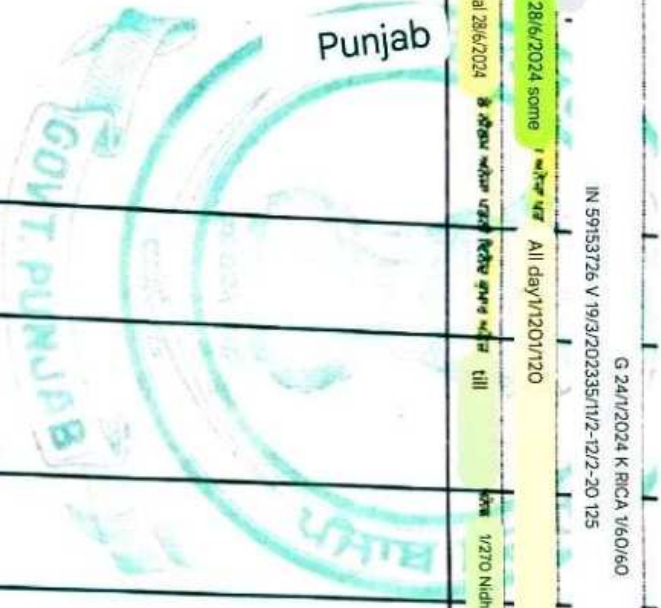
6344	19/3/2024	756,000/-	Private				
------	-----------	-----------	---------	--	--	--	--

6345	14/12/2024	1411	11-06-24				
------	------------	------	----------	--	--	--	--

Internal	28/6/2024	28/6/2024	Internal				
----------	-----------	-----------	----------	--	--	--	--

589

Punjab



VALID FARD

umimmurad



Demonstration Number: 3021

Page No: 5

Senior team: 125

Employee Name Designation: Harpreet Kaur, Copy Operator, Fardkendra Sahamul

Copy is correct as per computer sales record.

SUMMARY OF REVENUE RECORD TAKEN FROM SUB REGISTRAR THE SAHNEWAL ON 20-08-24

SR	KHEWAT NO	KHATOONI NO	MALAK	MURABA/KHASRA NO	RAQBA	INTKAL NO	PAGE NO.	REMARKS
1	469/440 9.60 Mall	510	Dynamic Casting Pvt. New Delhi Hissa 1031/13770 Vinod Kumar Aneja S/o Narayan Aneja Hissa 25/2754 Neelam Aneja W/o Vinod Kumar Aneja Hissa 14/1377	34//17/2 34//25/2/1	6-19 035-15.71 Unauthorized Colony 3-15 Unauthorized Colony	4533- 4534 4545- 4548- 4549		Sold to 66 residents
2	531/501 Total 10.75 Mall 6.72	580	Dynamic Casting Pvt. New Delhi Hissa 159721/342000 Sandeep Kumar S/o Baldev Raj Hissa 13/720 Vinod Kumar S/o Ram Narayan Hissa 43/4320 Neelam Aneja W/o Vinod Kumar Hissa 13/1080	35/11/2 35/12/2	6-4 0-31-36.31 Unauthorized 5-3 0-23-5.16 Unauthorized Colony	4534 4544 4545 4548 4550 4551 4565		

For Garden City Residentials
Welfare Society
President

For Garden City Residentials
Welfare Society
General Secretary

Am revised A. 2
82

Summary of REVENUE RECORD TAKEN FROM SUB REGISTRAR THE SAHNEWAL ON 21-08-24

Amendment A-2
83 Page-1

SR	KHEWAT NO	KHATOONI NO	MALAK	MURABA/ KHASRA NO	RAQBA	INTKAL NO	PAGE NO.	REMARKS
1	330/322 Total 1.20 mall	384	Dynamic Casting Pvt. New Delhi Hissa 6967/902191 & 41637/61270	7/21/2	1-17 0-9035.84 Khalas Chahi	2871 2872		
2	235/218		Dynamic Casting Pvt. New Delhi Hissa 9632782921/22429407000 & 11143219524240270125	37/6/2	4-16 024-28.11 Gair Mumkin House	4698 4712		
3			Dynamic Casting Pvt. New Delhi.			4742 4894		
4	447/417 Total 2.37 mall 1.4800	487	Dynamic Casting Pvt. New Delhi Hissa 733/3192	4 Knal 4 Marla 21 Air 24.60 Majrua 4 Knal 4 Marla 21 Air 24.60 Majrua	4643 4650 4656	4656 4663 4664		

For Garden City Residentials
Welfare Society

[Signature]
President

For Garden City Residentials
Welfare Society

[Signature]
General Secretary

5	234/218	250	Dynamic Casting Pvt. New Delhi Hissa 963278921/22429407000	2 Kite 6 Kna1 4 Marla 0 Hectare 31 Air	6-4(0-31-36.31)	4731 4732	4742 4894 4895		
6	234/218	251	Dynamic Casting Pvt. New Delhi Hissa 2100073/7723625 9632782921/22429407000 1144321952424040270125	37/6/2	4-16 0-24-28.11 Unauthorized House	517 Order of the Court			

**For Garden City Residentials
Welfare Society**
[Signature]
President

**For Garden City Residentials
Welfare Society**
[Signature]
General Secretary

Summary of REVENUE RECORD TAKEN FROM SUB REGISTRAR THE SAHNEWAL ON 22-08-24

Annexure-A3
 In n stilla
 85
 A-3

SR	KHEWAT NO	KHATOONI NO	MALAK	MURABA/KHASRA NO	RAQBA	INTKAL NO	PAGE NO.	REMARKS
1	531/501 Total 10.75 Mall 6.72 Swayi 4.03	580	Dynamic Casting Pvt. New Delhi Hissa 159721/342000 Sandeep Kumar S/o Baldev Raj Hissa 13/720 Vinod Kumar Aneja S/o Ram Narayan Aneja Hissa 43/4320 Neelam Aneja W/o Vinod Aneja Hissa 13/1080	35/11/2 13/720 35/12/2	6-4 0-31-36.31 Unauthorized 5-3 0-26-5.16 Unauthorized Colony	4534 4544 4545 4548 4550 4551		Sold to 66 residents
2	469/440 Total 9.60 Mall	510	Dynamic Casting Pvt. New Delhi Hissa 1031/13770 Vinod Kumar S/o Ram Narayan Hissa 25/2754 Neelam Aneja W/o Vinod Kumar Hissa 14/1377	34/17/2 34/25/2/1	6-19 0-35-15.71 Unauthorized Colony 3-15 0-18-96.96 Unauthorized Colony	4533 4534 4545 4548 4549		

For Garden City Residentials
 Welfare Society
 President

For Garden City Residentials
 Welfare Society
 General Secretary

3	458/429 Total 7.28 Mall 4.5500 Swayi	499	Dynamic Casting Pvt. New Delhi Hissa 1460627/63252750 Sandeep Kumar S/o Bladev Raj Hissa 8087/622710 Neelam Aneja W/o Vinod Kumar Aneja Hissa 23/1530 & 13/765	36/1/2 36/2/1/1 36/9/2/2	5-18 0-29-84.56 Khals Chahi 0-19 0-4-80.56 Khals Chahi 0-15 0-3-79.39 Khals Chahi	4534 4548 4604 4616 4628 4642 4689		
4	531/501 Total 10.75 Mall 6.72	580	Dynamic Casting Pvt. New Delhi Hissa 159721/342000 Sandeep Kumar S/o Bladev Raj Hissa 13/720 Vinod Kumar Aneja S/o Ram Narayan, Neelam Aneja W/o Vinod Kumar Hissa 43/4320 & 13/1080	35/11/2 35/11/2 35/12/2	6-4 0-31-36.31 Unauthorized Colony 5-3 0-26-5.16 Unauthorized Colony	4534 4544 4545 4548 4550 4551		
5	534/504 Total 9.02 Mall 5.6400 Swayi	583	Dynamic Casting Pvt. New Delhi Hissa 159721/342000 Sandeep Kumar S/o Bladev Raj Hissa 13/720 Vinod Kumar Aneja S/o	35/23	4-Mall 0-22-25.71 Unauthorized Colony	4534 4548 4616 4628 4642 4689		

For Garden City Residentials
Welfare Society

President

For Garden City Residentials
Welfare Society

General Secretary

86
2

			Ram Narayan, Neelam Aneja W/o Vinod Kumar Hissa 1/78 & 1/78		4735 4771 4805 4834 4885 4886 4887 4888 4897 4909 4910 4934 4940 4944 4945 4987 5027 5088 5117			
6	556/524 Total 10.72 Mall 6.7	613	Dynamic Casting Pvt. New Delhi Hissa 2650994617/750548700 Sandeeep Kumar S/o Bladev Raj Hissaa 107- 1628 Vinod Kumar Aneja S/o Ram Narayan, Neelam Aneja W/o Vinod Kumar	35/19 23/2442 &13/1321	9-12(0-48-56.23) unauthorized Colony	4628 4642 4689		
				35/20/2 & 1-7 0-6-82.91 Unauthorized Colony	4715 4720 4735			

For Garden City Residentials
Welfare Society

President

For Garden City Residentials
Welfare Society

General Secretary

87
(3)

List Of Residents To Whom Plots have been Sold By Dynamic Casting By Dynamic Infrastructure and his Alliance Dated 20-08-2024

SR NO.	INTKAL NO.	DATE	FROM	TO WHOM SOLD	PAGE NO.
1	5389	06-09-2019	Dynamic Casting	Kamljeet Kaur W/o Bachittar Singh	
2	4129	14-07-2011	Dynamic Casting	Brijesh Kumar S/o Bishan Lal	
3	6038	06-12-2022	Vinod Kumar S/o Ram Narayan	Rinky Devi W/o Shakti Mandal	
4	6344	28-06-2024	Neelam Aneja W/o Vinod Kumar	Bindia W/o Abhishek kumar	
5	6345	28-06-2024	Neelam Aneja W/o Vinod Kumar	Pooja Sukheja W/o Sachin Sukheja	
6	5819	01-10-2021	Shweeta Gulati D/o Sudhir Gulati	Gagandeep Aneja S/o Ravinder Kumar	
7	5820	01-10-2021	Astha Gulati D/ Sudhir Gulati	Geeta Sharma D/o Vinod Dutt	
8	4129	14-07-20211	Dynamic Casting	Brijesh Kumar S/o Bishan Dass	
9	5860	03-01-2022	Ritu Gulati W/o Sudhir Gulati	Satish Anejaa W/o Ravinder Kumar Aneja	
10	5907	24-09-2022	Sandeep Kumar S/o Baldev Raj	Sunny Singh S/o Bachan Singh	
11	6038	12-12-2022	Vinod Kumar Anjeja S/o Ram Narayan	Rinky Devi W/o Shakti Mandal	
12	6110	06-04-2023	Sandeep Kumar S/o Baldev Raj	Prem Lata Nagpal W/o Rajinder Kumar Nagpal	
13	6344	28-06-2024	Neelam Aneja W/o Vinod Kumar Aneja	Bindia W/o Abhishek Kumar	
14	6345	28-06-2024	Neelam Aneja W/o Vinod Aneja	Pooja Shukheja W/o Sachin Sukheja	

For Garden City Residentials
Welfare Society

[Signature]
President

For Garden City Residentials
Welfare Society

[Signature]
General Secretary

List Of Residents To Whom Plots have been Sold By Dynamic Casting By Dynamic Infrastructure and his Alliance Dated 21-08-2024

SR NO.	INTKAL NO.	DATE	FROM	TO WHOM SOLD	PAGE NO.
1	3001	25-10-2018	Dynamic Casting Dynamic Casting Dynamic Casting	Piyush Aneja S/o Sandeep Kumar	
2	3421/21	06-10-2022		Naresh Kumar S/o Vishwa Mitter	
3	5647	27-11-2020		Kulwant Kaur W/o Harinder Singh	
4	5659	22-12-2020		Bhagwan Dass S/o Mange Ram	
5	5705	18-03-2021		Jagpreet Singh S/o Jagpal Singh	
6	5871	21-01-2022		Satish Aneja S/o Ravinder Kumar Aneja	
7	5901	15-02-2022		Kanta W/o Vinod Kumar	
8	4698			Vishwa Mitter S/o Tej Bahadur	
9	4895			Vishwa Mitter S/o Tej Bahadur	

For Garden City Residentials
Welfare Society

H. S. Bhatia
President

For Garden City Residentials
Welfare Society

P. S. Bhatia
General Secretary

List Of Residents To Whom Plots have been Sold By Dynamic Casting By Dynamic Infrastructure and his Alliance Dated 21-08-2024

SR NO.	INTKAL NO.	DATE	FROM	TO WHOM SOLD	PAGE NO.
1	5819	01-10-2021	Shweta Gulati W/o Sudhir Gulati	Gagandeep Aneja S/o Ravinder Kumar	
2	5820	01-10-2021	Astha Gulati W/o Sudhir Gulati	Geeta Sharma W/o Vinod Dutt	
3	4129	14-07-2011	Dynamic Castig	Brijesh Kumar S/o Bisan Dass	
4	5860	03-01-2022	Ritu Gulati W/o Sudhit Gulati	Satish Aneja W/o Ravinder Aneja	
5	5907	24-02-2022	Sandeep Kumar S/o Baldev Raj	Sunny Singh S/o Bachan Singh	
6	6110	06-04-2023	Sandeep Kumar S/o Baldev Raj	Prem Lata W/o Rajinder Nagpal	
7	6344	28-06-2024	Neelam Aneja W/o Vinod Kumar Aneja	Bindia W/o Abhishek Kumar	
8	6345	28-06-2024	Neelam Aneja W/o Vinod Kumar Aneja	Pooja Sukheja W/o Sachin Kumar	
9	5389	06-09-2019	Dynamic Casting	Kamaljeet Kaur W/o Bachittar Singh	
10	4129	14-07-2011	Dynamic Casting	Brijesh Kumar S/o Bishan Lal	
11	5835	21-10-2021	Dynamic Casting	Ritu Gulati W/o Sudhir Gulati	
12	6136	31-05-2023	Sandeep Kumar S/ Baldev Raj	Gagandeep Kaur W/o Komal Singh	
13	6233	24-11-2023	Sandeep Kumar S/o Baldev Ran	Vinod Mehto S/o Jangu Mehto	
14	4739		Dynmic Casting	Harpreet Singh S/o Rattan Singh	
15	5298	15-01-2019	Sandeep Kumar S/o Baldev Raj	Pooja Sethi W/o Narinder Sethi	

For Garden City Residentials

Welfare Society

President

For Garden City Residentials

Welfare Society

General Secretary

Annexure A7
 Annexure A7 (21)

Page-1

Registration for Regularization of Unauthorized Colonies / Plots / Buildings

APPLICATION NUMBER	<u>Application Code</u> 553310
Registered as	Plot
Registration of	Residential
Plot Development Charges	Garden city
Type of Regularization	KULWANT KAUR
Name of Colony	W/O HARINDER SINGH
Name of Applicant	9646007782
Father name of Applicant	H.NO-52-A, CHARAN STREET NEAR NEV.
Mobile Number	
Address	
Old Application Number	430
Plot Number	Lodhiana
District	Lodhiana East
Tehsil	DHARAUR
Village	
Area (In Sq Yd)	360
Development Charges	21850
Total Cost	21850
Amount	<u>Payment Details</u>
Payment Status	25200.00
Date	DD/Challan/Online clearance is pending
Place	(For Office use only)
Disclaimer: The information and draft submitted by the applicant shall be subject to verification. Once submission of application is not qualified for regularization, the applicant is bound to re-submit the application. If any information provided by the applicant is found false/incorrect at any stage, the regularization/com pending status shall stand withdrawn and penal action against the applicant shall be initiated.	Signature

30-10-2020



600

92



ਪੰਜਾਬ PUNJAB

B 399927

B 399927

<p>ਬੈਨਾਮ ਜਾਇਦਾਦ ਰਕਬਾ 200 ਵਰਗ ਗਜ਼ ਵਾਕਿਆ (ਗਾਰਡਨ ਸਿਟੀ ਕਲੋਨੀ) ਧਰੋਤ ਕਿਸਮ ਰਿਹਾਇਸ਼ੀ ਪਲਾਟ, ਸਬਦ: 703</p>	<p>ਬਦਲੇ 4,76,000/- ਰੁਪਏ, ਚਾਰੋਂ ਡੀ.ਡੀ. ਰਕਮ 4,76,000/- ਰੁਪਏ, ਏਰੀਆ ਕੋਡ ਨੰ. 0093/0007</p>	<p>ਅਸਟਾਮ (4%) 19,100/- ਰੁਪਏ, ਕਿੱਤੇ- 7 ਨੰਬਰ: 2538, ਮਿਤੀ: 29-10-2020, ਕ੍ਰਿਪਲ ਸਿੰਘ ਅਸਟਾਮ ਫਰੇਸ ਸਾਰਨੇਵਾਲ ਲੁਧਿਆਣਾ 10000(B399927)+5000(D729437)+1000X4(K514511-14)+100(AL237605)</p>
---	---	---

ਜੋ ਕਿ ਡਾਇਨਾਮਿਕ ਕਾਸਟਿੰਗ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਜਿਸਦਾ ਨਾਂ ਨਾਮ ਡਾਇਨਾਮਿਕ ਇਨਫਰਾ ਡਵੈਲਪਰਜ ਪ੍ਰਾਈਵੇਟ

ਲਿਮਿਟਿਡ, ਪਤਾ 30/27 ਬੀਸਟ ਪਟੇਲ ਨਾਗਰ, ਫਸਟ ਫਲੋਰ, ਨਿਉ ਦਿੱਲੀ, ਹੈ ਰਾਜੀ ਰਵੀ ਕੁਮਾਰ ਸੇਨੀ ਪੁੱਤਰ ਸ੍ਰੀ

ਸ਼ਾਮ ਲਾਲ ਸੇਨੀ ਜਿਸਦਾ ਆਧਾਰ ਨੰਬਰ: 2530-0216-6587 ਹੈ ਜਿਸਨੂੰ ਮਤਾ ਨੰਬਰ 14 ਮਿਤੀ: 26-08-2020

ਰਾਹੀਂ ਕੰਪਨੀ ਦਾ ਹੇਠ ਲਿਖਿਆ ਪਲਾਟ ਬੈ ਕਰਨ ਦਾ ਅਧਿਕਾਰ ਹੈ, ਉਪਰੋਕਤ ਮਤਾ ਅੱਜ ਤੱਕ ਕਾਇਮ ਹੈ ਇਸ ਮਤੇ ਨੂੰ

ਕੰਪਨੀ ਨੇ ਕੈਸਲ ਕਰਕੇ ਕੋਈ ਹੋਰ ਮਤਾ ਨਹੀਂ ਪਾਇਆ, ਦਾ ਬਾਇਆ ਜਾਂ। ਜੋ ਕਿ ਪਲਾਟ ਨੰਬਰ: 430 ਰਕਬਾ 200

ਵਰਗ ਗਜ਼, ਜਿਸਦੀਆਂ ਹੱਦਾਂ ਇਸ ਪ੍ਰਕਾਰ ਹਨ ਪੂਰਬ ਵੱਲ ਰਸਤਾ 60 ਫੁੱਟ ਚੌੜਾ ਬਕਦਰ, 30 ਫੁੱਟ, ਪੱਛਮ ਵੱਲ

ਗੁਆਦੀ ਸਿਧਾਰਥ ਸੁਕਲਾ ਬਕਦਰ 30 ਫੁੱਟ, ਉੱਤਰ ਵੱਲ ਗੁਆਦੀ ਰਵਿੰਦਰ ਸਿੰਘ ਬਕਦਰ 60 ਫੁੱਟ, ਦੱਖਣ ਵੱਲ

ਪੇਜ ਨੰਬਰ 1



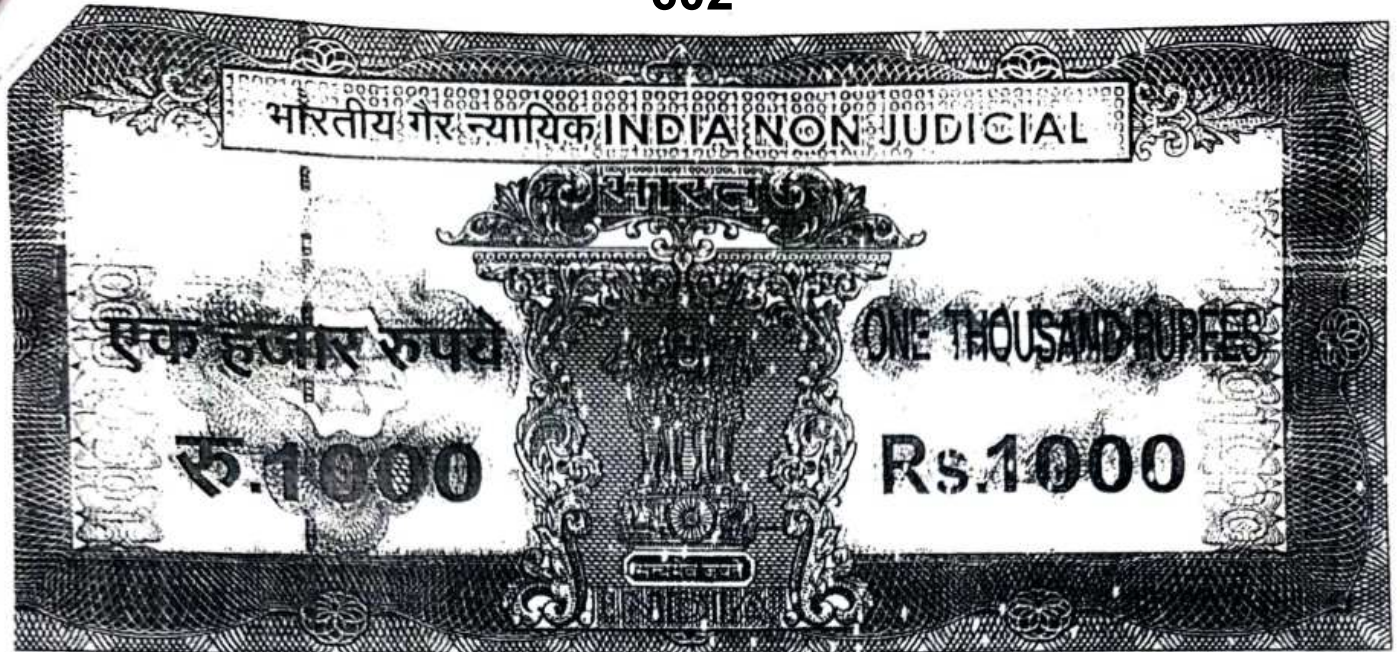
ਗਬ ਪੰਜਾਬ PUNJAB

K 514512

ਰਜਿਸਟਰੀ ਵਿੱਚ ਦਰਜ ਸਾਰੇ ਤੱਥ ਸਹੀ ਹਨ ਅਤੇ ਕੁਝ ਵੀ ਛਿਪਾਕੇ ਨਹੀਂ ਰੱਖਿਆ ਗਿਆ। ਰਜਿਸਟਰੀ ਵਿੱਚ ਦਰਜ ਨੰਬਰਾਨ ਖਸਰਾ ਕਿਸੇ ਡੇਰੇ/ਧਾਰਮਿਕ ਅਦਾਰੇ ਨਾਲ ਸਬੰਧਤ ਨਹੀਂ ਹਨ। ਇਸ ਪਲਾਟ ਮੁੰਤਕਿਲਾ ਕਰਨ ਸਬੰਧੀ ਕਿਸੇ ਅਦਾਲਤ ਵਲੋਂ ਕੁਕ੍ਰਮ ਬੰਦੀ ਨਹੀਂ ਹੈ ਅਤੇ ਨਾਂ ਹੀ ਕਿਸੇ ਐਕਟ ਅਤੇ ਸਰਕਾਰ ਵਲੋਂ ਜਾਰੀ ਹਦਾਇਤਾਂ ਦੀ ਉਲੰਘਣਾ ਕਰਕੇ ਪਲਾਟ ਮੁੰਤਕਿਲਾ/ਟਰਾਂਸਫਰ ਕੀਤਾ ਜਾ ਰਿਹਾ ਹੈ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਕੁਲੈਕਟਰ ਰੋਟਾਂ ਮੁਤਾਬਿਕ ਏਰੀਆ ਕੋਡ ਨੰਬਰ ਅਤੇ ਅਬਾਦੀ ਦਾ ਖ਼ਾਮ ਠੀਕ ਦਰਜ ਕੀਤਾ ਗਿਆ ਹੈ। ਸਾਨੂੰ ਦੇਵਾਂ ਧਿਰਾ ਨੂੰ ਰਜਿਸਟਰੇਸ਼ਨ ਐਕਟ 1908 ਦੀ ਧਾਰਾ 82 ਸਬੰਧੀ ਵੀ ਜਾਣਕਾਰੀ ਹੈ, ਕਿ ਜੇਕਰ ਕੋਈ ਵੀ ਗਲਤ ਤੱਥ ਦਰਜ ਕਰਕੇ ਰਜਿਸਟਰੀ ਤਸਦੀਕ ਕਰਵਾਈ ਗਈ ਹੈ ਤਾਂ ਇਸ ਧਾਰਾ ਅਧੀਨ 7 ਸਾਲ ਤੱਕ ਦੀ ਸਜ਼ਾ ਵੀ ਹੋ ਸਕਦੀ ਹੈ। ਰਜਿਸਟਰੀ ਵਿੱਚ ਦਰਜ ਸਾਰੇ ਤੱਥਾਂ ਸਬੰਧੀ ਅਸੀਂ ਦੇਵੇਂ ਧਿਰਾ ਪੂਰੀ ਤਰਾਂ ਸੁਮੇਵਾਰ ਹਾਂ। ਇਹ ਪਲਾਟ ਮਿਉਂਸਪਲ ਹਦੂਦ ਦੇ ਅੰਦਰ ਨਹੀਂ ਹੈ, ਇਹ ਪਲਾਟ ਪੁੱਡਾ/ ਸਥਾਨਕ ਸਰਕਾਰ ਵਲੋਂ ਪ੍ਰਵਾਨਤ ਸੁਦਾ ਹੈ ਇਸ ਪਲਾਟ ਦਾ ਸੀ. ਐਲ. ਯੂ. ਨੰਬਰ/ਮੰਨਜ਼ੂਰੀ ਸਬੰਧੀ ਨੋਟੀਫਿਕੇਸ਼ਨ ਨੰਬਰ ਨਹੀਂ ਹੈ, ਇਹ ਪਲਾਟ ਪੁੱਡਾ/ ਸਥਾਨਕ ਸਰਕਾਰ ਤੋਂ ਐਨ. ਓ. ਸੀ./ ਰੈਗੂਲੇਰਾਈਜ਼ੇਸ਼ਨ ਵਾਰਾਉਣ ਲਈ ਅਪਲਾਈ ਕੀਤਾ ਹੈ।

ਪੇਜ ਨੰਬਰ 4

(Signature)



ਜ਼ਾਬ ਪੰਜਾਬ PUNJAB

K 514511

ਡੀ.ਡੀ. ਨੰਬਰ: 016912 ਮਿਤੀ: 19-10-2020 ਰਕਮ: 4,76,000/- ਰੁਪਏ, ਆਈ.ਡੀ.ਬੀ.ਆਈ. ਬੈਂਕ ਬ੍ਰਾਂਚ ਫਿਰੋਜ਼
ਗਾਂਧੀ ਮਾਰਕੀਟ ਲੁਧਿਆਣਾ ਵਸੂਲ ਕਰ ਲਈ ਹੈ। ਸਾਮਣੇ ਸਬ ਰਜਿਸਟਰਾਰ ਸਾਹਿਬ ਸਾਰਨੇਵਾਲ (ਜਿਲਾ ਲੁਧਿਆਣਾ)
ਕੋਈ ਰਕਮ ਨਹੀਂ ਲੈਣੀ। ਇਤਕਾਲ ਦਾਖਲ ਖਾਰਜ ਬਾਇਆ ਦੀ ਗੈਰ ਹਾਜ਼ਰੀ ਵਿੱਚ ਕਰ ਦਿਤਾ ਜਾਵੇ ਕੋਈ ਉਜਰ ਨਹੀਂ
ਹੋਵੇਗਾ। ਬੈਂਕੀ ਪਲਾਟ ਦੇ ਕੁੱਲ ਹੱਕ ਖਰੀਦਾਰ ਦੇ ਹੱਕ ਵਿਚ ਬਦਲ ਦਿੱਤੇ ਹਨ ਅਤੇ ਖਰੀਦਾਰ ਪੂਰਨ ਮਾਲਕ ਤੇ
ਕਾਬਜ ਹੋ ਗਿਆ ਹੈ। ਬਾਇਆ ਜਾਂ ਬਾਇਆ ਦੇ ਹੱਕੀਆਂ ਦਾ ਕੋਈ ਵਾਸਤਾ ਨਹੀਂ ਰਿਹਾ। ਇਸ ਪਲਾਟ ਸਬੰਧੀ ਕੋਈ ਕੇਸ
ਕਿਸੇ ਵੀ ਅਦਾਲਤ ਵਿਚ ਨਹੀਂ ਚੱਲ ਰਿਹਾ ਅਤੇ ਪੈਂਡਿੰਗ ਨਹੀਂ ਹੈ, ਅੱਜ ਤੋਂ ਪਹਿਲਾਂ ਇਸ ਪਲਾਟ ਨੂੰ ਵੇਚਣ ਦਾ ਸੌਦਾ ਕਿਸੇ
ਹੋਰ ਨਾਲ ਨਹੀਂ ਕੀਤਾ, ਕੋਈ ਕਰਜਾ ਇਸ ਪਲਾਟ ਤੇ ਬਕਾਇਆ ਨਹੀਂ ਹੈ। ਅਗਰ ਕਿਸੇ ਨੁਕਸ ਮਲਕੀਤੀ ਜਾਂ ਕਾਨੂੰਨੀ
ਜਾਂ ਕਿਸੇ ਦੇ ਉਜਰ ਦੇ ਨਾਲ ਕਬਜਾ ਖਰੀਦਾਰ ਦੇ ਹੱਥੋਂ ਨਿਕਲ ਜਾਵੇ ਤਾਂ ਖਰੀਦਾਰ ਦੀ ਬੈਂਕੀ ਸਾਰੀ ਰਕਮ ਤੇ ਹਰਜੇ
ਖਰਚੇ ਹਰ ਕਿਸਮ ਵਾਸਤੇ ਬਾਇਆ ਦੀ ਜਾਤ ਜਾਇਦਾਦ ਜੁੰਮੇਵਾਰ ਹੋਵੇਗੀ। ਭਾਰਤੀ ਰਜਿਸਟਰੇਸ਼ਨ ਐਕਟ 1908 ਦੀ
ਧਾਰਾ 82 ਤਹਿਤ ਸੁਰਟੀਫਿਕੇਟ/ਸਵੈ ਘੋਸ਼ਣਾ ਅਸੀਂ (ਦੋਵੇਂ ਧਿਰਾਂ ਬਾਇਆ ਅਤੇ ਮੁਸ਼ਤਰੀ) ਤਸਦੀਕ ਕਰਦੇ ਹਾਂ ਕਿ

ਪੇਜ ਨੰਬਰ 3



ਬ ਪੰਜਾਬ PUNJAB

D 729437

ਗੁਆਂਦੀ ਕਮਲੇਸ਼ ਰਾਨੀ ਬਕਦਰ 60 ਫੁੱਟ, ਵਿੱਚੋਂ ਖਾਤਾ ਨੰਬਰ 235/251, 234/250 ਖਸਰਾ ਨੰਬਰ 37//4, 37//5/1, 37//6/2, 37//26, 37//3/1, 37//3/3 ਜਮਾਬੰਦੀ ਸਾਲ 2017-18 ਵਾਕਿਆ ਪਿੰਡ ਧਰੋੜ (ਗਾਰਡਨ ਸਿਟੀ ਕਲੋਨੀ) ਰੱਦਬਸਤ ਨੰਬਰ 232 ਸਬ ਤਰਿਸੀਲ ਸਾਹਨੇਵਾਲ ਤਹਿ: ਵਾ ਜਿਲਾ ਲੁਧਿਆਣਾ ਦੀ ਉਕਤ ਕੰਪਨੀ ਮੁਤਾਬਕ ਕਾਜਜਾਤ ਮਾਲ ਰਿਕਾਰਡ ਰਾਹੀਂ ਮਾਲਕ ਤੇ ਕਾਬਜ ਹੈ। ਇਹ ਪਲਾਟ ਹਰ ਕਿਸਮ ਦੇ ਭਾਰ ਤੇ ਝਗੜੇ ਤੇ ਰਹਿਤ ਹੈ। ਉਪਰੋਕਤ ਪਲਾਟ ਦੀ ਐਪਲੀਕੇਸ਼ਨ ਨੰਬਰ: 553310 ਮਿਤੀ: 30-10-2020 ਰਾਹੀਂ ਰੈਗੁਲਾਈਜੇਸ਼ਨ ਹੋ ਚੁੱਕੀ ਹੈ। ਲੁਣ ਬਾਇਆ ਕੰਪਨੀ ਨੇ ਉਪਰੋਕਤ ਪਲਾਟ ਸਮੇਤ ਸਾਰੇ ਜੱਕ ਹਕੂਕ ਸਬੰਧਤ ਜੱਕ ਰਸਤੇ ਜਾਤ ਦਾਖਲੀ ਖਾਰਜੀ ਇਤ ਆਦਿ ਬਦਲੇ 4,76,000/- ਰੁਪਏ (ਅੱਖਰੀ ਚਾਰ ਲੱਖ ਛਿੱਤਰ ਹਜਾਰ ਰੁਪਏ) ਅੱਧੇ ਜਿਸਦੇ 2,38,000/-ਰੁਪਏ ਹੁੰਦੇ ਹਨ ਪਾਸ ਕੁਲਵੰਤ ਕੋਰ (ਅਧਾਰ ਨੰਬਰ: 3655-9937-9274)(ਪੈਨ ਨੰਬਰ:DZCPK2411K) ਪਤਨੀ ਸ: ਹਰਿੰਦਰ ਸਿੰਘ ਪੁੱਤਰ ਸ: ਮਿਲਖਾ ਸਿੰਘ ਵਾਸੀ ਮਕਾਨ ਨੰਬਰ 52-ਏ, ਥਰੀਕੇ, ਲੁਧਿਆਣਾ ਨੂੰ ਸੈ ਕਤਈ ਕਤਕੇ ਕਬਜਾ ਦੇ ਦਿੱਤਾ ਹੈ। ਬੈ ਦੀ ਜਾਰੀ ਰਕਮ 4,76,000/- ਰੁਪਏ ਬਾਇਆ ਨੇ ਰਾਹੀਂ

ਪੇਜ ਨੰਬਰ 2



ਬ ਪੰਜਾਬ PUNJAB

K 514514

ਇਸ ਲਈ ਇਹ ਸ਼ੈਲੀ ਦੇਰਾਂ ਧਿਰਾਂ ਦੇ ਕਰਿਣ ਅਨੁਸਾਰ ਲਿਖ ਦਿੱਤਾ ਕਿ ਸੰਨਦ ਰਹੇ, ਲਿਖਣ ਪਿਛੋਂ ਏਰਾਂ ਧਿਰਾਂ ਨੂੰ

ਸੁਣਾ ਸਮਝਾ ਦਿੱਤਾ ਜਿਹਨਾਂ ਨੇ ਸੁਣ ਸਮਝਕੇ ਠੀਕ ਪ੍ਰਵਾਨ ਕੀਤਾ, ਮਿਤੀ: 11-11-2020

DRAFTED BY
 11/11/2020
 RAJPAL SINGH
 Advocate
 Distt. Courts, Ludhiana

ਗਵਰਨਰ
 M. J. Singh
 District Magistrate
 District Court
 Ludhiana
 ਡਿਪਟੀ ਮੈਜਿਸਟਰ ਜਨਰਲ
 ਡਿਪਟੀ ਮੈਜਿਸਟਰ ਜਨਰਲ ਡਵੈਲਪਮੈਂਟ ਪ੍ਰਾਈਵੇਟ
 ਲਿਮਿਟਿਡ ਚਾਰਜ ਰਵੀ ਕੁਮਾਰ ਸੇਨੀ
 ਆਫ਼ੀਸ ਨੰ: 2530-0216-6587
 ਪੈਨ ਨੰਬਰ: AAACD0238G
 ਮੋਬ: ਨੰ: 93566-227112

ਖਰੀਦਦਾਰ
 ਕੁਲਵੰਤ ਕੌਰ
 Kulwant Kaur

ਗਵਰਨਰ
 Rachpal Singh Nambardar
 Vill. Nandpur, Sahnewal
 Distt. Ludhiana

(Signature)



ਪੇਜ ਨੰਬਰ 5



PUNJAB

B 399927

Merubh Salti Sawadh 200 NDA Jan Dwavidha (Monastery City Colony) Dharor Type Residential Plot, Subd: 703	Reduced 4,76,000/- Tupte, Karti Ho.D. 4,76,000/- Rs., Area Code No. 0093/0007	Astab (4%) 19,100/- Tubhapte, Winde- 7 Qn: 2538, Bhd: 29-10-2020, Kripal Singh Ashtam Fros Sarkeran Ludhiana. 10000(8399927)+5000(0729437)-1 1000X4(K514511-14)+100(AL237605)
---	--	---

Which is Dynamic Casting Private Limited whose new name is Dynamic Infra Developer Pvt

Ltd., Address 30/27 East Patel Nagar, First Floor, New Delhi, Hai Ranhi Ravi Kumar Soni S/O Sri 1 Sabh Hal
Meti

Titm Bhapav Ghan: 2530-0216-6587 ke Nimarnu Bhang Sanghat 14 भीरी: 26-08-2020 of the

Company vide The following is the right to do on the plot, the above resolution has been

maintained till date, the company has consulted and found no other resolution, yes. Which is plot number: 430 rakba

200 square yards, the boundaries of which are as follows Eastward road 60 feet wide Bakdar, 30 feet,

West side Gudhi Siddhardh Shukla Bakdar 30 feet North Gufi Ravinder Singh Bakdar 60 feet, South

पेन नंबर 1

[Handwritten signature]



National Punjab PUNJAB

K 514512

All the facts entered in the registry are correct and nothing has been concealed. The

numbers listed in the registry do not belong to any dera/religious institution. There

is no court order regarding the transfer of this plot, nor is the plot being transferred/transferred

in violation of any act or instructions issued by the government. Apart from this, according to the collector

rates, the area code number and the name of the population have been entered correctly.

Both parties are also aware of Section 82 of the Registration Act 1908, that if the registration

has been verified by entering any false facts, the punishment may be up to 7 years. We are fully responsible for all

the facts recorded in the registry. This plot is not within municipal limits, this plot is Pudda/ Local

owned by the approved land. This plot was government. L. U. No./Approval Notification is

not No., this plot has been constructed/N. from Local Govt. oh C./ has applied for regularization.

Page No. 4 #



shta Punjab PUNJAB

K. 514511

B. G. Date: 016912 Date: 19-10-2020 Date: 4,76,000/- Tushte, Bhari B. B. conditions Chaiv

Ghush has recovered from Divetta Gandhi Market Ludhiana. Samane Sub Registrar Sahib Sahnewal

(District Ludhiana) did not take any amount, There will be no fee if the transfer is made in the absence of

the applicant. The total rights of the vacant plot have been transferred in favor of the

buyer and the buyer has become the full owner. Baia or Baia's rights have no issue. No case related

to this plot is pending in any court and there is no padding, no agreement to sell this plot

has been made with anyone else, no loan is outstanding on this

plot. If any defect, whether proprietary or legal, or possession with one's fee, passes out of the hands of the purchaser.

then the property of the bailee shall be liable for the entire amount of the bailee's bail and all costs of any

kind. Certificate/Self-declaration under Section 82 of the Tenancy Registration Act 1908 We (both parties) certify that

Page no 1 | 4



₹ Punjab PUNJAB

0 729437

Account No. 235/251 234/250 Khasra No. 37/14, 377/5/1,377/6/2,377/26, 377/3/1,377/3/3 Bell

M5 2017- 18 Vidha Pinda Parvat

(Garden City Colony) Boundary No. 232 Sub Tehsil Sahnewal Teh: Wa District Ludhiana

According to the said company, the owner is occupied through the goods records. This plot is devoid of

all kinds of weight and conflict. The above plot has been regularized through application

number: 553310 dated: 30-10-2020. Now Baya Company has transferred all the rights

related to the above plot including caste entry- Marji Eku etc. in exchange for Rs.

3655-9937-9274) (Peth No: DZCER2411K) Wife S: Harinder Singh Son S: Milkha Singh

resident of House No. 52-A, Thrikke, Ludhiana has been given possession of C. The entire

amount of Rs.4,76,000/- was deposited through pen 2

|



d Punjab PUNJAB

K 514514

Therefore, this banama was written according to the agreement of the parties, that it should remain valid, after writing it to both the parties

Heard and explained to those who heard and understood correctly. Date: 11-11-2020

DRAFTED BY
[Signature] 09/11/2020
 Mr. Y. SINGH
 Dist. Courts, Ludhiana

the left:
M. S. Soni
 A mix of 2 Infra Develop Pvt
 cegam, Letchari Ravi Kumar Soni
 2530-029-4527 Path
 Sanghar: AAACD0238G
 मोबा : 93566-227112

the buyer
 buff stick
[Signature]

the right:
 Rashpal Singh
 Rachpal Singh Mambardar
 Vill Nandpur, Sahnewat
 Dist. Ludhiana

[Signature]



Page number



सत्यमेव जयते

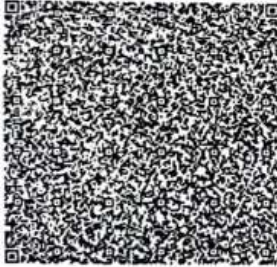
INDIA NON JUDICIAL
610
Government of Punjab

e-Stamp

Amreem A-8

Page (97)

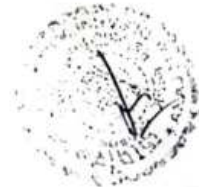
Certificate No.	: IN-PB04382899301467P
Certificate Issued Date	: 26-Sep-2017 11:08 AM
Certificate Issued By	: pbseedugs
Account Reference	: NONACC (BK)/ pbcorbk02/ SAHNEWAL/ PB-LD
Unique Doc. Reference	: SUBIN-PBPBCORBK0208589587481967P
Purchased by	: BALWANT SINGH
Description of Document	: Article 23 Conveyance
Property Description	: VILLAGE DHAROUR HADBAST NO 232 DISTT LUDHIANA
Consideration Price (Rs.)	: 4,75,000 (Four Lakh Seventy Five Thousand only)
First Party	: MS DYNAMIC INFRA DEVELOPERS PVT LTD
Second Party	: MADAN SINGH S O SABHA PATI SINGH
Stamp Duty Paid By	: MADAN SINGH S O SABHA PATI SINGH
Stamp Duty Amount(Rs.)	: 28,500 (Twenty Eight Thousand Five Hundred only)



.....Please write or type below this line.....

[Handwritten signature]

maclan sml.



VO 0006791.953

Statutory Alert:

1. The authenticity of this Stamp Certificate should be verified at "www.sholestamp.com". Any discrepancy in the details on this Certificate and as available on the website renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

[Handwritten signature]

ਮਾਲੀਅਤ 4,75,000/-ਰੁਪਏ, ਰੁਬਰੂ ਕੁਝ ਨਹੀਂ ਲੈਣਾ,
ਵਸੂਲ ਕੀਤੇ 4,75,000/-ਰੁਪਏ,

ਅਸਟਾਮ 28,500/-ਰੁਪਏ ਦਾ e-stemp No. IN 04382899301467P DT. 26-9-2017

ਨੂੰ ਕਾਰਪੋਰੇਸ਼ਨ ਬੈਂਕ ਅਨਾਜ ਮੰਡੀ ਸਾਹਨੇਵਾਲ ਬਰਾਂਚ ਵਿਚੋਂ ਲਿਆ।

ਜੇ ਕਿ ਮੈਸ: ਡਾਇਨਾਮਿਕ ਇਨਫਰਾ ਡਿਵੈਲਪਰਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ, ਪਤਾ 30/27 ਈਸਟ ਪਟੇਲ ਨਗਰ, ਫਸਟ ਫਲੋਰ, ਨਿਊ ਦਿੱਲੀ, ਹੈ ਰਾਹੀਂ ਮੈਨੇਜਰ ਰਵੀ ਕੁਮਾਰ ਸੋਨੀ ਪੁੱਤਰ ਸ੍ਰੀ ਸ਼ਾਮ ਲਾਲ ਸੋਨੀ ਵਾਸੀ ਮਕਾਨ ਨੰਬਰ 3595, ਗਲੀ ਨੰਬਰ 5 ਚੇਤ ਸਿੰਘ ਨਗਰ ਲੁਧਿਆਣਾ ਜਿਸਦਾ (PAN NO. BGCPS9690F) ਹੈ, ਜਿਸਨੂੰ ਮਤਾ ਮਿਤੀ 11-3-2014 ਰਾਹੀਂ ਕੰਪਨੀ ਦਾ ਹੇਠ ਲਿਖਿਆ ਪਲਾਟ ਬੈ ਕਰਨ ਦਾ ਅਧਿਕਾਰ ਹੈ, ਉਪਰੋਕਤ ਮਤਾ ਅੱਜ ਤੱਕ ਕਾਇਮ ਹੈ ਇਸ ਮਤੇ ਨੂੰ ਕੰਪਨੀ ਨੇ ਕੈਂਸਲ ਕਰਕੇ ਕੋਈ ਹੋਰ ਮਤਾ ਇਸ ਪਲਾਟ ਸਬੰਧੀ ਨਹੀਂ ਪਾਇਆ ਜਿਸਦੀ ਜਿੰਮੇਵਾਰੀ ਰਵੀ ਕੁਮਾਰ ਸੋਨੀ ਦੀ ਹੈ, ਦਾ ਬਾਇਆ ਹਾਂ। ਜੇ ਕਿ ਇਕ ਪਲਾਟ ਨੰਬਰ 423 ਰਕਬਾ 200 ਵਰਗ ਗਜ਼ ਇਸ ਪਲਾਟ ਦੇ ਉੱਤਰ ਗੁਆਂਢੀ ਬਕਦਰ 60 ਫੁੱਟ, ਦੱਖਣ ਗੁਆਂਢੀ ਬਕਦਰ 60 ਫੁੱਟ, ਪੂਰਬ ਰਸਤਾ 60 ਫੁੱਟ ਚੌੜਾ ਬਕਦਰ 30 ਫੁੱਟ, ਪੱਛਮ ਗੁਆਂਢੀ ਬਕਦਰ 30 ਫੁੱਟ, ਵਿਚੋਂ (1) ਖੇਵਟ ਨੰਬਰ 218 ਖਤੌਨੀ ਨੰਬਰ 236 ਖਸਰਾ ਨੰਬਰ 37//4, 37//5/1, 37//6/2, 37//26, ਵਾ (2) ਖੇਵਟ ਨੰਬਰ 242 ਖਤੌਨੀ ਨੰਬਰ 272 ਖਸਰਾ ਨੰਬਰ 34//23/2, 34//24, 37//3/2, 37//7, 37//8, 37//9, 37//12/2, 37//13, 37//14, ਬਰੂਏ ਜਮਾਬੰਦੀ ਸਾਲ 2012-2013 ਵਾਕਿਆ ਪਿੰਡ ਧਰੌੜ (ਅਬਾਦੀ ਗਾਰਡਨ ਸਿਟੀ ਕਲੋਨੀ) ਹਦਬਸਤ ਨੰਬਰ 232 ਸਬ ਤਹਿਸੀਲ ਸਾਹਨੇਵਾਲ, ਜਿਲਾ ਲੁਧਿਆਣਾ ਦੀ ਉਕਤ ਕੰਪਨੀ ਮੁਤਾਬਕ ਕਾਗਜ਼ਾਤ ਮਾਲ ਰਾਹੀਂ ਮਾਲਕ ਤੇ ਕਾਬਜ ਹੈ। ਇਹ ਪਲਾਟ ਹਰ ਕਿਸਮ ਦੇ ਭਾਰ ਤੇ ਝਗੜੇ ਤੋਂ ਰਹਿਤ ਹੈ। ਹੁਣ ਬਾਇਆ ਕੰਪਨੀ ਦੇ ਅਧਿਕਾਰਾਂ ਮੁਤਾਬਿਕ ਉਕਤ ਪਲਾਟ ਸਮੇਤ ਸਾਰੇ ਹੱਕ ਹਕੂਕ ਸਬੰਧਤ ਹੱਕ ਰਸਤੇ ਜਾਤ ਦਾਖਲੀ ਖਾਰਜੀ ਇਤ ਆਦਿਕ ਬਦਲੇ 4,75,000/-ਰੁਪਏ (ਅੱਖਰੀ ਚਾਰ ਲੱਖ ਪਜੱਤਰ ਹਜ਼ਾਰ ਰੁਪਏ) ਜਿਸਦੇ ਅੱਧੇ 2,37,500/-ਰੁਪਏ ਹੁੰਦੇ ਹਨ ਪਾਸ ਮਦਨ ਸਿੰਘ ਪੁੱਤਰ ਸਭਾ ਪਤੀ ਸਿੰਘ ਪੁੱਤਰ ਇੰਦਰਦੇਵ ਸਿੰਘ ਵਾਸੀ ਮਕਾਨ ਨੰਬਰ 135 ਵਾਰਡ ਨੰਬਰ 16 ਪਿੰਡ ਗੋਬਿੰਦਗੜ੍ਹ ਸਬ ਤਹਿਸੀਲ ਸਾਹਨੇਵਾਲ, ਜਿਲਾ ਲੁਧਿਆਣਾ ਬੈ ਕਤਈ ਕਰਕੇ ਕਬਜਾ ਦੇ ਦਿੱਤਾ ਹੈ। ਬੈ ਦੀ ਸਾਰੀ ਰਕਮ 4,75,000/-ਰੁਪਏ ਬਾਇਆ ਨੇ ਇਸ ਵੇਰਵੇ ਨਾਲ ਰਕਮ 15,000/-ਰੁਪਏ ਨਕਦ ਵਸੂਲ ਕੀਤੇ ਤੇ ਰਕਮ 2,20,000/-ਰੁਪਏ ਦਾ ਚੈਕ ਨੰਬਰ 182606 ਮਿਤੀ 25-9-2017 ਸਟੇਟ ਬੈਂਕ ਆਫ ਇੰਡੀਆ ਸਾਹਨੇਵਾਲ, (ਜਿਲਾ ਲੁਧਿਆਣਾ) ਬਰਾਂਚ ਦਾ ਤੇ ਰਕਮ 2,40,000/-ਰੁਪਏ ਦਾ ਚੈਕ ਨੰਬਰ 043903 ਮਿਤੀ 25-9-2017 ਐਕਸਿਸ ਬੈਂਕ ਲਿਮ: ਮੁੰਡੀਆਂ ਕਲਾਂ ਲੁਧਿਆਣਾ ਬਰਾਂਚ ਦਾ ਬਾਇਆ ਵਸੂਲ ਕਰ ਲਏ ਹਨ। ਸਾਮਣੇ ਜੁਆਇੰਟ ਸਬ ਰਜਿਸਟਰਾਰ ਸਾਹਿਬ ਸਾਹਨੇਵਾਲ (ਜਿਲਾ ਲੁਧਿਆਣਾ) ਕੋਈ ਰਕਮ ਨਹੀਂ ਲੈਣੀ। ਇੰਤਕਾਲ ਦਾਖਲ ਖਾਰਜ ਬਾਇਆ ਦੀ ਗੈਰ ਹਾਜ਼ਰੀ ਵਿੱਚ ਕਰ ਦਿਤਾ ਜਾਵੇ ਕੋਈ ਉਜਰ ਨਹੀਂ ਹੋਵੇਗਾ। ਬੈ ਕੀਤੇ ਪਲਾਟ ਦੇ ਕੁੱਲ ਹੱਕ ਖਰੀਦਾਰਾਂ ਦੇ ਹੱਕ ਵਿਚ ਬਦਲ ਦਿੱਤੇ ਹਨ ਅਤੇ ਖਰੀਦਾਰ ਪੂਰਨ ਮਾਲਕ ਤੇ ਕਾਬਜ ਹੋ

98-A

ਗਿਆ ਹੈ। ਬਾਇਆ ਜਾਂ ਬਾਇਆ ਦੇ ~~6412~~ ਦਾ ਕੋਈ ਵਾਸਤਾ ਨਹੀਂ ਰਿਹਾ। ਖਰੀਦਾਰ ਪੰਜਾਬ ਅਰਬਨ ਡਿਵੈਲਪਮੈਂਟ ਅਥਾਰਟੀ (ਪੁੱਡਾ) ਅਤੇ (ਐਸ ਟੀ ਪੀ) ਵਲੋਂ ਦਿੱਤੀਆਂ ਹਦਾਇਤਾਂ ਦੀ ਉਲੰਘਣਾ ਨਹੀਂ ਕਰਨਗੇ, ਅਤੇ ਪਲਾਟ ਦਾ ਗੇਟ ਜੋ ਪਲਾਟ ਅੱਗੇ ਲੰਘਦੀ ਸੜਕ ਹੈ ਨਾਲੋਂ 1-1/2 ਫੁਟ ਉੱਚਾ ਹੋਵੇਗਾ, ਵੱਧ ਜਾਂ ਘੱਟ ਨਹੀਂ ਹੋਵੇਗਾ। ਅਗਰ ਕਿਸੇ ਨੁਕਸ ਮਲਕੀਤੀ ਜਾਂ ਕਾਨੂੰਨੀ ਜਾਂ ਕਿਸੇ ਦੇ ਉਜਰ ਦੇ ਨਾਲ ਕਬਜਾ ਖਰੀਦਾਰ ਦੇ ਹੱਥੋਂ ਨਿਕਲ ਜਾਵੇ ਤਾਂ ਖਰੀਦਾਰ ਦੀ ਬੈ ਦੀ ਸਾਰੀ ਰਕਮ ਤੇ ਹਰਜੇ ਖਰਚੇ ਹਰ ਕਿਸਮ ਵਾਸਤੇ ਬਾਇਆ ਜੁੰਮੇਵਾਰ ਹੋਵੇਗਾ। ਇਸ ਲਈ ਇਹ ਬੈਨਾਮਾ ਦੋਹਾਂ ਧਿਰਾਂ ਦੇ ਕਹਿਣ ਅਨੁਸਾਰ ਲਿਖ ਦਿੱਤਾ ਕਿ ਸੰਨਦ ਰਹੇ, ਲਿਖਣ ਪਿਛੋਂ ਦੋਹਾਂ ਧਿਰਾਂ ਨੂੰ ਸੁਣਾ ਸਮਝਾ ਦਿੱਤਾ ਜਿਹਨਾਂ ਨੇ ਸੁਣ ਸਮਝਕੇ ਠੀਕ ਪ੍ਰਵਾਨ ਕੀਤਾ, ਭਾਰਤੀ ਰਜਿਸਟਰੇਸ਼ਨ ਐਕਟ 1908 ਦੀ ਧਾਰਾ 82 ਤਹਿਤ ਸਰਟੀਫਿਕੇਟ/ਸਵੈ ਘੋਸ਼ਣਾ ਅਸੀਂ (ਦੋਵੇਂ ਧਿਰਾਂ ਬਾਇਆ ਅਤੇ ਮੁਸ਼ਤਰੀ) ਤਸਦੀਕ ਕਰਦੇ ਹਾਂ ਕਿ ਰਜਿਸਟਰੀ ਵਿੱਚ ਦਰਜ ਸਾਰੇ ਤੱਥ ਸਹੀ ਹਨ ਅਤੇ ਕੁਝ ਵੀ ਛਿਪਾਕੇ ਨਹੀਂ ਰੱਖਿਆ ਗਿਆ। ਰਜਿਸਟਰੀ ਵਿੱਚ ਦਰਜ ਨੰਬਰਾਨ ਖਸਰਾ ਕਿਸੇ ਡੇਰੇ/ਧਾਰਮਿਕ ਅਦਾਰੇ ਨਾਲ ਸਬੰਧਤ ਨਹੀਂ ਹਨ। ਇਸ ਜ਼ਮੀਨ ਮੁੰਤਕਿਲ ਕਰਨ ਸਬੰਧੀ ਕਿਸੇ ਅਦਾਲਤ ਵਲੋਂ ਹੁਕਮ ਬੰਦੀ ਨਹੀਂ ਹੈ ਅਤੇ ਨਾਂ ਹੀ ਕਿਸੇ ਐਕਟ ਅਤੇ ਸਰਕਾਰ ਵਲੋਂ ਜਾਰੀ ਹਦਾਇਤਾਂ ਦੀ ਉਲੰਘਣਾ ਕਰਕੇ ਜ਼ਮੀਨ ਮੁੰਤਕਿਲ/ਟਰਾਂਸਫਰ ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਕੁਲੈਕਟਰ ਰੇਟਾਂ ਮੁਤਾਬਿਕ ਏਰੀਆ ਕੋਡ ਨੰਬਰ ਅਤੇ ਅਬਾਦੀ ਦਾ ਨਾਂਮ ਠੀਕ ਦਰਜ ਕੀਤਾ ਗਿਆ ਹੈ। ਸਾਨੂੰ ਦੋਵਾਂ ਧਿਰਾਂ ਨੂੰ ਰਜਿਸਟਰੇਸ਼ਨ ਐਕਟ 1908 ਦੀ ਧਾਰਾ 82 ਸਬੰਧੀ ਵੀ ਜਾਣਕਾਰੀ ਹੈ, ਕਿ ਜੇਕਰ ਕੋਈ ਵੀ ਗਲਤ ਤੱਥ ਦਰਜ ਕਰਕੇ ਰਜਿਸਟਰੀ ਤਸਦੀਕ ਕਰਵਾਈ ਗਈ ਹੈ ਤਾਂ ਇਸ ਧਾਰਾ ਅਧੀਨ 7 ਸਾਲ ਤੱਕ ਦੀ ਸਜਾ ਵੀ ਹੋ ਸਕਦੀ ਹੈ। ਰਜਿਸਟਰੀ ਵਿੱਚ ਦਰਜ ਸਾਰੇ ਤੱਥਾਂ ਸਬੰਧੀ ਅਸੀਂ ਦੋਵੇਂ ਧਿਰਾਂ ਪੂਰੀ ਤਰਾਂ ਜੁੰਮੇਵਾਰ ਹਾਂ। ਮਿਤੀ:-

26.9.2017

DRAFTED BY

[Signature]
 Amarjit Singh Advocate
 Dist. Court, Ludhiana.

ਗਵਾਹ
[Signature]

RAJINDER SINGH
 (Numberdar)
 District Office, Ludhiana

ਬਾਇਆ

ਮੈਸ: ਡਾਇਨਾਮਿਕ ਇਨਫਰਾ ਡਵੈਲਪਰਜ਼
 ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਡ, ਗਾਂਗੀ ਮੈਨੇਜਰ
 ਰਵੀ ਕੁਮਾਰ ਸੋਨੀ
 ਮੋਬ: ਨੰ: 93566-22711

[Signature]

ਗਵਾਹ

[Signature]
 ਪਿੰਟੂ ਯਾਲਾ

[Signature]
 Pintu yalla

ਖਰੀਦਾਰ:- ਮਦਨ ਸਿੰਘ

ਮੋਬ: ਨੰ: 98156-09825

[Signature]
 madan s



613

Value 4,75,000/-Rs., Rs.
4,75,000/- Rs.

Bhamtabh 28,500/- Vashte Ra e-stamp No. IN 04382899301467P DT. Taken from
Corporation Bank Anaj Mandi Sahnewal Branch on 26-9-2017.

Which Mess: Dynamic Infra Developers Private Limited, Address 30/27 East Patel Nagar, First Floor, New Delhi, Road Manager Ravi Kumar Soni Son of Mr. Sham Lal Soni Resident of House No. 3595, Street No. 5 Chet Singh Nagar Ludhiana whose (PAN NO. BGCPS9690F), which has the right to sell the following plot of the company through the resolution dated 11-3-2014, the above resolution is valid till date, the company has canceled this resolution and no other resolution is found regarding this plot which is the responsibility of Ravi Kumar is from Soni, Da Baya is. Which is a plot number 423 area 200 square yards of this plot north neighbor boundary 60 feet, south neighbor boundary 60 feet, east road 60 feet wide boundary 30 feet, west neighbor boundary 30 feet, out of (1) Khewat No. 218 Khatouni No. 236 Capacity Rughat 37//4, 37//5/1, 37//6/2, 37//26, Ha (2) Bhedrit Sanghat 242 Dhadeli Sanghat 272 Dhamga Sanghat 34//23/2, 34//24, 37//3/2, 37//7, 37//8, 37//9, 37//12/2, 37//13, 37//14, Ghavrishte Sanghanti Mal 2012-2013 Davibha Pind Parnez (Population Garden City Colony) Hadbast No. 232 Sub Tehsil Sahnewal, District Ludhiana is owned and occupied by the said company through paper goods. This plot is devoid of any weight and conflict. Now, according to the rights of the said company, all the rights related to the said plot including caste, entry, exclusion, etc., in exchange for Rs. 4,75,000/- (the last four lakhs and seventy-five thousand rupees) of which half is Rs. 2,37,500/- pass Madan Singh son of Sabha. Pati Singh, son of Inderdev Singh, resident of House No. 135, Ward No. 16, Village Gobindgarh Sub Tehsil Sahnewal, District Ludhiana has been given possession. Bai's total amount is Rs.4,75,000/- Baia collected Rs.15,000/- in cash with this details and check number of Rs.2,20,000/- check number 182606 dated 25-9-2017 State Bank of India Sahnewal, (District Ludhiana) 2,40,000/- of the branch and Chaiv Tanghan 043903 BHI 25-9-2017 Various Chaiv Libh: Mundians have recovered the balance of Ludhiana branch. In front of Joint Sub-Registrar Sahib Sahnewal (District Ludhiana. No amount will be charged. If the transfer is filed in the absence of the applicant, there will be no fee. The total rights of the unclaimed plot have been transferred in favor of the purchasers and the purchasers are the full owners and occupants. yes

2

एकड़ों की जमीन - बीकानेर भासोगर Rs 2442000/-, Bhasogar - Rs 1200000/-

MATAP Deputy:- Rs. 122100, Unnimatwerna Dom. Rs. 24420, Meriah Rimat was Maitam:- Rs. 24420, was Bah. Bh. Prem Vaimoulmath Chhachhat:- Rs. 3000, Hindwas Daum. Rs. 600, Preming Daum Bhasabhi Rs. 200 - Rs. 6105, Rs. 500, too. PG. Top. Daum Rs. 24420.

Type of Land :- Residential, Mantra of Land :- 122100

Name of Segment :- Dharad Section Collector Rate :- Rs. 2000/-

Part Description :- Residential Colony Near Agriculture

I/me DYNAMIC INFRADEVELOPERS PVT LTD THROUGH SUDHIR

GULATI (Kashirwio LATE RAM NARAIN GULATI) submitted the document for registration in this office

Date :- 19-May-2022 Date :- Thursday at 05:29:53 pm

Sudhir Gulati

Sub-Registrar/Registrar at the time



Mul/Modi DYNAMIC INFRADEVELOPERS PVT LTD THROUGH SUDHIR GULATI sold/b/wio LATE RAM NARAIN GULATI Polwad
No. The text of the document was read and heard. If he accepted as right. Out of the total value of Benama - Rs: received before me. Remaining amount collected first through cash/cheque draft/RTGS. The identity of both parties is attested by Witness No. 1 RACHHPAL SINGH and Witness No. 2 MUKHTIYAR SINGH I know the first witness who knows the second witness and/or the party has submitted his self-identification as follows

Name of Party	Type of Identity Card	Identity Card Number	Income Tax PAN Card
DYNAMIC INFRADEVELOPERS PVT LTD THROUGH SUDHIR GULATI			AAACD0238J

So that the loan should be registered.

Video :- 19-May-2022

Sub-Registrar / Sub-Registrar Registrar

1 _____

2 _____

Rachhpal Singh (Witness)

Signature of other party/signature thumb

Mukhtiyar Singh



AJAY SINGHAL (for result)

The above signature and thumbprints have been affixed in my presence

Policy 19 May 2

Sub-Registrar/Cake Sub-Registrar

Document No: 2022-051221945

Book No: -1

Sudhir Gulati (Party) *Ajay Singh* (Witness)

Page Number:

(Malook Singh)
Sub-Registrar / Lite Sub-Registrar

has gone Baia or Baia's rights have no issue. The purchaser shall not violate the instructions given by the Punjab Urban Development Authority (PUDA) and (STP), and the gate of the plot shall be 1-1/2 feet higher than the road leading to the plot, not more or less. If possession of any defect, whether proprietary or legal or at the expense of anyone, passes through the buyer's hands, the buyer will be responsible for the entire amount of the buyer's deposit and all costs and expenses of any kind. Therefore, this Benama was written according to the request of both the parties, that it is valid, after writing it, I explained it to both the parties, who accepted it after hearing it, under section 82 of the Indian Registration Act, 1908, the certificate/self-declaration we (both parties left and mustari).) certify that all the facts recorded in the registry are correct and nothing has been concealed. The numbers listed in the registry do not belong to any dera/religious institution. There is no court order regarding transfer of this land, nor is the land being transferred/transferred in violation of any act and instructions issued by the government. Apart from this, according to the collector rates, the area code number and the name of the population have been entered correctly. We both the parties are also aware of section 82 of the Registration Act 1908, that if the registration has been verified by recording any wrong facts, then under this section there can be a punishment of up to 7 years. Both of us are fully responsible for all the facts recorded in the registry. Date:- 26.9-2017

DRAFTED BY

[Signature]
Amarjit Singh Advocate
Dist. Court, Ludhiana

[Signature]

RAJINDER SINGH
Saah Colon, Ludhiana

the left

Mess: Dynamic Infra Developers Private
Limited, Road Manager
Ravi Kumar Soni
Aries :- 93566-22711

[Signature]

[Handwritten notes]
P4 = 20123425 am.
20122201 office
Yollay door

Yollay door

Buyer:- Madan Singh
Mob:- 28156-09825

Madan Anh



2549

ਪੰਜ ਨੰਬਰ 1



ਪੰਜਾਬ ਪੰਜਾਬ PUNJAB

A 249318

ਬੇਨਾਮ ਪਲਾਟ ਰਕਬਾ 157 ਵਰਗ ਗਜ ਵਾਕਿਆ ਪਿੰਡ ਧਰੌੜ (ਅਬਾਦੀ ਗਾਰਡਨ ਸਿਟੀ)
 ਕਿਸਮ ਰਿਹਾਇਸ਼ੀ ਲਿਸਟ ਨੰ: 0093/0007
 (ਰੇਗਲਾਈਸ਼ਨ ਐਪਲੀਕੇਸ਼ਨ ਨੰਬਰ 214276 ਮਿਤੀ 5-11-2013)

ਮਾਲੀਅਤ 4,87,000/-ਰੁਪਏ ਰੁਬਰ ਕੁਝ ਨਹੀਂ ਲੈਣਾ ਵਸੂਲੀਕੀਤੇ 4,87,000/-ਰੁਪਏ	ਅਸਟਾਮ 34,100/-ਰੁਪਏ ਨੰ: 8891 ਮਿਤੀ 30-1-2014 ਕਿਤੇ 7 ਮਹਾਂਵੀਰ ਸਿੰਘ ਅਸਟਾਮ ਫਰੋਜ਼ ਨਵੀਂ ਕਚਹਿਰੀ ਲੁਧਿ:। ਡਿਟੇਲ 15,000x2 (ਨੰ:A 249318 ਤੋਂ 19), 1000x4 (ਨੰ:E 188879 ਤੋਂ 82) 100x4 (ਨੰ:S 278126)
---	---

ਔਰਤ ਖਰੀਦਾਰ ਹੋਣ ਕਰਕੇ ਅਸਟਾਮ 7% ਲਗਾ ਦਿੱਤਾ ਹੈ।

ਮੈਸ: ਡਾਇਨਾਮਿਕ ਕਾਸਟਿੰਗਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਜਿਸਦਾ ਨਵਾਂ ਨਾਮ ਮੈਸ: ਡਾਇਨਾਮਿਕ ਇਨਵਰਾ

ਡਵੈਲਪਰਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ, ਪਤਾ 30/27 ਈਸਟ ਪਟੇਲ ਨਗਰ, ਫਸਟ ਫਲੋਰ, ਨਿਊ ਦਿੱਲੀ, ਹੋ

ਰਾਂਹੀ ਮੈਨੇਜਰ ਰਵੀ ਕੁਮਾਰ ਸੋਨੀ ਪੁੱਤਰ ਸ੍ਰੀ ਸ਼ਾਮ ਲਾਲ ਸੋਨੀ ਵਾਖੀ ਮਕਾਨ ਨੰਬਰ 3595 ਗਲੀ ਨੰਬਰ

5 ਚੇਂਤ ਸਿੰਘ ਨਗਰ ਲੁਧਿਆਣਾ (PAN NO. BGCPS9690F) ਜਿਸਨੂੰ ਮਤਾ ਮਿਤੀ 28-12-2013

617

ਪੰਜ ਨੰਬਰ 2

100



ਪੰਜਾਬ ਪੰਜਾਬ PUNJAB

A 249319

ਰਾਹੀਂ ਕੰਪਨੀ ਦਾ ਹੇਠ ਲਿਖਿਆ ਪਲਾਟ ਬੈ ਕਰਨ ਦਾ ਅਧਿਕਾਰ ਹੈ, ਉਪਰੋਕਤ ਮਤਾ ਅੱਜ ਤੱਕ ਕਾਇਮ
 ਹੈ ਇਸ ਮਤੇ ਨੂੰ ਕੰਪਨੀ ਨੇ ਕੈਸਲ ਕਰਕੇ ਕੋਈ ਹੋਰ ਮਤਾ ਇਸ ਪਲਾਟ ਸਬੰਧੀ ਨਹੀਂ ਪਾਇਆ ਜਿਸਦੀ
 ਜਿੰਮੇਵਾਰੀ ਰਵੀ ਕੁਮਾਰ ਸੋਨੀ ਦੀ ਹੈ, ਦਾ ਬਾਇਆ ਹਾਂ।

ਜੋ ਇਹ ਇਕ ਪਲਾਟ ਨੰਬਰ 374 ਰਕਬਾ 157 ਵਰਗ ਗਜ ਜੋ ਪਲਾਟ ਮਹਿਕਮਾ ਗਲਾਡਾ ਵਲੋਂ

ਐਪਲੀਕੇਸ਼ਨ ਨੰਬਰ 214876 ਮਿਤੀ 5-11-2013 ਰਾਹੀਂ ਰੈਗੂਲਾਈਜ਼ ਕੀਤਾ ਗਿਆ ਹੈ। ਇਸ ਪਲਾਟ

ਦੇ ਉੱਤਰ ਗੁਆਂਢੀ ਬਕਦਰ 59 ਫੁਟ, ਦੱਖਣ ਗੁਆਂਢੀ ਬਕਦਰ 59 ਫੁਟ, ਪੂਰਬ ਗੁਆਂਢੀ ਬਕਦਰ 24



● ਪੰਜਾਬ ਪੰਜਾਬ PUNJAB

E 188879

ਫੁਟ, ਪੱਛਮ ਰਸਤਾ 30 ਫੁਟ ਚੌੜਾ ਬਕਦਰ 24 ਫੁਟ, ਵਿਚੋਂ ਖੇਵਟ ਨੰਬਰ 477 ਖਤੌਨੀ ਨੰਬਰ 531

ਖਸਰਾ ਨੰਬਰ 35//11/2, 35//12/2, 35//20/1, ਬਰੂਏ ਜਮਾਬੰਦੀ ਸਾਲ 2007-08

ਵਾਕਿਆ ਪਿੰਡ ਧਰੌੜ (ਅਬਾਦੀ ਗਾਰਡਨ ਸਿਟੀ) ਹਦਬਸਤ ਨੰਬਰ 232 ਸਬ ਤਹਿਸੀਲ ਸਾਹਨੇਵਾਲ,

ਜਿਲ੍ਹਾ ਲੁਧਿਆਣਾ ਦੀ ਉਕਤ ਕੰਪਨੀ ਮੁਤਾਬਕ ਕਾਗਜਾਤ ਮਾਲ ਰਾਹੀਂ ਮਾਲਕ ਤੇ ਕਾਬਜ ਹੇ। ਇਹ

ਪਲਾਟ ਹਰ ਕਿਸਮ ਦੇ ਭਾਰ ਤੇ ਝਗੜੇ ਤੇ ਰਹਿਤ ਹੈ। ਹੁਣ ਬਾਇਆ ਕੰਪਨੀ ਦੇ ਅਧਿਕਾਰਾਂ ਮੁਤਾਬਿਕ



ਪੰਜਾਬ ਪੰਜਾਬ PUNJAB

E 188880

ਉਕਤ ਪਲਾਟ ਸਮੇਤ ਸਾਰੇ ਹੱਕ ਹਕੂਕ ਸਬੰਧਤ ਹੱਕ ਰਸਤੇ ਜਾਤ ਦਾਖਲੀ ਖਾਰਜੀ ਇਤ ਆਦਿਕ ਬਦਲੇ

4,87,000/-ਰੁਪਏ (ਅੱਖਰੀ ਚਾਰ ਲੱਖ ਸਤਾਸੀ ਹਜ਼ਾਰ ਰੁਪਏ) ਜਿਸਦੇ ਅੱਧੇ 2,43,500/-ਰੁਪਏ ਹੁੰਦੇ

ਹਨ ਪਾਸ ਸ਼੍ਰੀਮਤੀ ਅਮਨਪ੍ਰੀਤ ਕੌਰ ਪਤਨੀ ਸ: ਚਰਨ ਸਿੰਘ ਉਰਫ ਚਰਨਜੀਤ ਸਿੰਘ ਪੁੱਤਰ ਸ: ਚੰਦ

ਸਿੰਘ ਵਾਸੀ ਪਿੰਡ ਜਹਾਂਗੀਰ (ਬਿਲਾਸਪੁਰ) ਤਹਿ: ਪਾਇਲ, ਜਿਲਾ ਲੁਧਿਆਣਾ ਨੂੰ ਖੇ ਕਤਈ ਕਰਕੇ

ਕਬਜ਼ਾ ਦੇ ਦਿੱਤਾ ਹੈ। ਬੈ ਦੀ ਸਾਰੀ ਰਕਮ ਬਾਇਆ ਨੇ ਵਸੂਲ ਕਰ ਲਈ ਹੈ। ਸਮਝੇ ਜੁਆਇੰਟ ਸਬ

[Handwritten signature]



ਪੰਜਾਬ ਪੰਜਾਬ PUNJAB

E 188881

ਰਜਿਸਟਰਾਰ ਸਾਹਿਬ ਸਾਹਨੇਵਾਲ (ਜਿਲਾ ਲੁਧਿਆਣਾ) ਕੋਈ ਰਕਮ ਨਹੀਂ ਲੈਣੀ। ਇੰਤਕਾਲ ਦਾਖਲ

ਖਾਰਜ ਬਾਇਆ ਦੀ ਗੈਰ ਹਾਜ਼ਰੀ ਵਿੱਚ ਕਰ ਦਿਤਾ ਜਾਵੇ ਕੋਈ ਉਜਰ ਨਹੀਂ ਹੋਵੇਗਾ। ਬੇ ਕੀਤੇ ਪਲਾਟ ਦੇ

ਕੁੱਲ ਗੱਕ ਖਰੀਦਾਰ ਦੇ ਗੱਕ ਵਿਚ ਬਦਲ ਦਿੱਤੇ ਹਨ ਅਤੇ ਖਰੀਦਾਰ ਪੂਰਨ ਮਾਲਕ ਤੇ ਕਾਬਜ ਹੋ ਗਈ

ਹੈ। ਬਾਇਆ ਜਾਂ ਬਾਇਆ ਦੇ ਗੱਕੀਆਂ ਦਾ ਕੋਈ ਵਾਸਤਾ ਨਹੀਂ ਰਿਹਾ। ਖਰੀਦਾਰ ਪੰਜਾਬ ਅਰਬਨ

ਡਿਵੈਲਪਮੈਂਟ ਅਥਾਰਟੀ (ਪੁੱਤਾ) ਅਤੇ (ਐਸ ਟੀ ਪੀ) ਵਲੋਂ ਦਿੱਤੀਆਂ ਹਦਾਇਤਾਂ ਦੀ ਉਲੰਘਣਾ ਨਹੀਂ

[Handwritten signature]

ਪੰਜ ਨੰਬਰ 6



ਪੰਜਾਬ ਪੰਜਾਬ PUNJAB

E 188882

ਕਰੋਗੀ, ਅਤੇ ਪਲਾਟ ਦਾ ਗੇਟ ਜੋ ਪਲਾਟ ਅੱਗੇ ਲੰਬਾਈ ਸੜਕ ਹੈ ਨਾਲੋਂ 1-1/2 ਫੁਟ ਉੱਚਾ ਹੋਵੇਗਾ,

ਵੱਖੋ ਜਾਂ ਘੱਟ ਨਹੀਂ ਹੋਵੇਗਾ। ਅਗਰ ਕਿਸੇ ਨੁਕਸ ਮਲਕੀਤੀ ਜਾਂ ਕਾਨੂੰਨੀ ਜਾਂ ਕਿਸੇ ਦੇ ਉਜਰ ਦੇ ਨਾਲ

ਕੁਝ ਖਰੀਦਾਰ ਦੇ ਹੱਥੋਂ ਨਿਕਲ ਜਾਵੇ ਤਾਂ ਖਰੀਦਾਰ ਦੀ ਬੈ ਦੀ ਸਾਰੀ ਰਕਮ ਤੇ ਹਰਜੇ ਖਰਚੇ ਹਰ ਕਿਸਮ

ਵਾਸਤੇ ਬਾਇਆ ਜੁਮੇਵਾਰ ਹੋਵੇਗਾ। ਇਸ ਲਈ ਇਹ ਬੈਨਾਮਾ ਦੇਹਾਂ ਧਿਰਾਂ ਦੇ ਕਹਿਣ ਅਨੁਸਾਰ ਲਿਖ

[Handwritten signature]



ਪੰਜਾਬ ਪੰਜਾਬ PUNJAB

S 278126

ਦਿੱਤਾ ਕਿ ਸੰਨਦ ਰਹੇ, ਲਿਖਣ ਪਿਛੋਂ ਦੋਹਾਂ ਧਿਰਾਂ ਨੂੰ ਸੁਣਾ ਸਮਝਾ ਦਿੱਤਾ ਜਿਹਨਾਂ ਨੇ ਸੁਣ ਸਮਝਕੇ ਠੀਕ ਪ੍ਰਵਾਨ ਕੀਤਾ, ਮਿਤੀ:- 12-2-14

[Signature]
 Advocate
 Ludhiana

ਗਵਾਹ
Rashmi
 ਰਸ਼ਮੀ ਸਿੰਘ ਨੰਬਰਦਾਰ
 ਮਿੱਠ ਵਿਦੁਰ, (ਲੁਧਿਆਣਾ)

ਬਾਇਆ
 ਮੈਸ: ਡਾਇਨਾਮਿਕ ਕਾਸਟਿੰਗਜ਼ ਪ੍ਰਾਈਵੇਟ
 ਲਿਮਿਟਡ ਨਿਊ ਦਿੱਲੀ, ਨਵਾਂ ਨਾਮ ਮੈਸ:
 ਡਾਇਨਾਮਿਕ ਇਨਫਰਾ ਡਵੈਲਪਰਜ਼
 ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਡ,
 ਰਾਂਚੀ ਮੈਨੇਜਰ ਰਵੀ ਕੁਮਾਰ ਸੋਨੀ
 ਮੋਬ: ਨੰ: 93566-22711

ਗਵਾਹ
ਜਸਦੀਪ ਸਿੰਘ
ਪੁੱਤਰ ਚੌਠ ਸਿੰਘ
ਰਾਮੀ ਸਿੰਘ
Jyprath

ਖਰੀਦਾਰ:- ਸੁਮਿਤੀ ਅਮਨਪ੍ਰੀਤ ਕੌਰ

ਮੋਬ: ਨੰ:- 9779500264
 ਮੈਸ: *ਰਸ਼ਮੀ ਸਿੰਘ ਪੁੱਤਰ ਚੌਠ ਸਿੰਘ*
ਰਾਮੀ ਸਿੰਘ ਚੌਠ ਸਿੰਘ

[Signature]



8691 302
0113

Handwritten signature and illegible text

19 NOV 2013

22

Reg. Form No

ਦਾਖਲ ਨੰਬਰ 2 149

ਦਾਖਲ ਹੋਣ (ਦਿ) ਨੰਬਰ

ਦਾਖਲ ਮਹੀਨਾ

ਦੱਖਤ ਮੁਕਾਮ 8958 2547
ਦਾਖਲ ਹੋਣ ਨੰਬਰ ਵਾਲੇ ਦਾ 20/12/2013

ਦਾਖਲ ਕਰਮੀਲ ਕਰਨ ਵਾਲੇ ਦਾ
ਅਤੇ ਕਰਮੀਲ ਕਰਮੀਲ ਕਰਮੀਲ

ਕਰਮੀਲ ਹੋਣ ਹੋਣੇ ਵਾਲੇ ਨੰ 18/2

ਕਿਸਮ ਦਾਖਲਾਨ
ਮਹੀਨਾ 4,87,000

ਕਰਮੀਲ ਮੁਕਾਮ 34100

ਕਰਮੀਲ ਕਰਮੀਲ ਕਰਮੀਲ ਮੁਕਾਮ
ਕਰਮੀਲ ਕਰਮੀਲ ਕਰਮੀਲ ਮੁਕਾਮ
ਕਰਮੀਲ ਕਰਮੀਲ ਕਰਮੀਲ ਮੁਕਾਮ
4870 + 1000 + 300 + 100

ਦਾਖਲ ਕਰਮੀਲ ਕਰਮੀਲ

INDIA NON JUDICIAL

624

Rs.
15000

FIFTEEN
THOUSAND RUPEES

fifteen thousand rupees

Rs.
15000



YENAV PUNJAB PUNJAB

A 249318

SENAMA PLOT AREA 157 SQUARE GARAGE VILLAGE DHAROD (ABADI GARDEN CITY)

VIMBHA VIVASTIMTI SIMT HAI: 0093/0007

(Regularization Application No. 214876 dated 5-11-2013)

Bharseej 4,87,000/-Vrhidte rubru nothing to take	34,100/- Chuthashte Hai: 8891 Bhidi 30-1-2014 Kathe 7 Mahaveer Singh Astam Fros New
Damalvede 4,87,000/-from you	Court Ludhi: Detail 15,000x2 (6:A 249318 3 19), 1000x4 (S:E 188879 Year 82) 100x1 (5 278126)

Astam has charged 7% for being a female buyer.

Mess:Dynamic Castings Pvt Ltd renamed as S:Dynamic Infra

Developers Private Limited, Address 30/27 East Patel Nagar, First Floor, New Delhi,

Rahi Manager Ravi Kumar Soni Son of Mr. Sham Lal Soni Resident of House No. 3595 Street No

5 Chet Singh Nagar Ludhiana (PAN NO. BGCPS9690F) which resolution dated 28-12-2013

35

Non Judicial INDIA NON JUDICIAL

625

Rs.
15000



FIFTEEN
THOUSAND RUPEES

Rs.
15000

fifteen thousand rupees

YENAV PUNJAB PUNJAB

A 249319

The company has the right to dispose of the following plot, the above resolution has been maintained till date, the company has canceled this resolution and no other resolution has been found regarding this plot, which is the responsibility of Ravi Kumar Soni.

Which is a plot number 374 area 157 square yards which by Plot Department Galada

Regularized vide Application No. 214876 dated 5-11-2013. This plot

59 feet to the north, 59 feet to the south, 24 feet to the east

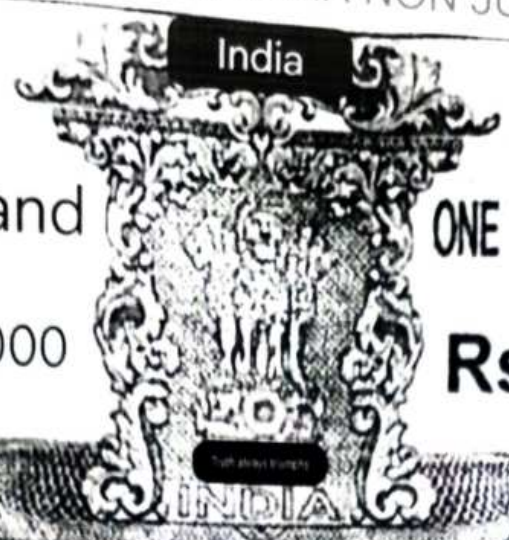
626

Indian non judicial INDIA NON JUDICIAL

India

One thousand
rupees Rs.1000

ONE THOUSAND RUPEES
Rs.1000



PALAWA PUNJAB

And 188880

All the rights related to the said plot including caste, admission, exclusion, etc. have been changed

4,87,000/-Rupees (last four lakh eighty-seven thousand rupees) of which half would have been Rs.2,43,500/-

Mrs. Amanpreet Kaur is the wife of Mr. Charan Singh alias Charanjit Singh, son of Mr. Chand

Singh, a resident of village Jahangir (Bilaspur) Teh: Payal, district Ludhiana, due to deportation

Kabuja has given Baya has recovered the entire amount of Bai. Front Joint Sub

107

9213

ਪੰਜ ਨੰਬਰ 1



ਪੰਜਾਬ ਪੰਜਾਬ PUNJAB

A 042472

ਬੇਨਾਮਾ ਪਲਾਟ ਰਕਬਾ 100 ਵਰਗ ਗਜ ਵਾਕਿਆ ਪਿੰਡ ਧਰੌੜ
(ਗਾਰਡਨ ਸਿਟੀ ਕਲੋਨੀ) ਕਿਸਮ ਰਿਹਾਇਸ਼ੀ ਲਿਸਟ ਨੰ: 0093/0007
(ਰੈਗੂਲੇਸ਼ਨ ਐਪਲੀਕੇਸ਼ਨ ਨੰ: 427104 ਮਿਤੀ 30-12-2014)

ਮਾਲੀਅਤ 3,20,000/- ਰੁਪਏ	ਅਸਟਾਮ 29,000/- ਰੁਪਏ ਨੰ: 2791 ਮਿਤੀ 6-1-2015
ਰੁਬਰੂ ਕੁਝ ਨਹੀਂ ਲੈਣਾ	ਕਿਤੇ 6 ਕਿਰਪਾਲ ਸਿੰਘ ਅਸਟਾਮ ਫਰੋਜ਼ ਸਾਹਨੇਵਾਲ।
ਵਸੂਲਕੀਤੇ 3,20,000/- ਰੁਪਏ	ਡਿਟੇਲ 15,000x1 (ਨੰ: A 042472), 10,000x1 (ਨੰ: A 800754), 1000x4 (ਨੰ: E 987280 ਤੋਂ 83),

ਮੈਸ: ਡਾਇਨਾਮਿਕ ਕਾਸਟਿੰਗਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਜਿਸਦਾ ਨਵਾਂ ਨਾਮ ਮੈਸ: ਡਾਇਨਾਮਿਕ ਇਨਫਰਾ
ਡਵੈਲਪਰਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ, ਪਤਾ 30/27 ਈਸਟ ਪਟੇਲ ਨਗਰ, ਫਸਟ ਫਲੋਰ, ਨਿਊ ਦਿੱਲੀ, ਹੈ
ਰਾਹੀ ਮੈਨੇਜਰ ਰਵੀ ਕੁਮਾਰ ਸੋਨੀ ਪੁੱਤਰ ਸ੍ਰੀ ਸ਼ਾਮ ਲਾਲ ਸੋਨੀ ਵਾਸੀ ਮਕਾਨ ਨੰਬਰ 3595, ਗਲੀ ਨੰਬਰ 5
ਚੰਡ ਸਿੰਘ ਨਗਰ ਲੁਧਿਆਣਾ ਜਿਸਨੂੰ ਮਤਾ ਮਿਤੀ 2 ਦਸੰਬਰ 2014 ਰਾਹੀਂ ਕੰਪਨੀ ਦਾ ਹੇਠ ਲਿਖਿਆ
ਪਲਾਟ ਬੇ ਕਰਨ ਦਾ ਅਧਿਕਾਰ ਹੈ. ਉਪਰੋਕਤ ਮਤਾ ਅੱਜ ਤੱਕ ਕਾਇਮ ਹੈ ਇਸ ਮਤੇ ਨੂੰ ਕੰਪਨੀ ਨੇ ਕੇਮਲ
ਕਰਕੇ ਕੋਈ ਹੋਰ ਮਤਾ ਇਸ ਪਲਾਟ ਸਬੰਧੀ ਨਹੀਂ ਪਾਇਆ ਜਿਸਦੀ ਜ਼ਿੰਮੇਵਾਰੀ ਰਵੀ ਕੁਮਾਰ ਸੋਨੀ ਦੀ ਹੈ,
ਦਾ ਬਾਇਆ ਹਾਂ।

ਜੇ ਕਿ ਇਕ ਪਲਾਟ ਨੰਬਰ 557 ਰਕਬਾ 100 ਵਰਗ ਗਜ ਜਿਸਦੇ ਉੱਤਰ ਗੁਆਂਢੀ ਬਕਦਰ 45 ਫੁਟ,
ਦੱਖਣ ਗੁਆਂਢੀ ਬਕਦਰ 45 ਫੁਟ, ਪੂਰਬ ਗੁਆਂਢੀ ਬਕਦਰ 20 ਫੁਟ, ਪੱਛਮ ਰਸਤਾ 30 ਫੁਟ ਚੌੜਾ
ਬਕਦਰ 10 ਫੁਟ, ਵਿਚੋਂ ਖੇਵਟ ਨੰਬਰ 218 ਖਤੌਨੀ ਨੰਬਰ 236 - 237 ਖਜਰਾ ਨੰਬਰ 37//4,



ਪੰਜਾਬ ਪੰਜਾਬ PUNJAB

E 987283

ਹੋ ਸਕਦੀ ਹੈ। ਰਜਿਸਟਰੀ ਵਿੱਚ ਦਰਜ ਸਾਰੇ ਤੱਥਾਂ ਸਬੰਧੀ ਆਸੀਂ ਦੇਵੇ ਪਿਰਾਂ ਪੂਰੀ ਤਰਾਂ ਜੁਮੇਵਾਰ ਹਾਂ।
 ਮਿਤੀ: 6/1/2015 ਜਗਤਾਰ ਸਿੰਘ ਵਸੀਕਾ ਨਵੀਸ
 ਸਬ: ਤਹਿ ਸਾਹਨੇਵਾਲ (ਲੁਧਿ:)
 ਲਾਇਸੈਂਸ ਨੰ: 70/A/84/LDH
 ਰਾਜ ਨੰ: 7 ਮਿਤੀ: 6/1/2015

ਗਵਾਹ
 BAHADUR SINGH
 Nambarbar
 Vill. Laton Dana,
 (Ludhiana)

ਬਾਇਆ
 ਮੈਸ: ਡਾਇਨਾਮਿਕ ਕਾਸਟਿੰਗਜ਼ ਪ੍ਰਾਈਵੇਟ
 ਲਿਮਟਿਡ ਜਿਸਦਾ ਨਵਾਂ ਨਾਮ ਮੈਸ:
 ਡਾਇਨਾਮਿਕ ਇਨਫਰਾ ਡਵੈਲਪਰਜ਼
 ਪ੍ਰਾਈਵੇਟ ਲਿਮਟਿਡ, ਰਾਂਚੀ ਮੈਨੇਜਰ
 ਰਵੀ ਕੁਮਾਰ ਸੋਨੀ
 ਮੋਬ: ਨੰ: 93566-22711

ਗਵਾਹ
 ਜਗਤਾਰ ਸਿੰਘ ਵਸੀਕਾ ਨਵੀਸ
 ਸਾਹਨੇਵਾਲ (ਲੁਧਿ:)
 Japreet

ਖਰੀਦਾਰ: ਮਨਮੀਤ ਸਿੰਘ ਸਹਿਗਲ
 ਮੋਬ: ਨੰ: 93163-79888

Signature



Rupee.
15000 fifteen
thousand rupees

629

FIFTEEN
THOUSAND RUPEES

Rs.
15000



Yenagh Punjab PUNJAB

A 042472

Benama plot area 100 sq. yards, village Dharor

(Garden City Colony) Type Residential List No: 0093/0007

(Regularization Application No: 427104 dated 30-12-2014)

Value 3,20,000/-Rs

BHM 29,000/- IS: 2791 BHI 6-1-2015 KATE 6

Don't take anything in person

KIRPAL SINGH ASTAM FROS SAHNEWAL.

Details 15,000×1 (: 042472), 10,000×1

(ਨੋ: A 800754), 1000×4 (ਨੋ: 987280 ਤੇ 83).

S: Dynamic Castings Private Limited whose new name is Mess: Dynamic Infra Developers Private Limited Address 30/27 East Patel Nagar First Floor New Delhi Managing Director Ravi Kumar Soni Son of Mr. Sham Lal Soni Resident of House No. 3595 Street No. 5 Chet Singh, Nagar Ludhiana to whom the company subscribed through resolution dated 2nd December 2014. There is a right to buy the plot. The above resolution is still valid till date, the company canceled this resolution and did not find any other resolution regarding this plot, which is the responsibility of Ravi Kumar Soni.

Which is a plot number 557 area of 100 square yards with a neighboring border of 45 feet on the north,

South neighbor fence 45 feet, East neighbor fence 20 feet, West road 30 feet two 38

Bakdar 10 feet, of which Khewat No. 218 Khatouni No. 236 237 Khasra No. 371/4,



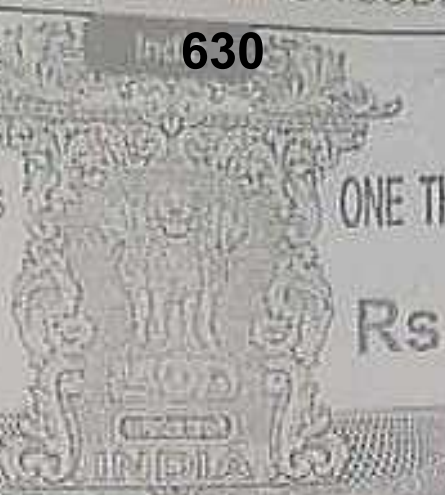
630

one thousand rupees

ONE THOUSAND RUPEES

Rs.1000

Rs.1000



E 987283

ENAV PUNJAB PUNJAB

may be Both the parties are fully responsible for all the facts recorded in the registry

Bhidi:-6/1/2015

Jagtar Singh Warika Nawa's
Sub: Teh Sahnewal (Ludhiana)
Ruhimayya :- 70/A/84/LDH

ਜਗਤ ਸਿੰਘ ਵਰਿਕਾ ਨਵਾ
Bhidi 6/4/2014

F
E
E
E
E
E
E
E

Bahadur Singh
BAHADUR SINGH
Nambardar
Vill. Latah Dana,
(Ludhiana)

the left
Mess. Dynamic Castings Pvt - Jajpreet - H/450
Ltd. renamed as Misco
Dynamic Infra Genesports
Private Limited, Road Manager
Ravi Kumar Sory
Aries: 93506-22711
Jajpreet

Bhawani Mohit Singh Sehgal

Aries: 93163-79888



631

Balwinder
9/9/24APPLICATION FORM INFORMATION UNDER RTI ACT 2005

To

The Public Information Officer/Assistant Public Information Officer,
 Name of Dept: PPCB
 Postal Address: Focal Point
Ludhiana

- i. Name of the Applicant : Harinder Singh
- ii. Address: 430, Baarden City, Dehlon Road
Sahnewal - 141120
- iii. Phone 96460 03782
- iv. Application Submission Date 9 / 9 / 2024
- v. Detail of the Information Requested Kindly refer to your letter No.
35762-63 dt. 2.7.24 addressed to Dynamic Infra-developers
(P) Ltd. for violations of various provisions of Water and Air
Pollution.
Kindly provides us the copies of the correspondence made
with Govt. Authorities to recover Rs 355,23,430/- as
Environment Compensation and further imposition
of environment Compensation upon M/s Dynamic
Infra-developers (P) Ltd. for continuing offence and
continuing degradation to the environment.
- vi. Period for which information is required 2.7.24 onwards.
- vii. Form in which Information required Photocopies
- viii. Details of Fee Payment P.O. No. 61 F 712236.
- ix. Does the applicant fall below the poverty line Yes/No
(if Yes, then proof of BPL Status)

Singh
Signature of the applicant



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD



www.ppcb.punjab.gov.in

e-mail: eeroldh2@yahoo.co.in

PPCB/RO-2/No. ...1994...

Dated: ...16/08/2024

To:

The Deputy Commissioner,
Ludhiana

Subject: Regarding recovery of EC under arrears of land revenue.

Reference: Board's letter no. 4230 dated 23.07.2024.

In regard to the above, it is submitted that OA no. 383 of 2023 titled as "President Garden City Residential Welfare Society Versus State of Punjab" is pending in the Hon'ble NGT. As per orders of Hon'ble NGT, Board has imposed the Environmental Compensation on M/s Dynamic Infradeveloper Pvt. Ltd (Project Garden City, Village Dhanwar, Dehlon Road, Sahnewal, Ludhiana) for violation of the provisions of the Water Prevention & Control of Pollution Act, 1974 amounting to Rs. 3,55,23,438/- (Rupees three crore, fifty five lakhs, twenty three thousands, four hundred and thirty eight only) vide Board's letter no. 205-06 dated 08.01.2024. Further, the Hon'ble National Green Tribunal in OA no. 383 of 2023 titled as "President Garden City Residential Welfare Society Versus State of Punjab" had issued directions to the Board vide order dated 16.08.2024 to file a fresh report indicating the status of recovery of Environmental Compensation already imposed on project proponent.

In compliance to the order dated 24.05.2024 passed by the Hon'ble Tribunal, it is submitted that the Board is constantly pursuing the matter with respondent for deposit of Environmental Compensation amounting to Rs. 3,55,23,438 already imposed by the Board vide letter no. 205 dated 8.1.2024 for the damage caused to the environment by the project proponent. In this regard, the Board has written office letter no. 19 dated 23.1.2024 and letter no. 613 dated 6.3.2024, but the project proponent respondent no.1 has failed to respond to the letters of the Board and has not deposited the amount of Environmental Compensation mentioned above.

It is further submitted that the Environmental Engineer, Regional Office-2, Ludhiana has further written a letter no. 1523-24 dated 12.7.2024 to the project proponent, but the company is not serious in complying with the directions of the Board and is just ignoring the same. Thereafter, the project proponent was given personal hearing before the Chairman of the Board on 23.7.2024, wherein it was decided that in case of non deposition of Environmental Compensation by the project proponent, the Deputy Commissioner, Ludhiana be written to get the Environmental Compensation recovered under arrears of land revenue.

It is pertinent to mention here that next date of hearing before Hon'ble NGT has been fixed on 22.10.2024.

It is therefore requested to your good office to issue necessary directions to the revenue department for recovering the amount of Rs. 3,55,23,438/- imposed as Environmental Compensation by the Board to be recovered under arrears of land revenue *if possible please.*

Adst. no. 1995

Dated 16/08/2024

A copy of the above is forwarded to the Senior Environmental Engineer, Punjab Pollution Control Board, Zonal office 1 Ludhiana for information, please.

Environmental Engineer

Regional Office-2

B-545-B, 3rd Floor, Tocal Point, Phase-5, Ludhiana



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ

PUNJAB POLLUTION CONTROL BOARD



www.ppcb.punjab.gov.in

e-mail: eeroldh2@yahoo.co.in

PPCB/RO-II/No.2531

Dated: 08/10/2024

To

Sh. Harinder Singh S/o Sh. Milkha Singh,
430, Garden City, Dehlon Road, Sahnewal,
Ludhiana - 141120.

Subject: Information under Right to Information Act, 2005.

In connection with your application for seeking information under RTI Act, 2005, the information regarding correspondence made with Deputy Commissioner, Ludhiana regarding recovery of EC under arrears of land revenue is attached as Annexure - A. Further, imposition of EC for continuing violations of Environmental Laws is under process.

Your kind attention is drawn towards Government of India, Ministry of Personnel, Public Grievances & Pensions, Department of Personnel & Training vide no. 1/18/2011-IR dated 16/9/2011, the relevant extract of the same is reproduced as under:

*"The undersigned is directed to invite attention to this Department's O.M. no. 1/4/2009-IR dated 5/10/2009 whereby a Guide on the Right to Information Act, 2005 was circulated. Para 10 of Part I of the Guide, inter alia, stated that only such information can be supplied under the Act which already exists and is held by the public authority or held under the control of the public authority. **The Public Information Officer is not supposed to create information; or to interpret information; or to solve the problems raised by the applications; or to furnish replies to hypothetical questions.** The same issue has been elaborated by the Supreme Court in the matter of Central Board of Secondary Education & Anr. Vs. Aditya Bandopadhyay & Ors. (Civil Appeal no. 6454 of 2011)"*

In case you are not satisfied with the information supplied by this office, then you may approach First Appellate Authority i.e. Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office-1, Ludhiana.

As such, your application under Right to Information Act, 2005 is hereby disposed off. In case of any specific information, you may contact PIO.

(Signature)
Environmental Engineer-
Cum-Public Information Officer

Regional Office-2
E-648-B, 3rd Floor, Focal Point, Phase-5, Ludhiana

Garden City Residential Welfare Society

Correspondence Address : H. No. 430, Garden City, Dehlon Road, Dharour, Sahnewal, Ludhiana-141120 (Pb.)

Ref. No.....

Dated... 06-9-24...

To

Sub Divisional Officer
Punjab Pollution Control Board
Ludhiana.

Annexure A-14
112

Subject- Submission of documents.

Dear Sir,

As desired by you during your visit on 24.08.24 around 1pm for inspection of STP stated to be installed in Garden City dehlon road sahnewal, which was found to be locked and non-operational and further there was no manager available to open the lock and no operator was found who can operate the STP.

1. The water sample which you wanted to take for analysis could not be taken because the STP was locked.

However with a meeting with undersigned you advised the under signed to submit the following documents:-

1. Complete site plan of the colony.
2. List of responsible persons for development of the colony with their names and addresses.
3. List of residents residing in the colony.
4. Copy of letter under which the license of Garden City was suspended by GLADA.

All the above mentioned documents are enclosed here with for your kind attention.

Thanking You

Garden City Residential Welfare Society

(President/ General Secretary)



6/9/24

Regd. Office : H. No. 61, Garden City, Dehlon Road, Dharour, Sahnewal, Ludhiana-141120 (Pb.)

Mobile : 96460-03782, 76967-31354, 94644-17184

E-mail : gcrws.sahnewal@gmail.com

Garden City Residential Welfare Society

Correspondence Address : H. No. 430, Garden City, Dehlon Road, Dharour, Sahnewal, Ludhiana-141120 (Pb.)

Ref. No.....

Dated...06.9.24.....

113

Name of the Company

1. Dynamic Infradeveloper Private Limited

30/27(1st Floor) East Patel Nagar, New Delhi 8 110008

List of Director:-

1. Sudhir Gulati H-23 1st Floor KirtiNagar, New Delhi 110008 (98113-21816)

2. Rajiv Aggarwal E-67 KirtiNagar, New Delhi 110008 (98100-09631)

3. Manish Aggarwal C-230 Sector 44 Noida 201301 Uttar Pradesh (98188-13583)

4. Rohit Aggarwal S/o V.P. Aggarwal WZ 405 Janal Park, Hari Nagar, Clock Tower, New Delhi-110064

5. V.P Aggarwal WZ 405 Janal Park, Hari Nagar, Clock Tower, New Delhi (98111-02018)

Main responsible person and alliance of partners

6. Sandeep Kumar (Anjeja) Prop. Ganpati property dealer Focal Piont Tibb, Dehlon road, Sahnewal (93168-22979) and his son Piyush Aneja

Manager

7. Ravi Soni M/s Dynamic Infrastructure Pvt. Ltd. Dehlon Road, Sahnewal 141120 (93566-22711)

For Garden City Residentials
Welfare Society

President

Regd. Office : H. No. 61, Garden City, Dehlon Road, Dharour, Sahnewal, Ludhiana-141120 (Pb.)
Mobile : 96460-03782, 76967-31354, 94644-17184
E-mail : gcrws.sahnewal@gmail.com